

**LIST OF CASES WHICH WERE E-FILED DURING THE MONTH OF FEBRUARY 2025**

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
1	SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-148/2025	03.02.2025	ABDUL HAMEED VS. RUDRA DEVELPERS	ABDUR RASHEED	8587848515	ar.rasheedadvocate@gmail.com	01.02.2025
301, Extension Block, Tis Hazari Courts, Delhi			Execution Petition	EX. COMM-82/2025	03.02.2025	DARSHAN KUMAR ARORA VS. KUMARSONS AUTO PVT. LTD.	RAJIV MEHRA	9811164491	rajivmehraadv@yahoo.com	01.02.2025	
301, Extension Block, Tis Hazari Courts, Delhi			Recovery	CS COMM-164/2025	04.02.2025	PUNJAB NATIONAL BANK VS. DINESH KUMAR TYAGI	PARAS AGGARWAL	9810600656	parasaggarwaladv@gmail.com	03.02.2025	
301, Extension Block, Tis Hazari Courts, Delhi			Recovery	CS COMM-165/2025	04.02.2025	BABLANI AIRCON VS. TRILOK KUMAR JHA	RADHEY SHYAM	9811041494	radheyshyamadv@gmail.com	03.02.2025	
301, Extension Block, Tis Hazari Courts, Delhi			Recovery	CS COMM-167/2025	06.02.2025	DEEPAK KAPOOR VS. RAHUL KUMAR	SAURAV BHASIN	9899331166	sauravbhasin10@gmail.com	05.02.2025	
301, Extension Block, Tis Hazari Courts, Delhi			Arbitration Petition	OMP (I) COMM-163/2025	06.02.2025	TATA CAPITAL LTD. VS. GOPAL SHARMA	Anish Bhola	9811452022	ANISH_BHOLA17@YAHOO.COM	05.02.2025	
301, Extension Block, Tis Hazari Courts, Delhi			Misc. Petition	Misc. DJ-91/2025	07.02.2025	BOMBAY MERCANTILE COOPERATIVE BANK VS. SHEIKH SHAMIM ASHFAQE	SHIV KANT MISHRA	9958986363	info@knowlex.in	06.02.2025	
301, Extension Block, Tis Hazari Courts, Delhi			Misc. Petition	Misc. DJ-96/2025	11.02.2025	UNION OF INDIA VS. JYOTI CNC AUTOMATION LTD.	AJAY KUMAR BIDHURI	9810239626	ajaybidhuri79@gmail.com	10.02.2025	
301, Extension Block, Tis Hazari Courts, Delhi			Recovery	CS COMM-195/2025	14.02.2025	BANK OF BARODA VS. NITISH MALIK	GEETANJALI SHARMA	8447833470	Advocate.134@gmail.com	13.02.2025	

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			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-206/2025	17.02.2025	ICICI BANK VS. GULATI PAINT & HARDWARE STORE	HEMANT GUPTA	9899009971	juris@hemantgupta.in	15.02.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Trademark	CS COMM-205/2025	17.02.2025	KARIM HOTELS PVT. LTD. VS. AL-KARIM RESTAURANT PVT. LTD.	CHANGHEZ KHAN	8076293778	service@diwanadvocates.com	15.02.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-214/2025	19.02.2025	STATE BANK OF INDIA VS. BHAGWATI DEVI	TIRATH LAL YADAV	9643228307	advtirath@gmail.com	18.02.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Arbitration Petition	OMP (I) COMM-184/2025	20.02.2025	HDFC BANK VS. PRITI TIWARI	Anish Bhola	9811452022	ANISH_BHOLA17@YAHOO.COM	19.02.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Arbitration Petition	OMP (I) COMM-190/2025	21.02.2025	HDFC BANK VS. SUNIL CHAUHAN	Anish Bhola	9811452022	ANISH_BHOLA17@YAHOO.COM	20.02.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Arbitration Petition	OMP (I) COMM-222/2025	27.02.2025	TATA CAPITAL LTD. VS. GURWANT SINGH	Anish Bhola	9811452022	ANISH_BHOLA17@YAHOO.COM	25.02.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-228/2025	27.02.2025	NSK BEARINGS INDIA PVT. LTD. VS. MANMEET SINGH	ATUL KUMAR JAIN	9810040036	atulhighcourt2000@yahoo.com	25.02.2025
2	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	306	CS (COMM)/	145/2025	01-02-2025	SARR FREIGHTS CORPORATION Vs PUNJAB AND SIND BANK	Divyam Agarwal(P),	91 11 4747 0761	admin@alclegal.in	25.01.2025
			306	CS (COMM)/	150/2025	03-02-2025	STATE BANK OF INDIA Vs SAIRAM TALAGERI	TIRATH LAL YADAV(P),	9643228307	advtirath@gmail.com	31.01.2025

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			306	OMP (I) (COMM)/	170/2025	07-02-2025	TATA CAPITAL LTD Vs KULWANT SINGH	ANISH BHOLA(P),	9811452022	Anish_bhola@yahoo.com	03.02.2025
			306	OMP (I) (COMM)/	172/2025	07-02-2025	HOUSE OF FITNESS PVT LTD Vs M/S GAJIN FITNESS INDIA AND ANR	SURYANSH GARG(P),	8755485809	suryansh@skaa.in	06.02.2025
			306	Execution (Comm)/	94/2025	07-02-2025	PLAZA ELECTRICAL PRODUCTS (P) LTD Vs BHARAT BHUSHAN GUPTA DECEASED THROUGH LEGAL HEIRS	Abhay Sahai(P),	997106711	bcd1969@gmail.com	04.02.2025
			306	Execution (Comm)	197/2025	11-02-2025	Sandeep Goyal Vs A One Traders	Kajal Sharma(P),	9212524610	NA	31.01.2025
			306	CS (COMM)/	197/2025	14-02-2025	ISLAMUDDIN Vs M/S SANJAY EXPORT CO	Mohd. Iqbal(P),	9873058495	mohd13iqbal@gmail.com	04.02.2025
			306	CS (COMM)/	198/2025	14-02-2025	M/S TRUPATI ELECTRICALS PVT LTD Vs MS JMV LPS LIMITED	BHARAT BHUSHAN(P),	9910403763.	advbharatbhushan@gmail.com	12.02.2025
			306	CS (COMM)/	209/2025	17-02-2025	SUNIL GUPTA Vs BEENA BEHL	Anil Kumar Pandey(P),	9810438858	akpandeyadv@yahoo.co.in	10.02.2025
			306	CS (COMM)	213/2025	19-02-2025	CANARA BANK Vs SUNIL TALAN	SUDESH RANJAN SINGH(P),	9015511224	sudeshadvocate12@gmail.com	18.02.2025

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			306	Execution (Comm)/	110/2025	20-02-2025	URMIL GUPTA Vs RAM DEV GUPTA	RANJAN DOSHI(P),	7011312145	ranjan.doshi@gmail.com	19.02.2025
			306	OMP (I) (COMM)/	194/2025	21-02-2025	HDFC BANK LTD Vs SUMIT GAUR	ANISH BHOLA(P),	9811452022	Anish_bhola@yahoo.com	18.02.2025
			306	OMP (I) (COMM)/	191/2025	21-02-2025	HDFC BANK LTD Vs M K POWER STEEL	ANISH BHOLA(P),	9811452022	Anish_bhola@yahoo.com	18.02.2025
			306	OMP (I) (COMM)/	192/2025	21-02-2025	HDFC BANK LTD Vs SANKSHEP ADARSH	ANISH BHOLA(P),	9811452022	Anish_bhola@yahoo.com	18.02.2025
			306	OMP (I) (COMM)/	193/2025	21-02-2025	HDFC BANK LTD Vs MANISH BANSAL	ANISH BHOLA(P),	9811452022	Anish_bhola@yahoo.com	18.02.2025
			306	ExCOMM - Award by Arb Comm	1/3/2025	24-02-2025	K P RANA Vs DELHI DEVELOPMENT AUTHORITY	RAHUL MALHOTRA(P),	9899218215	rahulssmalhotra@gmail.com	17.02.2025
			306	Execution (Comm)/	111/2025	25-02-2025	NARENDER KUMAR GUPTA Vs Chibba Agro Private ltd	Rajeev Kumar(P),	927807898	mailinrajeev@gmail.com	14.02.2025
			306	OMP (I) (COMM)/	208/2025	25-02-2025	M/s Moonwalk Infra Projects Pvt Ltd Vs M/S ONSTRUQ INTERLA YER PRIVATE LIMITED	RAJEEV KUMAR(P),	9910726902	rajeevadvocate81@gmail.com	18.02.2025

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			306	OMP (I) (COMM)	/224/2025	28-02-2025	TATA CAPITAL FINANCIAL SERVICES LTD Vs TEJ SINGH	ANISH BHOLA(P),	9811452022	Anish_bhola@yahoo.com	19.02.2025
			306	CS (COMM)/	232/2025	28-02-2025	DABUR INDIA LIMITED Vs ANCHOR CONSUMER PRODUCTS PVT LTD	Manish Mishra(P),	9873553269	manish@inttladvocate.com	27.02.2025

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3	MS. ILLA RAWAT, DISTRICT JUDGE, COMMERCIAL COURT-03	CENTRAL	303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CSCOMM 178/2025	12.02.2025	STATE BANK OF INDIA VS LALBUATSAHAI		RHEA LUTHRA	9917079999	ADVVRTALCHAMBERS@GMAIL.COM	10.02.2025
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 192/2025	14.02.2025	ARVIND GUPTA VS ICICI BANK LTD		KAPIL GUPTA	9873164160	ADVKAPILGUPTA@GMAIL.COM	12.02.2025
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CSC COMM193/2025	14.02.2025	STATE BANK OF INDIA VS RAJAN		SUNIL SEHRAWAT	9212190624	DELHILAWAYERS76@YAHOO.CO.IN	05.12.2024
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CSCOMM 201/2025	17.02.2025	M/S BHARATI BHAWAN VS ARVIND NARYAN RAO TAMBE		NIKHIL TRIPATHI	9899836932	NIKHILYRIPATHI63@GMAIL.COM	14.02.2025
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 202/2025	17.02.2025	RAM NIWAS VS M/S MAHALUXMI TAXIM		PRATEEK GUPTA	9971775882	BLACKGEM;EGAL@HOTMAIL.COM	14.02.2025
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CSCOMM 203/2025	17.02.2025	FITWELL HOSIERY CORP. VS AJAY BHALLA		M. TARIQUE SIDDIQUI	9811202991	TARIQUE379@GMAIL.COM	14.02.2025
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 210/2025	18.02.2025	SHIV PRAKASH VS FATEH SINGH		KARAN ARORA	9999935429	ADVOCATEKARANARORA1991@GMAIL	17.02.2025
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CSCOMM 212/2025	19.02.2025	M/S R.S.TEXTILE VS M/S KANIKAR FABRICS		ROHIT GOEL	9312248785	ROHITGOEL1975@GMAIL.COM	15.02.2025
			303, Extension Block, Tis Hazari Courts, Delhi	U/S9	OMP(I)COMM 182/2025	20.02.2025	HDFC BANK LTD VS POOJA POOJA		ANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	18.02.2025
			303, Extension Block, Tis Hazari Courts, Delhi	U/S9	OMP(I)COMM 183/2025	20.02.2025	HDFC BANK LTD VS ARYAN IMPEX		ANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	18.02.2025
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 218/2025	24.02.2025	CANARA BANK VS RAVINDERS AGG		SANJAY AGGARWAL	9811179171	LEGALYUKTI63@GMAIL.COM	15.02.2025
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM231/2025	28.02.2025	ANUPAM JAIN VS ASHWANI AGGARWAL		VINEET JAIN	9716141409	NOT PROVIDED	25.01.2025
4	MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL	CENTRAL	304	ARBITRATION	OMP I COMM/143/2025	03.02.2025	HDFC BANK LTD V/S SUMAN FASHIONS		ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	01.02.2025

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	<b>COURT-04</b>		304	ARBITRATION	OMP I COMM/144/2025	03.02.2025	HDFC BANK LTD V/S NEELAM NEELAM	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	01.02.2025
			304	ARBITRATION	OMP I COMM/145/2025	03.02.2025	HDFC BANK LTD V/S NAIM KHAN	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	01.02.2025
			304	ARBITRATION	OMP I COMM/147/2025	03.02.2025	HDFC BANK LTD V/S HIDAYAT KHAN	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	01.02.2025
			304	RECOVERY	CS(COMM)-156/2025	04.02.2025	STATE BANK OF INDIA VS. RAMAN KUMAR DUGGAL	SH. ADAITA KUMAR ROUT			
			304	MISC.	M-EX-178/2025	07.02.2025	M/S TARA CHAND WALAITI RAM VS. M/S K.P. ENTERPRISES	SH. A R LEGAL	9582628330	arlegal266@gmail.com	<b>30.01.2025</b>
			304	ARBITRATION	OMP (I) (COMM)- 164/2025	07.02.2025	TATA CAPITAL LTD. VS. JASH RAJ	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	<b>03.02.2025</b>
			304	EXECUTION	EX (COMM)95/2025	10.02.2025	RENOVISION AUTOMATION SERVICES PVT LTD V/S RAKESH CHAWADI	ASHISH SHARMA	9650398837	ASHISHADVOCATE07@GMAIL.COM	<b>10.02.2025</b>
			304	ARBITRATION	OMP I COMM/180/2025	11.02.2025	DMI HOUSING FINANCE PVT LTD V/S RAHUL KUMAR	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	<b>03.02.2025</b>
			304	RECOVERY	CS (COMM)-177/2025	11.02.2025	M/S HARBANSH LAL FOODS PVT. LTD. VS. M/S NAHAR FROZEN FOODS & ICE CREAM PVT. LTD.	SH. BHUVNESHWA R TYAGI	8826824663	tyagibhuvneshwar@yahoo.com	04.02.2025
			304	RECOVERY	CS (COMM)186/2025	13.02.2025	HOLYFAITH INTERNATIONAL PVT LTD V/S SARMAH BOOK STALL	PAWAN KUMAR	7678499388	NA	07.02.2025
			304	RECOVERY	CS (COMM)-194/2025	14.02.2025	M/S GAME CHANGERS TEXTFAB PVT. LTD. VS. M/S DEVYAN OVERSEAS	SH. BHARAT DEEP SINGH	9911770005	bharatdeepsingh@gmail.com	11.02.2025
			304	ARBITRATION	OMP I COMM/213/2025	25.02.2025	HDFC BANK LTD V/S SURJAN SINGH GUSAIN	ANISH BHOLA	9811452002	ANISH_BHOLA17@YAHOO.COM	11.02.2025
			304	ARBITRATION	OMP I COMM/212/2025	25.02.2025	HDFC BANK LTD V/S DUSYANT CHAUDHARY	ANISH BHOLA	9811452002	ANISH_BHOLA17@YAHOO.COM	22.02.2025

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			304	ARBITRATION	OMP I COMM/211/2025	25.02.2025	HDFC BANK LTD V/S MOHD SIFAT		ANISH BHOLA	9811452002	ANISH_BHOLA17@YAHOO.COM	22.02.2025
			304	ARBITRATION	OMP I COMM/210/2025	25.02.2025	HDFC BANK LTD V/S OMP PRAKASH		ANISH BHOLA	9811452002	ANISH_BHOLA17@YAHOO.COM	22.02.2025
			304	ARBITRATION	OMP I COMM/209/2025	25.02.2025	HDFC BANK LTD V/S PUNEET BHATIA		ANISH BHOLA	9811452002	ANISH_BHOLA17@YAHOO.COM	22.02.2025
			304	RECOVERY	CS (COMM)222/2025	25.02.2025	STATE BANK OF INDIA V/S RITUR AND ANR		R.K. SINHA	9811255673	ADVOCATESINHA@REDIFFMAIL.COM	22.02.2025
			304	ARBITRATION	OMP I COMM/216/2025	27.02.2025	TATA CAPITAL LTD V/S ALEEQ AHMAD		ANISH BHOLA	9811452002	ANISH_BHOLA17@YAHOO.COM	22.02.2025
			304	RECOVERY	CS (COMM)227/2025	27.02.2025	M/S RADIAN TECHNOMAC V/S DHARAMPAL GUPTA		R. KARTHIK	9814011052	OFFICE.OILIPSINGH@GMAIL.COM	22.02.2025
5	SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	305	EXECUTION	Execution (Comm)/98/2025	11-02-2025	M/S HORN OK PLEASE MEDIA SPG CONSUMER PRODUCTS PVT LTD	Vs	MAYANK AHUJA(P),	9999003982	sisodiasapna936@gmail.com	17.01.2025
			305	RECOVERY	CS (COMM)/235/2025	28-02-2025	CANARA BANK Vs DEEPANSHU		ANUJ AGARWAL(P),	9999490798	advocateanujagarwal@gmail.com	21.02.2025
			305	RECOVERY	CS (COMM)/230/2025	27-02-2025	NEERU MAHAJAN Vs SAHREYAR AMIR		Rahul Kumar(P),	8368889156	advocatcvarva@gmail.com	25.02.2025

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			305	ARBITRATION U/S 9	OMP (I) (COMM)/225/2025	28-02-2025	TATA CAPITAL LTD SUKHWINDER SINGH	Vs ANISH BHOLA(P),	9811452022	Anish_bhola17(dvaho.com)	25.02.2025
			305	EXECUTION	Execution (Comm)/113/2025	28-02-2025	C B S PUBLISHERS AND DISTRIBUTORS PVT LTD COLLEGE BOOK HOUSE	Vs SH. YOGENDER GAUTAM	9810668042	yogendergautam.legal@gmail.com	27.02.2025

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6	SH. NIKHIL CHOPRA, DJ COMM-06 TIS HAZRI COURT CENTRAL DELHI	CENTRAL	410	OMP (I) COMM.	OMP (I) (COMM)/156/2025	03-02-2025	HDFC BANK LTD Vs RAHUL GUPTA	ANISH BHOLA(P),	9811452022	Anish_bhola17@yahoo.com	25.01.2025
			410	OMP (I) COMM.	OMP (I) (COMM)/155/2025	03-02-2025	HDFC BANK LTD Vs GAURAV RAJU	ANISH BHOLA(P),	9811452022	Anish_bhola17@yahoo.com	25.01.2025
			410	OMP (I) COMM.	OMP (I) (COMM)/154/2025	03-02-2025	HDFC BANK LTD Vs BANTI DEV PRASAD	ANISH BHOLA(P),	9811452022	Anish_bhola17@yahoo.com	25.01.2025
			410	EXECUTION (COMM.)	Execution (Comm)/84/2025	04-02-2025	BASHESHAR LAL AMIT KUMAR Vs SANJAY KUMAR	Jatin Aggarwal(P),	+91 -9953283177,	jka.legal@gmail.com	27.01.2025
			410	OMP (I) COMM.	OMP (I) (COMM)/162/2025	04-02-2025	HDFC BANK LTD Vs DALEEP SINGH	ANISH BHOLA(P),	9811452022	Anish_bhola17@yahoo.com	30.01.2025
			410	OMP (I) COMM.	OMP (I) (COMM)/161/2025	04-02-2025	HDFC BANK LTD Vs JITENDER MISHRA	ANISH BHOLA(P),	9811452022	Anish_bhola17@yahoo.com	30.01.2025
			410	CS (COMM.)	CS (COMM)/147/2025	03-02-2025	S S ENTERPRISES Vs KIRAN SINGH (DIRECTOR)	NITIN.(P),	9717920718	NA	31.01.2025

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			410	CS (COMM.)	CS (COMM)/169/2025	07-02-2025	LALIT CHADHA Vs M/S MAHANAGAR NIGAM LIMITED TELEPHONE	Akshit Sawal(P),	9711968186	jujharsinghadvocate@gmail.com	04.02.2025
			410	EXECUTION (COMM.)	Execution (Comm)/99/2025	11-02-2025	M/S AMAN TRAVELS LTD Vs M/S NITYA WORLD HOLIDAYS PVT LTD	Vikrant Hudda(P),	9990969164	adv.vikranthudda@gmail.com	11.02.2025
			410	CS (COMM.)	CS (COMM)/221/2025	25-02-2025	SANJAY KUMAR GUPTA Vs YOGESH LAXMANDAS KANJANI	KALPANA HINGORANI(P)	9211033533	advocate_kalpana@yahoo.com	17.02.2025
			410	OMP (I) COMM.	OMP (I) (COMM)/202/2025	24-02-2025	HDFC BANK LTD Vs EKTATI WARI	ANISH BHOLA(P),	9811452022	Anish_bhola17@yahoo.com	19.02.2025
			410	OMP (I) COMM.	OMP (I) (COMM)/204/2025	24-02-2025	HDFC BANK LTD Vs YOGESH SONI	ANISH BHOLA(P),	9811452022	Anish_bhola17@yahoo.com	18.02.2025
			410	OMP (I) COMM.	OMP (I) (COMM)/203/2025	24-02-2025	HDFC BANK LTD Vs PRERNA RAJ	ANISH BHOLA(P),	9811452022	Anish_bhola17@yahoo.com	19.02.2025
			410	CS (COMM.)	CS (COMM)/225/2025	25-02-2025	ROHIT JAIN PARTNER Vs RAVINDER KUMAR PROPRIETOR	MUNISH VOHRA(P),	9811427955//9990540099	munishlaw.vohra@gmail.com	24.02.2025

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			410	EXECUTION (COMM.)	Execution (Comm)/112/2025	25-02-2025	DEEPAK GOLCHA Vs WELTIME FOOTWEAR PVT LTD	SAMEER DEWAN	NA	NA	24.02.2025
			410	OMP (I) COMM.	OMP (I) (COMM.)/160/2025		HDFC BANK LTD. Vs SUNDER TEJPAL	ANISH BHOLA(P),	9811452022	Anish_bhola17@yahoo.com	31.01.2025
			410	OMP (I) COMM.	OMP (I) (COMM.)/223/2025		ELECTRONICA FINANCE LIMITED Vs KARAN INDUSTRIES AND ORS.	AMIT KUMAR SINHA	9990659331	KMPSPA RTNER@GMAIL.COM	21.02.2025
7	SH. KUMAR MUKESH GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	COURT ROOM 302	CIVIL SUIT	OMP(I) COMM 146/2025	03.02.2025	TATA CAPITAL LTD. VS RAKESH	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	27.01.2025
			COURT ROOM 302	CIVIL SUIT	OMP(I) COMM 148/2025	03.02.2025	HDFC BANK LTD. VS VIKASH KUMAR	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	30.01.2025
			COURT ROOM 302	CIVIL SUIT	OMP(I) COMM 149/2025	03.02.2025	HDFC BANK LTD. VS RAVI KUMAR	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	30.01.2025
			COURT ROOM 302	CIVIL SUIT	OMP(I) COMM 150/2025	03.02.2025	HDFC BANK LTD. VS KAMRUDDIN KHAN	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	30.01.2025
			COURT ROOM 302	CIVIL SUIT	OMP(I) COMM 151/2025	03.02.2025	HDFC BANK LTD. VS N.R. SONS UTENSILS PVT. LTD.	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	30.01.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			COURT 302	ROOM CIVIL SUIT	OMP(I) COMM 152/2025	03.02.2025	HDFC BANK LTD. VS RAMVEER SINGH	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	30.01.2025
			COURT 302	ROOM CIVIL SUIT	OMP(I) COMM 153/2025	03.02.2025	HDFC BANK LTD. VS SALMAN KHAN	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	30.01.2025
			COURT 302	ROOM CIVIL SUIT	CS (COMM) 159/2025	04.02.2025	SHAILJA PAPERS LTD. VS NEERU SURI	PRANAV TRIVEDI	9810660640	pranav.trivedi@yahoo.co.in	01.02.2025
			COURT 302	ROOM CIVIL SUIT	CS(COMM) 157/2025	04.02.2025	CANARA BANK VS SABANA KHATOON	ANSHUMAN SRIVASTAVA	9990042642	NA	20.01.2025
			COURT 302	ROOM CIVIL SUIT	CS(COMM) 158/2025	04.02.2025	RITU THAREJA VS MCD	SATYAJIT KUMAR	9868088168	cinmoyassociates@gmail.com	30.01.2025
			COURT 302	ROOM CIVIL SUIT	CS(COMM) 170/2025	07.02.2025	BANK OF BARODA VS RESHMAALI	GEETANJALI SHARMA	8447833470	Advocate.134@gmail.com	06.02.2025
			COURT 302	ROOM CIVIL SUIT	CS(COMM) 171//2025	07.02.2025	RAJKAMAL PRAKASHAN PVT. LTD. VS SANJIV PRAKASHAN, JAIPUR	ARVIND JAIN	7070019798	bakeelsab@gmail.com	06.02.2025
			COURT 302	ROOM CIVIL SUIT	OMP(I) COMM 179/2025	10.02.2025	DMI HOUSING FINANCE PVT. LTD. VS DOSH MOHMAD	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	07.02.2025
			COURT 302	ROOM CIVIL SUIT	CS(COMM) 183/2025	12.02.2025	M/S SHIV RATNA PACKAGING PVT. LTD. VS M/S ORIENTAL PLAST INDUSTRIES	SUBHASH CHANDRA	9810459344	chandraadv31@gmail.com	11.02.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			COURT 302	CIVIL SUIT	CS(COMM) 179/2025	12.02.2025	STATE BANK OF INDIA VS BIJAN RAJ KUMAR	RHEA LUTHRA	9917079999	advrtalchambers@gmail.com	11.02.2025
			COURT 302	CIVIL SUIT	CS(COMM) 189/2025	13.02.2025	M/S ELECTROMECHANICAL DEVICES PVT. LTD. VS M/S KONCEPT ELECTRICALS PVT. LTD.	VANSHADHISH SRIVASTAVA	9810519459	office@adhishsrivastava.com	06.02.2025
			COURT 302	CIVIL SUIT	CS(COMM) 191/2025	14.02.2025	VARUNA MUNICIPAL CORPORATION OF DELHI	VERMA VS SATYENDRA KUMAR SINGH	9811161525	sksingh116@gmail.com	12.02.2025
			COURT 302	CIVIL SUIT	CS(COMM) 199/2025	15.02.2025	VANI PRAKASHAN VS KOLHANA UNIVERSITY	PRATEEK SRIVASTAVA	9999320409	ritwikoff@outlook.com	14.02.2025
			COURT 302	CIVIL SUIT	CS(COMM) 204/2025	17.02.2025	CANARA BANK VS PREETI	SANJEEV CHOPRA	9711142200	NA	11.02.2025
			COURT 302	CIVIL SUIT	OMP(I) COMM 205/2025	24.02.2025	HDFC BANK LTD. VS OMA PRAKASH SINGH	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	18.02.2025
			COURT 302	CIVIL SUIT	OMP(I) COMM 206/2025	24.02.2025	HDFC BANK LTD. VS PRANAV SHARMA	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	19.02.2025
			COURT 302	CIVIL SUIT	OMP(I) COMM 207/2025	24.02.2025	HDFC BANK LTD. VS SUMIT KUMAR AESDYHI	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	20.02.2025
			COURT 302	CIVIL SUIT	CS(COMM) 233/2025	28.02.2025	M/S UNIQUE INTERNATIONAL VS DR. KAWALDEEP DHAM	RAJEEV CHAUHAN	9891467200	CASADV2000@GMAIL.COM	27.02.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
8	SH. GORAKH NATH PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	308	RECOVERY	CS (COMM)/27/2025	08-01-2025	Shishpal Vs Municipal Corporation	satendra kumar		9811161525,	sksinghll6@gmail.com	04.01.2025	
			308	RECOVERY	CS (COMM)/49/2025	14-01-2025	RAKESH KUMAR MITTAL KARTA	Nipun Gupta(P),		8130189121	nkpartners@gmail.com	13-12-2024	
			308	U/S 34 OF ARBITRATION ACT	OMP (COMM)/2/2025	10-01-2025	pan india corporation ltd Vs Harban	CHANDMUEKH		9810209981	legal.shebang@gmail.com	10-12-2024	
			308	RECOVERY	CS (COMM)/85/2025	18-01-2025	SREE GOKULAM CHIT AND FINAN	rakesh garg(P),		9990 333 933	ecolawchambers@gmail.com/	08-01-2025	
			308	U/S 9 OF ARBITRATION ACT	OMP (I) (COMM)/23/2025	13-01-2025	PNB HOUSING FINANCE LTD Vs N	Neeraj Mandal(P)		9899165086	NEERAJMANDAL06@GMAIL.COM	08-01-2025	
			308	U/S 9 OF ARBITRATION ACT	OMP (I) (COMM)/27/2025	14-01-2025	TATA CAPITAL LTD Vs OM PARKA	ANISH BHOLA(P)		9811452022	Anish bhola1761Jvahoo.com	10-01-2025	
			308	U/S 9 OF ARBITRATION ACT	OMP (I) (COMM)/26/2025	14-01-2025	TATA CAPITAL LTD Vs OM PARKA	ANISH BHOLA(P)		9811452022	Anish bhola1761Jvahoo.com	13-01-2025	
			308	RECOVERY	CS (COMM)/51/2025	14-01-2025	KARIM HOTELS PVT LTD Vs KARIM	Manoj malik(P),		8076293778	service@diwanadvocates.com	11-01-2025	
			308	RECOVERY	CS (COMM)/86/2025	18-01-2025	SREE GOKULAM CHIT AND FINAN	rakesh garg(P),		9990333933	ecolawchambers@gmail.com/	10-01-2025	

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			308	EXECUTION	Execution (Comm)/35/2025	15-01-2025	UMESH TYAGI Vs	MUNICIPAL CO		Akhil Rana(P),	7838798382	Adv.akhilrana@gmail.com	13-01-2025
			308	RECOVERY	CS (COMM)/81/2025	18-01-2025	CANARA BANK Vs	SMT MADHU A		Arun Yadav(P),	99Lo4 31437	ArunYadavSo3@gmail.com	16-01-2025
			308	U/S 9 OF ARBITRATION ACT	OMP (I) (COMM)/58/2025	18-01-2025	TATA CAPITAL LTD Vs	GURPREET		ANISH BHOLA(P),	9811452022	Anish bhola1761Jvahoo.com	17-01-2025
			308	U/S 9 OF ARBITRATION ACT	OMP (I) (COMM)/56/2025	18-01-2025	TATA CAPITAL LTD Vs	JWALA SIN		ANISH BHOLA(P),	9811452022	Anish bhola1761Jvahoo.com	17-01-2025
			308	MISC. APPLICATION	Misc DJ/44/2025	20-01-2025	M/S MIR ENTERPRISES Vs	ALTAH		Shivam Bajaj(P),	9999660747	officeofadvocatebajaj@gmail.com	18-01-2025
			308	EXECUTION	Execution (Comm)/62/2025	22-01-2025	SUSHIL KUMAR SAHU Vs	M/S MCS		Sunil Kumar(P),	0.9811117412	mohantradingcomoinv<a'vahoo.com	20-01-2025
			308	U/S 9 OF ARBITRATION ACT	OMP (I) (COMM)/84/2025	22-01-2025	TATA CAPITAL LTD Vs	BHARAT CA		ANISH BHOLA(P),	9811452022	Anish bhola1761Jvahoo.com	21-01-2025
			308	U/S 9 OF ARBITRATION ACT	OMP (I) (COMM)/83/2025	22-01-2025	TATA CAPITAL LTD Vs	SHIVASEV		ANISH BHOLA(P),	9811452022	Anish bhola1761Jvahoo.com	21-01-2025
			308	RECOVERY	CS (COMM)/9/2025	04-01-2025	M/s Sidh Ayurveda Vs	M/s Infochen		Akshat Sharma(P),	17678379427	akshat(@achambersofajeshsharma.com	23-12-2024

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			308	RECOVERY	CS (COMM)/16/2025	07-01-2025	M/s S Chand and Co Ltd	Vs Shri Ra		RAJESH KUMA	9810195013	n/a	23-12-2024
			308	RECOVERY	CS (COMM)/45/2025	13-01-2025	MOHD AZAM HANAFI	Vs GENIUS		Rahul Kumar(P)	9990670215	rishikrgmail	23-12-2024
			308	EXECUTION	Execution (Comm)/18/2025	08-01-2025	M/S ANKUR PIPES PRIVATE LIMITED			ADITYA GIRI(P)	9899835322	ankurpipes@gmail.com	06-01-2025
			308	EXECUTION	Execution (Comm)/34/2025	15-01-2025	INLAND WORLD LOGISTICS PVT LTD			Jai Prakash Shek	9811165702	N/A	13-01-2025
			308	EXECUTION	Execution (Comm)/60/2025	22-01-2025	KANCHAN FASHION PVT LTD	Vs		Subhash Chandr	9810459344	Chandraadv31@gmail.com	19-01-2025
			308	EXECUTION	Execution (Comm)/1/2025	03-01-2025	AMBA BI WHEELERS PRIVATE LIMITED			Saranga Awana	9811072845,	wlawlegal(a)gm4iJfo	16-12-2024
			308	EXECUTION	Execution (Comm)/6/2025	03-01-2025	PUNJAB AND SIND BANK	Vs SURJ		Prabhakar Awast	9818893545	prabhakarawasthi697@gmail	21-12-2024
9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	CENTRAL	309 FLOOR EXTENTION BLOCK	THIRD CS (COMM.)	CS (COMM)/146/2025	01-02-2025	SS ENTERPRISES	Vs NIRMALOK		NITIN .(P),	9717920718	NA	
			309 FLOOR EXTENTION BLOCK	THIRD CS (COMM.)	CS (COMM)/154/2025	03-02-2025	Manjula Goswami	Vs Rajiv Oberio		MANOJ KUMAR(P),	9313345075	advocatesunildutt1@gmail.com.	01.02.2025

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			309 FLOOR EXTENTION BLOCK	THIRD CS (COMM.)	CS (COMM)/152/2025	03-02-2025	M/S SCM PROTECTION PVT LTD Vs M/S LOGICASH SOLUTIONS PRIVATE LIMITED	DINESH KUMAR BHATI(P),	9873104009, 9354526178	devshukla30@gmail.com	01.02.2025
			309 FLOOR EXTENTION BLOCK	THIRD CS (COMM.)	CS (COMM)/168/2025	06-02-2025	Raman Narula Vs Surender Mahajan	Rohit Puri(P),	9810646822	office@lexpro.co.in	06.02.2025
			309 FLOOR EXTENTION BLOCK	THIRD EXECUTION	Execution (Comm)/89/2025	06-02-2025	SAJI JOSEPH Vs OPERA GLOBAL PRIVATE LIMITED	DEV RAJ SHARMA(P),	8111387613	devsharmaadvocate@gmail.com	04.02.2025
			309 FLOOR EXTENTION BLOCK	THIRD CS (COMM.)	CS (COMM)/176/2025	10-02-2025	CANARA BANK Vs HARYANA SAREE SELECTION	Sanjeev Chopra(P),	9711142200	chra6791@gmail.cnm	07.02.2025
			309 FLOOR EXTENTION BLOCK	THIRD CS (COMM.)	CS (COMM)/187/2025	13-02-2025	RAMESH AGGARWAL Vs Municipal Corporation of Delhi	satyendra kumar singh(P),	9811161525	sksinghll6@gmail.com	07.02.2025
			309 FLOOR EXTENTION BLOCK	THIRD CS (COMM.)	CS (COMM)/190/2025	13-02-2025	GAMECHANDER PVT LTD Vs SIDDHARTH MEHRA	Bharat Deep Singh(P),	991177000	NA	12.02.2025
			309 FLOOR EXTENTION BLOCK	THIRD CS (COMM.)	CS (COMM)/188/2025	13-02-2025	M/S S K EDUCATIONS PVT LTD Vs CHAHAKTA BACHPAN PLAY SCHOOL AND ORS	ROHIT VASHIST(P),	9810189223	rohit1996vashist@gmail.com	12.02.2025
			309 FLOOR EXTENTION BLOCK	THIRD CS (COMM.)	CS (COMM)/208/2025	17-02-2025	STATE BANK OF INDIA Vs Sweta Singh	Suchita Dixit(P),	896932838	aonihotrisuchita@gmail.com	15.02.2025
			309 FLOOR EXTENTION BLOCK	THIRD CS (COMM.)	CS (COMM)/216/2025	20-02-2025	CANARA BANK Vs SH NARESH GUPTA	Sanjeev Pandey(P),	9868089772	sanjiv.pandey2010@gmail.com	19.02.2025

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			309 FLOOR EXTENTION BLOCK	THIRD CS (COMM.)	CS (COMM)/220/2025	24-02-2025	Krishan Suden Vs Commissioner Municipal Corporation of Delhi			Dheeraj Gupta(P),	9811412191	dheerajgupta1982@gmail.com	22.02.2025
			309 FLOOR EXTENTION BLOCK	THIRD OMP	OMP (COMM)/5/2025	27-02-2025	Pantley Fashion Private Limited Vs Ankit Agarwal			Anant Bhushan(P),	9312401165	bhushananant@hotmail.com	25.02.2025
			309 FLOOR EXTENTION BLOCK	THIRD EXECUTION	Execution (Comm.)/88/2025	04-02-2025	M/S SUPER HOZE INDUSTRIES PVT LTD Vs SARVESH GOEL PROP				9899619440	advtandon2151@gmail.com	03.02.2025
			309 FLOOR EXTENTION BLOCK	THIRD EXECUTION	Execution (Comm.)/107/2025	17-02-2025	LAL CHAND AND CO Vs BENTWOOD SEATING SYSTEM			ASHISH SHARMA	9313994317		15.02.2025
			309 FLOOR EXTENTION BLOCK	THIRD EXECUTION	Execution (Comm.)/109/2025	18-02-2025	M/s VAISHALI CARD, THROUGH ITS PROPRIETOR SH. KHADAK SINGH Vs SHAKTI CARD CENTRE			AMIT KUMAR	7011961538,8920634302		17.02.2025
			309 FLOOR EXTENTION BLOCK	THIRD MISC. DJ	Misc DJ/93/2025	10.02.2025	HARE KRISHNA FABRICS Vs HARVINDER PAL SINGH			KANISHK KHARBANDA	9999457850	kanishk.kharbanda20@gmail.com	07.02.2025
			309 FLOOR EXTENTION BLOCK	THIRD OMP (I) COMM.	OMP (I) (COMM.)/185/2025	20-02-2025	HDFC Bank LTD Vs NADEEM MALIK			ANISH BHOLA(P),	9811452022	Anish_bhola@gmail.com	19.02.2025
			309 FLOOR EXTENTION BLOCK	THIRD OMP (I) COMM.	OMP (I) (COMM.)/186/2025	20-02-2025	HDFC Bank Vs AMAAN RAZA			ANISH BHOLA(P),	9811452022	Anish_bhola@gmail.com	19.02.2025
			309 FLOOR EXTENTION BLOCK	THIRD OMP (I) COMM.	OMP (I) (COMM.)/187/2025	20-02-2025	HDFC Bank Vs SAKIR YAKUB			ANISH BHOLA(P),	9811452022	Anish_bhola@gmail.com	19.02.2025

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10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	307	Civil	OMP (I) (COMM)/138/2025	01-02-2025	HDFC BANK LTD Vs RAJU SHARMA		ANISH BHOLA	9811452022	anish_bhola17@yahoo.com	18.1.2025
			307	Civil	OMP (I) (COMM)/139/2025	01-02-2025	HDFC BANK LTD Vs ANITA TANWAR		ANISH BHOLA	9811452022	anish_bhola17@yahoo.com	30.1.2025
			307	Civil	OMP (I) (COMM)/140/2025	01-02-2025	HDFC BANK LTD Vs SUSHMA SINGH		ANISH BHOLA	9811452022	anish_bhola17@yahoo.com	30.1.2025
			307	Civil	OMP (I) (COMM)/141/2025	01-02-2025	HDFC BANK LTD Vs MAYANK VERMA		ANISH BHOLA	9811452022	anish_bhola17@yahoo.com	30.1.2025
			307	Civil	OMP (I) (COMM)/142/2025	01-02-2025	HDFC BANK LTD Vs MUNFAID JAIKAM		ANISH BHOLA	9811452022	anish_bhola17@yahoo.com	30.1.2025
			307	Civil	OMP (COMM)/4/2025	03-02-2025	UNION OF INDIA Vs RAMESH CHAND JAIN		Vinod Kumar Rai	9811603482	vinod.kumar.raai@gmail.com	1.2.2025
			307	Civil	OMP (I) (COMM)/181/2025	18-02-2025	TATA CAPITAL LTD Vs SURAJ BHAN		ANISH BHOLA	9811452022	anish_bhola17@yahoo.com	4.2.2025
			307	Civil	CS (COMM)/175/2025	10-02-2025	SUNIL KUMAR Prop of M/s Sawariya Trading Co Vs VIKAS TUTEJA Prop of M/s Vasudev Bhim		PRAVESH KUMAR	8802151212	Not available	3.2.2025
			307	Civil	CS (COMM)/200/2025	15-02-2025	BANK OF BARODA Vs Mamta Goswami and Anr		Geetanjali Sharma	8447833470	advocate.134@gmail.com	13.2.2025

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			307	Civil	Execution (Comm)/106/2025	17-02-2025	State Bank of India Vs Virendra Kumar Proprietor of M/s Anushka Footwear	Suchita Dixit	8896932838	adgnihotrisuchita@gmail.com	14.2.2025
			307	Civil	CS (COMM)/211/2025	18-02-2025	LOREAL SA Vs NIMIT KAPOOR and ORS	Shravan Bansal	6201970125	unitedmark@unitedandunited.com	17.2.2025
			307	Civil	OMP (I) (COMM)/201/2025	21-02-2025	HDFC BANK LTD Vs MUBARIK SASAN MOHD	ANISH BHOLA	9811452022	anish_bhola17@yahoo.com	19.2.2025
			307	Civil	CS (COMM)/217/2025	21-02-2025	MAGNUM TOUR AND TRAVELS PRIVATE LIMITED Vs MUKESH MOHAN AND ORS	DEEPAK GUPTA	9811504426	mgalawoffice@gmail.com	19.2.2025
			307	Civil	CS (COMM)/224/2025	25-02-2025	RAJESH KUMAR BANSAL Vs SANJAY GUPTA	SOUMIL GONSALVES	9999877470	shubhamagarwal1308@gmail.com	24.2.2025
			307	Civil	OMP (I) (COMM)/214/2025	25-02-2025	TATA CAPITAL LTD Vs ALEEQ AHMAD 9323	ANISH BHOLA	9811452022	anish_bhola17@yahoo.com	24.2.2025
			307	Civil	OMP (I) (COMM)/215/2025	25-02-2025	TATA CAPITAL LTD Vs ALEEQ AHMAD 9333	ANISH BHOLA	9811452022	anish_bhola17@yahoo.com	24.2.2025

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11	SH. S.S RATHI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	COURT ROOM 310	EX (COMM.)	Execution (Comm)/83/2025	03-02-2025	M/S MADHAV LIFE STYLE PVT-LTD Vs MANJEET SINGH NARANG	BRIJENDRA PRATAP SINGH	9818977551	brijendra.adv79@gmail.com	31.01.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/151/2025	03-02-2025	Icici Bank Limited Vs PARITOSH SINGH	Vikas Chopra	9212036118	vikaschopraadvocate@gmail.com	31.01.2025
			COURT ROOM 310	OMP (I)(COMM)	OMP (I) (COMM)/171/2025	07-02-2025	HDFC BANK LTD Vs SUMIT KUMAR GUPTA	Anish Bhola	9811452022	Anish_bhola17@yahoo.com	24.01.2025
			COURT ROOM 310	EX (COMM.)	Execution (Comm.)/93/2025	07-02-2025	UNICORN DENMART LTD. VS INDIAN DENTAL ASSOCIATION	Gunjan Kumar	9313350568	GK@cgk.legal	04.02.2025
			COURT ROOM 310	OMP (I)(COMM)	OMP (I) (COMM)/178/2025	10-02-2025	DMI HOUSING FINANCE PVT LTD Vs MR SHANKAR LAL AGARI	Anish Bhola	9811452022	Anish_bhola17@yahoo.com	01.02.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/174/2025	10-02-2025	STATE BANK OF INDIA Vs BEENA	Amit Singh	7011848842	Singhamit0071@gmail.com	07.02.2025
			COURT ROOM 310	OMP (I)(COMM)	OMP (I) (COMM)/178/2025	10-02-2025	DMI HOUSING FINANCE PVT LTD Vs MR SHANKAR LAL AGARI	Anish Bhola	9811452022	Anish_bhola17@yahoo.com	01.02.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/226/2025	27-02-2025	M/S ASHOK KUMAR BAHL Vs MUNICIPAL CORPORATION OF DELHI	Satyendra Kumar Singh	9811161525	sksingh116@gmail.com	04.02.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/196/2025	14-02-2025	BANK OF BARODA Vs NAGINA AGGARWAL	Geetanjali Sharma(P),	8447833470	Advocate.134@gmail.com	12.02.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			COURT ROOM 310	CS (COMM)	CS (COMM)/219/2025	24-02-2025	M/S EMARSONS COURIERS Through its Prop Karan Prakash Vs M/S AUTOKARTZ INTERNET PVT LTD	Dalip Anand	9873476464	dalipanand991@gmail.com	13.02.2025
			COURT ROOM 310	OMP (I)(COMM)	OMP (I) (COMM)/220/2025	27-02-2025	HDFC BANK Vs JAGESH KUMAR SHARMA	Anish Bhola	9811452022	Anish_bhola17@yahoo.com	18.02.2025
			COURT ROOM 310	OMP (I)(COMM)	OMP (I) (COMM)/221/2025	27-02-2025	HDFC BANK Vs UMESH DEVI	Anish Bhola	9811452022	Anish_bhola17@yahoo.com	18.02.2025
			COURT ROOM 310	OMP (I)(COMM)	OMP (I) (COMM)/219/2025	27-02-2025	HDFC Bank Vs SAROJ CHAUHAN	Anish Bhola	9811452022	Anish_bhola17@yahoo.com	18.02.2025
			COURT ROOM 310	OMP (I)(COMM)	OMP (I) (COMM)/218/2025	27-02-2025	HDFC BANK Vs NITIN RAJPUT	Anish Bhola	9811452022	Anish_bhola17@yahoo.com	18.02.2025
			COURT ROOM 310	OMP (I)(COMM)	OMP (I) (COMM)/217/2025	27-02-2025	HDFC Bank Vs SUNIL ROHILLA	Anish Bhola	9811452022	Anish_bhola17@yahoo.com	18.02.2025
12	SH. RAVINDER BEDI, JUDGE, COMMERCIAL COURT	CENTRAL DISTRICT	401	CS COMM	144/2025	01.02.2025	THE PUNJAB AND SING BANK V/S ANUPAM KHURANA	PARVEEN KUMAR GARG	9811141706	PARVEEN GARG OFFICIAL@GMAIL.COM	29.01.2025
			401	EX COMM	81/2025	03.02.202	RAJ KUMAR SETH V/S M/S CHOLAMANDALAM INVESTMENT & FINANCE COMPANY	MAYANK MAINI	9711718716	ADVMAYANKMAINI@GMAIL.COM	31.01.2025
			401	MISC DJ	89/2025	04.02.2025	SURENDER KUMAR VERMA V/S MCD & ANR.	SATYENDRA KUMAR SINGH	9811161525		31.01.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			401	EX COMM	85/2025	04.02.2025	M/S MATHURA DASS AHUJA & SONS V/S DELHI TOURISM AND TRANSPORTATION DEVELOPMENT CORP. OF DELHI	AVINASH K. TRIVEDI	9871441765	AKTRIVEDILAWOFFICES@GMAIL.COM	27.01.2025
			401	MISC DJ	92/2025	07.02.2025	ALSTONE INDUSTRIES PVT LTD & RUBBER TRADE CENTER PVT LTD	ASHRAF ALI	9891525383		06.02.2025
			401	CS COMM	173/2025	07.02.2025	NIRANJAN KUMAR BANSAL V/S UKANSH CREATIONS PVTLTD	CHIRAG ARORA	9716884477	CHIRAG71@GMAIL.COM	03.02.2025
			401	EX COMM	96/2025	10.02.202	DEEPAK GUPTA V/S NELSON IPEM	ABHAY SAHAI	9971067110	BCD1969@GMAIL.COM	06.02.2025
			401	EX COMM	100/2025	13.02.2025	CENTRAL BANK OF INDIA V/S MR. AMARNATH SAHNI	SUBODH KUMAR SINGH	9811375940	ADVSUBODHKUMARSINGH@GMAIL.COM	11.02.2025
			401	EX COMM	101/2025	13.02.2025	LEDERAMAN EXPORTS PVT LTD V/S EKTA REHMAN & ORS	MOHD WASIQ KHAN	9899467518	THEGHAZIASSOCIATES@GMAIL.COM	03.12.2025
			401	EX COMM	108/2025	18.08.2025	SATISH GAMBHIR V/S VINOD KUMAR GUPTA	ANJANEYA MISHRA	9871061138	AMIKUSLAW@GMAIL.COM	10.02.2025
			401	CS COMM	215/2025	19.02.2025	PUNJAB & SIND BANK V/S SHAKUNTALA	SANSHU SHUKLA	9210043774	ADVOCATEANSHU@GMAIL.COM	03.02.2025
			401	OMP I COMM	199/2025	21.02.2025	HDFC BANK V/S MOHINDER SINGH	ANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	18.02.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			401	OMP I COMM	200/2025	21.02.2025	HDFC BANK LTD V/S SHAKEEL AHMAD	ANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	18.02.2025
			401	MISC DJ	116/2025	24.02.2025	RAKESH GUPTA V/S RJ PROJECTS PVT LTD	AMIT NAHATA	9212545654	ADVAMITNAHATA@GMAIL.COM	21.02.2025
			401	MISC DJ	117/2025	24.02.2025	NAWAL KISHORE SONI V/S GANESH PRASAD	ANMOL KAPUR	9718844007	KAPURASSOCIATES235@GMAIL.COM	21.02.2025
			401	EX COMM	4/2025	28.02.2025	TATA CAPITAL LIMITED Vs M/S SHREE INTERNATIONAL	SAVYASACHI K SAHAI(P),	9910081428	SACYASACHI.SAHAI@GMAIL.COM	26.02.2025
			401	MISC DJ	109/2025	20.02.2025	M/S INVICTUS DIGITAL Vs M/S BINDRA ELECTRICALS	YASHPAL SINGH	9810220380	ADVOCATES.EKLA WYA@GMAIL.COM	19.02.2025
13	SH. M.K NAGPAL, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	COURT ROOM 310	EX (COMM.)	Execution (Comm)/83/2025	03-02-2025	M/S MADHAV LIFE STYLE PVT-LTD Vs MANJEET SINGH NARANG	BRIJENDRA PRATAP SINGH	9818977551	brijendra.adv79@gmail.com	31.01.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/151/2025	03-02-2025	Icici Bank Limited Vs PARITOSH SINGH	Vikas Chopra	9212036118	vikaschopraadvocate@gmail.com	31.01.2025
			COURT ROOM 310	OMP (I)(COMM)	OMP (I) (COMM)/171/2025	07-02-2025	HDFC BANK LTD Vs SUMIT KUMAR GUPTA	Anish Bhola	9811452022	Anish_bhola17@yahoo.com	24.01.2025
			COURT ROOM 310	EX (COMM.)	Execution (Comm.)/93/2025	07-02-2025	UNICORN DENMART LTD. VS INDIAN DENTAL ASSOCIATION	Gunjan Kumar	9313350568	GK@cgl.legal	04.02.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			COURT ROOM 310	OMP (I)(COMM)	OMP (I) (COMM)/178/2025	10-02-2025	DMI HOUSING FINANCE PVT LTD Vs MR SHANKAR LAL AGARI	Anish Bhola	9811452022	Anish_bhola17@yahoo.com	01.02.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/174/2025	10-02-2025	STATE BANK OF INDIA Vs BEENA	Amit Singh	7011848842	Singhamito071@gmail.com	07.02.2025
			COURT ROOM 310	OMP (I)(COMM)	OMP (I) (COMM)/178/2025	10-02-2025	DMI HOUSING FINANCE PVT LTD Vs MR SHANKAR LAL AGARI	Anish Bhola	9811452022	Anish_bhola17@yahoo.com	01.02.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/226/2025	27-02-2025	M/S ASHOK KUMAR BAHL Vs MUNICIPAL CORPORATION OF DELHI	Satyendra Kumar Singh	9811161525	sksingh116@gmail.com	04.02.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/196/2025	14-02-2025	BANK OF BARODA Vs NAGINA AGGARWAL	Geetanjali Sharma(P),	8447833470	Advocate.134@gmail.com	12.02.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/219/2025	24-02-2025	M/S EMARSONS COURIERS Through its Prop Karan Prakash Vs M/S AUTOKARTZ INTERNET PVT LTD	Dalip Anand	9873476464	dalipanand991@gmail.com	13.02.2025
			COURT ROOM 310	OMP (I)(COMM)	OMP (I) (COMM)/220/2025	27-02-2025	HDFC BANK Vs JAGESH KUMAR SHARMA	Anish Bhola	9811452022	Anish_bhola17@yahoo.com	18.02.2025
			COURT ROOM 310	OMP (I)(COMM)	OMP (I) (COMM)/221/2025	27-02-2025	HDFC BANK Vs UMESH DEVI	Anish Bhola	9811452022	Anish_bhola17@yahoo.com	18.02.2025
			COURT ROOM 310	OMP (I)(COMM)	OMP (I) (COMM)/219/2025	27-02-2025	HDFC Bank Vs SAROJ CHAUHAN	Anish Bhola	9811452022	Anish_bhola17@yahoo.com	18.02.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			COURT ROOM 310	OMP (I)(COMM)	OMP (I) (COMM)/218/2025	27-02-2025	HDFC BANK Vs NITIN RAJPUT			Anish Bhola	9811452022	Anish_bhola17@yahoo.com	18.02.2025
			COURT ROOM 310	OMP (I)(COMM)	OMP (I) (COMM)/217/2025	27-02-2025	HDFC Bank Vs SUNIL ROHILLA			Anish Bhola	9811452022	Anish_bhola17@yahoo.com	18.02.2025
14	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	201 Extn Block	CS	CS (COMM)/90/2025	01-02-2025	KRISHAN KUMAR JINDAL PROPRIETOR OF M/S JAI GANESH STEEL CO -- Vs M/S NOBLE MOULDS PVT LTD AND ORS	Vipin Dilawari(P),		9312203957	vipindilwari83@gmail.com		29-01-2025
				CS	CS (COMM)/95/2025	03-02-2025	Indian Overseas Bank Vs GURPEET SINGH PROPRIETOR OF M/S TREK INDIA	RAJEEV SUPADHAYAY(P),		9212002825	advrajeevupadhayay84@gmail.com		30-01-2025
				M-Ex	M-Ex/68/2025	03-02-2025	M/s Kwality Polythreads Private Ltd Vs M/s Lotus Traexim Pvt Ltd	Ashish Kapur(P),		9718844007	not mentioned		31-01-2025
				OMP	OMP (I) (COMM)/96/2025	03-02-2025	Yes Bank Ltd Vs WESLY JOSEPH	ADV. LALIT PANDEY(P),		8130383143	lalitpandeyadv@gmail.com		31-01-2025
				OMP	OMP (I) (COMM)/97/2025	03-02-2025	Yes Bank Ltd Vs AMIT KUMAR	ADV. LALIT PANDEY(P),		8130383143	lalitpandeyadv@gmail.com		31-01-2025
				CS	CS (COMM)/99/2025	04-02-2025	DALJIT SINGH -- Vs THE DIRECTOR BAJAJ APPLIANCES LIMITED AND ORS	MEENAKSHI(P),		8920174069	Meenakshi.llb@gmail.com		03-02-2025
				CS	CS (COMM)/103/2025	06-02-2025	BANK OF MAHARASHTRA Vs AVNEET CHOPRA	SHAILESH KUMAR(P),		9891285888	advshailshkumar@gmail.com		04-02-2025
				Ex	Execution (Comm)/42/2025	06-02-2025	Leitz Tooling Systems India Pvt Ltd Vs Mr Ashish Rawat	Not applicable(P),					04-02-2025
				OMP	OMP (COMM)/2/2025	07-02-2025	OM PRAKASH SINGH YADAV AND ORS Vs INDIAN SCHOOL FINANCE COMPANY PVT LTD	DEV PRAKASH PACHAURI(P),		8076743545	sntbhu511@gmail.com		06-02-2025
				Ex	Execution (Comm)/44/2025	07-02-2025	MANISH KHOSLA Vs DIGITAL DREAMZZ IT ENGINEERS PVT LTD	SATISH PRAKASH(P),		7042198312	info@centurylawfirm.in		04-02-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
				Ex	Execution (Comm)/43/2025	07-02-2025	INGRAM MICRO INDIA PRIVATE LIMITED Vs TAARAK INDIA PRIVATE LIMITED	Not applicable(P),			07-02-2025
				CS	CS (COMM)/110/2025	10-02-2025	CANARA BANK Vs GOURU NIMESH SINGH	Ashok Kakkar(P),	9560396555	KAKKARASHOK@REDIFFMAIL.COM	
				OMP	OMP (I) (COMM)/115/2025	10-02-2025	AXIS BANK LTD Vs ABURAFE USMANI	ADV. LALIT PANDEY(P),	8130383143	Lalitpandeyadv@gmail.com	06-02-2025
				M-Ex	M-Ex/69/2025	10-02-2025	CORPORATION BANK Vs KSG SPICES	POONAM SHARMA(P),	9810599783	not mentioned	25-01-2025
				OMP	OMP (I) (COMM)/117/2025	10-02-2025	AXIS BANK LTD Vs GULISTAN ANJUM	ADV DHEERAJ(P),	9871040589	INDOLEXLAW@GMAIL.COM	06-02-2025
				OMP	OMP (I) (COMM)/128/2025	11-02-2025	YES BANK LTD Vs MANISH REXWAL	KARTIK KUMAR(P),	9811015339	legal@katyalassociates.com	08-02-2025
				OMP	OMP (I) (COMM)/129/2025	11-02-2025	YES BANK LTD Vs SATISH KUMAR	KARTIK KUMAR(P),	9811015339	legal@katyalassociates.com	08-02-2025
				CS	CS (COMM)/113/2025	11-02-2025	ICICI Bank Limited Vs SOHAN LAL (PROPRIETOR OF INZIN INDIA CO)	Hemant Gupta(P),	9899009971	juris@hemantgupta.in	07-02-2025
				Ex	ExCOMM - Award by Arbitration Comm/2/2025	11-02-2025	Navrang Oham Vs Jasmine Suits and Fabrics Pvt Ltd	Aditya Puri(P),	9999183303	adityapuri77@gmail.com	06-02-2025
				CS	CS (COMM)/121/2025	12-02-2025	M/S RIDH SIDHI ENTERPRISES Vs M/S FASHNEAR TECHNOLOGIES PVT LTD	Sobhik Tanwar(P),	9818200873	not mentioned	07-02-2025
				OMP	OMP (I) (COMM)/137/2025	12-02-2025	Yes Bank Ltd Vs Akhil Kumar Rehan	ADV. LALIT PANDEY(P),	8130383143	lalitpandeyadv@gmail.com	10-02-2025
				OMP	OMP (I) (COMM)/141/2025	13-02-2025	AXIS BANK LTD Vs PAWAN KUMAR BAREHLA	Sunita Singh(P),	9871040589	indolexLAW@GMAIL.COM	12-02-2025
				OMP	OMP (I) (COMM)/142/2025	13-02-2025	AXIS BANK LTD Vs IKRAM ATTARI	ADV DHEERAJ(P),	9871040589	indolexLAW@GMAIL.COM	12-02-2025

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				Misc DJ	Misc DJ/159/2025	14-02-2025	CORPORATION BANK Vs M/S KSG SPICES PROP DAYA RAM	POONAM SHARMA(P),	9810599783	advyudhv1957@gmail.com	12-02-2025
				OMP	OMP (I) (COMM)/160/2025	15-02-2025	AXIS BANK LTD Vs MEHJABI	ADV. LALIT PANDEY(P),	8130383143	lalitpandeyadv@gmail.com	13-02-2025
				OMP	OMP (I) (COMM)/161/2025	15-02-2025	AXIS BANK LTD Vs DEEPAK KUMAR	ADV. LALIT PANDEY(P),	8130383143	lalitpandeyadv@gmail.com	13-02-2025
				OMP	OMP (I) (COMM)/162/2025	15-02-2025	Yes Bank Ltd Vs Rattan Lal Agarwal	ADV. LALIT PANDEY(P),	8130383143	lalitpandeyadv@gmail.com	13-02-2025
				OMP	OMP (I) (COMM)/163/2025	15-02-2025	AXIS BANK LTD Vs GAURAV TIWARI	ADV. LALIT PANDEY(P),	8130383143	lalitpandeyadv@gmail.com	13-02-2025
				CS	CS (COMM)/128/2025	15-02-2025	UNION BANK OF INDIA Vs VIMAL KUMAR PROP OF M/S BABA SHYAM TRADERS	ALOK KUMAR(P),	9911000126	alok.adv2001@gmail.com	13-02-2025
				OMP	OMP (I) (COMM)/158/2025	15-02-2025	Yes Bank Ltd Vs SHANKAR CRANE SERVICE	ADV. LALIT PANDEY(P),	8130383143	lalitpandeyadv@gmail.com	13-02-2025
				OMP	OMP (I) (COMM)/159/2025	15-02-2025	AXIS BANK LTD Vs PRADEEP SINGH	ADV. LALIT PANDEY(P),	8130383143	lalitpandeyadv@gmail.com	13-02-2025
				CS	CS (COMM)/133/2025	17-02-2025	State Bank Of India Vs Anand Verma	Ashok Kumar(P),	9811896060	kumarashokadvocate@gmail.com	14-02-2025
				CS	CS (COMM)/132/2025	17-02-2025	TRIPTI ASRI Vs HARMEET SINGH/HARMEET SINGH KOHLI	AAKASH KUMAR(P),	9818388241	filing@sethiaassociates.in	14-02-2025
				Misc DJ	Misc DJ/173/2025	18-02-2025	KLJ Foundation Vs Dinesh Kumar Aggarwal	Jyoti Sharma(P),	8076394144	not mentioned	15-02-2025
				Misc DJ	Misc DJ/172/2025	18-02-2025	KLJ Foundation Vs Sandeep Aggarwal	Jyoti Sharma(P),	8076394144	not mentioned	15-02-2025
				CS	CS (COMM)/138/2025	18-02-2025	MAHASHIAN DI HATTI PRIVATE LIMITED Vs AJAY KUMAR SUNIL KUMAR	MANISH SINGHAL(P),	9811529112	mangla.ipr@gmail.com	14-02-2025

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				OMP	OMP (COMM)/4/2025	18-02-2025	CHINKY GAUBA AND ANR Vs IIFL Home Finance Ltd			Adv M Singh(P),	920848847	not mentioned	15-02-2025
				OMP	OMP (I) (COMM)/178/2025	19-02-2025	Shriram Finance Ltd Vs ANUJ			Manoj Kumar(P),	9811133644	manojk.adv@gmail.com	17-02-2025
				OMP	OMP (I) (COMM)/179/2025	19-02-2025	Shriram Finance Ltd Vs SANDEEP KR GUPTA			Manoj Kumar(P),	9811133644	manojk.adv@gmail.com	17-02-2025
					CS (COMM)/144/2025	19-02-2025	CHAMPION EL COM PRIVATE LIMITED Vs NEETU RAJPUT PROPRIETOR OF M/S ADITYA AUTO INDUSTRIES			KUSHAGRA BANSAL(P),	9999448797	kushagrabansal@akassociates.org.in	17-02-2025
				OMP	OMP (I) (COMM)/187/2025	21-02-2025	AXIS BANK LTD Vs SANJAY KUMAR			ADV DHEERAJ(P),	9871040589	INDOLEXLAW@GMAIL.COM	20-02-2025
				OMP	OMP (I) (COMM)/188/2025	21-02-2025	AXIS BANK LTD Vs MUKESH KUMAR PRAJAPAT			ADV DHEERAJ(P),	9871040589	INDOLEXLAW@GMAIL.COM	20-02-2025
				CS	CS (COMM)/160/2025	24-02-2025	STATE BANK OF INDIA Vs NEETU PODDAR PROP OF M/S MODUTECH ERGO SYSTEMS			Gopal Chand Sharma(P),	9810210632	vjayprakash82@gmail.com	21-02-2025
				Ex	Execution (Comm)/53/2025	25-02-2025	PUNJAB NATIONAL BANK Vs GREEN VITALITY SOLUTIONS INDUSTRIES			Saurav Bhasin(P),			22-02-2025
				Ex	Execution (Comm)/52/2025	25-02-2025	Punjab National Bank Vs NARENDER MOHAN			Saurav Bhasin(P),			22-02-2025
				OMP	OMP (I) (COMM)/202/2025	27-02-2025	AXIS BANK LTD Vs CHANDRIKA PRASAD SAHANI			ADV DHEERAJ(P),	9871040589	INDOLEXLAW@GMAIL.COM	17-02-2025
				OMP	OMP (I) (COMM)/203/2025	27-02-2025	AXIS BANK LTD Vs ANIL KUMAR PANDEY			ADV. LALIT PANDEY(P),	8130383143	lalitpandeyadv@gmail.com	24-02-2025
				OMP	OMP (I) (COMM)/204/2025	27-02-2025	AXIS BANK LTD Vs VIMLA SINGH			ADV. LALIT PANDEY(P),	8130383143	lalitpandeyadv@gmail.com	24-02-2025
				OMP	OMP (I) (COMM)/205/2025	27-02-2025	AXIS BANK LTD Vs MUBINA			ADV. LALIT PANDEY(P),	8130383143	lalitpandeyadv@gmail.com	24-02-2025

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				OMP	OMP (I) (COMM)/206/2025	27-02-2025	AXIS BANK LTD	Vs AKHILENDRA SINGH		ADV. LALIT PANDEY(P),	8130383143	lalitpandeyadv@gmail.com	24-02-2025
				OMP	OMP (I) (COMM)/209/2025	28-02-2025	Shriram Finance Ltd	Vs KAMLESH		Manoj Kumar(P),	9811133644	manojk.adv@gmail.com	25-02-2025
				OMP	OMP (I) (COMM)/211/2025	28-02-2025	Shriram Finance Ltd	Vs SUNIL KUMAR		Manoj Kumar(P),	9811133644	manojk.adv@gmail.com	25-02-2025
				Misc DJ	Misc DJ/206/2025	28-02-2025	JASKARAN SINGH BATRA PROP	BABLU CHIC-INN Vs M/S RUBANI PRODUCTIONS PVT LTD		Ankit Batra	9990786641	ankit.batra30@gmail.com	26-02-2025
				OMP	OMP (I) (COMM)/210/2025	28-02-2025	Shriram Finance Ltd	Vs JOGINDER SINGH		Manoj Kumar(P),	9811133644	manojk.adv@gmail.com	25-02-2025
15	MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02	WEST	209 Extn Block	CS COMM	87/2025	01.02.2025	PARVEEN KUMAR VS. SANJAY KUMAR CHANDRA		VIPIN DILAWARI	9310875020	vipindilawari83@gmail.com	01.02.2025	
				CS COMM	88/2025	01.02.2025	PARVEEN KUMAR KANSAL VS. ASHOK GAMBHIR		VIPIN DILAWARI	9310875020	vipindilawari83@gmail.com	01.02.2025	
				OMP(I)/COMM	90/2025	01.02.2025	YES BANK VS. RAM CRANE SERVICES		LALIT PANDEY	8130383193	lalitpandeyadv@gmail.com	01.02.2025	
				MISC DJ. COMM	115/2025	01.02.2025	VISION 21ST ADVERTISING VS. VKS HOSIERY		SANJAY VERMA	9810155090	sanjayvermaadv@gmail.com	01.02.2025	
				CS COMM	91/2025	03.02.2025	SANJAY MADAN VS. RBL BANK LTD		AKANKSHA MEHTA	8178703036	akankshamehta.legal@gmail.com	03.02.2025	
				CS COMM	92/2025	03.02.2025	M/S AAA PHARMATRADE PVT LTD VS. MS ANASUYA DEVI GOPU		NEERAJ GUPTA	9811267045	info@juslawoffices.com	03.02.2025	
				OMP(I)COMM	92/2025	03.02.2025	YES BANK VS. JITENDER YADAV		LALIT PANDEY	8130383143	lalitpandeyadv@gmail.com	03.02.2025	
				OMP(I)/COMM	109/2025	07.02.2025	AXIS BANK VS. VED PRAKASH DUTT		LALIT PANDEY	8130383143	lalitpandeyadv@gmail.com	07.02.2025	

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
				CS COMM	104/2025	07.02.2025	GSI ENTERPRISES VS. M/S SUNRISE TRADE & CO.	VALI & CO.	990358225	office@vali.co.in	07.02.2025
				CS COMM	106/2025	10.02.2025	PLATINEX BATHWARE VS. BHAVESH KUMAR JHA	STUTI WASON	9811227766	wasonandwason@gmail.com	10.02.2025
				CS COMM	107/2025	10.02.2025	CANARA BANK VS. SHREE LAMINATES	ASHOK KUMAR	9560396555	kakkarashok@rediffmail.com	10.02.2025
				OMP(I)COMM	112/2025	10.02.2025	AXIS BANK LTD VS. KAPIL KUMAR	LALIT PANDEY	8130383143	lalitpandeyadv@gmail.com	10.02.2025
				OMP(I)COMM	113/2025	10.02.2025	AXIS BANK LTD VS. BOBI PAL	LALIT PANDEY	8130383143	lalitpandeyadv@gmail.com	10.02.2025
				CS COMM	111/2025	11.02.2025	THE SOUTH INDIAN BANK VS. UJJWAL GUPTA	S.K. GARG	9811141706	parveengarg@gmail.com	11.02.2025
				OMP(I)/COMM	118/2025	11.02.2025	AXIS BANK LTD VS. KUNTI DEVI PAL	LALIT PANDEY	8130383143	lalitpandeyadv@gmail.com	11.02.2025
				OMP(I)/COMM	131/2025	12.02.2025	YES BANK VS. MAXI AUTOMOBILES CARRIERS	LALIT PANDEY	8130383143	lalitpandeyadv@gmail.com	13.02.2025
				OMP(I)/COMM	133/2025	12.02.2025	YES BANK VS. AMRIT PAL SINGH	LALIT PANDEY	8130383143	lalitpandeyadv@gmail.com	12.02.2025
				CS COMM	117/2025	12.02.2025	MARMO SOLUTION PVT LTD VS. BETON STONE SOLUTION	JAYESH YADAV	9899635938	assoicate@indelilawpartners.com	12.02.2025
				CS COMM	122/2025	13.02.2025	RAI INNOTEH POLYMERS PVT LTD VS. KVS COMPONENTS	VISHAL GARG	981071302	lochavnitesh003@gmail.com	13.02.2025
				OMP(COMM)	3/2025	14.02.2025	JHAWAR TRADERS VS. SOHAN LAL COMMIDITY MANAGEMENT	SHRIMAY MISHRA	9810160176	office@mishra.law@gmail.com	14.02.2025
				OMP(I)/COMM	157/2025	15.02.2025	AXIS BANK LTD VS. LALIT KUMAR SINGH	LALIT PANDEY	8130383143	lalitpandeyadv@gmail.com	15.02.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
				CS COMM	127/2025	15.02.2025	UNITED PETROCHEM VS. BEST ROADWAYS LTD	ALOK BHACHAWAT	9811105362	alok@bhachawat.com	15.02.2025
				MISC DJ. COMM	164/2025	17.02.2025	INDIAN OVERSEAS BANK VS.VIKAS GUPTA	MUNISH JOSHI	7838780000	advocatemcjoshi@gmail.com	17.02.2025
				OMP(I)/COMM	166/2025	17.02.2025	YES BANK VS. VIVEK GIRI	SACHIN KATYAL	011-26211488	legal@katyalassociates.com	17.02.2025
				OMP(I)/COMM	170/2025	18.02.2025	YES BANK VS. PRITESH KUMAR	SACHIN KATYAL	011-26211488	legal@katyalassociates.com	18.02.2025
				CS COMM	136/2025	18.02.2025	PUNJAB NATIONAL BANK VS. VARSHA	AVADHESH KUMAR	9810362628	akshakya01@gmail.com	18.02.2025
				CS COMM	137/2025	18.02.2025	NAVKAR INTERNAATIONAL VS. DEEPAK SHARMA	VIVEK SHARMA	7210003074	viveksharma2020093@gmail.com	18.02.2025
				OMP(I)/COMM	174/2025	19.02.2025	SHRIRAM FIANANCE LTD VS. YOGENDRA SINGH	MAONJ KUMAR	9811133644	manoj.adv@gmail.com	19.02.2025
				OMP(I)/COMM	175/2025	19.02.2025	AXIS BANK VS. UDAI SINGH	SUNITA SINGH	9871040589	indolexlaw@gmail.com	19.02.2025
				OMP(I)/COMM	176/2025	19.02.2025	AXIS BANK VS. SANDEEP	SUNITA SINGH	9871040589	indolexlaw@gmail.com	19.02.2025
				CS COMM	146/2025	20.02.2025	PERFECT TOOLS VS. GAUTSNI DESIGN	GULAB CHANDRA YADAV	9818798970	advocategcyadv@gmail.com	20.02.2025
				CS COMM	147/2025	20.02.2025	IDBI BANK LTD VS. RAKESH KUMAR BATRA	PJ MEHTA	9811044353	pjmehtaceo01@gmail.com	20.02.2025
				MISC DJ. COMM	190/2025	22.02.2025	parveen khandelwal vs. Vijay chauhan	ANIL SHARMA	9891417748	advocateanilsharma@yahoo.com	22.02.2025
				OMP(I)/COMM	195/2025	27.02.2025	AXIS BANK VS. KAMLESH DEVI	SUNITA SINGH	9871040589	indolexlaw@gmail.com	27.02.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING		
				OMP(I)/COMM	196/2025	27.02.2025	AXIS BANK VS. SANDEEP			SUNITA SINGH	9871040589	indolexlaw@gmail.com	19.02.2025		
16	SH. DIG VIJAY SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	WEST	West	203 Extn Block	CS (COMM)/89/2025	01-02-2025	DEEPA TUTEJA Vs PAWAN DUBE			VAIBHAV JAIN(P),	8447465059	VAIBHAVI2897@GMAIL.COM	31-01-2025		
					Execution (Comm)/39/2025	01-02-2025	MANOJ KUMAR Vs ABJOR INTERIO			BASANT KUMAR SINGH(P),				31-01-2025	
					OMP (I) (COMM)/108/2025	06-02-2025	Shriram Finance Ltd Vs MANISH TYAGI 6521			Manoj Kumar(P),	9811133644	MANOJK.ADV@GMAIL.COM			05-02-2025
					OMP (I) (COMM)/107/2025	06-02-2025	Shriram Finance Ltd Vs MOSAM KHAN			Manoj Kumar(P),	9811133644	MANOJK.ADV@GMAIL.COM			05-02-2025
					OMP (I) (COMM)/106/2025	06-02-2025	YES BANK LTD Vs JAYVEER NAGAR			KARTIK KUMAR(P),	NOT MENTIONED	legal@Katvalassociates.com			05-02-2025
					CS (COMM)/102/2025	06-02-2025	Centurion Packaging pvt ltd Vs Nine plus shoes pvt ltd			Chakit Singhal(P),	9818613613, 9350613613	lexchakitsinghal@gmail.com			05-02-2025
					OMP (I) (COMM)/114/2025	10-02-2025	AXIS BANK LTD Vs DALJEET KAUR			ADV. LALIT DHEERAJ(P),	8920586266	INDOLEXLAW@GMAIL.COM			07-02-2025
					OMP (I) (COMM)/127/2025	11-02-2025	AXIS BANK LTD Vs ABDUL HANIF			ADV. LALIT PANDEY(P),	8130383143	LALITPAND EYADV GMAIL.COM			10-02-2025
					OMP (I) (COMM)/126/2025	11-02-2025	Yes Bank Ltd Vs BR LOGISTICS			ADV. LALIT PANDEY(P),	8130383143	LALITPAND EYADV GMAIL.COM			10-02-2025
					CS (COMM)/112/2025	11-02-2025	ICICI Bank Limited Vs Manish Kumar			Hemant Gupta(P),	9899009971	juris(@bemantg!!uta.in			10-02-2025
					OMP (I) (COMM)/136/2025	12-02-2025	AXIS BANK LTD Vs DINKAR CHAUHAN			ADV. LALIT PANDEY(P),	8130383143	LALITPAND EYADV GMAIL.COM			11-02-2025
					OMP (I) (COMM)/135/2025	12-02-2025	Yes Bank Ltd Vs HARIKESH KUMAR			ADV. LALIT PANDEY(P),	8130383143	LALITPAND EYADV GMAIL.COM			11-02-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
					CS (COMM)/120/2025	12-02-2025	M/S SIRCA PAINTS INDIA LIMITED Vs RD Furniture	Parth Sharma(P),	9810866704	officeofparthsharma@gmail.com	11-02-2025
					CS (COMM)/119/2025	12-02-2025	RADIANT POLYCHEM PVT LTD Vs SEEDLINGS INDIA PVT AND ORS	PARAS ARORA VISHALI NAHAR(P),	8882470090,701180037	parasarora7428@gmail.com,vishalinahar97@gmail.com	11-02-2025
					OMP (I) (COMM)/139/2025	13-02-2025	AXIS BANK LTD Vs FIROZ	ADV DHEERAJ(P),			12-02-2025
					CS (COMM)/123/2025	14-02-2025	Parveen Kumar Garg Vs NMR Phyrochem pvt ltd	Sameer Sidhar(P),	9999918302, 9444446565	Sameer.sidhar@metropolitanlegal.in	13-02-2025
					OMP (I) (COMM)/156/2025	15-02-2025	AXIS BANK LIMITED Vs NEENA CHOUDHARY	ADV. LALIT PANDEY(P),	8130383143	LALITPAND EYADV GMAIL.COM	14-02-2025
					OMP (I) (COMM)/155/2025	15-02-2025	AXIS BANK LIMITED Vs SURENDRA BAHADUR SINGH	ADV. LALIT PANDEY(P),	8130383143	LALITPAND EYADV GMAIL.COM	14-02-2025
					CS (COMM)/126/2025	15-02-2025	JYOTI EQUIPMENTS PRIVATE LIMITED Vs BIVA FOOD PRODUCTS (PRIVATE) LIMITED	B K Pandey(P),	9811576230	bashishthapandey@gmail.com	14-02-2025
					CS (COMM)/125/2025	15-02-2025	Swastik Pipe Ltd Vs Rays Power Infra Limited	SANJAY JAIN(P),			14-02-2025
					OMP (I) (COMM)/169/2025	17-02-2025	YES BANK LTD Vs SURANDER KUMAR	KARTIK KUMAR(P),	NOT MENTIONED	legal@Katvalassociates.com	15-02-2025
					CS (COMM)/134/2025	17-02-2025	CHAMPION EL COM PRIVATE LIMITED Vs PING TELEMATICS PRIVATE LIMITED	KUSHAGRA BANSAL(P),	9999448797	OFFICE@AKASSOCIATES.ORG.IN	15-02-2025
					CS (COMM)/140/2025	18-02-2025	Shellz India Private Limited Vs Sondur Raghavendra	Shellz India Pvt Ltd.(P),	8588886858	CS@SHELLZ.IN	17-02-2025
					Execution (Comm)/47/2025	19-02-2025	RADHIK ARORA Vs RUCHI AHUJA	Amit Kumar(P),			18-02-2025
					CS (COMM)/148/2025	20-02-2025	Union Bank Of India Vs SANTOSH KUMAR SHARMA	Deepa Gupta(P),	9312292558	advocate.deepa.gupta@gmail.com	19-02-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
					CS (COMM)/154/2025	21-02-2025	Hero MotoCorp Limited	Vs Owner Proprietor		aastha sharma(P),	9810481016	mail@thelegist.com,	20-02-2025
					OMP (I) (COMM)/186/2025	21-02-2025	AXIS BANK LTD	Vs TAMMANA		ADV DHEERAJ(P),	8920586266	INDOLEXLAW@GMAIL.COM	20-02-2025
					OMP (I) (COMM)/185/2025	21-02-2025	AXIS BANK LTD	Vs FAIZULLAH SAIF		ADV DHEERAJ(P),	8920586266	INDOLEXLAW@GMAIL.COM	20-02-2025
					OMP (I) (COMM)/191/2025	24-02-2025	AXIS BANK LIMITED	Vs SHAMBHU BHATTACHARJEE		ADV DHEERAJ(P),	8920586266	INDOLEXLAW@GMAIL.COM	22-02-2025
					CS (COMM)/162/2025	25-02-2025	Punjab National Bank	Vs AARTI		Saurav Bhasin(P),	9899331166	SAURAVBHASIN10@GMAIL.COM	24-02-2025
					OMP (I) (COMM)/192/2025	27-02-2025	AXIS BANK LTD	Vs SANJAY SINGH		ADV. LALIT PANDEY(P),	8920586266	INDOLEXLAW@GMAIL.COM	25-02-2025
					ExCOMM - Award by Arb Comm/5/2025	28-02-2025	Punjab National Bank	Vs ADITI INDIA		Saurav Bhasin(P),			27-02-2025
					Execution (Comm)/56/2025	28-02-2025	Ajay gupta	Vs Maxo udyog		SAGIR KHAN(P),			27-02-2025
					CS (COMM)/167/2025	28-02-2025	OPTICADO INDIA LLP	Vs ASIF JAMEEL		Jatin Sapra(P),	9899054303	jatinsapra1312@gmail.com	27-02-2025
					CS (COMM)/139/2025	18-02-2025	ASHVINDER KAUR AND ANR	Vs SARBESTOS AUTO SPARES PRIVATE LIMITED					18-02-2025
					Misc DJ/136/2025	10-02-2025	A and S Steel Private Limited	Vs Pankaj					10-02-2025
17	SH. JINDAL, JUDGE (COMMERCIAL COURT)	SANJAY WEST DISTRICT	202 Extn Block	OMP (I) COMM	OMP (I) (COMM.)/91/2025	01-02-2025	YES BANK LTD VS V K BUILDCON PRIVATE LIMITED			LALIT PANDEY	8130383143	lalitpandeyadv@gmail.com	31-01-2025
				OMP (I) COMM	OMP (I) (COMM.)/93/2025	03-02-2025	YES BANK LTD VS SUNIL KUMAR JOSHI			LALIT PANDEY	8130383143	lalitpandeyadv@gmail.com	31-01-2025

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				OMP (I) COMM	OMP (I) (COMM.)/94/2025	03-02-2025	YES BANK LTD VS RAJAT TYAGI	LALIT PANDEY	8130383143	lalitpandeyadv@gmail.com	31-01-2025
				OMP (I) COMM	OMP (I) (COMM.)/95/2025	03-02-2025	YES BANK LTD VS RAKESH NAGAR	LALIT PANDEY	8130383143	lalitpandeyadv@gmail.com	31-01-2025
				CS (COMM)	CS (COMM)/97/2025	04-02-2025	BANK OF MAHARASHTRA VS AISHWARYA SHAHI	SHAILESH KUMAR	9891285888	advshatleshkumar@gmail.com	29-01-2025
				OMP (I) COMM	OMP (I) (COMM.)/102/2025	04-02-2025	SHRIRAM FINANCE LTD VS OMPRAKASH	MANOJ KUMAR	981T133644	manoj.adv@gmail.com	02-02-2025
				CS (COMM)	CS (COMM)/105/2025	07-02-2025	BANK OF BARODA Vs MD AKRAM AND ANRS	HUNNY SHARMA	9650501903	acvliunnysharma.28@gmail.com	05-02-2025
				OMP (I) COMM	OMP (I) (COMM.)/110/2025	07-02-2025	AXIS BANK LTD Vs ABARAR AHAMAD	LALIT PANDEY	8130383143	lalitpandeyadv@gmail.com	05-02-2025
				CS (COMM)	CS (COMM)/108/2025	10-02-2025	CANARA BANK Vs ANOOP SINGH	SUMIT VIRMANI	873245548	virmanilawco@gmail.com	07-02-2025
				OMP (I) COMM	OMP (I) (COMM.)/119/2025	11-02-2025	YES BANK LTD Vs SANJU SHARMA	SACHIN KATYAL	8802757235	legal@Katvalassociates.com	06-02-2025
				OMP (I) COMM	OMP (I) (COMM.)/120/2025	11-02-2025	YES BANK LTD Vs YATENDRA KUMAR	SACHIN KATYAL	8802757235	legal@Katvalassociates.com	08-02-2025
				OMP (I) COMM	OMP (I) (COMM.)/121/2025	11-02-2025	YES BANK LTD Vs BHARAT	SACHIN KATYAL	8802757235	legal@Katvalassociates.com	08-02-2025
				CS (COMM)	CS (COMM)/116/2025	12-02-2025	M/S SIRCA PAINTS INDIA LTD Vs HD HARDWARE AND FURNITURE	PARTH SHARMA	98108 66704	officeofparthsharma@gmail.com	11-02-2025
				CS (COMM)	CS (COMM)/118/2025	12-02-2025	OM LOGISTICS LIMITED Vs SHUBH AUTOMOTIVE ACCESSORIES PVT LTD	ARUN AGGARWAL	9810163624	advocatearun23@gmail.com	08-02-2025
				OMP (I) (COMM)	OMP (I) (COMM.)/132/2025	12-02-2025	YES BANK LTD. Vs MD NASEEM	LALIT PANDEY	8130383143	lalitpandeyadv@gmail.com	10-02-2025

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				OMP (I) (COMM)	OMP (I) (COMM.)/134/2025	12-02-2025	YES BANK LTD.	AJAY KUMAR JAISWAL		LALIT PANDEY	8130383143	lalitpandeyadv@gmail.com	10-02-2025
				OMP (I) (COMM)	OMP (I) (COMM.)/149/2025	15-02-2025	AXIS BANK LTD	MOHAMMAD UMAR		LALIT PANDEY	8130383143	lalitpandeyadv@gmail.com	13-02-2025
				OMP (I) (COMM)	OMP (I) (COMM.)/152/2025	15-02-2025	AXIS BANK LTD	ATUL KUMAR MISHRA		LALIT PANDEY	8130383143	lalitpandeyadv@gmail.com	13-02-2025
				OMP (I) (COMM)	OMP (I) (COMM.)/153/2025	15-02-2025	AXIS BANK LTD	SUKHVEER SINGH		LALIT PANDEY	8130383143	lalitpandeyadv@gmail.com	13-02-2025
				OMP (I) (COMM)	OMP (I) (COMM.)/154/2025	15-02-2025	Yes Bank Ltd	ASHOK KUMAR		LALIT PANDEY	8130383143	lalitpandeyadv@gmail.com	13-02-2025
				CS (COMM)	CS (COMM)/129/2025	17-02-2025	CHAMPION EL COM PRIVATE LIMITED	M/S PARADISE PLASTICS ENTERPRISES LTD		KUSHANG BANSAL	9999448797	kushagrabansal@akassociates.org.in	14-02-2025
				OMP (I) (COMM)	OMP (I) (COMM.)/164/2025	17-02-2025	YES BANK LTD	SUMEET VIRMANI		SACHIN KATYAL	8802757235	legal@Katvalassociates.com	14-02-2025
				CS (COMM)	CS (COMM)/135/2025	18-02-2025	SANJAY JAIN	GOPAL SINGH		MADHA KUMAR	9560366379	advmadhavkumar@gmail.com	15-02-2025
				CS (COMM)	CS (COMM)/142/2025	19-02-2025	LEVI STRAUSS AND CO	ASHOK KUMAR		SHRAVAN KUMAR BANSAL	6201970125	unitedmark@unitedandunited.com	17-02-2025
				CS (COMM)	CS (COMM)/149/2025	20-02-2025	FOOTWEAR KLICK INDIA PVT LTD	VANDANA LALWANI		RAMVIR VATS	9818503611	vatsadvocate1978@gmail.com	19-02-2025
				CS (COMM)	CS (COMM)/152/2025	21-02-2025	KOHINOOR RIBBON FACTORY PRIVATE LIMITED	GINI AND JONY LIMITED		ARVIND GUPTA	9811317311	dvocatarvindgpta@gmail.com	20-02-2025
				CS (COMM)	CS (COMM)/153/2025	21-02-2025	PANKAJ IRON STORE THROUGH PANKAJ GOEL	RAHUL GAUTAM		SHWETA GOEL	9871324432	shwetagoel2106@jyhoo.co.in	19-02-2025
				OMP (I) (COMM)	OMP (I) (COMM.)/184/2025	21-02-2025	AXIS BANK LTD	LAKHMI CHAND MEENA		SUNITA SINGH	9871040589	indolexlawa@gmail.com	19-02-2025

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				CS (COMM)	CS (COMM)/157/2025	24-02-2025	AMARJEET SINGH KHANNA AND ANR Vs SPECTRUM E TECH PVT LTD	SONAL ANAND	9811101222	sanand@asa-partner.com	21-02-2025
				CS (COMM)	CS (COMM)/158/2025	24-02-2025	M/S YUKEN INDIA LTD Vs M/S MARSHALL MACHINES LTD	PARIKSHITSINGH	8800386667	parikshit@agraalegal.com	20-02-2025
				CS (COMM)	CS (COMM)/161/2025	25-02-2025	PUNJAB NATIONAL BANK Vs AARTI	SAURAV BHASIN	9899331166	sauravbhasin10@gmail.com	24-02-2025
				CS (COMM)	CS (COMM)/164/2025	28-02-2025	PUNJAB NATIONAL BANK Vs VIJAY KUMARI	SAURAV BHASIN)	9899331166	sauravbhasin10@gmail.com	27-02-2025
18	SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	210 Extn Block	OMP (I) (COMM.)	OMP (I) (COMM.)/98/2025	03-02-2025	Yes Bank Ltd Vs MONICA BHARDWAJ	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	03-02-2025
				OMP (I) (COMM.)	OMP (I) (COMM.)/99/2025	03-02-2025	Yes Bank Ltd Vs SEHRISH RAHIL	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	03-02-2025
				OMP (I) (COMM.)/	OMP (I) (COMM.)/100/2025	03-02-2025	Yes Bank Ltd Vs AKSHITA MANCHANDA	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	03-02-2025
				CS (COMM)/	CS (COMM)/98/2025	04-02-2025	Gangotri Electronics Pvt Ltd Vs Madhya Bharat Electronics Private Limited	Kartik Bhagat	8126399945	Advocatebhagat24@gmail.com	04-02-2025
				CS (COMM)	CS (COMM)/100/2025	06-02-2025	CHEMELYNE POLYSTABS LLP Vs ROHAN INDUSTRIES THROUGH PROPRIETOR GANESH PRATAP SINGH	OJASVI KHANEJA	9905039001	mail@ravichauhan.co.in	06-02-2025
				CS (COMM)/	CS (COMM)/101/2025	06-02-2025	CANARA BANK Vs SHAKEEL KHAN	LASHOK KUMAR	9560396555	kakkarashok@rediffmail.com	06-02-2025
				OMP (I) (COMM.)	OMP (I) (COMM.)/104/2025	06-02-2025	YES BANK LTD Vs RAJENDRA CHAUDHARY	SACHIN KATYAL	011-26211488	legal@Katvalassociates.com	06-02-2025
				OMP (I) (COMM.)	OMP (I) (COMM.)/105/2025	06-02-2025	Shriram Finance Ltd Vs MANISH TYAGI 7596	Manoj Kumar	9811133644	MANOJK.ADV@GMAIL.COM	06-02-2025
				OMP (I) (COMM.)	OMP (I) (COMM.)/116/2025	10-02-2025	AXIS BANK LTD Vs AZEEM ALISHAN	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	10-02-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
				OMP (I) (COMM.)	OMP (I) (COMM.)/122/2025	11-02-2025	YES BANK LTD	Vs JAGJEET NEGI		SACHIN KATYAL	011-26211488	legal@Katvalassociates.com	11-02-2025
				OMP (I) (COMM.)	OMP (I) (COMM.)/123/2025	11-02-2025	YES BANK LTD	Vs FARHA NAAZ		SACHIN KATYAL	011-26211488	legal@Katvalassociates.com	11-02-2025
				M-Ex	M-Ex/70/2025	12-02-2025	Aqualite Industries Private Limited	Vs Saijal Khan		ARCHIT SINGHAL	9599043045	legal@sigmalegal.in	12-02-2025
				OMP (I) (COMM.)	OMP (I) (COMM.)/140/2025	13-02-2025	AXIS BANK LTD	Vs SAMRIDH EMPIRE PRIVATE LIMITED		SUNITA SINGH	9871040589	indolexlaw@gmail.com	13-02-2025
				Counter Claim	Counter Claim/8/2025	15-02-2025	SIPRA SALES CORPORATION	THROUGH ITS PROPRIETOR SITA RAM JAIN Vs PLATINEX DE VALVES INDIA PVT LTD		Sanjay K Jha	7011276064, 9868129550	skjha614@gmail.com	15-02-2025
				OMP (I) (COMM.)	OMP (I) (COMM.)/143/2025	15-02-2025	Yes Bank Ltd	Vs LOCKS WORTH INFRASTRUCTURE PVT LTD		LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	15-02-2025
				OMP (I) (COMM.)	OMP (I) (COMM.)/144/2025	15-02-2025	Yes Bank Ltd	Vs VIKASH KUMAR		LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	15-02-2025
				OMP (I) (COMM.)/	OMP (I) (COMM.)/145/2025	15-02-2025	AXIS BANK LTD	Vs SATYENDRA SINGH		LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	15-02-2025
				OMP (I) (COMM.)/	OMP (I) (COMM.)/146/2025	15-02-2025	Yes Bank Ltd	Vs NAVYA ROAD LINES		LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	15-02-2025
				OMP (I) (COMM.)	OMP (I) (COMM.)/147/2025	15-02-2025	Yes Bank Ltd	Vs SHEELA SHEELA		LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	15-02-2025
				OMP (I) (COMM.)	OMP (I) (COMM.)/165/2025	17-02-2025	Yes Bank Ltd	Vs AMIT KUMAR SINGH		LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	17-02-2025
				CS (COMM)	CS (COMM)/141/2025	19-02-2025	uma seth	Vs Sunil Kapoor		Maneesh Gumber	9911315304	ascentlawfirm@gmail.com	19-02-2025
				OMP (I) (COMM.)	OMP (I) (COMM.)/171/2025	19-02-2025	AXIS BANK LTD	Vs SAWAN EARTH MOVERS PROPRIETOR OF SHIV NARAYAN HOODA 69849		SUNITA SINGH	9871040589	indolexlaw@gmail.com	19-02-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
				OMP (I) (COMM.)	OMP (I) (COMM.)/172/2025	19-02-2025	AXIS BANK LTD	Vs DEEPAMALAS JAISWAL		SUNITA SINGH	9871040589	indolexlaw@gmail.com	19-02-2025
				OMP (I) (COMM.)	OMP (I) (COMM.)/173/2025	19-02-2025	AXIS BANK LTD	Vs LALIT		SUNITA SINGH	9871040589	indolexlaw@gmail.com	19-02-2025
				Execution (Comm.)	Execution (Comm.)/48/2025	20-02-2025	SURESH BHATIA	Vs ISHAAN SETHI		VARUN SHARMA	9810425246	Not Provided	20-02-2025
				CS (COMM)	CS (COMM)/145/2025	20-02-2025	SUNIL GARG	Vs VIJAY DHALIA		RISHABH SINGHAL	9810425246	rsinghal3062@gmail.com	20-02-2025
				OMP (I) (COMM.)	OMP (I) (COMM.)/183/2025	21-02-2025	AXIS BANK LTD	Vs DHARMAPAL		SUNITA SINGH	9871040589	indolexlaw@gmail.com	24-01-2025
				Execution (Comm.)	Execution (Comm.)/49/2025	22-02-2025	M/s SKiD INC	Vs M/s Sachdeva Welders		Abhishek Gupta	9999915051	abhishek86@gmail.com	24-01-2025
				CS (COMM)	CS (COMM)/155/2025	24-02-2025	Manpreet Singh	Vs Akram Sheeraz Zia Coconut		Vishvendra Verma	9871704611	verma.vishvendra@yahoo.co.in	24-01-2025
				CS (COMM)	CS (COMM)/156/2025	24-02-2025	Manpreet Singh	Vs Vicky		Vishvendra Verma	9871704611	verma.vishvendra@yahoo.co.in	24-01-2025
				OMP (I) (COMM.)	OMP (I) (COMM.)/189/2025	24-02-2025	AXIS BANK LTD	Vs PRIYAS DHIMAN		SUNITA SINGH	9871040589	indolexlaw@gmail.com	24-01-2025
				OMP (I) (COMM.)	OMP (I) (COMM.)/193/2025	27-02-2025	AXIS BANK LTD	Vs YOGESH KUMAR		LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	25-01-2025
				OMP (I) (COMM.)	OMP (I) (COMM.)/194/2025	27-02-2025	AXIS BANK LTD	Vs JAIVEER		SUNITA SINGH	9871040589	indolexlaw@gmail.com	27-01-2025
				CS (COMM)	CS (COMM)/165/2025	28-02-2025	GSI Enterprises Private Limited	Vs M/s Gupta Electrical and Light House		Bhaskar Vali	9910358225	office@vali.co.in	27-01-2025
				CS (COMM)	CS (COMM)/166/2025	28-02-2025	DEEPAK BANSAL	Vs VHS RESTAURANT PVT LTD		Vipul Sharma	8447267458	allegiancelegal@gmail.com	27-01-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
				OMP (I) (COMM.)	OMP (I) (COMM.)/207/2025	28-02-2025	Shriram Finance Ltd	Vs	YOGESH KUMAR	Manoj Kumar	9811133644	MANOJK.ADV@GMAIL.COM	27-01-2025
19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	403 Extn Block	CS (COMM)/93/2025	CS (COMM)/93/2025	03-02-2025	STATE BANK OF INDIA	Vs	Sunil Kumar	Rajiv Bhupal Samaiyar	9811343911	rbamaiyar.adv@gmail.com	01-02-2025
				CS (COMM)/94/2025	CS (COMM)/94/2025	03-02-2025	Hero MotoCorp Limited	Vs	OWNER PROPRIETOR	Aastha Sharma	9718209970	aastha@thelegist.com	31-01-2025
				CS (COMM)/96/2025	CS (COMM)/96/2025	04-02-2025	Swastik Interchem Pvt Ltd	Vs	Arun Kumar Dutt Proprietor of AK Dutt and Co	Ojasvi Kaneja	9990503001	khanejalaw@gmail.com	04-02-2025
					OMP (I) (COMM.)/101/2025	04-02-2025	SHRIRAM FINANCE LTD	Vs	HARIRAM	Manoj Kumar	9811133644		02-02-2025
					OMP (I) (COMM.)/101/2025	04-02-2025	SHRIRAM FINANCE LTD	Vs	SUNIL KUMAR	Manoj Kumar	9811133644		03-02-2025
					OMP (I) (COMM.)/111/2025	07-02-2025	AXIS BANK LTD	Vs	DUSHYANT KUMAR UPMANYU	Lalit Pandey	8130383143	lalitpandeyadv@gmail.com	05-2-2025
				Misc DJ/135/2025	Misc DJ/135/2025	07-02-2025	RCK LEASING AND FINANCING	Vs	RAM SURESH SINGH	Meenu Dilwari	9212322100	meenudilwari7@gmail.com	06-02-2025
				CS (COMM)/109/2025	CS (COMM)/109/2025	10-02-2025	Ekome Furniture	Vs	Woods Villa	Chitra Singh	8930304830	harpreetsingh740@gmail.com	06-02-2025
					OMP (I) (COMM.)/124/2025	11-02-2025	YES BANK LTD	Vs	AFROJ BANO	Kartik Kumar	011-26211488	legal@katyalassociates.com	08-02-2025
					OMP (I) (COMM.)/125/2025	11-02-2025	YES BANK LTD	Vs	MANISH KUMAR	Kartik Kumar	011-26211488	legal@katyalassociates.com	08-02-2025
				Ex.COMM - Award by Arb. Comm./3/2025	Ex.COMM - Award by Arb. Comm./3/2025	12-02-2025	HARVINDER SINGH SETHI	Vs	ADHARV ENTERPRISES A PARTNERSHIP CONCERN				
					CS (COMM)/114/2025	12-02-2025	SUNIL GARG	Vs	PINKU BANIK	Risabh Singhal	7503414900	rsinghal3062@gmail.com	09-02-2025

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				CS (COMM)/115/2025	CS (COMM)/115/2025	12-02-2025	ALTECH EQUIPMENTS PVT LTD Vs KAMAR INFRASTRUCTURE PRIVATE LIMITED	Jaspreet Singh	9899641617	jaspreet.law@gmail.com	10-02-2025
				OMP (I) (COMM.)/130/2025	OMP (I) (COMM.)/130/2025	12-02-2025	Yes Bank Ltd Vs AKHIL KUMAR SRIVASTAVA	Lalit Pandey	8130383143	lalitpandeyadv@gmail.com	10-02-2025
				OMP (I) (COMM.)/138/2025	OMP (I) (COMM.)/138/2025	13-02-2025	AXIS BANK LTD Vs KAVITA JAIN	Dheeraj	9871040589	indolexlaw@gmail.com	11-02-2025
				CS (COMM)/124/2025	CS (COMM)/124/2025	15-02-2025	CHANDER MOHAN DUGGAL Vs M/S FOOD VISTA INDIA PVT LTD	Sameer Dewan	9810134864	sameerdewan123@rediffmail.com	13-02-2025
				OMP (I) (COMM.)/148/2025	OMP (I) (COMM.)/148/2025	15-02-2025	AXIS BANK LTD Vs NEHA SARAF	Lalit Pandey	8130383143	lalitpandeyadv@gmail.com	13-02-2025
				OMP (I) (COMM.)/150/2025	OMP (I) (COMM.)/150/2025	15-02-2025	Yes Bank Ltd Vs PUUSHPENDER PUSHPENDER	Lalit Pandey	8130383143	lalitpandeyadv@gmail.com	13-02-2025
				OMP (I) (COMM.)/151/2025	OMP (I) (COMM.)/151/2025	15-02-2025	Yes Bank Ltd Vs SHER SINGH	Lalit Pandey	8130383143	lalitpandeyadv@gmail.com	13-02-2025
				CS (COMM)/130/2025	CS (COMM)/130/2025	17-02-2025	MS SIMKAST ALLOYS LLP THROUGH ITS PARTNER SHRI SURINDER JAIN Vs NOORJAHAN M TAPALWALE SOLE	Risabh Gupta	8586534657	risabhgupta.lawyer@gmail.com	13-02-2025
				CS (COMM)/131/2025	CS (COMM)/131/2025	17-02-2025	State Bank Of India Vs Sunny Kumar	Siddharth	9643524909	adv.siddharth311992@gmail.com	14-02-2025
				OMP (I) (COMM.)/167/2025	OMP (I) (COMM.)/167/2025	17-02-2025	YES BANK LTD Vs SANJAY KIRPLANI	Kartik Kumar	011-26211488	legal@katyalassociates.com	14-02-2025
				OMP (I) (COMM.)/168/2025	OMP (I) (COMM.)/168/2025	17-02-2025	YES BANK LTD Vs BHADANA ROADWAYS COMPANY THROUGH ITS PROP HARISH	Kartik Kumar	011-26211488	legal@katyalassociates.com	14-02-2025
				OMP (I) (COMM.)/177/2025	OMP (I) (COMM.)/177/2025	19-02-2025	Shriram Finance Ltd Vs BHIM TIWARI	Manoj Kumar	9811133644		17-02-2025
				OMP (I) (COMM.)/180/2025	OMP (I) (COMM.)/180/2025	19-02-2025	AXIS BANK LTD Vs YOGENDER	Dheeraj	9871040589	indolexlaw@gmail.com	18-02-2025

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				OMP (I) (COMM.)/181/2025	OMP (I) (COMM.)/181/2025	19-02-2025	AXIS BANK LTD	Vs KIRANDEEP KAUR		Dheeraj	9871040589	indolexlaw@gmail.com	18-02-2025
				CS (COMM)/150/2025	CS (COMM)/150/2025	20-02-2025	FOOTWEAR KLICK INDIA PVT LTD	Vs HIDAYATH PASHA INAYATH		Shram Vir Vats	9818365011	vatsadvocae1978@gmail.com	18-02-2025
				CS (COMM)/151/2025	CS (COMM)/151/2025	20-02-2025	Central Bank of India	Vs N S COMMUNICATION THROUGH ITS PROPRIETOR NAVEEN KUMAR		Amar Singh	9810047059	apexlaw261@mail.com	17-02-2025
				OMP (I) (COMM.)/182/2025	OMP (I) (COMM.)/182/2025	20-02-2025	AXIS BANK LTD	Vs SAWAN EARTH MOVERS PROPRIETOR OF SHIV NARAYAN HOODA 69840		Dheeraj	9871040589	indolexlaw@gmail.com	18-02-2025
				Execution (Comm.)/50/2025	Execution (Comm.)/50/2025	22-02-2025	GAUTAM RANA	Vs PRAMOD BAJAJ					
				OMP (I) (COMM.)/190/2025	OMP (I) (COMM.)/190/2025	24-02-2025	AXIS BANK LTD	Vs ZAVED AKHTAR ANSARI		Dheeraj	9871040589	indolexlaw@gmail.com	22-02-2025
				CS (COMM)/163/2025	CS (COMM)/163/2025	27-02-2025	JIS HEAD LIGHT GLASS INDUSTRIES	Vs MH		Sarandeep Singh	8448840902	adv.saeandeep@gmail.com	24-02-2025
				OMP (I) (COMM.)/197/2025	OMP (I) (COMM.)/197/2025	27-02-2025	AXIS BANK LTD	Vs VIKAS MALIL		Lalit Pandey	8130383143	lalitpandeyadv@gmail.com	24-02-2025
				OMP (I) (COMM.)/198/2025	OMP (I) (COMM.)/198/2025	27-02-2025	AXIS BANK LTD	Vs JAWAHAR LAL GANDHI		Lalit Pandey	8130383143	lalitpandeyadv@gmail.com	24-02-2025
				OMP (I) (COMM.)/199/2025	OMP (I) (COMM.)/199/2025	27-02-2025	AXIS BANK LTD	Vs MEENU		Lalit Pandey	8130383143	lalitpandeyadv@gmail.com	24-02-2025
				OMP (I) (COMM.)/200/2025	OMP (I) (COMM.)/200/2025	27-02-2025	AXIS BANK LTD	Vs HARISH KUMAR BANSAL		Dheeraj	9871040589	indolexlaw@gmail.com	17-02-2025
				OMP (I) (COMM.)/201/2025	OMP (I) (COMM.)/201/2025	27-02-2025	AXIS BANK LTD	Vs JAI SRI RAM KRIPA CONTRACTOR AND TRANSPORT		Dheeraj	9871040589	indolexlaw@gmail.com	17-02-2025
20	SH. ANURAG SAINI, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI DISTRICT		CS(COMM)	75/2025	01.02.2025	COMPUTER JUNCTION PRIVATE LIMITED VS. SKILL KITS PRIVATE LIMITED			AJA Y KUMAR CHOPRA	9811104015	AKCHOPRA_ADV@YAHOO.IN	10.01.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			1	CS(COMM)	76/2025	01.02.2025	COMPUTER JUNCTION PRIVATE LIMITED VS. TRIADSS CONSULTING SERVICE PVT. LTD.	AJA Y KUMAR CHOPRA	9811104015	AKCHOPRA_ADV@YAHOO.IN	10.01.2025
			1	OMP(I)COMM	17/2025	01.02.2025	DHARA MOTOR FINANCE LIMITED VS. SHRI BALAJI CONSSTRUCTION COMPANY	LALIT PANDEY AND ANR.	8130383143	LALITPANDEYADV@GMAIL.COM	15.01.2025
			1	OMP(I)COMM	18/2025	01.02.2025	DHARA MOTOR FINANCE LIMITED VS. SHRI BALAJI CONSSTRUCTION COMPANY	LALIT PANDEY AND ANR.	8130383143	LALITPANDEYADV@GMAIL.COM	15.01.2025
			1	EX(COMM)	19/2025	01.02.2025	DHARA MOTOR FINANCE LIMITED VS. PRAVEEN KUMAR	LALIT PANDEY AND ANR.	8130383143	LALITPANDEYADV@GMAIL.COM	24.01.2025
			1	EX(COMM)	26/2025	01.02.2025	INTEC CAPITAL LTD. VS. KEW PRECISION PRIVATE LIMITED	POOJA CHOUDHARY	9871169411	LEGAL.POOJACHOUUDHARY@GMAIL.COM	27.01.2025
			1	OMP(COMM)	20/2025	04.02.2025	M/S ARCHRITI SPACES VS. M/S SY LOGISTIC PARK LLP	SOMIR SINGH DESWAL AND ABHISHK DESHWAL	9313060905, 8851406604	DESWAL.SOMVIR12345@GMAIL.COM	30.01.2025
			1	OMP(COMM)	19/2025	04.02.2025	UNION OF INDIA VS. BANSAL SPINNING MILLS LTD.	JYOTI ADVOCATE	9716978896	JYOTIADVOCATE96@GMAIL.COM	28.01.2025
			1	CS(COMM)	80/2025	04.02.2025	LABROATE PHARMACETICALS INDIA LTD. VS. GLOW PHARMACEUTICALS PVT. LD.	SIDDHARTH BAMBHA BNCS PARTNERS	9811327014	SIDDHARTH@BNCS.IN	03.02.2025
			1	CS(COMM)	79/2025	04.02.2025	RSPL HEALTH PVT. LTD. VS. SARVJEET AND SONS CHEMICAL PRODUCTS PVT. LTD.	SHRAVAN KUMAR BANSAL	26843455, 26936783	UNITEDMARK@UNITEDANDUNITED.COM	31.01.2025
			1	OMP(COMM)	18/2025	04.02.2025	NUVAMA WEALTH AND INVESTMENT LTD. VS. SH. SUNIL KUMAR NARANG	MR. SHOURYENDU RAY	9953803458	SRAY@NORACHAMBERS.IN	03.02.2025
			1	EX(COMM)	29/2025	06.02.2025	DR. VIVEK RAI VS. CAREER FINDER	AJIT SINGH	9136171100	AJITSINGH123.AS57@GMAIL.COM	03.02.2025
			1	MISC. DJ	271/2025	07.02.2025	BCC DEVELOPERS AND PROMOTERS PVT. LTD. VS. UNION OF INDIA	RAHUL MALHOTRA	9899218215	RAHULSSMALHOTRA@GMAIL.COM	03.02.2025
			1	CS(COMM)	88/2025	07.02.2025	KOTAK MAHINDRA PRIME LTD. VS. ROHIT (BORROWER)	ERUDITE LEGAL	9958724670	KUSHAL.KUMAR@ERUDITELEGAL.ASIA	01.02.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			1	CS(COMM)	89/2025	07.02.2025	REVEX PLASTICISERS THR AR SURABHI VS. STITCHMETIC SHOECRAFTS PVT. LTD.	BHARAT GUPTA, VARUN TYAGI	45640851	LEGISTAUXILIARY@GMAIL.COM	31.01.2025
			1	OMP(COMM)	21/2025	07.02.2025	UNION OF INDIA VS. B. B. CONSTRUCTION	VINOD KUMAR RAI	9811603482	VINOD.KUMAR.RAI@GMAIL.COM	01.02.2025
			1	CS(COMM)	97/2025	10.02.2025	RAM BILASH AGGARWAL VS. M/S NKG INFRASTRUCTURE LTD.	PARVEEN KUMAR AGGARWAL	9873935534,	NOT AVAILABLE	03.02.2025
			1	CS(COMM)	96/2025	10.02.2025	DEUTSCHE BANK AG VS. M/S VARADA MANUFACTURING CO.	SURI COMPANY	9971357074	LITIGATION@SURI.CO.IN	31.01.2025
			1	CS(COMM)	95/2025	10.02.2025	DEUTSCHE BANK AG VS. M/S RAMER INDIA PVT. LTD.	SURI COMPANY	9971357074	LITIGATION@SURI.CO.IN	31.01.2025
			1	CS(COMM)	94/2025	10.02.2025	DEUTSCHE BANK AG VS. M/S MR. SUNIL JAIN,K	SURI COMPANY	9971357074	LITIGATION@SURI.CO.IN	31.01.2025
			1	CS(COMM)	93/2025	10.02.2025	KRBL LIMITED VS. SUPRIYA AND CO. AND ORS.	SHRAVAN KUMAR BANSAL	26843455, 465608814	UNITEDMARK@UNITEDANDUNITED.COM	06.02.2025
			1	CS(COMM)	100/2025	11.02.2025	STATE BANK OF INDIA VS. SANJAY KUMAR SINGH	SHIV KUMAR TYAGI	9811059032	SHIVKTYAGI1@GMAIL.COM	06.02.2025
			1	OMP(MISC.)COMM	1/2025	11.02.2025	NATIONAL SKILL DEVELOPMENT CORPORATION VS. KVMACADEMY PRIVATE LIMITED AND ORS.	MANI GUPTA	8800777922, 011-41715540	MANI.GUPTA@SARTHAKLAW.COM	06.02.2025
			1	CS(COMM)	99/2025	11.02.2025	WINGS PHARMACETICALS PVT. LTD. VS. GLENSMITH LABS PVT. LTD.	SIDDHARTH BAMBHA BNCS PARTNERS	9811327014	SIDDHARTHBAMBHA@GMAIL.COM	10.02.2025
			1	MISC. DJ	279/2025	11.02.2025	M/S SACHINAND INSULATIONS VS. SEVENHILLS BUILDCON PVT. LTD.	BALRA SINGH	9873188641	BR9840@GMAIL.COM	04.02.2025
			1	M-EX	6/25	11.02.2025	M/S GREATECH TELECOM TECHNOLOGIES VPVT. LTD. VS. M/S BASANT LAL ARTS	MR. NAVDEEP SINGH	9560523320	MAIL.ATTRIANDATRI@GMAIL.COM	04.02.2025
			1	EX(COMM)	34/2025	12.02.2025	KULDEEPAK MITTAL VS. MRS. VIJAY BAPAT	CHHABRA LEGAL ADVISERS	9811798778	CHHABRALEGALADVISERS@GMAIL.COM	29.01.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			1	CS(COMM)	107/20258	12.02.2025	NISAR ANSARI VS. NISAR AHMAD & ANR.	ANIMESH RSTOGI	9971772047, 9999089680	ANIMESH.LEGALCARE@GMAIL.COM	10.02.2025
			1	CS(COMM)	106/2025	12.02.2025	PUNJAB NATIONAL BANK VS. PAMMY SANDHU	ANKIT AGRAWAL	9540411965	ANKITAGRAWALADV@GMAIL.COM	06.02.2025
			1	MISC. DJ	289/2025	13.02.2025	STATE BANK OF INDIA VS. POOJA SACHDEVA	SHIV KUMAR TYAGI	9811059032, 9643242952	SHIVKTYAGI1@GMAIL.COM	10.02.2025
			1	CS(COMM)	108/2025	13.02.2025	STATE BANK OF INDIA VS. CHHATAR PAL SINGH	SHIV KUMAR TYAGI	9811059032, 9643242952	SHIVKTYAGI1@GMAIL.COM	10.02.2025
			1	COUNTER CLAIM	6/2025	14.02.2025	RAJ KUMAR PROJAPATI VS. JITENDRA KUMAR MEHTA	Shailendera Kishore Singh	8800652576	SHAILENDERA@GNLEGAL.IN	13.02.2025
			1	CS(COMM)	111/2025	14.02.2025	APEX PHENOLIC PRIVATE LIMITED VS. ANSA BRAKES PRIVATE LIMITED	BHARAT GUPTA, VARUN TYAGI	45640851	LEGISTAUXILIARY@GMAIL.COM	11.02.2025
			1	CS(COMM)	112/2025	14.02.2025	AMIT RATTAN VS. CRESTOS TRADERS PVT. LTD.	D. N. PANDEY	9811572979	LEGALSOLUTIONS1500@REDIFFMAIL.COM	06.02.2025
			1	OMP(COMM)	22/2025	14.02.2025	M/S JUJU ASSOCIATES VS. UNION OF INDIA	ANURADHA MITTRA	9205113671	ANURADHAMITTRA@GMAIL.COM	06.02.2025
			1	OMP(COMM)	25/2025	15.02.2025	SUPERIOR AIRCON PVT. LTD. VS. UNION O FINIDA	VIVEK SINGH & APURV PARASHARI	9810182555	LEXALLIANCE.VIVEK@GMAIL.COM	12.02.2025
			1	OMP(COMM)	24/20251	15.02.2025	VASDEV VS. GOVT. OF NCT OF DELHI	SANJAY BANSAL	9810959432	MAIL2SANJAYBANSAL@YAHOO.COM	11.02.2025
			1	CS(COMM)	116/2025	15.02.2025	ANANTA INTERNATIONAL MARKETING P LTD. VS. PRAMOD BISHT	NITIN MANGLA & ASSOCIATES	9811322965	NITIN@NMLO.IN	11.02.2025
			1	OMP(COMM)	23/2025	15.02.2025	ASHOK KUMAR GARG VS. HINDUSTAN PEETROLIUM CORPORATION	RAMJEE PANDEY	9911269778	RAMJEEPANDEY72@GMAIL.COM	12.02.2025
			1	CS(COMM)	118/2025	17.02.2025	PUNJAB NATIONAL BANK VS. SH. ABHISHEK KUMAR MISHRA	ARUN BHARDWAJ	9899138242, 9999337580	ARUNBHARDWAJ1206@GMAIL.COM	18.01.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			1	CS(COMM)	122/2025	18.02.2025	COMPUTER JUNCTION PVT.LTD. VS. VAISHALI TRANSCARRIER PVT. LTD.	AJAY KUMAR CHOPRA & ASSOCIATES	9811104015	AKCHOPRA_ADV@YAHOO.IN	13.02.2025
			1	CS(COMM)	125/2025	19.02.2025	GAURAV CHHIBBER VS. TATA SIATAIRLINE PVT. LTD.	SHUBH SINHG	7982778928	SHUBHI.LEXINDIGO.@GMAIL.COM	13.02.2025
			1	CS(COMM)	126/2025	20.02.2025	M/S MICROTEK INTERNATIONAL PVT. LTD. VS. MR. ZAKIR HUSSAIN ASSANAR	ACHIN MITTAL	9811112729	ACHIN.MITTAL13@GMAIL.COM	10.02.2025
			1	OMP(COMM)	26/2025	21.02.2025	M/S RADICURA PHARMACEUTICALS VS. M/S DURANTA BIOLOGICALS LTD. & ANR.	SHANTU TAGGARWAL	9999347367	NGEUTY01@GMAIL.COM	14.02.2025
			1	CS(COMM)	127/2025	21.02.2025	EMERGE INFOSYSTEM VS. SANSQUARE AUTOMATION PVT. LTD.	ANKIT RAJ, ALI MOHAMMED KHAN, AKASH HANDRFAYAN	9968368407	ADV.ANKIT.MAIL@GMAIL.COM	17.02.2025
			1	CS(COMM)	129/2025	22.02.2025	MONEY FINANCE LIMITED VS. VERSUS PRADEEP KUMAR	DR. ANKIT GUPTA	9891803692	VAKILANKITGUPTA@GMAIL.COM, WWW.ADVOCATEANKITGUPTA.COM	13.02.2025
			1	CS(COMM)	130/2025	22.02.2025	M/S ANNU SALES VS. SHELLZ INDIA PVT. LTD.	VALI & CO.	9910358225	OFFICE@VALI.CO.IN	18.02.2025
			1	ARB. A. (COMM) 2/2025	2/2025	24.02.2025	GENESIS FERTILITY & SURGICAL CENTER VS. LYBRATE INDIA PVT. LTD.	MUKESH BHARDWAJ	9718264244, 9540459544	ADV.MUKESHBHARDWA63@GMAIL.COM	17.02.2025
			1	CS(COMM)	133/2025	24.02.2025	STATE BANK OF INDIA VS. VIKRAM	VARUN CHANDIOK	9818365119	OFFICE.CHANDIOK@GMAIL.COM	21.02.2025
			1	CS(COMM)	132/2025	24.02.2025	MR. FIROZ KHAN VS. MR. SHAIK IRFAN PASHA & ANR.	SUDARSHAN KUMAR BANSAL	9810132015	LEGAL@UNITEDWORLD.CO.IN UNITEIP@UNITEDWORLD.CO.IN	21.02.2025
			1	CS(COMM)	136/2025	25.02.2025	M/S ORCHIDEX LINE PVT. LTD. VS. M/S KITCHENRAMA FOODS SERVICE EQUIPMENT PVT. LTD.	DHARMENDRA SINGH	8447495056, 9818088956	DHARMENSG@YAHOO.COM	18.02.2025
			1	CS(COMM)	138/2025	27.02.2025	STATE BANK OF INDIA VS. SEPOY DESAI MOHAN	VARUN CHANDIOK	9818365119	OFFICE.CHANDIOK@GMAIL.COM	22.02.2025
			1	ARB. A. (COMM) 4/2025	4/2025	27.02.2025	M/S GUPTA TRADERS THROUGH ITS PROPRIETOR VS. DELHI TRANSCO LIMITED	K & ASSOCIATES	9811554435	VKUMAR@KANDKASSOIATES.IN	22.02.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			1	CS(COMM)	137/2025	27.02.2025	WINGS PHARMACETICALS PVT LTD. VS. MORVIN INDIA HEALTHCARE PVT. LTD.	SIDDHARTH BAMBHA & LUV VIRMANI	9811327014	SIDDHARTH BAMBHA@GMAIL.COM	25.02.2025
			1	MISC. DJ	400/2025	28.02.2025	HERO FINCORP LTD. VS. AANN INTERNATIONAL	MAYANK MAHAJAN	9873347330	MAYANK MAHAJAN05@GMAIL.COM	21.02.2025
			1	OMP(I)COMM	30/2025	28.02.2025	SHRIRAM FINANCE LTD. VS NISHA	SUNNY ARORA	9910574027	ALBUSLAWFIRMS@GMAIL.COM	15.02.2025
21	SH. PRAKASH, DISTRICT JUDGE (COMMERCIAL COURT)	VIDYA NEW DELHI DISTRICT	25	CS (COMM)/72/2025	CS (COMM)/72/2025	01-02-2025	SHRIRAM FINANCE LTD Vs SUMIT	ISHANK GUPTA(P),	9995124754	NOT PROVIDED	26.01.2025
			25	CS (COMM)/74/2025	CS (COMM)/74/2025	01-02-2025	COMPUTER JUNCTION PRIVATE LIMITED Vs TRIADSS TECH SOLUTIONS	Ajay Kumar Chopra(P),	9811104015	AKCHOPRA_ADV@YAHOO.IN	30.01.2025
			25	CS (COMM)/73/2025	CS (COMM)/73/2025	01-02-2025	Wings Pharmaceuticals P Ltd Vs Wingspan Pharmaceuticals P Ltd	SACHIN GUPTA(P),	9811180270	info@litlegal.in	28-01-2025
			25	CS (COMM)/71/2025	CS (COMM)/71/2025	01-02-2025	RAVI KANT MANGA Vs MUKESH YADAV	vikas chhabra(P),	9212416114	chhabravikas440@gmail.com	31-01-2025
			25	CS (COMM)/78/2025	CS (COMM)/78/2025	03-02-2025	M/s Omsons Marketing Pvt Ltd Vs M/s Sartaj Hotel Apartments and Vilas Pvt Ltd	Sachin Malik(P),	9811962836	adv.irshadl@gmail.com	27-01-2025
			25	OMP (I) (COMM)/22/2025	OMP (I) (COMM)/22/2025	03-02-2025	M/s Clix Capital Services Pvt Ltd Vs Janki CT Scan and Radiology centre	Ravi Shankar Garg(P),	999991681t	AYUSH.GUPTA@CLIX.CAPITAL	27-01-2025
			25	OMP (I) (COMM)/24/2025	OMP (I) (COMM)/24/2025	06-02-2025	M/s Clix Capital Services Pvt Ltd Vs GOMTI MEDICAL DIAGNOSTIC CENTRE PVT LTD AND ORS	Ravi Shankar Garg(P),	999991681t	AYUSH.GUPTA@CLIX.CAPITAL	30-01-2025
			25	CS (COMM)/82/2025	CS (COMM)/82/2025	06-02-2025	HT Media Ltd Vs Noesis Broadcom Pvt Ltd	Madhur Dhingra(P),	9999467283	RAKESH@AMASSOCIATES.CO.IN	31-01-2025
			25	Execution (Comm)/31/2025	Execution (Comm)/31/2025	07-02-2025	MS RAKESH KUMAR GOEL Vs DELHI URBAN SHELTER IMPROVEMENT BOARD	satyendra kumar singh(P),	9811161525	sksingh16@gmail.com	31-01-2025
			25	CS (COMM)/84/2025	CS (COMM)/84/2025	07-02-2025	BAUSCH AND LOMB INDIA PVT LTD Vs MS SUNITA EYE HOSPITAL	GAURAV TOKAS(P),	9873687595	office@legal-acumen.com	03-02-2025

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25				CS (COMM)/85/2025	CS (COMM)/85/2025	07-02-2025	TV TODAY NETWORK LIMITED Vs UPDHARA MEDIA	RADHIKA GUPTA(P),	9958387755	officeofradhikagupta@gmail.com	03.02.2025
25				CS (COMM)/90/2025	CS (COMM)/90/2025	10-02-2025	Valvoline Cummins Private Limited Vs Mis VVL Mining and Allied Services Private Limited	AKSHAY SHARMA(P),	9811072845	wlawlegal@gmail.com	03-02-2025
25				CS (COMM)/98/2025	CS (COMM)/98/2025	11-02-2025	STATE BANK OF INDIA Vs BHAGWAN SINGH	Shiv Tyagi(P),	9643242952	SHIVKTYAGI@GMAIL.COM	06-02-2025
25				CS (COMM)/104/2025	CS (COMM)/104/2025	12-02-2025	RSMS Architects Private Limited Vs Priyanka Panday sole proprietor of Primuk Enterprises	Raghav Marwaha(P),	9654909889	advraghavmarwaha@gmail.com	31-01-2025
25				Execution (Comm)/35/2025	Execution (Comm)/35/2025	14-02-2025	STT GLOBAL DATA CENTRES INDIA PRIVATE LIMITED Vs PIPETEL COMMUNICATIONS	Anurag Kumar(P),	NOT PROVIDED	neeti.vashisth@sttelemediagdc.in	31-01-2025
25				Execution (Comm)/37/2025	Execution (Comm)/37/2025	15-02-2025	ARDEE MAINTENANCE SERVICES PVT LTD Vs Purshottam Sarup Aggarwal HUF	Bimlendu Shekhar(P),	8010056536	BIMLENDUSHEKHAR77@GMAIL.COM	11-02-2025
25				CS (COMM)/117/2025	CS (COMM)/117/2025	17-02-2025	PUNJAB NATIONAL BANK Vs GHANSHYAM SINGH PROP OF SHYAM BANGAL	Arun Bhardwaj(P),	9899138242	Arunbhardwaj1206@gmail.com	27-01-2025
25				CS (COMM)/121/2025	CS (COMM)/121/2025	18-02-2025	M/s Pragyan Metals Private Limited Vs MARCORP ENGINEERS PRIVATE LIMITED	SANJAY KUMAR(P),	9818336108	sanjayk.advocate@gmail.com	13-02-2025
25				OMP (T) (COMM)/1/2025	OMP (T) (COMM)/1/2025	20-02-2025	Indo Technologies Proprietorship Firm Through Its Proprietor Vs DHARAMRAJ CONTRACTS I PVT LTD Through its	Prachi(P),	9810068578	advkumarkrishan@gmail.com	11-02-2025
25				OMP (I) (COMM)/25/2025	OMP (I) (COMM)/25/2025	20-02-2025	M/s Clix Capital Services Pvt Ltd Vs PMR LIFE CARE HOSPITAL PVT LTD	Ravi Shankar Garg(P),	9718182038	associatesrsgarg@gmail.com	13-02-2025
25				ARB A (COMM)/1/2025	ARB A (COMM)/1/2025	20-02-2025	SMT RUCHI GOYAL Vs M/S MONEYWISE FINANCIAL SERVICES PVT LTD		9899999672	ADVSHREYASJAIN@GMAIL.COM	19-02-2025
25				ExCOMM - Award by Arb Comm/1/2025	ExCOMM - Award by Arb Comm/1/2025	22-02-2025	HARBANS SINGH SAHNI Vs PAN INDIA CORPORATION LTD	SUNNY ARORA(P),	7291915882	amansahni17kuw(@Gmail.com	18-02-2025
25				CS (COMM)/131/2025	CS (COMM)/131/2025	24-02-2025	Canara Bank Vs BINA KUMARI	NILENDU VATSYAYAN(P)	9999050853	NOT PROVIDED	19-02-2025

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			25	OMP (I) (COMM)/27/2025	OMP (I) (COMM)/27/2025	25-02-2025	MS BLS INTERNATIONAL SERVICES LIMITED	Vs UNION OF INDIA AND ANR		Naman Joshi(P),	9810057280	naman.joshi@CJSlegal.in	25-02-2025
			25	OMP (I) (COMM)/28/2025	OMP (I) (COMM)/28/2025	28-02-2025	ALD AUTOMOTIVE PRIVATE LIMITED	Vs MICROMEG ENTERPRISES THROUGH		AKHILESH PRADHAN(P),	7827403519	khilesh.pradhan@yahoo.com	11-02-2025
			25	Execution (Comm)/40/2025	Execution (Comm)/40/2025	28-02-2025	AJAY KUMAR JAIN	Vs M/S GARUDA CONSTRUCTION AND ENGINEERING PVT LTD		MR. ANUPAM	NOT PROVIDED	NOT PROVIDED	27.02.2025
			25	CS (COMM)/142/2025	CS (COMM)/142/2025	28-02-2025	KOTAK MAHINDRA PRIME LTD	Vs SAMEER SON OF HAFEEJ		AMIT KUMAR SINHA(P),	9990659331	KMPSPARTNER@GMAIL.COM	25-02-2025
			25	CS (COMM)/141/2025	CS (COMM)/141/2025	28-02-2025	KOTAK MAHINDRA PRIME LTD	Vs MANOJ KUMAR		AMIT KUMAR SINHA(P),	9990659331	KMPSPARTNER@GMAIL.COM	25-02-2025
			25	OMP (I) (COMM)/29/2025	OMP (I) (COMM)/29/2025	28-02-2025	SHRIRAM FINANCE LTD	Vs SUMIT		Sunny Arora(P),	9910574027	ALBUSLAWFIRMS.GMAIL.COM	15-02-2025
			25	Execution (Comm)/36/2025	Execution (Comm)/36/2025	15-02-2025	LEVI STRAUSS AND COMPANY	Vs SHANKAR PRASAD		Shravan Bansal(P),	6843455.32959881	UNITEDMARK@UNITEDANDUNITED.COM	12-02-2025
			25	Execution (Comm)/38/2025	Execution (Comm)/38/2025	15-02-2025	LEVI STRAUSS AND COMPANY	Vs BUDHRAM		Shravan Bansal(P),	6843455.32959881	unitedmark(~unitedandunited.com	12-02-2025
			25	CS (COMM)/387/2024	CS (COMM)/387/2024	19.02.2025	M/S IRC RUBBER COMPANY	Vs M/S QPAVE SOLUTION PVT. LTD. AND ORS.		Mayank Barua	9711564578	NOT PROVIDED	25-07-2024
22	MS. VINEETA GOYAL, JUDGE (COMMERCIAL COURT)-03	NEW DELHI DISTRICT	24	SUIT FOR RECOVERY	CS (COMM)/77/2025	01-02-2025	Tnsi retail pvt ltd	vs raja fun foods pvt ltd		Varun shankar(p),	9818895165	varunshankar@cantaib.net	28-01-2025
			24	SECTION 9 OF ARBITRATION & CONCILIATION ACT	OMP (I) (COMM.)/20/2025	01-02-2025	Dhara motors finance ltd.	Vs. Umesh kumar aggarwal		Lalit pandey	8130383143	lalitpandeyadv@gmail.com	10-01-2025

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24				SECTION 9 OF ARBITRATION & CONCILIATION ACT	OMP (I) (COMM.)/21/2025	01-02-2025	Dhara motors finance ltd. Vs. Sanjeev kumar	Lalit pandey	8130383143	lalitpandeyadv@gmail.com	10-01-2025
24				EXECUTION PETITION	Execution (Comm)/28/2025	03-02-2025	M/s s r apparels vs m/s kauten kraft	Anil kumar(p),	9212452850	not available	26-01-2025
24				SECTION 9 OF ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/23/2025	03-02-2025	M/s aditya birla finance limited vs niharika trading corporation and another	Aman vasisth(p),	8233119499	vashisth.lex@gmail.com	27-01-2025
24				APPLICATION U/S 151 CPC	Misc DJ/240/2025	03-02-2025	Ms odwen technologies pvt ltd vs ms forte furniture products india pvt ltd	Manoj kumar tomar(p),	9711330536	manojtomar.adv@gmail.com	28-01-2025
24				EXECUTION PETITION	Execution (Comm)/27/2025	03-02-2025	Ms ashiana manufacturing india limited vs ms oyo hotels and homes private limited	Rohit taneja(p),	9999648677	advrohattaneja8@gmail.com	28-01-2025
24				SUIT FOR RECOVERY	CS (COMM)/81/2025	04-02-2025	Megh shyam sharma vs balvinder singh	Shrikant lakhera(p),	NOT AVAILABLE	not available	28-01-2025
24				APPLICATION U/S 151 CPC	Misc DJ/270/2025	06-02-2025	Om pal singh vs nirmal bang securities ltd	Inder singh(p),	9891711075	indersingh.adv@gmail.com	17-01-2025
24				SUIT FOR RECOVERY	CS (COMM)/83/2025	06-02-2025	Momentumtechsys pvt ltd vs nkg infrastructure limited	Chandra bhushan tiwari(p),	9654643317	cb.tiwarilaw@gmail.com	29-01-2025

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			24	EXECUTION PETITION	Execution (Comm)/30/2025	06-02-2025	Indu singh vs aims developers	sanya	Nitai agarwal(p),		NOT AVAILABLE	not available	01-02-2025
			24	EXECUTION PETITION	Execution (Comm)/32/2025	07-02-2025	Avs engineers and traders associates	saran	Deepak goel(p),	9711840150	deepakgoeladv@gmail.com		20-01-2025
			24	SUIT FOR RECOVERY	CS (COMM)/86/2025	07-02-2025	Sneh lata vs ram dwara construction company		Sourav bajaj(p),	9250062361	bajajlawfirm1@gmail.com		28-01-2025
			24	SUIT FOR RECOVERY	CS (COMM)/87/2025	07-02-2025	Kotak mahindra prime ltd vs anuj kumar panwar		Kushal kumar(p),	9958724670	adv.kushalkumar@gmail.com		31-01-2025
			24	EXECUTION PETITION	M- Execution 5/2025	07-02-2025	MI infomap pvt. Ltd. Vs. Gti infotel pvt. Ltd.		Sanjeev saraswat	9810117154		not available	27-01-2025
			24	SUIT FOR RECOVERY	CS (COMM)/91/2025	10-02-2025	Deutsche bank ag vs ms rms enterprises		Gurvinder suri(p),	9871692197		litigation@surico.in	28-01-2025
			24	SUIT FOR RECOVERY	CS (COMM)/92/2025	10-02-2025	Deutsche bank ag vs ms bespoke interiors llp		Gurvinder suri(p),	9871692197		litigation@surico.in	28-01-2025
			24	SUIT FOR RECOVERY	CS (COMM)/102/2025	11-02-2025	State bank of india vs anthony david		Shiv tyagi(p),	9811059032	shivktyagi@gmail.com		04-02-2025

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			24	SUIT FOR RECOVERY	CS (COMM)/103/2025	11-02-2025	State bank of india vs suresh thapa	Shiv tyagi(p),	9811059032	shivktyagi1@gmail.com	05-02-2025
			24	SUIT FOR RECOVERY	CS (COMM)/101/2025	11-02-2025	State bank of india vs ramesh kumar sharma	Shiv tyagi(p),	9811059032	shivktyagi1@gmail.com	05-02-2025
			24	EXECUTION PETITION	Execution (Comm)/33/2025	11-02-2025	Abci infrastructure pvt. Ltd. Vs. Zitech india pvt. Ltd.	Jitender kumar	9910848793	adv.jkassociates@gmail.com	05-02-2025
			24	SUIT FOR RECOVERY	CS (COMM)/105/2025	12-02-2025	V s packaging vs mac enterprises	Amit kumar(p),	9312267089	not available	30-01-2025
			24	SUIT FOR RECOVERY	CS (COMM)/109/2025	14-02-2025	Jcdecaux advertising india pvt ltd vs beltek canandian beverages pvt ltd	Balkrishan sharma(p),	9761950699	sharma26296@gmail.com	31-01-2025
			24	SUIT FOR RECOVERY	CS (COMM)/110/2025	14-02-2025	M/s garg steel associates vs m/s sanjay builders	Amit gupta(p),	9899474884	amitg.advocate@gmail.com	06-02-2025
			24	APPLICATION U/S 151 CPC	Misc DJ/327/2025	15-02-2025	Realistic realtors pvt ltd vs harnarayan chowdhary	Bahuli sharma(p),	9811319485	not available	10-02-2025
			24	SUIT FOR RECOVERY	CS (COMM)/113/2025	15-02-2025	State bank of india vs virendra singh	Shiv tyagi(p),	9811059032	shivktyagi1@gmail.com	10-02-2025

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			24	SUIT FOR RECOVERY	CS (COMM)/114/2025	15-02-2025	Anand agarwal vs garuda construction and engineering pvt ltd thr its director	Punit jain(p),	9810024729	punitjainadvocate@gmail.com	11-02-2025
			24	SUIT FOR RECOVERY	CS (COMM)/115/2025	15-02-2025	Nitin gupta vs urban improvement company pvt ltd	Ayush chauhan(p),	9971500077	not available	11-02-2025
			24	SUIT FOR RECOVERY	CS (COMM)/119/2025	17-02-2025	Sona engineers and consultants vs ruchi infocom pvt ltd	Shekhar nanavaty(p),	8851287157	shekharnanavaty@gmail.com	07-02-2025
			24	SUIT FOR RECOVERY	CS (COMM)/120/2025	17-02-2025	Jay pee enterprises vs prima telecom ltd	Subhash chandra lochakia(p),	8882753043	subhashadv76@gmail.com	12-02-2025
			24	SUIT FOR RECOVERY	CS (COMM)/124/2025	19-02-2025	Veer singh malik vs working business pvt ltd	Pradeep chaurasia(p),	NOT AVAILABLE	not available	04-02-2025
			24	SUIT FOR RECOVERY	CS (COMM)/123/2025	19-02-2025	Ms berrio logistics india pvt ltd vs ms sannesh shipping and logistics	Parveen kumar(p),	9711085678	parveent60@gmail.com	13-02-2025
			24	EXECUTION PETITION	Execution (Comm)/39/2025	20-02-2025	Rakesh malik vs karvy stock broking ltd	Rajiv bakshi(p),	9891695725	rajivebakshi@gmail.com	12-02-2025
			24	SECTION 9 OF ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/26/2025	20-02-2025	Rakesh vs indusind bank ltd	Priyanka(p),	9971309602	not available	14-02-2025

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			24	SUIT FOR RECOVERY	CS (COMM)/128/2025	21-02-2025	Annu sales vs	prosegur and ors		Bhaskar vali(p),	9910358225	bhaskar.vali@gmail.com	14-02-2025
			24	SUIT FOR RECOVERY	CS (COMM)/134/2025	24-02-2025	Sabih ur rahman khan vs	maxima glass pvt ltd		Siddhant upmanyu(p),	NOT AVAILABLE	siddhant.upmanyu@gmail.com	13-02-2025
			24	EXECUTION PETITION	ExCOMM - Award by Arb Comm/2/2025	24-02-2025	Enkay enterprises vs	union of india		Ishan sachdeva(p),	NOT AVAILABLE	not available	18-02-2025
			24	EXECUTION PETITION	ExCOMM - Award by Arb Comm/3/2025	24-02-2025	City sweep services vs.	Mcd		Sarad kumar sunny	9958178853	saradksunny@gmail.com	18-02-2025
			24	APPEAL U/S 37 OF ARBITRATION & CONCILIATION ACT	ARB A (COMM)/3/2025	25-02-2025	Paramveer singh sachdeva vs	tushar chhabra		Shivaang gupta(p),	9899183292	shivaang1407@gmail.com	18-02-2025
			24	SUIT FOR RECOVERY	CS (COMM)/135/2025	25-02-2025	Kamaljeet singh vs	paramjeet singh		Aaftaab khan(p),	9717387076	aftaabk2@gmail.com	20-02-2025
			24	SUIT FOR TRADEMARKS	CS (COMM)/140/2025	27-02-2025	Rspl ltd vs mohammed saleem trading as	amber consumer products		Shravan bansal(p),	9810017859	skbansalipr@gmail.com	17-02-2025
			24	SUIT FOR RECOVERY	CS (COMM)/139/2025	27-02-2025	State bank of india vs	ashish porwal proprietor m/s yuvraj enterprises		Shiv tyagi(p),	9811059032	shivktyagi1@gmail.com	22-02-2025

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			24	SUIT FOR RECOVERY	CS (COMM)/145/2025	28-02-2025	Kotak mahindra prime ltd vs tushar singh	Amit kumar sinha(p),	9999814620	not available	03-02-2025
			24	SUIT FOR RECOVERY	CS (COMM)/144/2025	28-02-2025	Hitachi systems india pvt ltd through authorised representative vs amnex infotechnologies pvt ltd through its directors	Nitendra sharma(p),	9350292404	sharmanitendra775@gmail.com	21-02-2025
			24	SUIT FOR RECOVERY	CS (COMM)/143/2025	28-02-2025	Shri suhas chand gupta vs mr raghavendra naik	Pk rawal	9810008623	not available	21-02-2025
			24	SUIT FOR RECOVERY	CS (COMM)/146/2025	28-02-2025	Kotak mahindra prime ltd vs amit	Amit kumar sinha(p),	9999814620	not available	25-02-2025
			24	SECTION 9 OF ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/31/2025	28-02-2025	Green revolutions vs okinawa autotech private limited	Amit kumar sinha(p),	9999814620	not available	26-02-2025
23	MS. SAVITA RAO, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1152/2025	03-02-2025	Axis Bank Ltd Vs ABHINAM SHARMA 4346	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	01.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1151/2025	03-02-2025	Axis Bank Ltd Vs SAURABH KUMAR 0768	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	01.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1150/2025	03-02-2025	Axis Bank Ltd Vs ANKIT SINGH 0470	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	01.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1153/2025	03-02-2025	Axis Bank Ltd Vs JAY PRAKASH SINGH 2275	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	01.02.2025
			12, New Court Block-I	CIVIL CASES	CS (COMM)/65/2025	03-02-2025	THE POLO LAUREN COMPANY LP Vs POLO INDIA	Shravan Bansal(P),	011-26843455	unitedmark@unitedandunited.com	01.02.2025

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			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1148/2025	03-02-2025	Axis Bank Ltd	Vs AJAY KUMAR GARG 1261		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	01.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1149/2025	03-02-2025	Axis Bank Ltd	Vs SHUKLA AVENDRAKUMAR 7839		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	01.02.2025
			12, New Court Block-I	CIVIL CASES	CS (COMM)/64/2025	03-02-2025	MV SHOE CARE PRIVATE LIMITED	Vs CKM ENTERPRISES		Akshit Navaney(P),	9999276662	akshit@reignlegal.in	01.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1147/2025	03-02-2025	AXIS BANK LTD	Vs PUNEET BHATIA		SANJEEV PATHAK(P),	8285002845	manjul.sood@srslegal.com	01.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1145/2025	03-02-2025	AXIS BANK LTD	Vs UDAY KUMAR OJHA		SANJEEV PATHAK(P),	8285002845	manjul.sood@srslegal.com	01.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1146/2025	03-02-2025	AXIS BANK LTD	Vs SONIA		SANJEEV PATHAK(P),	8285002845	manjul.sood@srslegal.com	01.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1205/2025	04-02-2025	KOTAK MAHINDRA BANK	Vs UPADHYAY TRANSPORT SERVICE 6640		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	03.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1204/2025	04-02-2025	KOTAK MAHINDRA BANK	Vs AAYAN CRAIN SERVICE 456		parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	03.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1206/2025	04-02-2025	Axis Bank Ltd	Vs RAKESH MALI		ASHISH KUMAR GUPTA(P),	9999183119	anuj@agcpartners.co.in	03.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1203/2025	04-02-2025	AXIS BANK LTD	Vs BINSYS TECHNOLOGIES PRIVATE LIMITED		SANJEEV PATHAK(P),	8285002845	manjul.sood@srslegal.com	03.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1202/2025	04-02-2025	AXIS BANK LTD	Vs KUNWAR BAHADUR		Dharam Dev(P),	9810072439	dladewlawassociates@gmail.com	03.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1201/2025	04-02-2025	AXIS BANK LTD	Vs NUSRAT		Dharam Dev(P),	9810072439	dladewlawassociates@gmail.com	03.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1200/2025	04-02-2025	AXIS BANK LTD	Vs PRATIMA RAI		Dharam Dev(P),	9810072439	dladewlawassociates@gmail.com	03.02.2025

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			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1199/2025	04-02-2025	AXIS BANK LTD Vs SUDIPTO MUKHERJEE	Dharam Dev(P),	9810072439	dladewlawassociates@gmail.com	03.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1235/2025	06-02-2025	KOTAK MAHINDRA BANK Vs DHARMENDER KUMAR 3910	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	04.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1234/2025	06-02-2025	AXIS BANK LTD Vs SHINDER PAL SINGH GAREWAL	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	04.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1228/2025	06-02-2025	AXIS BANK LTD Vs MUSLAM ALI	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	04.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1227/2025	06-02-2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 788	parv mahajan(P),	9643646534	parv.mahajano07@gmail.com	04.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1226/2025	06-02-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMIITED Vs AMIT CHOURASAIYA	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	04.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1224/2025	06-02-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMIITED Vs JAYBHAI NIMAVAT	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	04.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1223/2025	06-02-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMIITED Vs KIRAN KUMAR	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	04.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1225/2025	06-02-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMIITED Vs RAVINDER SUNIL KUMAR	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	04.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1222/2025	06-02-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMIITED Vs VISHESH KUMAR	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	04.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1313/2025	10-02-2025	AXIS BANK LTD Vs BEENA	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	07.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1311/2025	10-02-2025	AXIS BANK LTD Vs ANITA KUMARI	Dharam Dev(P),	9810072439	dladewlawassociates@gmail.com	07.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1312/2025	10-02-2025	AXIS BANK LTD Vs SUNNY MEHTA	Dharam Dev(P),	9810072439	dladewlawassociates@gmail.com	07.02.2025

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			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1308/2025	10-02-2025	KOTAK MAHINDRA BANK	Vs INDERJEET SINGH PARMAR 3446	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	07.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1310/2025	10-02-2025	KOTAK MAHINDRA BANK	Vs KFC TRANSPORT 9948	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	07.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1307/2025	10-02-2025	KOTAK MAHINDRA BANK	Vs DGM LOGISTICS SOLUTIONS PVT LTD 3708	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	07.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1309/2025	10-02-2025	KOTAK MAHINDRA BANK	Vs YMC CONSTRUCTIONS PRIVATE LIMITED 2920	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	07.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1304/2025	10-02-2025	KOTAK MAHINDRA BANK	Vs N K Logistics Pvt Ltd 9959	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	07.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1305/2025	10-02-2025	KOTAK MAHINDRA BANK	Vs DHARAMPAL SINGH 9182	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	07.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1306/2025	10-02-2025	KOTAK MAHINDRA BANK	Vs KAMLESH KUMAR 5033	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	07.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1303/2025	10-02-2025	KOTAK MAHINDRA BANK	Vs THANWAR SINGH	parv mahajan(P),	9643646534	parv.mahajan07@gmail.com	07.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1302/2025	10-02-2025	KOTAK MAHINDRA BANK	Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 1788	parv mahajan(P),	9643646534	parv.mahajan07@gmail.com	07.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1301/2025	10-02-2025	AXIS BANK LTD	Vs PAVITAR SINGH CHAHAL	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	07.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1300/2025	10-02-2025	AXIS BANK LTD	Vs SANJAY KUMAR	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	07.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1297/2025	10-02-2025	AXIS BANK	Vs PRAVEEN KUMAR	Dharamdev Singh(P),	9811192158	srshobhagupta@gmail.com	07.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1299/2025	10-02-2025	AXIS BANK	Vs PIJUSH KANTI BISWAS	Dharamdev Singh(P),	9811192158	srshobhagupta@gmail.com	07.02.2025

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			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1296/2025	10-02-2025	AXIS BANK Vs SATISH SANGWAN			Dharamdev Singh(P),	9811192158	srshobhagupta@gmail.com	07.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1298/2025	10-02-2025	AXIS BANK Vs LOVEY TOMER			Dharamdev Singh(P),	9811192158	srshobhagupta@gmail.com	07.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1295/2025	10-02-2025	AXIS BANK Vs SUNITA			Dharamdev Singh(P),	9811192158	srshobhagupta@gmail.com	07.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1294/2025	10-02-2025	AXIS BANK Vs HARKESH			Dharamdev Singh(P),	9811192158	srshobhagupta@gmail.com	07.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1349/2025	11-02-2025	KOTAK MAHINDRA BANK Vs RAKESH KUMAR SINGH 9503			MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	10.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1338/2025	11-02-2025	KOTAK MAHINDRA BANK Vs MALIK ROAD LINES 2943			MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	10.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1352/2025	11-02-2025	KOTAK MAHINDRA BANK Vs SUSHIL KUMAR 9900			MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	10.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1353/2025	11-02-2025	KOTAK MAHINDRA BANK Vs MS KHAN TRADING CO 3347			MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	10.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1350/2025	11-02-2025	KOTAK MAHINDRA BANK Vs SURENDER SINGH 1180			MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	10.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1339/2025	11-02-2025	YES BANK LIMITED Vs SANJAY BUILDERS			ANANJAY SINGH(P),	7030378800	asaplegalandadvocates@gmail.com	10.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1340/2025	11-02-2025	AXIS BANK Vs ANJOO SINGH			Dharamdev Singh(P),	9811192158	srshobhagupta@gmail.com	10.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1341/2025	11-02-2025	AXIS BANK Vs RAMESH CHAND			Dharamdev Singh(P),	9811192158	srshobhagupta@gmail.com	10.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1354/2025	11-02-2025	AXIS BANK Vs RITA MUKHARJEE			Dharamdev Singh(P),	9811192158	srshobhagupta@gmail.com	10.02.2025

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			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1355/2025	11-02-2025	AXIS BANK	Vs FARMAN ALI		Dharamdev Singh(P),	9811192158	srshobhagupta@gmail.com	10.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1342/2025	11-02-2025	KOTAK MAHINDRA BANK	Vs RAJESH 4581		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	10.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1343/2025	11-02-2025	KOTAK MAHINDRA BANK	Vs BILAL 5002		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	10.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1344/2025	11-02-2025	KOTAK MAHINDRA BANK	Vs SAUMYA TRADERS 7198		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	10.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1357/2025	11-02-2025	KOTAK MAHINDRA BANK	Vs RAHUL BHATI 7959		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	10.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1358/2025	11-02-2025	KOTAK MAHINDRA BANK	Vs MOHD SAMSHAD 1208		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	10.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1359/2025	11-02-2025	AXIS BANK	Vs AWADH KISHORE DUBEY		Dharamdev Singh(P),	9811192158	srshobhagupta@gmail.com	10.02.2025
			12, New Court Block-I	CIVIL CASES	CS (COMM)/78/2025	12-02-2025	SAYYAD MOHD ANWAR	Vs FAHIMAN		anwar khalil(P),	8130773668	anwar.khalil705@gmail.com	11.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1404/2025	12-02-2025	YES BANK LTD	Vs DANISH QURESHI		SANJEEV PATHAK(P),	8285002845	manjul.ood@srslegal.com	11.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1403/2025	12-02-2025	KOTAK MAHINDRA BANK	Vs KAMIL		parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	11.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1402/2025	12-02-2025	KOTAK MAHINDRA BANK	Vs AJAY SINGH		parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	11.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1401/2025	12-02-2025	KOTAK MAHINDRA BANK	Vs BIKRAM SARKAR		parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	11.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1399/2025	12-02-2025	YES BANK LTD	Vs SUNIL DUTT		SANJEEV PATHAK(P),	8285002845	manjul.ood@srslegal.com	11.02.2025

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			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1400/2025	12-02-2025	KOTAK MAHINDRA BANK Vs ANIS AHMAD	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	11.02.2025	
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1397/2025	12-02-2025	YES BANK LTD Vs ROHIT VERMA	SANJEEV PATHAK(P),	8285002845	manjul.sood@srsleg al.com	11.02.2025	
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1398/2025	12-02-2025	YES BANK LTD Vs MANISH CHHABRA	SANJEEV PATHAK(P),	8285002845	manjul.sood@srsleg al.com	11.02.2025	
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1396/2025	12-02-2025	YES BANK LTD Vs MOHAMMAD SALMAN RAYEES	SANJEEV PATHAK(P),	8285002845	manjul.sood@srsleg al.com	11.02.2025	
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1395/2025	12-02-2025	Kotak Mahindra Prime Ltd Vs PAWAN KUMAR	AMIT KUMAR SINHA(P),	9990659331	kmpspartner@gmail.com	11.02.2025	
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1394/2025	12-02-2025	AXIS BANK LTD Vs NAFISA	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	11.02.2025	
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1447/2025	13-02-2025	KOTAK MAHINDRA BANK Vs PARVAT STONE CRUSHER	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	12.02.2025	
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1442/2025	13-02-2025	KOTAK MAHINDRA BANK Vs AAYAN CRAIN SERVICE 456	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	12.02.2025	
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1443/2025	13-02-2025	Cnh Industrial Capital India Pvt Ltd Vs SOFIKUL ISLAM	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	12.02.2025	
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1516/2025	14-02-2025	Axis Bank Ltd Vs SAPNA AGRAWAL	ASHISH KUMAR GUPTA(P),	9999183119	anuj@agcpartners.co.in	13.02.2025	
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1515/2025	14-02-2025	Axis Bank Ltd Vs ANKUR KUMAR	ASHISH KUMAR GUPTA(P),	9999183119	anuj@agcpartners.co.in	13.02.2025	
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1513/2025	14-02-2025	Axis Bank Ltd Vs VINEET	ASHISH KUMAR GUPTA(P),	9999183119	anuj@agcpartners.co.in	13.02.2025	
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1511/2025	14-02-2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 1788	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	13.02.2025	

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			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1512/2025	14-02-2025	KOTAK MAHINDRA BANK VENTURE PRIVATE LIMITED 1827 Vs SUPPLY CHAIN	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	13.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1508/2025	14-02-2025	Axis Bank Ltd Vs MOHD ILYAS	ASHISH KUMAR GUPTA(P),	9999183119	anuj@agcpartners.co.in	13.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1507/2025	14-02-2025	Axis Bank Ltd Vs SUNIL KUMAR	ASHISH KUMAR GUPTA(P),	9999183119	anuj@agcpartners.co.in	13.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1506/2025	14-02-2025	Axis Bank Ltd Vs SOMA DAMOR	ASHISH KUMAR GUPTA(P),	9999183119	anuj@agcpartners.co.in	13.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1505/2025	14-02-2025	Axis Bank Ltd Vs SHARUKH	ASHISH KUMAR GUPTA(P),	9999183119	anuj@agcpartners.co.in	13.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1504/2025	14-02-2025	Axis Bank Ltd Vs RIZWANA BEGUM	ASHISH KUMAR GUPTA(P),	9999183119	anuj@agcpartners.co.in	13.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1502/2025	14-02-2025	Axis Bank Ltd Vs RAHAT ALI KHAN	ASHISH KUMAR GUPTA(P),	9999183119	anuj@agcpartners.co.in	13.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1501/2025	14-02-2025	Axis Bank Ltd Vs ASHU PATHAK	ASHISH KUMAR GUPTA(P),	9999183119	anuj@agcpartners.co.in	13.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1500/2025	14-02-2025	AXIS BANK LTD Vs SAURABH SHARMA	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	13.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1497/2025	14-02-2025	Axis Bank Ltd Vs SHAMA PARAVEEN 4369	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	13.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1496/2025	14-02-2025	Axis Bank Ltd Vs AMIT KUMAR 3308	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	13.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1495/2025	14-02-2025	Axis Bank Ltd Vs RAJESH KUMAR GUPTA 2576	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	13.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1499/2025	14-02-2025	Axis Bank Ltd Vs NTC SUPPLY CHAIN SOLUTIONS PVT LTD	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	13.02.2025

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			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1492/2025	14-02-2025	Axis Bank Ltd	Vs REETU CHAUDHARY 5167		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	13.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1493/2025	14-02-2025	Axis Bank Ltd	Vs AWADESH SINGH 1467		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	13.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1573/2025	15-02-2025	AXIS BANK LTD	Vs SAURABH SETH		ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	14.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1572/2025	15-02-2025	AXIS BANK LIMITED	Vs LAKHBIR SINGH		Rahul Chauhan(P),	9971891788	info@aualegal.com	14.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1571/2025	15-02-2025	AXIS BANK LIMITED	Vs BALKAR SINGH		Rahul Chauhan(P),	9971891788	info@aualegal.com	14.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1569/2025	15-02-2025	AXIS BANK LTD	Vs ROHTASH		ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	14.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1568/2025	15-02-2025	AXIS BANK LIMITED	Vs NAVDEEP SINGH		Rahul Chauhan(P),	9971891788	info@aualegal.com	14.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1570/2025	15-02-2025	AXIS BANK LIMITED	Vs AMEET KOUR		Rahul Chauhan(P),	9971891788	info@aualegal.com	14.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1564/2025	15-02-2025	IDFC FIRST BANK LTD	Vs BHEEM SINGH YADAV		SANJEEV PATHAK(P),	8285002845	manjul.ood@srslegal.com	14.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1562/2025	15-02-2025	IDFC FIRST BANK LTD	Vs SNEH LATA		SANJEEV PATHAK(P),	8285002845	manjul.ood@srslegal.com	14.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1566/2025	15-02-2025	IDFC FIRST BANK LTD	Vs ANANYA MADAN PRASAD		SANJEEV PATHAK(P),	8285002845	manjul.ood@srslegal.com	14.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1565/2025	15-02-2025	IDFC FIRST BANK LTD	Vs LAKHAN SINGH PATHARAUR		SANJEEV PATHAK(P),	8285002845	manjul.ood@srslegal.com	14.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1567/2025	15-02-2025	IDFC FIRST BANK LTD	Vs HARIS MOHAN ARORA		SANJEEV PATHAK(P),	8285002845	manjul.ood@srslegal.com	14.02.2025

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			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1563/2025	15-02-2025	IDFC FIRST BANK LTD	MANISH MADHUKAR	Vs	SANJEEV PATHAK(P),	8285002845	manjul.sood@srslegal.com	14.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1560/2025	15-02-2025	IDFC FIRST BANK LTD	IRFAN	Vs	MOHD SANJEEV PATHAK(P),	8285002845	manjul.sood@srslegal.com	14.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1561/2025	15-02-2025	IDFC FIRST BANK LTD	MEWATI	Vs	JAVED SANJEEV PATHAK(P),	8285002845	manjul.sood@srslegal.com	14.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1625/2025	17-02-2025	AXIS BANK	MOHD RAGIB	Vs	Dharamdev Singh(P),	9811192158	srshobhagupta@gmail.com	15.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1628/2025	17-02-2025	AXIS BANK	NANDNI KUMARI	Vs	Dharamdev Singh(P),	9811192158	srshobhagupta@gmail.com	15.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1622/2025	17-02-2025	AXIS BANK	LOKESH KUMAR DIXIT	Vs	Dharamdev Singh(P),	9811192158	srshobhagupta@gmail.com	15.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1627/2025	17-02-2025	AXIS BANK LTD	SINGH	Vs	NIRDOSH Anupam Singh(P),	9654926809	anupamjsingh@gmail.com	15.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1624/2025	17-02-2025	AXIS BANK LTD	NISHA	Vs	Anupam Singh(P),	9654926809	anupamjsingh@gmail.com	15.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1626/2025	17-02-2025	AXIS BANK LTD	MANISH KUMAR AGARWAL	Vs	Anupam Singh(P),	9654926809	anupamjsingh@gmail.com	15.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1623/2025	17-02-2025	AXIS BANK LTD	VERMA	Vs	KUSUM Anupam Singh(P),	9654926809	anupamjsingh@gmail.com	15.02.2025
			12, New Court Block-I	CIVIL CASES	CS (COMM)/89/2025	17-02-2025	BANK OF BARODA	Shri Balaji Store(Proprietorship Concern)	Vs	Shri Balaji Biswajit Patra(P),	9910193233	bkpatra@gmail.com	15.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1645/2025	18-02-2025	AXIS BANK LIMITED	KUMAR SRIVASTAVA	Vs	ANKIT Abhay Kumar Pandey(P),	011-41513189	avinash.adv@gmail.com	17.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1646/2025	18-02-2025	AXIS BANK LIMITED	CHAUHAN	Vs	PRIYA Abhay Kumar Pandey(P),	9971891788	info@aualegal.com	17.02.2025

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			12, New Court Block-I	EXECUTION PETITION	Execution (Comm)/29/2025	18-02-2025	WASIM Wire Manufacturing Pvt Ltd	Vs ASHWANI KUMAR SAHU		RAVINDRA SINGH RAWAT(P),	9871144756	Not Provided	17.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1644/2025	18-02-2025	IDFC FIRST BANK LTD	Vs DHIRENDRA KUMAR DUBEY		SANJEEV PATHAK(P),	8285002845	manjul.sood@srscleg al.com	17.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1663/2025	19-02-2025	Axis Bank Ltd	Vs YOGESH KUMAR BHATIA 9866		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	18.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1661/2025	19-02-2025	Axis Bank Ltd	Vs VIRENDRA YADAV 0558		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	18.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1662/2025	19-02-2025	Axis Bank Ltd	Vs VIJAY AGARWAL 1784		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	18.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1659/2025	19-02-2025	Axis Bank Ltd	Vs VIJAY PRATAP VERMA 9887		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	18.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1660/2025	19-02-2025	Axis Bank Ltd	Vs RAKESH KUMAR 9754		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	18.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1657/2025	19-02-2025	KOTAK MAHINDRA BANK	Vs S M TRANSPORT 2750		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	18.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1658/2025	19-02-2025	KOTAK MAHINDRA BANK	Vs MOHAMMAD IRFAN 7959		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	18.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1656/2025	19-02-2025	KOTAK MAHINDRA BANK	Vs CHHOTU 7409		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	18.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1700/2025	20-02-2025	KOTAK MAHINDRA BANK LTD	Vs DHANAJI MACHHINDRA WANAVE		RAJEEV KUMAR RANJAN(P),	9311022104 9311966242	ranjan.and.company@gmail.com	19.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1699/2025	20-02-2025	AXIS BANK LIMITED	Vs BAL KRISHAN		Rahul Chauhan(P),	9971891788	info@aualegal.com	19.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1748/2025	21-02-2025	KOTAK MAHINDRA PRIME LIMITED	Vs MURSLEEN K		RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	20.02.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1745/2025	21-02-2025	KOTAK MAHINDRA PRIME LIMITED	Vs SACHIN SHARMA		RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	20.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1746/2025	21-02-2025	KOTAK MAHINDRA PRIME LIMITED	Vs NAVED ALI		RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	20.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1747/2025	21-02-2025	KOTAK MAHINDRA PRIME LIMITED	Vs RBCL PILETECH INFRA		RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	20.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1744/2025	21-02-2025	AXIS BANK LTD	Vs NIRANJAN		ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	20.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1776/2025	22-02-2025	KOTAK MAHINDRA PRIME LIMITED	Vs AJAY KUMAR		RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	21.02.2025
			12, New Court Block-I	CIVIL CASES	CS (COMM)/100/2025	25-02-2025	NAYAN KHEMANI Sole Proprietor NK DESIGN ALLIANCE OSAANJ	Vs RAHUL JAIN Sole Proprietor OSAANJ By Ceramic Plaza		Rashi Bansal(P),	9811229212	saurabh@orionislegal.com	24.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1826/2025	25-02-2025	AXIS BANK LIMITED	Vs MD SHADIK		avinash kumar(P),	011-41513189	avinash.adv@gmail.com	24.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1827/2025	25-02-2025	AXIS BANK LIMITED	Vs DHARMENDRA SINGH		avinash kumar(P),	011-41513189	avinash.adv@gmail.com	24.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1824/2025	25-02-2025	AXIS BANK LIMITED	Vs VINAY KUMAR PANDEY		avinash kumar(P),	011-41513189	avinash.adv@gmail.com	24.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1822/2025	25-02-2025	AXIS BANK LIMITED	Vs VAVITA		avinash kumar(P),	011-41513189	avinash.adv@gmail.com	24.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1825/2025	25-02-2025	AXIS BANK LIMITED	Vs MOHAMMAD YUSUF		avinash kumar(P),	011-41513189	avinash.adv@gmail.com	24.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1823/2025	25-02-2025	AXIS BANK LIMITED	Vs MANMOHAN SINGH		avinash kumar(P),	011-41513189	avinash.adv@gmail.com	24.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1821/2025	25-02-2025	AXIS BANK LIMITED	Vs RANJIT SINGH		Rahul Chauhan(P),	9971891788	info@aualegal.com	24.02.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1820/2025	25-02-2025	AXIS BANK LIMITED	Vs AJAY KUMAR		Rahul Chauhan(P),	9971891788	info@aualegal.com	24.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1819/2025	25-02-2025	Axis Bank Ltd	Vs SANTOSH KUMAR		ASHISH KUMAR GUPTA(P),	9999183119	anuj@agcpartners.co.in	24.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1816/2025	25-02-2025	Axis Bank Ltd	Vs SHISHU SINGH		ASHISH KUMAR GUPTA(P),	9999183119	anuj@agcpartners.co.in	24.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1817/2025	25-02-2025	Axis Bank Ltd	Vs SANGEETA		ASHISH KUMAR GUPTA(P),	9999183119	anuj@agcpartners.co.in	24.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1818/2025	25-02-2025	Axis Bank Ltd	Vs MADHU CHAUHAN		ASHISH KUMAR GUPTA(P),	9999183119	anuj@agcpartners.co.in	24.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1815/2025	25-02-2025	Axis Bank Ltd	Vs MANOJ KUMAR		ASHISH KUMAR GUPTA(P),	9999183119	anuj@agcpartners.co.in	24.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1813/2025	25-02-2025	AXIS BANK LTD	Vs ARVIND KUMAR		SANJEEV PATHAK(P),	8285002845	manjul.ood@srslegal.com	24.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1814/2025	25-02-2025	AXIS BANK	Vs AMIT KUMAR		Anupam Singh(P),	9654926809	anupamjsingh@gamil.com	24.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1874/2025	27-02-2025	AXIS BANK LTD	Vs PRADEEP KUMAR 07		SANJEEV PATHAK(P),	8285002845	manjul.ood@srslegal.com	25.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1873/2025	27-02-2025	axis bank	Vs MOHO KASIM		VIRENDER KHITOLIYA(P),	9811192158	srshobhagupta@gmail.com	25.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1872/2025	27-02-2025	AXIS BANK LIMITED	Vs SAVINDER SINGH		Rahul Chauhan(P),	9971891788	info@aualegal.com	25.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1870/2025	27-02-2025	AXIS BANK LTD	Vs SHUBHAM		Anupam Singh(P),	9654926809	anupamjsingh@gamil.com	25.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1871/2025	27-02-2025	AXIS BANK	Vs GOPI CHAND		Anupam Singh(P),	9654926809	anupamjsingh@gamil.com	25.02.2025

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24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE(COMMERCI AL COURT)	SOUTH	6, New Block-I	Court Commercial	CS (COMM)/62/2025	01-02-2025	uco bank Vs M/S SZ FILMS			IS Chauhan(P),	9811008367	ISCHAUHANADV01@GMAIL.COM	25.01.2025
			6, New Block-I	Court Commercial	OMP (I) (COMM)/1116/2025	01-02-2025	AXIS BANK Vs DEEPAK KUMAR			Anupam Singh(P),	9654926809	ANUPAMJSINGH@GMAIL.COM	22.01.2025
			6, New Block-I	Court Commercial	OMP (I) (COMM)/1117/2025	01-02-2025	AXIS BANK Vs BRIJ KUMARI			Anupam Singh(P),	9654926809	ANUPAMJSINGH@GMAIL.COM	22.01.2025
			6, New Block-I	Court Commercial	OMP (I) (COMM)/1120/2025	01-02-2025	AXIS BANK LTD Vs ANIL PRASAD SINGH			ADV DHEERAJ(P),	9871040589	INDOLEXLAW@GM AIL.COM	29.01.2025
			6, New Block-I	Court Commercial	OMP (I) (COMM)/1122/2025	01-02-2025	Axis Bank Ltd Vs PEMA RAM			ASHISH KUMAR GUPTA(P),	9999183119	ANUJ@AGCPARTNE RS.CO.IN	24.01.2025
			6, New Block-I	Court Commercial	OMP (I) (COMM)/1123/2025	01-02-2025	Axis Bank Ltd Vs DINESH VISHNOI			ASHISH KUMAR GUPTA(P),	9999183119	ANUJ@AGCPARTNE RS.CO.IN	24.01.2025
			6, New Block-I	Court Commercial	OMP (I) (COMM)/1129/2025	01-02-2025	Axis Bank Ltd Vs SHIVKARAN BASDEV o847			MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJA No5@YAHOO.COM	24.01.2025
			6, New Block-I	Court Commercial	OMP (I) (COMM)/1130/2025	01-02-2025	Axis Bank Ltd Vs FARUQ AHAMAD 3291			MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJA No5@YAHOO.COM	31.01.2025
			6, New Block-I	Court Commercial	OMP (I) (COMM)/1131/2025	01-02-2025	Axis Bank Ltd Vs KRISHNAWATI YADAV 2924			MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJA No5@YAHOO.COM	31.01.2025
			6, New Block-I	Court Commercial	OMP (I) (COMM)/1132/2025	01-02-2025	Axis Bank Ltd Vs RAKESH SINGH 5891			MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJA No5@YAHOO.COM	31.01.2025
			6, New Block-I	Court Commercial	OMP (I) (COMM)/1118/2025	01-02-2025	Axis Bank Vs Khalid Khan			Anupam Singh(P),	9654926809	ANUPAMJSINGH@GMAIL.COM	10.01.2025
			6, New Block-I	Court Commercial	OMP (I) (COMM)/1119/2025	01-02-2025	AXIS BANK Vs DEVESH PRATAP SINGH			Anupam Singh(P),	9654926809	ANUPAMJSINGH@GMAIL.COM	10.01.2025
			6, New Block-I	Court Commercial	OMP (I) (COMM)/1121/2025	01-02-2025	AXIS BANK LTD Vs PRINSH SHARMA			Sunita Singh(P),	9871040589	INDOLEXLAW@GM AIL.COM	25.01.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			6, New Court Block-I	Commercial	OMP (I) (COMM)/1133/2025	01-02-2025	M/s Cholamandalam Investment And Finance Company Ltd Vs Devendra Yadav	Ravi Shankar Garg(P),	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	29.01.2025
			6, New Court Block-I	Commercial	Execution (Comm)/23/2025	01-02-2025	IFFCO MC CROP SCIENCE PRIVATE LIMITED Through its AR Mr Dheeraj Kumar Gupta Vs MS M P KISAN BAZAR Through its	Shubham Saigal(P),	9407223688	SUBHAMSAIGAL@P INNACLELAW.IN	21.12.2024
			6, New Court Block-I	Commercial	Execution (Comm)/24/2025	01-02-2025	IFFCO MC CROP SCIENCE PRIVATE LIMITED Through its AR Mr Dheeraj Kumar Gupta Vs MS BAJRANGBALI SARA BHANDAR	Shubham Saigal(P),	9407223688	SUBHAMSAIGAL@P INNACLELAW.IN	07.12.2024
			6, New Court Block-I	Commercial	Contempt Petition/2/2025	01-02-2025	TARUN SHARMA Vs SHRIDHANT JOSHI	Kapil Yadav(P),	9811370721	LEGUMPERITUM@GMAIL.COM	30.01.2025
			6, New Court Block-I	Commercial	Misc DJ/31/2025	04-02-2025	Punjab National Bank Vs SUKH DEV TOMAR	Satya Prakash Singh(P),	9718877012	ADV.SATYAPRAKASH15@GMAIL.COM	03.02.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/1255/2025	06-02-2025	AXIS BANK LTD Vs JAVED	Dharam Dev(P),	9810072439	DLADEVLAWASSOCIATES@GMAIL.COM	03.02.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/1259/2025	06-02-2025	AXIS BANK LTD Vs ARVIND KUMAR	ADV DHEERAJ(P),	9871040589	INDOLEXLAW@GMAIL.COM	04.02.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/1258/2025	06-02-2025	AXIS BANK LTD Vs RHRISHIKESH	ADV DHEERAJ(P),	9871040589	INDOLEXLAW@GMAIL.COM	04.02.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/1257/2025	06-02-2025	AXIS BANK LTD Vs SHABEEH FATIMA ALIAS ZEBAA	ADV DHEERAJ(P),	9871040589	INDOLEXLAW@GMAIL.COM	04.02.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/1256/2025	06-02-2025	AXIS BANK LTD Vs MOHD SHAHID KHAN	Dharam Dev(P),	9810072439	DLADEVLAWASSOCIATES@GMAIL.COM	03.02.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/1253/2025	06-02-2025	AXIS BANK LTD Vs SAHUN	Dharam Dev(P),	9810072439	DLADEVLAWASSOCIATES@GMAIL.COM	03.02.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/1254/2025	06-02-2025	AXIS BANK LTD Vs KALICHARAN	Dharam Dev(P),	9810072439	DLADEVLAWASSOCIATES@GMAIL.COM	03.02.2025
			6, New Court Block-I	Commercial	CS (COMM)/73/2025	07-02-2025	Three Aces Global Logistics Pvt Ltd Vs SP ACCURE LABS PRIVATE LIMITED	Uday Kumar(P),	9810868162	ADVUDAYKUMAR@GMAIL.COM	04.02.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			6, New Block-I Court	Commercial	OMP (I) (COMM)/1381/2025	11-02-2025	AXIS BANK Vs ANITA PREM PAL SINGH		Dharamdev Singh(P),	9810072439	DLADEVLAWASSOCIATES@GMAIL.COM	10.02.2025
			6, New Block-I Court	Commercial	OMP (I) (COMM)/1375/2025	11-02-2025	AXIS BANK Vs SURAJ YADAV		Dharamdev Singh(P),	9810072439	DLADEVLAWASSOCIATES@GMAIL.COM	07.02.2025
			6, New Block-I Court	Commercial	OMP (I) (COMM)/1377/2025	11-02-2025	AXIS BANK Vs SEEMA		Dharamdev Singh(P),	9810072439	DLADEVLAWASSOCIATES@GMAIL.COM	07.02.2025
			6, New Block-I Court	Commercial	OMP (I) (COMM)/1378/2025	11-02-2025	AXIS BANK Vs PANKAJ KAUSHIK		Dharamdev Singh(P),	9810072439	DLADEVLAWASSOCIATES@GMAIL.COM	07.02.2025
			6, New Block-I Court	Commercial	OMP (I) (COMM)/1379/2025	11-02-2025	AXIS BANK Vs YASH KHANNA		Dharamdev Singh(P),	9810072439	DLADEVLAWASSOCIATES@GMAIL.COM	07.02.2025
			6, New Block-I Court	Commercial	OMP (I) (COMM)/1380/2025	11-02-2025	AXIS BANK Vs SHIV KUMAR SHARMA		Dharamdev Singh(P),	9810072439	DLADEVLAWASSOCIATES@GMAIL.COM	10.02.2025
			6, New Block-I Court	Commercial	OMP (I) (COMM)/1382/2025	11-02-2025	AXIS BANK Vs JAYPRADA SHARMA		Dharamdev Singh(P),	9810072439	DLADEVLAWASSOCIATES@GMAIL.COM	10.02.2025
			6, New Block-I Court	Commercial	OMP (I) (COMM)/1383/2025	11-02-2025	AXIS BANK Vs CHANDRA PRAKASH		Dharamdev Singh(P),	9810072439	DLADEVLAWASSOCIATES@GMAIL.COM	10.02.2025
			6, New Block-I Court	Commercial	OMP (I) (COMM)/1437/2025	12-02-2025	YES BANK LIMITED Vs YUSUF SAIFI		ANANJAY SINGH(P),	7030378800	ASAPLEGALANDADVOCATES@GMAIL.COM	05.10.2024
			6, New Block-I Court	Commercial	OMP (I) (COMM)/1438/2025	12-02-2025	YES BANK LTD Vs RAJ KUMAR		ANANJAY SINGH(P),	7030378800	ASAPLEGALANDADVOCATES@GMAIL.COM	27.12.2024
			6, New Block-I Court	Commercial	OMP (I) (COMM)/1439/2025	12-02-2025	YES BANK LTD Vs NAFEES KHAN		ANANJAY SINGH(P),	7030378800	ASAPLEGALANDADVOCATES@GMAIL.COM	27.12.2024
			6, New Block-I Court	Commercial	OMP (I) (COMM)/1440/2025	12-02-2025	YES BANK LTD Vs DEEPAK SHARMA		ANANJAY SINGH(P),	7030378800	ASAPLEGALANDADVOCATES@GMAIL.COM	27.12.2024
			6, New Block-I Court	Commercial	OMP (I) (COMM)/1434/2025	12-02-2025	YES BANK LIMITED Vs Meenakshi Kashyap		ANANJAY SINGH(P),	7030378800	ASAPLEGALANDADVOCATES@GMAIL.COM	09.08.2024

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			6, New Block-I Court	Commercial	OMP (I) (COMM)/1435/2025	12-02-2025	yes bank Vs	ROHIT RAJVEER		ANANJAY SINGH(P),	7030378800	ASAPLEGALANDAD VOCATES@GMAIL.COM	26.10.2024
			6, New Block-I Court	Commercial	OMP (I) (COMM)/1436/2025	12-02-2025	YES BANK LIMITED Vs	PRADEEP SINGH		RADHA SINGH(P),	7030378800	ASAPLEGALANDAD VOCATES@GMAIL.COM	04.09.2024
			6, New Block-I Court	Commercial	OMP (I) (COMM)/1465/2025	13-02-2025	YES BANK LTD Vs	AMAR NATH SHARMA		SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCS LEGAL.COM	11.02.2025
			6, New Block-I Court	Commercial	OMP (I) (COMM)/1469/2025	13-02-2025	AXIS BANK LTD Vs	ZIAUL RASOOL		SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCS LEGAL.COM	01.02.2025
			6, New Block-I Court	Commercial	OMP (I) (COMM)/1467/2025	13-02-2025	AXIS BANK LTD Vs	SURENDRA		SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCS LEGAL.COM	01.02.2025
			6, New Block-I Court	Commercial	OMP (I) (COMM)/1468/2025	13-02-2025	AXIS BANK LTD Vs	VIJAY KUMAR RAY		SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCS LEGAL.COM	01.02.2025
			6, New Block-I Court	Commercial	OMP (I) (COMM)/1466/2025	13-02-2025	AXIS BANK LTD Vs	NIYAJ MOHAMMAD		SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCS LEGAL.COM	01.02.2025
			6, New Block-I Court	Commercial	CS (COMM)/82/2025	13-02-2025	DEEPAK ARORA Vs	INDUS TOWERS LIMITED		VIVEK SHEEL(P),	9555909380	LC2ASSOCIATESLAW@GMAIL.COM	11.02.2025
			6, New Block-I Court	Commercial	OMP (I) (COMM)/1470/2025	13-02-2025	AXIS BANK LTD Vs	ASGAR ALI		SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCS LEGAL.COM	03.02.2025
			6, New Block-I Court	Commercial	OMP (I) (COMM)/1462/2025	13-02-2025	YES BANK LTD Vs	LAXMI NARAYAN		SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCS LEGAL.COM	11.02.2025
			6, New Block-I Court	Commercial	OMP (I) (COMM)/1463/2025	13-02-2025	YES BANK LTD Vs	SALIM MD NOOR		SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCS LEGAL.COM	11.02.2025
			6, New Block-I Court	Commercial	OMP (I) (COMM)/1464/2025	13-02-2025	YES BANK LTD Vs	WASEEM WASEEM		SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCS LEGAL.COM	11.02.2025
			6, New Block-I Court	Commercial	CS (COMM)/86/2025	14-02-2025	M/S AAR PEE APARTMENT PVT LTD Vs	DIPANKAR BASU		DEEPAK KUMAR MAURYA(P),	9999410070	MANN.GODARA1@GMAIL.COM	13.02.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			6, New Block-I Court	Commercial	OMP (I) (COMM)/1617/2025	15-02-2025	AXIS BANK LTD Vs VIKKI	ADV DHEERAJ(P),	9871040589	INDOLEXLAW@GM AIL.COM	13.02.2025
			6, New Block-I Court	Commercial	OMP (I) (COMM)/1619/2025	15-02-2025	AXIS BANK LTD Vs MOHAMMAD AWESH ANWAR	ADV DHEERAJ(P),	9871040589	INDOLEXLAW@GM AIL.COM	13.02.2025
			6, New Block-I Court	Commercial	OMP (I) (COMM)/1574/2025	15-02-2025	KOTAK MAHINDRA BANK LTD Vs Dny Supply Chain Solutions Pvt Ltd	RAJEEV KUMAR RANJAN(P),	9311022104	RANJAN.AND.RANJ AN@GMAIL.COM	11.11.2024
			6, New Block-I Court	Commercial	OMP (I) (COMM)/1575/2025	15-02-2025	M/s Cholamandalam Investment And Finance Company Ltd Vs Avneesh Tyagi	Ravi Shankar Garg(P),	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	24.01.2025
			6, New Block-I Court	Commercial	OMP (I) (COMM)/1576/2025	15-02-2025	AXIS BANK LTD Vs MANISH KASHYAP	Dharam Dev(P),	9810072439	DLADEVLAWASSOC IATES@GMAIL.COM	04.02.2025
			6, New Block-I Court	Commercial	OMP (I) (COMM)/1577/2025	15-02-2025	AXIS BANK LTD Vs NIRLESH KUMAR	Dharam Dev(P),	9810072439	DLADEVLAWASSOC IATES@GMAIL.COM	04.02.2025
			6, New Block-I Court	Commercial	OMP (I) (COMM)/1578/2025	15-02-2025	AXIS BANK LTD Vs MOHD SALMAN	Dharam Dev(P),	9810072439	DLADEVLAWASSOC IATES@GMAIL.COM	03.02.2025
			6, New Block-I Court	Commercial	OMP (I) (COMM)/1579/2025	15-02-2025	AXIS BANK LTD Vs DINESH PRATAP SINGH	Dharam Dev(P),	9810072439	DLADEVLAWASSOC IATES@GMAIL.COM	01.02.2025
			6, New Block-I Court	Commercial	OMP (I) (COMM)/1580/2025	15-02-2025	AXIS BANK LTD Vs KESHAV KUMAR GOEL	Dharam Dev(P),	9810072439	DLADEVLAWASSOC IATES@GMAIL.COM	03.02.2025
			6, New Block-I Court	Commercial	OMP (I) (COMM)/1581/2025	15-02-2025	AXIS BANK LTD Vs SARVJEET SINGH	Dharam Dev(P),	9810072439	DLADEVLAWASSOC IATES@GMAIL.COM	03.02.2025
			6, New Block-I Court	Commercial	OMP (I) (COMM)/1582/2025	15-02-2025	AXIS BANK LTD Vs SUMEET JAIN	Dharam Dev(P),	9810072439	DLADEVLAWASSOC IATES@GMAIL.COM	03.02.2025
			6, New Block-I Court	Commercial	OMP (I) (COMM)/1583/2025	15-02-2025	AXIS BANK LTD Vs MOHAMMAD ALEEM	Dharam Dev(P),	9810072439	DLADEVLAWASSOC IATES@GMAIL.COM	03.02.2025
			6, New Block-I Court	Commercial	OMP (I) (COMM)/1584/2025	15-02-2025	AXIS BANK LTD Vs VIKAS THAPLIYAL	Dharam Dev(P),	9810072439	DLADEVLAWASSOC IATES@GMAIL.COM	04.02.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			6, New Block-I Court	Commercial	OMP (I) (COMM)/1585/2025	15-02-2025	AXIS BANK LTD Vs RAJNI	Dharam Dev(P),	9810072439	DLADEVLAWASSOCIATES@GMAIL.COM	04.02.2025
			6, New Block-I Court	Commercial	OMP (I) (COMM)/1586/2025	15-02-2025	AXIS BANK LTD Vs RAJENDER	Dharam Dev(P),	9810072439	DLADEVLAWASSOCIATES@GMAIL.COM	07.02.2025
			6, New Block-I Court	Commercial	OMP (I) (COMM)/1588/2025	15-02-2025	AXIS BANK LTD Vs MOHD TARIF	Dharam Dev(P),	9810072439	DLADEVLAWASSOCIATES@GMAIL.COM	07.02.2025
			6, New Block-I Court	Commercial	OMP (I) (COMM)/1589/2025	15-02-2025	AXIS BANK LTD Vs RAVI RAJPUT	Dharam Dev(P),	9810072439	DLADEVLAWASSOCIATES@GMAIL.COM	07.02.2025
			6, New Block-I Court	Commercial	OMP (I) (COMM)/1590/2025	15-02-2025	AXIS BANK LTD Vs SHUBHANGI SWAMI	Dharam Dev(P),	9810072439	DLADEVLAWASSOCIATES@GMAIL.COM	07.02.2025
			6, New Block-I Court	Commercial	OMP (I) (COMM)/1591/2025	15-02-2025	AXIS BANK LTD Vs MOHAMMAD ZAKIR	Dharam Dev(P),	9810072439	DLADEVLAWASSOCIATES@GMAIL.COM	07.02.2025
			6, New Block-I Court	Commercial	OMP (I) (COMM)/1593/2025	15-02-2025	AXIS BANK LTD Vs VIPIN KUMAR	Dharam Dev(P),	9810072439	DLADEVLAWASSOCIATES@GMAIL.COM	07.02.2025
			6, New Block-I Court	Commercial	OMP (I) (COMM)/1614/2025	15-02-2025	AXIS BANK LTD Vs GURDEEP SINGH	ADV DHEERAJ(P),	9871040589	INDOLEXLAW@GMAIL.COM	13.02.2025
			6, New Block-I Court	Commercial	OMP (I) (COMM)/1615/2025	15-02-2025	AXIS BANK LTD Vs SUKHVINDER SINGH RANDHAWA	ADV DHEERAJ(P),	9871040589	INDOLEXLAW@GMAIL.COM	13.02.2025
			6, New Block-I Court	Commercial	OMP (I) (COMM)/1616/2025	15-02-2025	AXIS BANK LTD Vs UDAYRAJ YADAV	ADV DHEERAJ(P),	9871040589	INDOLEXLAW@GMAIL.COM	13.02.2025
			6, New Block-I Court	Commercial	OMP (I) (COMM)/1618/2025	15-02-2025	AXIS BANK LTD Vs ISABELLE CARMEL BRENDRISH	ADV DHEERAJ(P),	9871040589	INDOLEXLAW@GMAIL.COM	13.02.2025
			6, New Block-I Court	Commercial	OMP (I) (COMM)/1631/2025	17-02-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs SHEKHAR KUMAR	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GMAIL.COM	04.02.2025
			6, New Block-I Court	Commercial	OMP (I) (COMM)/1629/2025	17-02-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs KAUSHAL MEHTA	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GMAIL.COM	04.02.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			6, New Court Block-I	Commercial	OMP (I) (COMM)/1630/2025	17-02-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED	AND P MURTHY		RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GMAIL.COM	04.02.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/1632/2025	17-02-2025	Cnh Industrial Capital India Pvt Ltd	Vs VIBGYOR TRANS TRADE		RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GMAIL.COM	12.02.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/1633/2025	17-02-2025	Axis Bank Ltd	Vs AKHILESH ANIL MISHRA 1862		MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJA No5@YAHOO.COM	01.02.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/1634/2025	17-02-2025	Axis Bank Ltd	Vs MOHD SALMAN SIDDIQUI 1741		MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJA No5@YAHOO.COM	01.02.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/1635/2025	17-02-2025	Axis Bank Ltd	Vs JITENDRA KUMAR DUBEY 1951		MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJA No5@YAHOO.COM	01.02.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/1636/2025	17-02-2025	Axis Bank Ltd	Vs ABHISHEK KUMAR YADAV 3975		MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJA No5@YAHOO.COM	01.02.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/1637/2025	17-02-2025	KOTAK MAHINDRA BANK	Vs SHRI RAM IRON STORE 2534		MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJA No5@YAHOO.COM	01.02.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/1638/2025	17-02-2025	KOTAK MAHINDRA BANK	Vs KRISHAN SURWJIT YADAV 8750		MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJA No5@YAHOO.COM	01.02.2025
			6, New Court Block-I	Commercial	Execution (Comm)/30/2025	18-02-2025	Levis Strauss and Co	Vs Dinesh		Shravan Bansal(P),	1126843455	UNITEDMARK@UNITEDANDUNITED.COM	17.02.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/1682/2025	19-02-2025	AXIS BANK LIMITED	Vs PRASANTA KUMAR KHADANGA		Rahul Chauhan(P),	9971891788	INFO@AULEGAL.COM	17.02.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/1685/2025	19-02-2025	AXIS BANK LIMITED	Vs KISHAN CHOUHAN		Rahul Chauhan(P),	9971891788	INFO@AULEGAL.COM	17.02.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/1688/2025	19-02-2025	AXIS BANK LIMITED	Vs RAKESH CHANDER		Rahul Chauhan(P),	9971891788	INFO@AULEGAL.COM	17.02.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/1689/2025	19-02-2025	IDFC FIRST BANK LTD	Vs REKHA VIJ		SANJEEV PATHAR(P),	9717028845	LITIGATION@SRCSLEGAL.COM	14.02.2025

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			6, New Block-I Court	Commercial	OMP (I) (COMM)/1690/2025	19-02-2025	IDFC FIRST BANK LTD	Vs SONU BHATI		SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCSLEGAL.COM	14.02.2025
			6, New Block-I Court	Commercial	OMP (I) (COMM)/1691/2025	19-02-2025	IDFC FIRST BANK LTD	Vs SONU MALIK		SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCSLEGAL.COM	14.02.2025
			6, New Block-I Court	Commercial	OMP (I) (COMM)/1692/2025	19-02-2025	IDFC FIRST BANK LTD	Vs RICHA JAIN		SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCSLEGAL.COM	14.02.2025
			6, New Block-I Court	Commercial	OMP (I) (COMM)/1693/2025	19-02-2025	IDFC FIRST BANK LTD	Vs KRISHAN KUMAR MADAN		SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCSLEGAL.COM	14.02.2025
			6, New Block-I Court	Commercial	OMP (I) (COMM)/1694/2025	19-02-2025	IDFC FIRST BANK LTD	Vs DHARMBIR YADAV		SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCSLEGAL.COM	14.02.2025
			6, New Block-I Court	Commercial	OMP (I) (COMM)/1695/2025	19-02-2025	IDFC FIRST BANK LTD	Vs KUNDAN KUMAR		SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCSLEGAL.COM	14.02.2025
			6, New Block-I Court	Commercial	OMP (I) (COMM)/1696/2025	19-02-2025	IDFC FIRST BANK LTD	Vs DIPAK KUMAR MOHAPATRA		SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCSLEGAL.COM	14.02.2025
			6, New Block-I Court	Commercial	OMP (I) (COMM)/1698/2025	19-02-2025	Kotak Mahindra Prime Ltd	Vs SHAILENDRA KUMAR		AMIT KUMAR SINHA(P),	9990659331	KMPSPARTNER@GMAIL.COM	12.02.2025
			6, New Block-I Court	Commercial	OMP (I) (COMM)/1697/2025	19-02-2025	Kotak Mahindra Prime Ltd	Vs RAJAT		AMIT KUMAR SINHA(P),	9990659331	KMPSPARTNER@GMAIL.COM	12.02.2025
			6, New Block-I Court	Commercial	OMP (I) (COMM)/1727/2025	20-02-2025	AXIS BANK LTD	Vs DEEPA		ADV DHEERAJ(P),	9871040589	INDOLEXLAW@GMAIL.COM	06.02.2025
			6, New Block-I Court	Commercial	OMP (I) (COMM)/1726/2025	20-02-2025	AXIS BANK LTD	Vs JAI SHREE BALAJI LOGISTICS		ADV DHEERAJ(P),	9871040589	INDOLEXLAW@GMAIL.COM	11.02.2025
			6, New Block-I Court	Commercial	OMP (I) (COMM)/1728/2025	20-02-2025	AXIS BANK LTD	Vs VINIT GUPTA		ADV DHEERAJ(P),	9871040589	INDOLEXLAW@GMAIL.COM	06.02.2025
			6, New Block-I Court	Commercial	OMP (I) (COMM)/1729/2025	20-02-2025	AXIS BANK LTD	Vs VISHWANATH VIMAL		ADV DHEERAJ(P),	9871040589	INDOLEXLAW@GMAIL.COM	06.02.2025

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			6, New Block-I	Court Commercial	OMP (I) (COMM)/1730/2025	20-02-2025	AXIS BANK LTD Vs MANISHA PANDEY		ADV DHEERAJ(P),	9871040589	INDOLEXLAW@GM AIL.COM	11.02.2025
			6, New Block-I	Court Commercial	OMP (I) (COMM)/1731/2025	20-02-2025	KOTAK MAHINDRA BANK Vs JSR EARTH MOVERS AND BUILDING MATERIALS 8303		MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJA No5@YAHOO.COM	03.02.2025
			6, New Block-I	Court Commercial	OMP (I) (COMM)/1732/2025	20-02-2025	AXIS BANK LIMITED Vs MOHAMMAD IQBAL		Rahul Chauhan(P),	9971891788	INFO@AULEGAL.COM	14.02.2025
			6, New Block-I	Court Commercial	OMP (I) (COMM)/1733/2025	20-02-2025	AXIS BANK LIMITED Vs AMIT KUMAR SONI		Rahul Chauhan(P),	9971891788	INFO@AULEGAL.COM	14.02.2025
			6, New Block-I	Court Commercial	OMP (I) (COMM)/1734/2025	20-02-2025	AXIS BANK LIMITED Vs SUDHIR AWASTHI		Rahul Chauhan(P),	9971891788	INFO@AULEGAL.COM	14.02.2025
			6, New Block-I	Court Commercial	OMP (I) (COMM)/1735/2025	20-02-2025	AXIS BANK LIMITED Vs NARESH		Rahul Chauhan(P),	9971891788	INFO@AULEGAL.COM	14.02.2025
			6, New Block-I	Court Commercial	OMP (I) (COMM)/1736/2025	20-02-2025	Axis Bank Ltd Vs Abhay Mishra		Anupam Singh(P),	9654926809	ANUPAMJSINGH@GMAIL.COM	15.02.2025
			6, New Block-I	Court Commercial	OMP (I) (COMM)/1737/2025	20-02-2025	Axis Bank Ltd Vs RAJEEV KUMAR BISWAS 6337		MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJA No5@YAHOO.COM	13.02.2025
			6, New Block-I	Court Commercial	OMP (I) (COMM)/1738/2025	20-02-2025	Axis Bank Ltd Vs DEVENDRA KUMAR 5841		MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJA No5@YAHOO.COM	13.02.2025
			6, New Block-I	Court Commercial	OMP (I) (COMM)/1739/2025	20-02-2025	Axis Bank Ltd Vs KAMRAN 2446		MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJA No5@YAHOO.COM	13.02.2025
			6, New Block-I	Court Commercial	OMP (I) (COMM)/1740/2025	20-02-2025	Axis Bank Ltd Vs SHEKHAR BHARAT BHUSHAN 9515		MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJA No5@YAHOO.COM	13.02.2025
			6, New Block-I	Court Commercial	OMP (I) (COMM)/1741/2025	20-02-2025	Axis Bank Ltd Vs SAURABH YADUVANSHI 7663		MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJA No5@YAHOO.COM	13.02.2025
			6, New Block-I	Court Commercial	OMP (I) (COMM)/1742/2025	20-02-2025	Axis Bank Ltd Vs JAY KUMAR 8348		MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJA No5@YAHOO.COM	13.02.2025

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			6, New Court Block-I	Commercial	OMP (I) (COMM)/1743/2025	20-02-2025	AXIS BANK LTD Vs BIMLESH SHARMA	ADV DHEERAJ(P),	9871040589	INDOLEXLAW@GM AIL.COM	11.02.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/1772/2025	21-02-2025	KOTAK MAHINDRA BANK Vs BALLABGARH TRANSPORT COMPANY 2320	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJA No5@YAHOO.COM	10.02.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/1766/2025	21-02-2025	KOTAK MAHINDRA BANK Vs IMAN ALI 4070	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJA No5@YAHOO.COM	10.02.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/1773/2025	21-02-2025	KOTAK MAHINDRA BANK Vs SADPURA GRAM VIKAS AVM EDUCATION SOCIETY 2169	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJA No5@YAHOO.COM	10.02.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/1774/2025	21-02-2025	KOTAK MAHINDRA BANK Vs CHAUHAN GOODS CARRIERS 4673	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJA No5@YAHOO.COM	10.02.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/1775/2025	21-02-2025	KOTAK MAHINDRA BANK Vs RAJ ONLINE 7896	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJA No5@YAHOO.COM	10.02.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/1767/2025	21-02-2025	KOTAK MAHINDRA BANK Vs SHAHID 4036	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJA No5@YAHOO.COM	10.02.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/1768/2025	21-02-2025	KOTAK MAHINDRA BANK Vs VIVEKANAND RAMSHARAN 9742	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJA No5@YAHOO.COM	10.02.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/1769/2025	21-02-2025	KOTAK MAHINDRA BANK Vs ANJU 7314	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJA No5@YAHOO.COM	10.02.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/1770/2025	21-02-2025	KOTAK MAHINDRA BANK Vs SOVINDRA SINGH 2447	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJA No5@YAHOO.COM	10.02.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/1771/2025	21-02-2025	KOTAK MAHINDRA BANK Vs SINGH MINI FLOOR MILL AND TRADERS 7495	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJA No5@YAHOO.COM	10.02.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/1786/2025	22-02-2025	KOTAK MAHINDRA BANK Vs BABA SABDAL BUILDING MATERIAL SUPPLIER 0350	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJA No5@YAHOO.COM	10.02.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/1787/2025	22-02-2025	AXIS BANK LIMITED Vs JAYA GOYAL	Rahul Chauhan(P),	9971891788	INFO@AULEGAL.COM	19.02.2025

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			6, New Block-I Court	Commercial	OMP (I) (COMM)/1788/2025	22-02-2025	AXIS BANK LIMITED Vs YADWINDER MALHAN		Rahul Chauhan(P),	9971891788	INFO@AULEGAL.COM	19.02.2025
			6, New Block-I Court	Commercial	OMP (I) (COMM)/1789/2025	22-02-2025	AXIS BANK LTD Vs NARENDER KUMAR		ADV DHEERAJ(P),	9871040589	INDOLEXLAW@GM AIL.COM	14.02.2025
			6, New Block-I Court	Commercial	OMP (I) (COMM)/1790/2025	22-02-2025	AXIS BANK LTD Vs RAJESH KUMAR SINGH		ADV DHEERAJ(P),	9871040589	INDOLEXLAW@GM AIL.COM	14.02.2025
			6, New Block-I Court	Commercial	OMP (I) (COMM)/1791/2025	22-02-2025	AXIS BANK LTD Vs RAM KISHOR		ADV DHEERAJ(P),	9871040589	INDOLEXLAW@GM AIL.COM	17.02.2025
			6, New Block-I Court	Commercial	OMP (I) (COMM)/1793/2025	22-02-2025	AXIS BANK LTD Vs SAKSHI YADAV		ADV DHEERAJ(P),	9871040589	INDOLEXLAW@GM AIL.COM	14.02.2025
			6, New Block-I Court	Commercial	OMP (I) (COMM)/1792/2025	22-02-2025	AXIS BANK LTD Vs JAI SHREE BALAJI LOGISTICS 9588		ADV DHEERAJ(P),	9871040589	INDOLEXLAW@GM AIL.COM	17.02.2025
			6, New Block-I Court	Commercial	OMP (I) (COMM)/1778/2025	22-02-2025	Axis Bank Ltd Vs MOHD AMJAD 3582		MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJA No5@YAHOO.COM	18.02.2025
			6, New Block-I Court	Commercial	OMP (I) (COMM)/1779/2025	22-02-2025	Axis Bank Ltd Vs SHABUDDIN SHEKH 8142		MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJA No5@YAHOO.COM	18.02.2025
			6, New Block-I Court	Commercial	OMP (I) (COMM)/1780/2025	22-02-2025	Axis Bank Ltd Vs MUSARRAT JAHAN 6747		MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJA No5@YAHOO.COM	18.02.2025
			6, New Block-I Court	Commercial	OMP (I) (COMM)/1781/2025	22-02-2025	Axis Bank Ltd Vs DEEPAK VISHWAKARMA 4145		MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJA No5@YAHOO.COM	18.02.2025
			6, New Block-I Court	Commercial	OMP (I) (COMM)/1782/2025	22-02-2025	Axis Bank Ltd Vs NANHE SINGH 8141		MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJA No5@YAHOO.COM	18.02.2025
			6, New Block-I Court	Commercial	OMP (I) (COMM)/1783/2025	22-02-2025	Axis Bank Ltd Vs SATISH MISHRA 0419		MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJA No5@YAHOO.COM	18.02.2025
			6, New Block-I Court	Commercial	OMP (I) (COMM)/1784/2025	22-02-2025	Axis Bank Ltd Vs NEELAM DEVI 3047		MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJA No5@YAHOO.COM	18.02.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			6, New Block-I	Commercial	OMP (I) (COMM)/1785/2025	22-02-2025	KOTAK MAHINDRA BANK Vs ASHOK KUMAR 2498		MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	18.02.2025
			6, New Block-I	Commercial	OMP (I) (COMM)/1803/2025	24-02-2025	AXIS BANK LIMITED Vs QUTBUDDIN		Abhay Kumar Pandey(P),	9811182985	AVINASH.ADV@GM AIL.COM	17.02.2025
			6, New Block-I	Commercial	OMP (I) (COMM)/1806/2025	24-02-2025	AXIS BANK LIMITED Vs RAKESH ARORA		Abhay Kumar Pandey(P),	9811182985	AVINASH.ADV@GM AIL.COM	17.02.2025
			6, New Block-I	Commercial	OMP (I) (COMM)/1807/2025	24-02-2025	AXIS BANK LIMITED Vs MANOHAR YADAV		Abhay Kumar Pandey(P),	9811182985	AVINASH.ADV@GM AIL.COM	17.02.2025
			6, New Block-I	Commercial	OMP (I) (COMM)/1804/2025	24-02-2025	AXIS BANK LIMITED Vs SANTOSH KUMAR		Abhay Kumar Pandey(P),	9811182985	AVINASH.ADV@GM AIL.COM	17.02.2025
			6, New Block-I	Commercial	OMP (I) (COMM)/1801/2025	24-02-2025	AXIS BANK LIMITED Vs SHOBHIT SHARMA		Abhay Kumar Pandey(P),	9811182985	AVINASH.ADV@GM AIL.COM	17.02.2025
			6, New Block-I	Commercial	OMP (I) (COMM)/1802/2025	24-02-2025	AXIS BANK LIMITED Vs VIVEK VISHAL		Abhay Kumar Pandey(P),	9811182985	AVINASH.ADV@GM AIL.COM	17.02.2025
			6, New Block-I	Commercial	Execution (Comm)/34/2025	25-02-2025	UNION BANK OF INDIA Vs M/S FOOD FOREST SWEETS AND RESTAURANTS		Jitendra Garg(P),	9810197621	JITENDRAGARGADV@GMAIL.COM	21.02.2025
25	SH. YADAV	SANDEEP SOUTH	17, New Block-I	Commercial	OMP (I) (COMM)/1167/2025	03-02-2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 1831		Parv Mahajan(P)	9643646534	parv.mahajan007@gmail.com	31-01-2025
			17, New Block-I	Commercial	OMP (I) (COMM)/1168/2025	03-02-2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 9129		Parv Mahajan(P)	9643646534	parv.mahajan007@gmail.com	31-01-2025
			17, New Block-I	Commercial	OMP (I) (COMM)/1162/2025	03-02-2025	Axis Bank Ltd Vs ANISH PAL 5342		MAYANK MAHAJAN(P)	9873347330	mayank_mahajano5@yahoo.com	30-01-2025
			17, New Block-I	Commercial	OMP (I) (COMM)/1165/2025	03-02-2025	Axis Bank Ltd Vs SHAILESH PANDEY 0017		MAYANK MAHAJAN(P)	9873347330	mayank_mahajano5@yahoo.com	30-01-2025
			17, New Block-I	Commercial	OMP (I) (COMM)/1166/2025	03-02-2025	Axis Bank Ltd Vs SANDEEP KUMAR 0495		MAYANK MAHAJAN(P)	9873347330	mayank_mahajano5@yahoo.com	30-01-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1161/2025	03-02-2025	Axis Bank Ltd	Vs DURGESH SINGH 1856		MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	30-01-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1164/2025	03-02-2025	Axis Bank Ltd	Vs GUPTA VEENA 6046		MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	30-01-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1163/2025	03-02-2025	Axis Bank Ltd	Vs PUNIT KUMAR PANDEY 1561		MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	30-01-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1185/2025	04-02-2025	AXIS BANK LTD	Vs GAGAN BRICKS FIELD GURUPRIT SINGH		SANJEEV PATHAK(P)	9717028845	Litigaton@srclslegal.com	01-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1186/2025	04-02-2025	AXIS BANK LTD	Vs SHIVAM CHOPRA		SANJEEV PATHAK(P)	9717028845	Litigaton@srclslegal.com	01-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1183/2025	04-02-2025	AXIS BANK LTD	Vs NIKHIL		SANJEEV PATHAK(P)	9717028845	Litigaton@srclslegal.com	01-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1184/2025	04-02-2025	AXIS BANK LTD	Vs MOHD AADIL		SANJEEV PATHAK(P)	9717028845	Litigaton@srclslegal.com	01-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1182/2025	04-02-2025	AXIS BANK LTD	Vs DARSHAN PAL SINGH		SANJEEV PATHAK(P)	9717028845	Litigaton@srclslegal.com	03-02-2025
			17, New Court Block-I	Commercial	CS (COMM)/67/2025	04-02-2025	NIKE INNOVATE CV	Vs ASHOK KUMAR		Shravan Bansal(P)	9650682928	unitedmark@unitedandunited.com	03-02-2025
			17, New Court Block-I	Commercial	Execution (Comm)/27/2025	06-02-2025	KOTAK MAHINDRA PRIME LTD	Vs ANJEET SEJWAL		Kushal Kumar(P),	7009793548	rishabh.eruditelegal@gmail.com	31-01-2025
			17, New Court Block-I	Commercial	CS (COMM)/70/2025	06-02-2025	Bank of Maharashtra	Vs Archit Kumar		KADAMBINI KUMAR MUDGIL(P)	7838821105	kkmudgil29@gmail.com	01-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1249/2025	06-02-2025	KOTAK MAHINDRA BANK VENTURE PRIVATE LIMITED 1831	Vs SUPPLY CHAIN PRIVATE LIMITED 1831		Parv Mahajan(P)	9643646534	parv.mahajan007@gmail.com	02-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1251/2025	06-02-2025	KOTAK MAHINDRA BANK VENTURE PRIVATE LIMITED 1788	Vs SUPPLY CHAIN PRIVATE LIMITED 1788		Parv Mahajan(P)	9643646534	parv.mahajan007@gmail.com	02-02-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1252/2025	06-02-2025	KOTAK MAHINDRA BANK VENTURE SUPPLY PRIVATE LIMITED 1827 Vs CHAIN Mahajan(P)	Parv Mahajan(P)	9643646534	parv.mahajan007@gmail.com	03-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1244/2025	06-02-2025	AXIS BANK LTD Vs SINGH TANWAR	SUKHBIR Dharam Dev(P)	9810072439	dladewlawassociates@gmail.com	29-01-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1246/2025	06-02-2025	AXIS BANK LTD Vs PRAKASH	PREM Dharam Dev(P)	9810072439	dladewlawassociates@gmail.com	29-01-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1248/2025	06-02-2025	AXIS BANK LTD Vs RAMBIR	Dharam Dev(P)	9810072439	dladewlawassociates@gmail.com	29-01-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1241/2025	06-02-2025	AXIS BANK LTD Vs PANDEY	PRATEEK DHEERAJ(P)	9871040589, 8920586266	indolexlaw@gmail.com	03-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1242/2025	06-02-2025	AXIS BANK LTD Vs AHMAD	AKLAKH DHEERAJ(P)	9871040589, 8920586266	indolexlaw@gmail.com	03-02-2025
			17, New Court Block-I	Commercial	CS (COMM)/71/2025	07-02-2025	True Logistics Vs miki exports	Kunal Yadav(P)	8743904246	ch.aakash86@gmail.com	03-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1263/2025	07-02-2025	KOTAK MAHINDRA BANK Vs VIDHANT CRANE SERVICE 4898	MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	03-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1264/2025	07-02-2025	KOTAK MAHINDRA BANK Vs ABHINAV KUMAR 3060	MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	03-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1265/2025	07-02-2025	AXIS BANK LTD Vs MUBEENA	Dharam Dev(P)	9810072439	dladewlawassociates@gmail.com	04-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1266/2025	07-02-2025	AXIS BANK LTD Vs KARISHMA	Dharam Dev(P)	9810072439	dladewlawassociates@gmail.com	04-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1267/2025	07-02-2025	AXIS BANK LTD Vs KAUR	JASMEET Dharam Dev(P)	9810072439	dladewlawassociates@gmail.com	04-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1268/2025	07-02-2025	AXIS BANK LTD Vs BISWAS	PALLAB Dharam Dev(P)	9810072439	dladewlawassociates@gmail.com	04-02-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1269/2025	07-02-2025	AXIS BANK LTD Vs PAHUL	Dharam Dev(P)	9810072439	dladevlawassociates@gmail.com	04-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1270/2025	07-02-2025	AXIS BANK LTD Vs SURENDER KUMAR	Dharam Dev(P)	9810072439	dladevlawassociates@gmail.com	04-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1271/2025	07-02-2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 9075	Parv Mahajan(P)	9643646534	parv.mahajan007@gmail.com	04-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1272/2025	07-02-2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 9022	Parv Mahajan(P)	9643646534	parv.mahajan007@gmail.com	04-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1388/2025	11-02-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs BEENA CHAUHAN	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	04-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1392/2025	11-02-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs KARAMVEER HARI RAM	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	04-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1393/2025	11-02-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs KARANKUMAR ASHOKBHAI THAKKAR	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	04-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1387/2025	11-02-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs PUSHPA MAHESHWARY	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	04-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1389/2025	11-02-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs SANTOSH KUMAR BHARDWAJ	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	04-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1390/2025	11-02-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs SATHISH KANDASAMY	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	04-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1391/2025	11-02-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs SUKHITHA S R	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	04-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1385/2025	11-02-2025	AXIS BANK LTD Vs VIJAY KUMAR	DHEERAJ(P)	9871040589, 8920586266	indolexlaw@gmail.com	05-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1386/2025	11-02-2025	AXIS BANK LTD Vs DURGESH KUMAR SINGH	DHEERAJ(P)	9871040589, 8920586266	indolexlaw@gmail.com	05-02-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			17, New Court Block-I	Commercial	CS (COMM)/77/2025	11-02-2025	True Logistics Vs al noor	Kunal Yadav(P)	8743904246	ch.aakash86@gmail.com	06-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1384/2025	11-02-2025	AXIS BANK LTD Vs BEERMATI	DHEERAJ(P)	9871040589, 8920586266	indolexlaw@gmail.com	05-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1418/2025	12-02-2025	KOTAK MAHINDRA BANK Vs JAI SHREE RAM LOGISTICS 0344	MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	04-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1420/2025	12-02-2025	KOTAK MAHINDRA BANK Vs RJ TRADING COMPANY 1335	MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	04-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1419/2025	12-02-2025	KOTAK MAHINDRA BANK Vs MD JAVED 9370	MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	04-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1421/2025	12-02-2025	KOTAK MAHINDRA BANK Vs KFC TRANSPORT 9726	MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	04-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1416/2025	12-02-2025	AXIS BANK LTD Vs PAWAN MAHESHWARI	Dharam Dev(P)	9810072439	dladewlawassociates@gmail.com	05-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1417/2025	12-02-2025	KOTAK MAHINDRA BANK Vs DEVAKI DEVI 6846	MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	04-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1428/2025	12-02-2025	AXIS BANK Vs RANJAY PANDIT	Shobha Gupta (P)	9811192158	srshobhagupta@gmail.com	06-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1429/2025	12-02-2025	AXIS BANK Vs REETA	Shobha Gupta (P)	9811192158	srshobhagupta@gmail.com	07-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1422/2025	12-02-2025	KOTAK MAHINDRA BANK Vs SUNDER SINGH 7211	MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	10-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1415/2025	12-02-2025	YES BANK LIMITED Vs SHUBASH CHANDRA YADAV	ANANJAY SINGH(P)	7030378800	asaplegalandadvocates@gmail.com	07-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1425/2025	12-02-2025	AXIS BANK Vs DINESH KUMAR	Shobha Gupta (P)	9811192158	srshobhagupta@gmail.com	07-02-2025

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			17, New Court Block-I	Commercial	OMP (I) (COMM)/1426/2025	12-02-2025	AXIS BANK Vs SARFRAJ AHMED	Shobha Gupta (P)	9811192158	srshobhagupta@gmail.com	07-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1427/2025	12-02-2025	AXIS BANK Vs LALIT SHARMA	Shobha Gupta (P)	9811192158	srshobhagupta@gmail.com	07-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1424/2025	12-02-2025	KOTAK MAHINDRA BANK Vs PREETI PURI 2759	MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	07-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1423/2025	12-02-2025	KOTAK MAHINDRA BANK Vs DIGVIJAY SINGH 9959	MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	10-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1457/2025	13-02-2025	AXIS BANK LTD Vs SATISH SAINI	SANJEEV PATHAK(P)	9717028845	Litigaton@srcslegal.com	04-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1460/2025	13-02-2025	KOTAK MAHINDRA BANK Vs TRIDEV	Parv Mahajan(P)	9643646534	parv.mahajan007@gmail.com	06-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1461/2025	13-02-2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 1827	Parv Mahajan(P)	9643646534	parv.mahajan007@gmail.com	06-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1459/2025	13-02-2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 9022	Parv Mahajan(P)	9643646534	parv.mahajan007@gmail.com	07-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1458/2025	13-02-2025	KOTAK MAHINDRA BANK Vs SHARDA	Parv Mahajan(P)	9643646534	parv.mahajan007@gmail.com	07-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1456/2025	13-02-2025	YES BANK LTD Vs RAJINDER SINGH DUREYA	SANJEEV PATHAK(P)	9717028845	Litigaton@srcslegal.com	10-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1455/2025	13-02-2025	YES BANK LTD Vs TRIPTI AJITS KUMAR	SANJEEV PATHAK(P)	9717028845	Litigaton@srcslegal.com	10-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1454/2025	13-02-2025	YES BANK LTD Vs VIPIN KUMAR	SANJEEV PATHAK(P)	9717028845	Litigaton@srcslegal.com	10-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1452/2025	13-02-2025	AXIS BANK LTD Vs KRISHNA KUMAR SHUKLA	DHEERAJ(P)	9871040589, 8920586266	indolexlaw@gmail.com	11-02-2025

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			17, New Court Block-I	Commercial	OMP (I) (COMM)/1453/2025	13-02-2025	AXIS BANK LTD Vs RUPINDER SINGH	DHEERAJ(P)	9871040589, 8920586266	indolexlaw@gmail.com	11-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1550/2025	14-02-2025	KOTAK MAHINDRA BANK Vs AAYAN CRAIN SERVICE 456	Parv Mahajan(P)	9643646534	parv.mahajan007@gmail.com	12-02-2025
			17, New Court Block-I	Commercial	CS (COMM)/85/2025	14-02-2025	M/S GOLDMEDAL ELECTRICALS PVT LTD Vs SURYA PALLI SANKARA RAO PROPRIETOR OF SURYA ELECTRICAL HARD WARE	Shravan Bansal(P)	9650682928	unitedmark@unitedandunited.com	12-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1549/2025	14-02-2025	Axis Bank Ltd Vs IMRAN QURESHI	ASHISH KUMAR GUPTA(P)	9811517810	ashish@agcpartners.co.in	12-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1548/2025	14-02-2025	Axis Bank Ltd Vs RUBI KUMARI	ASHISH KUMAR GUPTA(P)	9811517810	ashish@agcpartners.co.in	12-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1547/2025	14-02-2025	Axis Bank Ltd Vs INDERBIR SINGH 0228	MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	13-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1653/2025	18-02-2025	Kotak Mahindra Prime Ltd Vs DEEPESH KUMAR	AMIT KUMAR SINHA(P)	9990659331	kmpspartner@gmail.com	11-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1654/2025	18-02-2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 1788	Parv Mahajan(P)	9643646534	parv.mahajan007@gmail.com	11-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1651/2025	18-02-2025	Kotak Mahindra Prime Ltd Vs VIJAY ANAND	AMIT KUMAR SINHA(P)	9990659331	kmpspartner@gmail.com	11-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1652/2025	18-02-2025	Kotak Mahindra Prime Ltd Vs SHASHANK	AMIT KUMAR SINHA(P)	9990659331	kmpspartner@gmail.com	11-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1650/2025	18-02-2025	Kotak Mahindra Prime Ltd Vs SHAUN DAVIDSON	AMIT KUMAR SINHA(P)	9990659331	kmpspartner@gmail.com	11-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1655/2025	18-02-2025	Kotak Mahindra Prime Ltd Vs NARAYAN SINGH KAHTRI	AMIT KUMAR SINHA(P)	9990659331	kmpspartner@gmail.com	11-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1647/2025	18-02-2025	AXIS BANK LTD Vs JAIDEEP SANDHU	SUNITA SINGH(P)	9871040589, 8920586266	indolexlaw@gmail.com	13-02-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1648/2025	18-02-2025	KOTAK MAHINDRA BANK Vs PARVAT STONE CRUSHER	Parv Mahajan(P)	9643646534	parv.mahajan007@gmail.com	13-02-2025
			17, New Court Block-I	Commercial	CS (COMM)/90/2025	18-02-2025	Canara bank Vs Savita Yadav	Ankur Singh (P)	9808888806	ankursinghbhadana@gmail.com	14-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1649/2025	18-02-2025	AXIS BANK LTD Vs GEETA	Anupam Singh(P)	9654926809	anupamsigh@gmail.com	14-02-2025
			17, New Court Block-I	Commercial	CS (COMM)/95/2025	19-02-2025	S M Bagley and Associates Pvt Ltd through its AR Shiv Kumar Sharma Vs Om Sai Steel Traders Through its Prop Owner Partner Shri Lokesh	HEM CHAND VASHISHT(P)	9311039867	juscorporatumlawoffice@gmail.com	01-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1678/2025	19-02-2025	Axis Bank Ltd Vs RAJU SINGH 8329	MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	13-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1679/2025	19-02-2025	Axis Bank Ltd Vs NTC SUPPLU CHAIN SOLUTIONS PVT LTD 2412	MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	13-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1680/2025	19-02-2025	Axis Bank Ltd Vs RINKU 2902	MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	13-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1681/2025	19-02-2025	Axis Bank Ltd Vs MAHENDRA VISHWAKARMA 1385	MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	13-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1677/2025	19-02-2025	AXIS BANK LIMITED Vs JASWINDER SINGH	Rahul Chauhan(P)	9971891788	info@aualegal.com	13-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1675/2025	19-02-2025	AXIS BANK LIMITED Vs LALIT PAWAR	Rahul Chauhan(P)	9971891788	info@aualegal.com	13-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1676/2025	19-02-2025	AXIS BANK LIMITED Vs HARINDER SINGH	Rahul Chauhan(P)	9971891788	info@aualegal.com	13-02-2025
			17, New Court Block-I	Commercial	CS (COMM)/94/2025	19-02-2025	BANK OF BARODA Vs Krishna BartanBhandar	Biswajit Patra(P)	9910193233	bkpatra@gmail.com	15-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1673/2025	19-02-2025	AXIS BANK LIMITED Vs MANDEEP KAUR	Rahul Chauhan(P)	9971891788	info@aualegal.com	15-02-2025

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			17, New Court Block-I	Commercial	OMP (I) (COMM)/1674/2025	19-02-2025	AXIS BANK LIMITED	Raj KUMAR VISHWAKARMA	Vs	Rahul Chauhan(P)	9971891788	info@aualegal.com	15-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1684/2025	19-02-2025	Axis Bank Ltd	SINGH 5469	Vs	GAGANDEEP MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	17-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1686/2025	19-02-2025	Axis Bank Ltd	KUMAR 9936	Vs	SUMESH MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	17-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1687/2025	19-02-2025	Axis Bank Ltd	TIWARI 2971	Vs	ARUNESH MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	17-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1683/2025	19-02-2025	Axis Bank Ltd	SINGH 7034	Vs	AMRITPAL MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	17-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1717/2025	20-02-2025	YES BANK LIMITED	KUMAR	Vs	PAWAN ANANJAY SINGH(P)	7030378800	asaplegalandadvocates@gmail.com	07-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1721/2025	20-02-2025	KOTAK MAHINDRA BANK	TRIDEV	Vs	Parv Mahajan(P)	9643646534	parv.mahajan007@gmail.com	07-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1720/2025	20-02-2025	KOTAK MAHINDRA BANK	JITENDRA SINGH	Vs	Parv Mahajan(P)	9643646534	parv.mahajan007@gmail.com	11-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1719/2025	20-02-2025	KOTAK MAHINDRA BANK	VENTURE SUPPLY CHAIN PRIVATE LIMITED 1827	Vs	Parv Mahajan(P)	9643646534	parv.mahajan007@gmail.com	11-02-2025
			17, New Court Block-I	Commercial	CS (COMM)/96/2025	20-02-2025	Classic Display Systems Pvt Ltd	TRUCAREKIDZ INDIA PRIVATE LIMITED AND ORS	Vs	Anoushka Singh(P)	9910505313, 9910115111	Not provided	11-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1718/2025	20-02-2025	KOTAK MAHINDRA BANK	VENTURE SUPPLY CHAIN PRIVATE LIMITED	Vs	Parv Mahajan(P)	9643646534	parv.mahajan007@gmail.com	13-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1716/2025	20-02-2025	IDFC FIRST BANK LTD	HUSSAIN	Vs	ALAM SANJEEV PATHAK(P)	9717028845	Litigaton@srcslegal.com	14-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1715/2025	20-02-2025	IDFC FIRST BANK LTD	SANJAY KUMAR	Vs	SANJEEV PATHAK(P)	9717028845	Litigaton@srcslegal.com	14-02-2025

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			17, New Court Block-I	Commercial	OMP (I) (COMM)/1714/2025	20-02-2025	IDFC FIRST BANK LTD	HARGULAL BATRA	Vs	SANJEEV PATHAK(P)	9717028845	Litigaton@srcslegal.com	14-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1713/2025	20-02-2025	IDFC FIRST BANK LTD	SANDEEP KUMAR	Vs	SANJEEV PATHAK(P)	9717028845	Litigaton@srcslegal.com	14-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1712/2025	20-02-2025	Axis Bank Ltd	SHUKLA 9334	Vs	YOGENDRA MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	17-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1710/2025	20-02-2025	Axis Bank Ltd	3561	Vs	MUNNA SINGH MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	17-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1711/2025	20-02-2025	KOTAK MAHINDRA BANK	PROJECTS 1537	Vs	S J MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	06-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1709/2025	20-02-2025	KOTAK MAHINDRA BANK	ASHISH KUMAR KUSHWAHA 2728	Vs	MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	06-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1708/2025	20-02-2025	KOTAK MAHINDRA BANK	PARVEZ ALAM 1206	Vs	MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	06-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1765/2025	21-02-2025	AXIS BANK	SHILPI		Shobha Gupta (P)	9811192158	srshobhagupta@gmail.com	14-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1761/2025	21-02-2025	AXIS BANK LIMITED	MOHAMMAD SAMIR	Vs	Abhay Kumar Pandey(P)	9811182985	avinash.adv@gmail.com	16-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1763/2025	21-02-2025	AXIS BANK LIMITED	KULVINDER KAUR	Vs	Abhay Kumar Pandey(P)	9811182985	avinash.adv@gmail.com	16-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1764/2025	21-02-2025	AXIS BANK LIMITED	PRAKSH GUPTA	Vs	ANAND Pandey(P)	9811182985	avinash.adv@gmail.com	16-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1762/2025	21-02-2025	AXIS BANK LIMITED	BAGWAN	Vs	AKHLAD Pandey(P)	9811182985	avinash.adv@gmail.com	16-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1760/2025	21-02-2025	AXIS BANK LIMITED	SINGH	Vs	JOGRAJ Rahul Chauhan(P)	9971891788	info@aualegal.com	18-02-2025

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			17, New Court Block-I	Commercial	OMP (I) (COMM)/1759/2025	21-02-2025	AXIS BANK LIMITED Vs ISHFAQ AHMAD ZARGAR	Rahul Chauhan(P)	9971891788	info@aualegal.com	18-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1758/2025	21-02-2025	KOTAK MAHINDRA PRIME LIMITED Vs KRISHAN KUMAR	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	19-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1757/2025	21-02-2025	KOTAK MAHINDRA PRIME LIMITED Vs BULKLOGIX SHIPPING PVT LTD	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	19-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1756/2025	21-02-2025	KOTAK MAHINDRA PRIME LIMITED Vs DEEPAK GOSWAMI	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	19-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1794/2025	22-02-2025	AXIS BANK LIMITED Vs RAKESH ARORA	Abhay Kumar Pandey(P)	9811182985	avinash.adv@gmail.com	16-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1851/2025	25-02-2025	IDFC FIRST BANK LTD Vs ISRAIL MALIK	SANJEEV PATHAK(P)	9717028845	Litigaton@srcslegal.com	14-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1852/2025	25-02-2025	IDFC FIRST BANK LTD Vs NITIN NARENDRA	SANJEEV PATHAK(P)	9717028845	Litigaton@srcslegal.com	14-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1850/2025	25-02-2025	IDFC FIRST BANK LTD Vs CHANDAN BALA	SANJEEV PATHAK(P)	9717028845	Litigaton@srcslegal.com	17-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1855/2025	25-02-2025	IDFC FIRST BANK LTD Vs SANDEEP KATARIA	SANJEEV PATHAK(P)	9717028845	Litigaton@srcslegal.com	17-02-2025
			17, New Court Block-I	Commercial	Execution (Comm)/33/2025	25-02-2025	Mohd Shahid Proprietor M M Bags Vs M/s PR Apparel Through its Partners Preeti Pandey and Rajat Gupta	NASIR AZIZ(P)	9654426442, 8448839615	nasirazizandcompany@gmail.com	21-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1853/2025	25-02-2025	YES BANK LTD Vs YOGENDRA KUMAR	SANJEEV PATHAK(P)	9717028845	Litigaton@srcslegal.com	21-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1854/2025	25-02-2025	AXIS BANK LTD Vs JASWINDER KAUR	DHEERAJ(P)	9871040589, 8920586266	indolexlaw@gmail.com	22-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1897/2025	27-02-2025	AXIS BANK LIMITED Vs POOJA	Rahul Chauhan(P)	9971891788	info@aualegal.com	20-02-2025

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			17, New Court Block-I	Commercial	OMP (I) (COMM)/1896/2025	27-02-2025	AXIS BANK LIMITED	Vs SANJEEV KUMAR		Rahul Chauhan(P)	9971891788	info@aualegal.com	22-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1899/2025	27-02-2025	AXIS BANK LIMITED	Vs POOJA JAIN		Rahul Chauhan(P)	9971891788	info@aualegal.com	22-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1898/2025	27-02-2025	AXIS BANK LIMITED	Vs BILAL AHMAD BHAT		Rahul Chauhan(P)	9971891788	info@aualegal.com	22-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1900/2025	27-02-2025	AXIS BANK LIMITED	Vs SANDEEP GOYAL		Rahul Chauhan(P)	9971891788	info@aualegal.com	22-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1892/2025	27-02-2025	Axis Bank Ltd	Vs TRIMOHAN GIRI		ASHISH KUMAR GUPTA(P)	9811517810	ashish@agcpartners.co.in	22-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1893/2025	27-02-2025	Axis Bank Ltd	Vs DHIRENDRA KUMAR SINGH		ASHISH KUMAR GUPTA(P)	9811517810	ashish@agcpartners.co.in	22-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1894/2025	27-02-2025	AXIS BANK LTD	Vs PRADEEP SINGH		SANJEEV PATHAK(P)	9717028845	Litigaton@srcslegal.com	22-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1891/2025	27-02-2025	Axis Bank Ltd	Vs ABUL KALAM KHAN		ASHISH KUMAR GUPTA(P)	9811517810	ashish@agcpartners.co.in	22-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1895/2025	27-02-2025	AXIS BANK	Vs VINOD KUMAR		Shobha Gupta (P)	9811192158	srshobhagupta@gmail.com	24-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1919/2025	28-02-2025	Axis Bank Ltd	Vs RAJENDRA PRASAD VERMA		ASHISH KUMAR GUPTA(P)	9811517810	ashish@agcpartners.co.in	22-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1915/2025	28-02-2025	Axis Bank Ltd	Vs MOHD ATHAR		ASHISH KUMAR GUPTA(P)	9811517810	ashish@agcpartners.co.in	22-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1917/2025	28-02-2025	Axis Bank Ltd	Vs SHAMSHAD		ASHISH KUMAR GUPTA(P)	9811517810	ashish@agcpartners.co.in	22-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1914/2025	28-02-2025	Axis Bank Ltd	Vs OM PRAKASH TRIPATHI		ASHISH KUMAR GUPTA(P)	9811517810	ashish@agcpartners.co.in	22-02-2025

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			17, New Court Block-I	Commercial	OMP (I) (COMM)/1916/2025	28-02-2025	Axis Bank Ltd	Vs ADESH SRIVASTAVA		ASHISH KUMAR GUPTA(P)	9811517810	ashish@agcpartners.co.in	22-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1918/2025	28-02-2025	Axis Bank Ltd	Vs SIDDHANT SINGH		ASHISH KUMAR GUPTA(P)	9811517810	ashish@agcpartners.co.in	22-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1921/2025	28-02-2025	AXIS BANK LTD	Vs VIMAL KISHORE YADAV		Anupam Singh(P)	9654926809	anupamjsigh@gmail.com	18-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1924/2025	28-02-2025	AXIS BANK LTD	Vs PRADEEP KUMAR		Anupam Singh(P)	9654926809	anupamjsigh@gmail.com	18-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1925/2025	28-02-2025	AXIS BANK LTD	Vs NITIN CHOUDHARY		Anupam Singh(P)	9654926809	anupamjsigh@gmail.com	18-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1922/2025	28-02-2025	AXIS BANK LTD	Vs AVINASH KUMAR		Anupam Singh(P)	9654926809	anupamjsigh@gmail.com	18-02-2025
26	SH. KUMAR COMMERCIAL COURT.	SANJEEV SINGH, SOUTH	29, New Court Block-II	Commercial	OMP (I) (COMM)/1112/2025	01-02-2025	AXIS BANK LTD	Vs ALOK KUMAR PANDEY		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	30.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1113/2025	01-02-2025	AXIS BANK LTD	Vs ANURAG KUMAR SINGH		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	30.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1115/2025	01-02-2025	AXIS BANK LTD	Vs HARJIT KAUR		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	30.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1114/2025	01-02-2025	YES BANK LTD	Vs RUCHI DEDHA		ANANJAY SINGH(P),	70303 78800	ASAPLEGALANDADVOCATES@GMAIL.COM	24.01.2025
			29, New Court Block-II	Commercial	CS (COMM)/61/2025	01-02-2025	M/S LOREAL SA	Vs HERBHEAL COSMETICS AND ANR		Shravan Bansal(P),	011-26843455, 011-32959881	unitedmark@unitedandunited.com	30.01.2025
			29, New Court Block-II	Commercial	CS (COMM)/63/2025	03-02-2025	LOREAL INDIA PRIVATE LIMITED	Vs PROKARE AND ORS		Shravan Bansal(P),	011-26843455, 011-46560881	unitedmark@unitedandunited.com	31.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1144/2025	03-02-2025	YES BANK LTD	Vs Rambir Meer Singh		ANANJAY SINGH(P),	70303 78800	ASAPLEGALANDADVOCATES@GMAIL.COM	31.01.2025

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			29, New Court Block-II	Commercial	OMP (I) (COMM)/1143/2025	03-02-2025	AXIS BANK LTD	Vs KEVLA SHANKAR		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	31.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1139/2025	03-02-2025	AXIS BANK LTD	Vs BALMUKUND GUPTA		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	31.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1141/2025	03-02-2025	AXIS BANK LTD	Vs VIKAS SINGH		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	31.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1140/2025	03-02-2025	AXIS BANK LTD	Vs SHUBHAM TRIPATHI		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	31.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1142/2025	03-02-2025	AXIS BANK LTD	Vs MUNIYA		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	31.01.2025
			29, New Court Block-II	Commercial	Execution (Comm)/25/2025	03-02-2025	SANJAY GOYAL	Vs SYRJI HOSPITALITY		Vinay Gupta(P),	9810015303	jcguptavinay@gmail.com	31.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1138/2025	03-02-2025	AXIS BANK LTD	Vs PANKAJ KUMAR SINGH		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	31.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1137/2025	03-02-2025	AXIS BANK LTD	Vs PRADEEP KUMAR		SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	01.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1134/2025	03-02-2025	AXIS BANK LTD	Vs PUSHPENDERA KUMAR		SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	01.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1136/2025	03-02-2025	AXIS BANK LTD	Vs JAGDISH SARAN		SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	01.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1135/2025	03-02-2025	AXIS BANK LTD	Vs PARVEEN KUMAR PAL		SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	01.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1179/2025	04-02-2025	KOTAK MAHINDRA BANK	Vs NITISH		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	01.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1180/2025	04-02-2025	KOTAK MAHINDRA BANK	Vs RPH CONSTRUCTIONS AND TRADING		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	01.02.2025

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			29, New Court Block-II	Commercial	OMP (I) (COMM)/1177/2025	04-02-2025	KOTAK MAHINDRA BANK Vs DINESH YADAV	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	01.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1181/2025	04-02-2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	02.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1178/2025	04-02-2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	03.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1176/2025	04-02-2025	AXIS BANK LTD Vs HIMANSHU	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	03.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1175/2025	04-02-2025	yes bank ltd Vs PRAKASH CHAND	ADV. LALIT PANDEY(P),	8130383143	lalitpandeyadv@gmail.com	03.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1170/2025	04-02-2025	AXIS BANK LTD Vs ROHAN GUPTA	Dharam Dev(P),	9810072439	dladewlawassociates@gmail.com	29.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1174/2025	04-02-2025	AXIS BANK LTD Vs NEERAJ	Dharam Dev(P),	9810072439	dladewlawassociates@gmail.com	29.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1172/2025	04-02-2025	AXIS BANK LTD Vs RAKESH KUMAR	Dharam Dev(P),	9810072439	dladewlawassociates@gmail.com	29.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1171/2025	04-02-2025	AXIS BANK LTD Vs RAHISH KHAN	Dharam Dev(P),	9810072439	dladewlawassociates@gmail.com	29.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1169/2025	04-02-2025	AXIS BANK LTD Vs MOHD IMRAN	Dharam Dev(P),	9810072439	dladewlawassociates@gmail.com	29.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1173/2025	04-02-2025	AXIS BANK LTD Vs RAMJUN NISHA	Dharam Dev(P),	9810072439	dladewlawassociates@gmail.com	09.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1217/2025	06-02-2025	KOTAK MAHINDRA BANK Vs VIJAY KUMAR	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	03.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1218/2025	06-02-2025	KOTAK MAHINDRA BANK Vs OMP PRAKASH	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	03.02.2025

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			29, New Court Block-II	Commercial	OMP (I) (COMM)/1216/2025	06-02-2025	AXIS BANK LTD Vs PREETI	Dharam Dev(P),	9810072439	dladewlawassociates@gmail.com	04.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1215/2025	06-02-2025	AXIS BANK LTD Vs SABITA NAGAR	Dharam Dev(P),	9810072439	dladewlawassociates@gmail.com	04.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1214/2025	06-02-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs BHUPENDRA KUMAR GAUTAM	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	04.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1213/2025	06-02-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs NEERAJ KUMAR	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	04.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1262/2025	07-02-2025	AXIS BANK LTD Vs NAR SINGH	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	04.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1261/2025	07-02-2025	AXIS BANK LTD Vs VIDHI MALHOTRA	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	04.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1260/2025	07-02-2025	AXIS BANK LTD Vs RAGHUVER SINGLA	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	04.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1293/2025	10-02-2025	AXIS BANK LTD Vs FURKAN	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	04.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1292/2025	10-02-2025	AXIS BANK LTD Vs VISHAL SHARMA	Dharam Dev(P),	9810072439	dladewlawassociates@gmail.com	05.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1291/2025	10-02-2025	AXIS BANK LTD Vs CHAMPA LAL	ASHISH KUMAR GUPTA(P),	9999183119, 9811517810	ashish@agcpartners.co.in	05.02.2025
			29, New Court Block-II	Commercial	CS (COMM)/74/2025	10-02-2025	PREM PANWAR AND ORS Vs M/S TANWAR ENTERTAINMENTS PVT LTD	Rishabh Thakur(P),	9599276599	rishabh.thakur.adv@gmail.com	07.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1287/2025	10-02-2025	KOTAK MAHINDRA BANK Vs RADHE SHYAM	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	06.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1290/2025	10-02-2025	AXIS BANK LTD Vs SUNIL	Dharam Dev(P),	9810072439	dladewlawassociates@gmail.com	05.02.2025

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			29, New Court Block-II	Commercial	OMP (I) (COMM)/1283/2025	10-02-2025	KOTAK MAHINDRA BANK Vs KANWAR PAL SINGH	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	04.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1284/2025	10-02-2025	KOTAK MAHINDRA BANK Vs AZAD	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	04.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1286/2025	10-02-2025	KOTAK MAHINDRA BANK Vs VIJAY KUMAR	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	04.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1289/2025	10-02-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMIITED Vs NEERAJ KUMAR	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	04.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1285/2025	10-02-2025	KOTAK MAHINDRA BANK Vs MOHD SUAIB	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	04.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1282/2025	10-02-2025	KOTAK MAHINDRA BANK Vs CHARDI KALAN CRANE SERVICES	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	06.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1281/2025	10-02-2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	06.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1288/2025	10-02-2025	KOTAK MAHINDRA BANK Vs SATISH KUMAR	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	06.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1280/2025	10-02-2025	AXIS BANK LTD Vs VIPIN	Dharam Dev(P),	9810072439	dladewlawassociates@gmail.com	05.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1278/2025	10-02-2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	07.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1279/2025	10-02-2025	KOTAK MAHINDRA BANK Vs JATIN	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	04.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1277/2025	10-02-2025	AXIS BANK PVT LTD Vs RUQUAYYA SIDDIQUI	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	06.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1273/2025	10-02-2025	AXIS BANK LTD Vs SUDHIR GUPTA	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	06.02.2025

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			29, New Court Block-II	Commercial	OMP (I) (COMM)/1274/2025	10-02-2025	AXIS BANK LTD Vs RAHUL	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	06.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1275/2025	10-02-2025	AXIS BANK LTD Vs LOKESH KUMAR	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	06.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1276/2025	10-02-2025	AXIS BANK LTD Vs HARUN KHAN	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	06.02.2025
			29, New Court Block-II	Commercial	CS (COMM)/75/2025	11-02-2025	RSPL HEALTH PRIVATE LIMITED Vs HIMANSHU SEKHAR BHOI PROPRIETOR OF M/S PRASHANTI ENTERPRISES	Shravan Bansal(P),	011-26843455, 011-26936783	unitedmark@unitedandunited.com	07.02.2025
			29, New Court Block-II	Commercial	Misc DJ/32/2025	11-02-2025	M/S VRB CONSUMER PRODUCTS PVT LTD Vs M/S MYSORE FRUITS PRODUCTS PVT LTD AND ORS	MUNISHA ANAND	9582831360	muneeshaanand1988@gmail.com	10.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1326/2025	11-02-2025	KOTAK MAHINDRA BANK Vs REKHA DEVI	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	10.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1327/2025	11-02-2025	KOTAK MAHINDRA BANK Vs PRAVEEN BANSAL	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	10.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1331/2025	11-02-2025	KOTAK MAHINDRA BANK Vs THANWAR SINGH	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	07.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1328/2025	11-02-2025	AXIS BANK LTD Vs PAWAN TIWARI	Dharamdev Singh(P),	9810072439	dladewlawassociates@gmail.com	07.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1329/2025	11-02-2025	AXIS BANK LTD Vs SHIVAM SINGH	Dharamdev Singh(P),	9810072439	dladewlawassociates@gmail.com	07.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1330/2025	11-02-2025	AXIS BANK LTD Vs RITU OBEROI	Dharamdev Singh(P),	9810072439	dladewlawassociates@gmail.com	07.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1332/2025	11-02-2025	KOTAK MAHINDRA BANK Vs MUKESH VARMA	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	07.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1333/2025	11-02-2025	KOTAK MAHINDRA BANK Vs PRAGYA INDUSTRIES	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	07.02.2025

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			29, New Court Block-II	Commercial	OMP (I) (COMM)/1325/2025	11-02-2025	KOTAK MAHINDRA BANK Vs RANA PRATAP	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	07.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1334/2025	11-02-2025	KOTAK MAHINDRA BANK Vs ASIF	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	07.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1324/2025	11-02-2025	KOTAK MAHINDRA BANK Vs SARVAR LIYAS	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	07.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1323/2025	11-02-2025	KOTAK MAHINDRA BANK Vs BHAWNA GARG	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	07.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1322/2025	11-02-2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	07.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1335/2025	11-02-2025	KOTAK MAHINDRA BANK Vs JK ENTERPRISES	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	07.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1321/2025	11-02-2025	KOTAK MAHINDRA BANK Vs YASHAVIR YADAV	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	10.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1414/2025	12-02-2025	YES BANK LTD Vs ASIF ALI RAZA	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	10.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1408/2025	12-02-2025	YES BANK LTD Vs ABHAY RAJ	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	10.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1411/2025	12-02-2025	KOTAK MAHINDRA BANK Vs SHYAM VEER SINGH	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	11.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1413/2025	12-02-2025	KOTAK MAHINDRA BANK Vs SALMAN	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	11.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1410/2025	12-02-2025	KOTAK MAHINDRA BANK Vs MOHD SALEEM	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	11.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1412/2025	12-02-2025	KOTAK MAHINDRA BANK Vs BHAVNEET KAUR	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	11.02.2025

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			29, New Court Block-II	Commercial	OMP (I) (COMM)/1409/2025	12-02-2025	YES BANK LTD	Vs NAIMA ABID		SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	10.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1407/2025	12-02-2025	YES BANK LTD	Vs ABHINAV BISHT		SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	10.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1405/2025	12-02-2025	Kotak Mahindra Prime Ltd	Vs RAJAT GOEL		AMIT KUMAR SINHA(P),	9990659331	kmpspartner@gmail.com	11.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1406/2025	12-02-2025	AXIS BANK LTD	Vs DILIP SINGH		Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	11.02.2025
			29, New Court Block-II	Commercial	OMP (COMM)/6/2025	12-02-2025	DELHI TOURISM AND TRANSPORTATION DEVELOPMENT CORPORATION LTD	Vs M/S KRISHNA		ANISHA UPADHYAY	8800625111, 9650310194	anishau@gmail.com	11.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1451/2025	13-02-2025	KOTAK MAHINDRA PRIME Ltd	Vs ASHOK PANDEY		AMIT KUMAR SINHA(P),	9990659331	kmpspartner@gmail.com	11.02.2025
			29, New Court Block-II	Commercial	CS (COMM)/79/2025	13-02-2025	DIAMOND MODULAR PVT LTD	Vs SOURABH SINGLA Proprietor of Sumitra Enterprises		Shravan Bansal(P),	9650682928	rishi@unitedandunited.com	11.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1450/2025	13-02-2025	AXIS BANK LTD	Vs BASANT KUMAR BHATT		Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	11.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1449/2025	13-02-2025	Cnh Industrial Capital India Pvt Ltd	Vs VIBGYOR TRANS TRADE		RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	11.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1448/2025	13-02-2025	AXIS BANK LTD	Vs SATBIR SINGH		Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	11.02.2025
			29, New Court Block-II	Commercial	CS (COMM)/80/2025	13-02-2025	BANK OF BARODA	Vs SUNIL		Eram khan(P),	9717099220	eramadv2000@gmail.com	12.02.2025
			29, New Court Block-II	Commercial	CS (COMM)/81/2025	13-02-2025	GOLDMEDAL ELECTRICALS PVT LTD	Vs RAMESH KUMAR PROPRIETOR OF MA AASHAPURA ENTERPRISES		Shravan Bansal(P),	9650682928	unitedmark@unitedandunited.com	12.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1529/2025	14-02-2025	AXIS BANK LTD	Vs SIYARAM DHURIYA		ASHISH KUMAR GUPTA(P),	9999183119, 9811517810	ashish@agcpartners.co.in	12.02.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1530/2025	14-02-2025	AXIS BANK LTD	Vs LAL SINGH VISHWAS		ASHISH KUMAR GUPTA(P),	9999183119, 9811517810	ashish@agcpartners.co.in	12.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1528/2025	14-02-2025	AXIS BANK LTD	Vs RAMESH JAKHAR		ASHISH KUMAR GUPTA(P),	9999183119, 9811517810	ashish@agcpartners.co.in	12.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1525/2025	14-02-2025	YES BANK LTD	Vs RAJEEV KUMAR		ANANJAY SINGH(P),	70303 78800	ASAPLEGALANDAD VOCATES@GMAIL.COM	12.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1523/2025	14-02-2025	YES BANK LTD	Vs NAVEEN KUMAR		ANANJAY SINGH(P),	70303 78800	ASAPLEGALANDAD VOCATES@GMAIL.COM	12.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1526/2025	14-02-2025	YES BANK LTD	Vs SUNIL KUMAR		ANANJAY SINGH(P),	70303 78800	ASAPLEGALANDAD VOCATES@GMAIL.COM	12.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1522/2025	14-02-2025	YES BANK LTD	Vs GOURAV GUPTA		ANANJAY SINGH(P),	70303 78800	ASAPLEGALANDAD VOCATES@GMAIL.COM	12.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1524/2025	14-02-2025	KOTAK MAHINDRA BANK	Vs PARVAT STONE CRUSHER		parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	12.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1527/2025	14-02-2025	AXIS BANK LTD	Vs DINESH KUMAR MISHRA		ASHISH KUMAR GUPTA(P),	9999183119, 9811517810	ashish@agcpartners.co.in	12.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1521/2025	14-02-2025	AXIS BANK LTD	Vs AMIT CHOUDHARY		ASHISH KUMAR GUPTA(P),	9999183119, 9811517810	ashish@agcpartners.co.in	12.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1519/2025	14-02-2025	AXIS BANK LTD	Vs KIRTI SINGH		Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	12.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1520/2025	14-02-2025	AXIS BANK LTD	Vs BOT SHRI		ASHISH KUMAR GUPTA(P),	9999183119, 9811517810	ashish@agcpartners.co.in	12.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1518/2025	14-02-2025	AXIS BANK LTD	Vs JAYDEEP BHATIA		ASHISH KUMAR GUPTA(P),	9999183119, 9811517810	ashish@agcpartners.co.in	12.02.2025
			29, New Court Block-II	Commercial	CS (COMM)/84/2025	14-02-2025	LEAYAN GLOBAL PRIVATE LIMITED	Vs KRISHNA SALES AND ANR		ANIL KUMAR SAHU(P),	9810134793	allipcare@gmail.com	12.02.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1517/2025	14-02-2025	AXIS BANK LTD Vs ANAVAR ALI		ASHISH KUMAR GUPTA(P),	9999183119, 9811517810	ashish@agcpartners.co.in	12.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1494/2025	14-02-2025	AXIS BANK LTD Vs PRATAP SINGH		ASHISH KUMAR GUPTA(P),	9999183119, 9811517810	ashish@agcpartners.co.in	12.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1509/2025	14-02-2025	AXIS BANK LTD Vs SACHIN YADAV		ASHISH KUMAR GUPTA(P),	9999183119, 9811517810	ashish@agcpartners.co.in	12.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1503/2025	14-02-2025	AXIS BANK LTD Vs SHEIKH ABDUL MOTLEB		Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	12.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1491/2025	14-02-2025	AXIS BANK LTD Vs SANJAY		Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	12.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1498/2025	14-02-2025	AXIS BANK LTD Vs PRABHAT KUMAR SINGH CHAUHAN		Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	12.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1514/2025	14-02-2025	AXIS BANK LTD Vs AMIT YADAV		Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	12.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1490/2025	14-02-2025	AXIS BANK LTD Vs JAGDISH		Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	13.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1489/2025	14-02-2025	AXIS BANK LTD Vs RAJESH KUMAR		Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	13.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1486/2025	14-02-2025	Axis Bank Ltd Vs SHASHI		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	13.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1487/2025	14-02-2025	Axis Bank Ltd Vs SHUKLA AVENDRAKUMAR		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	13.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1482/2025	14-02-2025	Axis Bank Ltd Vs AISHWARYA VERMA		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	13.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1484/2025	14-02-2025	Axis Bank Ltd Vs NAVEEN SRIVASTAVA		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	13.02.2025

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			29, New Court Block-II	Commercial	OMP (I) (COMM)/1483/2025	14-02-2025	Axis Bank Ltd	Vs NTC SUPPLY CHAIN SOLUTIONS PVT LTD		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	13.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1485/2025	14-02-2025	Axis Bank Ltd	Vs NTC SUPPLY CHAIN SOLUTIONS PVT LTD		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	13.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1488/2025	14-02-2025	Axis Bank Ltd	Vs ROBIN KUMAR		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	13.02.2025
			29, New Court Block-II	Commercial	Execution (Comm)/28/2025	15-02-2025	MS ADHUNIK INDIA	AUTOMATION Vs Ms Airtech Air Conditioner		RAJENDRA SONI	9312217105, 9301367027	juristzone@yahoo.com	05.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1559/2025	15-02-2025	AXIS BANK LTD	Vs MOHAMMAD YASEEN SOFI		Rahul Chauhan(P),	9971891788	info@aualegal.com	13.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1557/2025	15-02-2025	AXIS BANK LTD	Vs KULDEEP KAUR		Rahul Chauhan(P),	9971891788	info@aualegal.com	13.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1558/2025	15-02-2025	AXIS BANK LTD	Vs NAVJOT KAUR		Rahul Chauhan(P),	9971891788	info@aualegal.com	13.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1556/2025	15-02-2025	AXIS BANK LTD	Vs AMIR KHAN		Rahul Chauhan(P),	9971891788	info@aualegal.com	13.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1554/2025	15-02-2025	IDFC FIRST BANK LTD	Vs GAGAN DEEP		SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	14.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1555/2025	15-02-2025	IDFC FIRST BANK LTD	Vs DIMPLE ARORA		SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	14.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1552/2025	15-02-2025	IDFC FIRST BANK LTD	Vs MUKUL NARANG		SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	14.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1551/2025	15-02-2025	IDFC FIRST BANK LTD	Vs ANOOP JOGENDRA		SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	14.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1553/2025	15-02-2025	IDFC FIRST BANK LTD	Vs URMILA VIRENDER		SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	14.02.2025

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			29, New Court Block-II	Commercial	OMP (I) (COMM)/1621/2025	17-02-2025	AXIS BANK LTD	Vs RAJESH KUMAR SINGH		Dharamdev Singh(P),	9810072439	dladewlawassociates@gmail.com	14.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1620/2025	17-02-2025	AXIS BANK LTD	Vs AZAD		Anupam Singh(P),	9654926809	anupamjsingh@gmail.com	14.02.2025
			29, New Court Block-II	Commercial	CS (COMM)/88/2025	17-02-2025	BANK OF BARODA	Vs M/S AGGARWAL COLLECTION ANR		Biswajit Patra(P),	9910193233	bk.patra@gmail.com	15.02.2025
			29, New Court Block-II	Commercial	CS (COMM)/87/2025	17-02-2025	BANK OF BARODA	Vs M/S RAJ COLLECTION AND ANR		Biswajit Patra(P),	9910193233	bk.patra@gmail.com	15.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1639/2025	18-02-2025	AXIS BANK LTD	Vs DHIAN SINGH		Rahul Chauhan(P),	9971891788	info@aualegal.com	15.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1641/2025	18-02-2025	AXIS BANK LTD	Vs NEELU KHURANA		AVINASH KUMAR	9811182985, 011-41513189	avinash.adv@gmail.com	16.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1642/2025	18-02-2025	AXIS BANK LTD	Vs ANIS QORAISHI		AVINASH KUMAR	9811182985, 011-41513189	avinash.adv@gmail.com	16.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1643/2025	18-02-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LTD	Vs GAJENDER K		Ravi Shankar Garg(P),	9811252038	advocatersgarg@gmail.com	16.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1640/2025	18-02-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LTD	Vs KASAM N		Ravi Shankar Garg(P),	9811252038	advocatersgarg@gmail.com	16.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1670/2025	19-02-2025	AXIS BANK LTD	Vs ASHOK KUMAR CHADHA		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	17.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1671/2025	19-02-2025	AXIS BANK LTD	Vs MOHAMMAD ASHRAF GANIE		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	17.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1672/2025	19-02-2025	AXIS BANK LTD	Vs IMRAN		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	17.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1667/2025	19-02-2025	AXIS BANK LTD	Vs ANAND RAV		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	17.02.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	RESPONDENT NAME	Vs	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1668/2025	19-02-2025	AXIS BANK LTD	Vs R P YADAV		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	17.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1669/2025	19-02-2025	AXIS BANK LTD	Vs VAKEEL		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	17.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1665/2025	19-02-2025	KOTAK MAHINDRA BANK	Vs FISS TRADING COMPANY		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	06.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1666/2025	19-02-2025	KOTAK MAHINDRA BANK	Vs SANJAY YADAV		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	06.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1664/2025	19-02-2025	KOTAK MAHINDRA BANK	Vs JSR EARTH MOVERS		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	06.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1755/2025	21-02-2025	AXIS BANK LTD	Vs IMRAN		Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	19.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1751/2025	21-02-2025	KOTAK MAHINDRA LIMITED	Vs DINESH KANNAUJIA		RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	19.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1750/2025	21-02-2025	KOTAK MAHINDRA LIMITED	Vs SONU M		RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	19.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1752/2025	21-02-2025	KOTAK MAHINDRA LIMITED	Vs AMIT JHA		RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	19.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1753/2025	21-02-2025	KOTAK MAHINDRA LIMITED	Vs PUNEET SINGH		RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	19.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1749/2025	21-02-2025	KOTAK MAHINDRA LIMITED	Vs RANJIT SINGH		RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	19.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1754/2025	21-02-2025	KOTAK MAHINDRA LIMITED	Vs AMBIKA ENTERPRISES		RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	19.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1777/2025	22-02-2025	KOTAK MAHINDRA LIMITED	Vs ANIL KUMAR		RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	20.02.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1796/2025	24-02-2025	YES BANK LTD	Vs DHARAM SINGH CHAUHAN		SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	21.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1797/2025	24-02-2025	YES BANK LTD	Vs MAMTA CHOUDHARY		SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	21.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1798/2025	24-02-2025	YES BANK LTD	Vs VIPIN KUMAR		SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	21.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1799/2025	24-02-2025	YES BANK LTD	Vs NEERAJ RUHELA		SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	21.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1800/2025	24-02-2025	YES BANK LTD	Vs MOHD TANVEER UL HASAN		SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	21.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1795/2025	24-02-2025	YES BANK LTD	Vs TRIPTI AJIT KUMAR		SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	21.02.2025
			29, New Court Block-II	Commercial	CS (COMM)/101/2025	25-02-2025	NETCOM IMPO EXPO PVT LTD THROUGH ITS DIRECTOR	Vs PRADEEP KUMAR PANDEY PROPRIETOR OF HIMALAYA		vinod khanna(P),	9953455478	khanna_asso@yahoo.co.in	23.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1848/2025	25-02-2025	AXIS BANK LIMITED	Vs SYED ZEESHAN HUSAIN RIZVI		avinash kumar(P),	9811182985, 011-41513189	avinash.adv@gmail.com	23.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1845/2025	25-02-2025	AXIS BANK LIMITED	Vs SONI		avinash kumar(P),	9811182985, 011-41513189	avinash.adv@gmail.com	23.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1844/2025	25-02-2025	AXIS BANK LIMITED	Vs RAJENDRA		avinash kumar(P),	9811182985, 011-41513189	avinash.adv@gmail.com	23.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1849/2025	25-02-2025	AXIS BANK LIMITED	Vs PRADEEP SINGH		avinash kumar(P),	9811182985, 011-41513189	avinash.adv@gmail.com	23.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1847/2025	25-02-2025	AXIS BANK LIMITED	Vs MOHD USMAN		avinash kumar(P),	9811182985, 011-41513189	avinash.adv@gmail.com	23.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1846/2025	25-02-2025	AXIS BANK LTD	Vs VIRPAL KAUR		Rahul Chauhan(P),	9971891788	info@aualegal.com	22.02.2025

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			29, New Court Block-II	Commercial	OMP (I) (COMM)/1842/2025	25-02-2025	AXIS BANK LTD	Vs VARINDER SINGH		Rahul Chauhan(P),	9971891788	info@aualegal.com	22.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1843/2025	25-02-2025	AXIS BANK LTD	Vs KAMALJIT SINGH		Rahul Chauhan(P),	9971891788	info@aualegal.com	22.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1839/2025	25-02-2025	AXIS BANK LTD	Vs AVTAR SINGH		Rahul Chauhan(P),	9971891788	info@aualegal.com	22.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1840/2025	25-02-2025	AXIS BANK LTD	Vs BANU		ASHISH KUMAR GUPTA(P),	9999183119, 9811517810	ashish@agcpartners.co.in	22.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1841/2025	25-02-2025	AXIS BANK LTD	Vs VISHWA JEET TRIPATHI		ASHISH KUMAR GUPTA(P),	9999183119, 9811517810	ashish@agcpartners.co.in	22.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1836/2025	25-02-2025	AXIS BANK LTD	Vs MAMTA SHARMA		ASHISH KUMAR GUPTA(P),	9999183119, 9811517810	ashish@agcpartners.co.in	22.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1833/2025	25-02-2025	AXIS BANK LTD	Vs MOHD SULEMAN		ASHISH KUMAR GUPTA(P),	9999183119, 9811517810	ashish@agcpartners.co.in	22.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1834/2025	25-02-2025	AXIS BANK LTD	Vs IMRAN		ASHISH KUMAR GUPTA(P),	9999183119, 9811517810	ashish@agcpartners.co.in	22.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1838/2025	25-02-2025	AXIS BANK LTD	Vs HARISH KUMAR PATHAK		ASHISH KUMAR GUPTA(P),	9999183119, 9811517810	ashish@agcpartners.co.in	22.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1832/2025	25-02-2025	AXIS BANK LTD	Vs SARFARAZ AHMAD		ASHISH KUMAR GUPTA(P),	9999183119, 9811517810	ashish@agcpartners.co.in	22.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1835/2025	25-02-2025	AXIS BANK LTD	Vs ARUN KUMAR SHUKLA		ASHISH KUMAR GUPTA(P),	9999183119, 9811517810	ashish@agcpartners.co.in	22.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1837/2025	25-02-2025	AXIS BANK LTD	Vs MOHD FAROOQ		ASHISH KUMAR GUPTA(P),	9999183119, 9811517810	ashish@agcpartners.co.in	22.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1830/2025	25-02-2025	AXIS BANK LTD	Vs KAPIL KUMAR		ASHISH KUMAR GUPTA(P),	9999183119, 9811517810	ashish@agcpartners.co.in	22.02.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1831/2025	25-02-2025	AXIS BANK LTD Vs ARVIND KUMAR YADAV		ASHISH KUMAR GUPTA(P),	9999183119, 9811517810	ashish@agcpartners.co.in	22.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1829/2025	25-02-2025	AXIS BANK LTD Vs GAYA PRASAD		ASHISH KUMAR GUPTA(P),	9999183119, 9811517810	ashish@agcpartners.co.in	22.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1828/2025	25-02-2025	Axis Bank Ltd Vs SHASHI PRAKASH		ASHISH KUMAR GUPTA(P),	9999183119, 9811517810	ashish@agcpartners.co.in	22.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1889/2025	27-02-2025	AXIS BANK LTD Vs ABIDA		Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	24.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1890/2025	27-02-2025	AXIS BANK LTD Vs MOHD KASIM		Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	24.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1888/2025	27-02-2025	AXIS BANK LTD Vs ANOOP SINGH		Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	24.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1887/2025	27-02-2025	AXIS BANK LTD Vs IMARAN AHAMAD		Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	24.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1886/2025	27-02-2025	AXIS BANK Vs NAVEEN KUMAR		Anupam Singh(P),	9654926809	anupamjsingh@gmail.com	18.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1907/2025	28-02-2025	AXIS BANK LTD Vs ABDUL AZIZ SHEIKH		Rahul Chauhan(P),	9971891788	info@aualegal.com	26.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1908/2025	28-02-2025	AXIS BANK LTD Vs RAJINDER SINGH		Rahul Chauhan(P),	9971891788	info@aualegal.com	26.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1909/2025	28-02-2025	AXIS BANK LTD Vs RAJINDER SINGH		Rahul Chauhan(P),	9971891788	info@aualegal.com	26.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1906/2025	28-02-2025	PERFECT CAPITAL SERVICES LTD Vs IMRAN KHAN		RAMNIT SINGH OBEROI(P),	9910506121, 9716828241	rm.lex.associates@gmail.com	27.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1902/2025	28-02-2025	AXIS BANK LTD Vs PARAM STRUCTURE		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	26.02.2025

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			29, New Court Block-II	Commercial	OMP (I) (COMM)/1904/2025	28-02-2025	AXIS BANK LTD Vs ZAVED AKHTAR ANSARI	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	27.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1903/2025	28-02-2025	AXIS BANK LTD Vs JAIBAJRANG BALITRANSPORT COMPANY	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	26.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1905/2025	28-02-2025	AXIS BANK LTD Vs P K YADAV CARGO	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	26.02.2025
27	SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	40, New Court Block-II	Commercial	OMP (I) (COMM)/1128/2025	01-02-2025	Axis Bank Ltd Vs SHAZIDA BEGAM 2268	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	31-01-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1160/2025	03-02-2025	FUSION FINANCE LIMITED Vs ALAKDHANI HARDWARE	AMIT KUMAR SINHA(P),	9990659331	kmpspartner@gmail.com	30-01-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1159/2025	03-02-2025	Axis Bank Ltd Vs VIRENDRA BAHADUR YADAV 1052	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	31-01-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1156/2025	03-02-2025	Axis Bank Ltd Vs RAJ KUMAR DWIVEDI 9480	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	31-01-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1157/2025	03-02-2025	Axis Bank Ltd Vs DEVANSH BHASKAR MANI 6498	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	31-01-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1158/2025	03-02-2025	Axis Bank Ltd Vs BRAJESH KUMAR PANDEY 4012	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	31-01-2025

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			40, New Court Block-II	Commercial	OMP (I) (COMM)/1208/2025	04-02-2025	KOTAK MAHINDRA BANK Vs LBS TEMPO SERVICE 1705	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	31-01-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1209/2025	04-02-2025	KOTAK MAHINDRA BANK Vs UPADHYAY TRANSPORT SERVICE 6712	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	31-01-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1212/2025	04-02-2025	KOTAK MAHINDRA BANK Vs YOGESH TIWARI	parv mahajan(P),	9643646534	parv.mahanjan007@gmail.com	10-01-2025
			40, New Court Block-II	Commercial	CS (COMM)/66/2025	04-02-2025	STATE BANK OF INDIA Vs BOHOTO SUMI	NAZIA PARVEEN(P),	9810021846	sagarandsagar@live.com	25-01-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1187/2025	04-02-2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 9022	parv mahajan(P),	9643646534	parv.mahanjan007@gmail.com	10-01-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1188/2025	04-02-2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 1827	parv mahajan(P),	9643646534	parv.mahanjan007@gmail.com	10-01-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1189/2025	04-02-2025	AXIS BANK LTD Vs GOPI SO KESAR	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	24-01-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1190/2025	04-02-2025	KOTAK MAHINDRA BANK Vs UDAYBHAN	parv mahajan(P),	9643646534	parv.mahanjan007@gmail.com	10-01-2025
			40, New Court Block-II	Commercial	CS (COMM)/68/2025	06-02-2025	QIS INNOVATION Vs BLACK BOX	manoj kumar(P),	9999330046	rohan.sharma@gmail.com	01-02-2025

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			40, New Court Block-II	Commercial	CS (COMM)/69/2025	06-02-2025	IDBI BANK LTD Vs GANGA	Vivek Kumar(P),	9811867703	kumarvivekadv@gmail.com	30-01-2025
			40, New Court Block-II	Commercial	CS (COMM)/72/2025	07-02-2025	SHUBHAM GOLDEE MASALE Vs HIMANSHU MISHRA	Shravan Bansal(P),	26843455	unitedmark@unitedandunited.com	25-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1314/2025	10-02-2025	AXIS BANK Vs SAMTA	Dharamdev Singh(P),	9811192158	srshobhagupta@gmail.com	07-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1318/2025	10-02-2025	KOTAK MAHINDRA BANK Vs ANIL RAM 5099	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	07-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1361/2025	11-02-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs FAISAL KHAN NAZIR KHAN	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	04-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1363/2025	11-02-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs GAURAV NARINDER KUMAR	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	04-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1364/2025	11-02-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs GYANENDRA SINGH POSWAL	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	04-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1370/2025	11-02-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs MOHAMMAD FAYUM	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	04-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1369/2025	11-02-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs KESAVAN JANARTHANAN	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	04-02-2025

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			40, New Court Block-II	Commercial	OMP (I) (COMM)/1368/2025	11-02-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs MAHRE ALAM	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	04-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1367/2025	11-02-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs NIRBHAY SINGH	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	04-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1366/2025	11-02-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs VIJAY MALVIYA	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	04-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1371/2025	11-02-2025	KOTAK MAHINDRA BANK Vs ARUN KUMAR YADAV 7012	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	11-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1365/2025	11-02-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs VINOD MANGE	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	04-02-2025
			40, New Court Block-II	Commercial	CS (COMM)/76/2025	11-02-2025	Goldmedal Electricals Pvt Ltd Vs Mitha Ram	Shravan Bansal(P),	26843455	unitedmark@unitedandunited.com	11-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1356/2025	11-02-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs SHABNAM BANO	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	04-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1362/2025	11-02-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs BALJEET SINGH MEENA	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	04-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1479/2025	13-02-2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 788	parv mahajan(P),	9643646534	parv.mahanjan007@gmail.com	14-01-2025

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			40, New Court Block-II	Commercial	OMP (I) (COMM)/1481/2025	13-02-2025	KOTAK MAHINDRA BANK VENTURE SUPPLY CHAIN PRIVATE LIMITED 9022 Vs CHAIN	parv mahajan(P),	9643646534	parv.mahanjan007@gmail.com	14-01-2025
			40, New Court Block-II	Commercial	CS (COMM)/83/2025	13-02-2025	LAXMAN LAL GOLA Vs KRISHAN LAL	JAYANT KUMAR(P),	75032000234	adv.aounabbas@gmail.com	11-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1473/2025	13-02-2025	KOTAK MAHINDRA BANK Vs IMRAN	parv mahajan(P),	9643646534	parv.mahanjan007@gmail.com	14-01-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1474/2025	13-02-2025	YES BANK LIMITED Vs GAYATRI ENTERPRISES	ANANJAY SINGH(P),	7030378800	asaplegalandadvocates@gmail.com	13-01-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1475/2025	13-02-2025	KOTAK MAHINDRA BANK Vs JAFAR HUSSAIN	parv mahajan(P),	9643646534	parv.mahanjan007@gmail.com	14-01-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1476/2025	13-02-2025	KOTAK MAHINDRA BANK Vs LAYAK SINGH	parv mahajan(P),	9643646534	parv.mahanjan007@gmail.com	14-01-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1477/2025	13-02-2025	YES BANK LIMITED Vs PRASHANT TRADING COMPANY	ANANJAY SINGH(P),	7030378800	asaplegalandadvocates@gmail.com	13-01-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1478/2025	13-02-2025	KOTAK MAHINDRA BANK VENTURE SUPPLY CHAIN PRIVATE LIMITED 9041 Vs CHAIN	parv mahajan(P),	9643646534	parv.mahanjan007@gmail.com	14-01-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1480/2025	13-02-2025	KOTAK MAHINDRA BANK VENTURE SUPPLY CHAIN PRIVATE LIMITED 9018 Vs CHAIN	parv mahajan(P),	9643646534	parv.mahanjan007@gmail.com	14-01-2025

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			40, New Court Block-II	Commercial	OMP (I) (COMM)/1471/2025	13-02-2025	KOTAK MAHINDRA BANK Vs SHAHBAJ AHAMAD	parv mahajan(P),	9643646534	parv.mahanjan007@gmail.com	14-01-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1472/2025	13-02-2025	KOTAK MAHINDRA BANK Vs PAWAN SINGH	parv mahajan(P),	9643646534	parv.mahanjan007@gmail.com	14-01-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1546/2025	14-02-2025	Axis Bank Ltd Vs AMAR SINGH	ASHISH KUMAR GUPTA(P),	9999183119	ashish@agcpartners.co.in	13-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1545/2025	14-02-2025	Axis Bank Ltd Vs DRINDERJEET	ASHISH KUMAR GUPTA(P),	9999183119	ashish@agcpartners.co.in	13-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1544/2025	14-02-2025	Axis Bank Ltd Vs BHARAT GANGWAR	ASHISH KUMAR GUPTA(P),	9999183119	ashish@agcpartners.co.in	13-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1543/2025	14-02-2025	Axis Bank Ltd Vs RIZVAN ALI	ASHISH KUMAR GUPTA(P),	9999183119	ashish@agcpartners.co.in	13-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1542/2025	14-02-2025	Axis Bank Ltd Vs ARSHAD	ASHISH KUMAR GUPTA(P),	9999183119	ashish@agcpartners.co.in	13-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1536/2025	14-02-2025	AXIS BANK LTD Vs ANIL GUPTA	Dharam Dev(P),	9811192158	srshobhagupta@gmail.com	07-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1534/2025	14-02-2025	Axis Bank Ltd Vs NTC SUPPLY CHAIN SOLUTIONS PVT LTD 2451	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	13-02-2025

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			40, New Court Block-II	Commercial	OMP (I) (COMM)/1605/2025	15-02-2025	KOTAK MAHINDRA BANK VENTURE SUPPLY CHAIN PRIVATE LIMITED 9129			parv mahajan(P),	9643646534	parv.mahanjan007@gmail.com	16-01-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1613/2025	15-02-2025	KOTAK MAHINDRA BANK KRISHAN KUMAR			parv mahajan(P),	9643646534	parv.mahanjan007@gmail.com	16-01-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1612/2025	15-02-2025	KOTAK MAHINDRA BANK VENTURE SUPPLY CHAIN PRIVATE LIMITED 9129			parv mahajan(P),	9643646534	parv.mahanjan007@gmail.com	16-01-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1611/2025	15-02-2025	KOTAK MAHINDRA BANK VENTURE SUPPLY CHAIN PRIVATE LIMITED 4102			parv mahajan(P),	9643646534	parv.mahanjan007@gmail.com	16-01-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1610/2025	15-02-2025	KOTAK MAHINDRA BANK VENTURE SUPPLY CHAIN PRIVATE LIMITED 735			parv mahajan(P),	9643646534	parv.mahanjan007@gmail.com	16-01-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1609/2025	15-02-2025	KOTAK MAHINDRA BANK VENTURE SUPPLY CHAIN PRIVATE LIMITED 769			parv mahajan(P),	9643646534	parv.mahanjan007@gmail.com	16-01-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1608/2025	15-02-2025	KOTAK MAHINDRA BANK VENTURE SUPPLY CHAIN PRIVATE LIMITED 1865			parv mahajan(P),	9643646534	parv.mahanjan007@gmail.com	16-01-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1607/2025	15-02-2025	yes bank ltd KUMAR	Vs	AMRENDER	ADV. LALIT PANDEY(P),	81303833143	lalitpandeyadv@gmail.com	18-01-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1606/2025	15-02-2025	KOTAK MAHINDRA BANK VENTURE SUPPLY CHAIN PRIVATE LIMITED 9018			parv mahajan(P),	9643646534	parv.mahanjan007@gmail.com	16-01-2025

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			40, New Court Block-II	Commercial	OMP (I) (COMM)/1594/2025	15-02-2025	YES BANK LTD	Vs VINEET KALRA		SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	11-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1595/2025	15-02-2025	YES BANK LTD	Vs SAHIL KHATRI		SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	11-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1596/2025	15-02-2025	YES BANK LTD	Vs SABO KARAN SINGH		SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	11-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1597/2025	15-02-2025	YES BANK LTD	Vs NARINDER KUSHWAHA		SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	11-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1598/2025	15-02-2025	AXIS BANK LTD	Vs ARVIND KUMAR		SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	11-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1599/2025	15-02-2025	KOTAK MAHINDRA BANK VENTURE SUPPLY PRIVATE LIMITED	986 Vs	parv mahajan(P),	9643646534	parv.mahanjan007@gmail.com	16-01-2025	
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1600/2025	15-02-2025	KOTAK MAHINDRA BANK VENTURE SUPPLY PRIVATE LIMITED	1827 Vs	parv mahajan(P),	9643646534	parv.mahanjan007@gmail.com	16-01-2025	
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1601/2025	15-02-2025	YES BANK	Vs GAJENDRA		ANANJAY SINGH(P),	7030378800	asaplegalandadvocates@gmail.com	15-01-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1602/2025	15-02-2025	KOTAK MAHINDRA BANK VENTURE SUPPLY PRIVATE LIMITED	1865 Vs	parv mahajan(P),	9643646534	parv.mahanjan007@gmail.com	16-01-2025	

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1603/2025	15-02-2025	KOTAK MAHINDRA BANK VENTURE SUPPLY CHAIN PRIVATE LIMITED 9075	Vs parv mahajan(P),	9643646534	parv.mahanjan007@gmail.com	16-01-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1604/2025	15-02-2025	KOTAK MAHINDRA BANK VENTURE SUPPLY CHAIN PRIVATE LIMITED 740	Vs parv mahajan(P),	9643646534	parv.mahanjan007@gmail.com	16-01-2025
			40, New Court Block-II	Commercial	CS (COMM)/91/2025	18-02-2025	BANK OF BARODA Vs Shri Ram Balaji Traders	Vs Shri Ram Biswajit Patra(P),	9910193033	bkpatra@gmail.com	15-02-2025
			40, New Court Block-II	Commercial	ARBTN/146/2025	21-02-2025	AXIS BANK LIMITED Vs DINESH KUMAR NIRANKARI	Vs DINESH Abhay Kumar Pandey(P),	1141513189	Not given	17-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1810/2025	24-02-2025	AXIS BANK LIMITED Vs ANU AGARWAL	Vs ANU Abhay Kumar Pandey(P),	1141513189	Not given	17-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1808/2025	24-02-2025	YES BANK LTD Vs NARINDER KUSHWAHA 56	Vs NARINDER SANJEEV PATHAK(P),	9717028845	litigation@sreslegal.com	11-02-2025
			40, New Court Block-II	Commercial	Execution (Comm)/31/2025	24-02-2025	Gandhi Travel Vs country wide travels	Vs country wide Pranav Krishna(P),	8588813333	Not given	14-02-2025
			40, New Court Block-II	Commercial	CS (COMM)/99/2025	24-02-2025	EENERGIZERS IT SERVICES PVT LTD Vs PVR INOX LIMITED	Vs PVR INOX LIMITED Adwait singh sirohi(P),	7906846576	dhyutidharall@gmail.com	22-02-2025
			40, New Court Block-II	Commercial	CS (COMM)/98/2025	24-02-2025	MS NORTH EAST ORGANISED FLORITECH PVT LTD Vs MS IFFCO TOKIO GENERAL INSURANCE CO LTD	Vs MS IFFCO TOKIO GENERAL LLOYD AND JOHNSON(P),	8291108069	biju@lloydandjohnson.com	15-02-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1811/2025	24-02-2025	AXIS BANK LIMITED	Vs ABHAY JAIN		Abhay Kumar Pandey(P),	1141513189	Not given	17-02-2025
			40, New Court Block-II	Commercial	OMP (COMM)/7/2025	25-02-2025	Austin Hyundai Austin Distributors Pvt Ltd	Vs Axalta Coating System India Pvt Ltd		sambuj ojha(P),	11421754	delhi@sanghi.co	13-02-2025
			40, New Court Block-II	Commercial	Execution (Comm)/32/2025	25-02-2025	MAHAVEER ENTERPRISES	Vs US First Healthcare Pvt Ltd		Saket Gogia(P),	9739046560	saketgogia@lawatitudelhi.com	17-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1856/2025	25-02-2025	Axis Bank Ltd	Vs SHANIA NAZIR		ASHISH KUMAR GUPTA(P),	9999183119	ashish@agcpartners.co.in	13-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1857/2025	25-02-2025	Axis Bank Ltd	Vs BABLU		ASHISH KUMAR GUPTA(P),	9999183119	ashish@agcpartners.co.in	13-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1858/2025	25-02-2025	Axis Bank Ltd	Vs ANOOP KUMAR SINGH		ASHISH KUMAR GUPTA(P),	9999183119	ashish@agcpartners.co.in	13-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1859/2025	25-02-2025	Axis Bank Ltd	Vs MEERA SINGH		ASHISH KUMAR GUPTA(P),	9999183119	ashish@agcpartners.co.in	13-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1860/2025	25-02-2025	Axis Bank Ltd	Vs NIDHI SRIVASTAVA		ASHISH KUMAR GUPTA(P),	9999183119	ashish@agcpartners.co.in	13-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1861/2025	25-02-2025	Axis Bank Ltd	Vs JAIPRAKASH YADAV		ASHISH KUMAR GUPTA(P),	9999183119	ashish@agcpartners.co.in	13-02-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1862/2025	25-02-2025	Axis Bank Ltd	Vs JAGDEV SINGH		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	18-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1864/2025	25-02-2025	KOTAK MAHINDRA BANK	Vs S J PROJECTS 1522		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	18-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1867/2025	25-02-2025	AXIS BANK LIMITED	Vs YOUNAS		Rahul Chauhan(P),	9971891788	info@aualegal.com	24-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1868/2025	25-02-2025	AXIS BANK LIMITED	Vs BACHAN LAL		Rahul Chauhan(P),	9971891788	info@aualegal.com	24-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1869/2025	25-02-2025	AXIS BANK LIMITED	Vs KIRANJEET KAUR		Rahul Chauhan(P),	9971891788	info@aualegal.com	24-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1881/2025	27-02-2025	Axis Bank Ltd	Vs MAHESH KUMAR 6838		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	18-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1882/2025	27-02-2025	Axis Bank Ltd	Vs SUNNY TRIPATHI 0523		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	18-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1884/2025	27-02-2025	Axis Bank Ltd	Vs IRFAN AHMAD 5215		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	18-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1885/2025	27-02-2025	Axis Bank Ltd	Vs VIJAY KUMAR SRIVASTAVA 2390		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	18-02-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			40, New Court Block-II	Commercial	CS (COMM)/102/2025	27-02-2025	Newgen Software Technologies Limited	Newgen IT Technologies Limited		Abhineet Kalia(P),	26922900	j.abhay@amsshandul.com	27-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1930/2025	28-02-2025	Axis Bank Ltd	BABUDI WOGORADHAN RAM		ASHISH KUMAR GUPTA(P),	9999183119	lalitpandeyadv@gmail.com	07-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1931/2025	28-02-2025	Axis Bank Ltd	ASHISH KUMAR		ASHISH KUMAR GUPTA(P),	9999183119	lalitpandeyadv@gmail.com	07-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1932/2025	28-02-2025	Axis Bank Ltd	MAMTA DEVI		ASHISH KUMAR GUPTA(P),	9999183119	lalitpandeyadv@gmail.com	07-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1933/2025	28-02-2025	Axis Bank Ltd	VINAY KUMAR PANDEY		ASHISH KUMAR GUPTA(P),	9999183119	lalitpandeyadv@gmail.com	07-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1934/2025	28-02-2025	Axis Bank Ltd	PRAKHAR SRIVASTAVA		ASHISH KUMAR GUPTA(P),	9999183119	lalitpandeyadv@gmail.com	07-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1935/2025	28-02-2025	Axis Bank Ltd	KULDEEP OJHA		ASHISH KUMAR GUPTA(P),	9999183119	lalitpandeyadv@gmail.com	07-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1937/2025	28-02-2025	Axis Bank Ltd	RADHAN TRADING COMPANY 3676		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	28-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1936/2025	28-02-2025	Axis Bank Ltd	PREMI SINGH 1527		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	28-02-2025

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			40, New Court Block-II	Commercial	OMP (I) (COMM)/1938/2025	28-02-2025	Axis Bank Ltd	Vs DEEPAK NAGAR		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	28-02-2025
			40, New Court Block-II	Commercial	CS (COMM)/104/2025	28-02-2025	RUDRA MANPOWER SERVICES PVT LTD	Vs GAMUT BUILDCON PVT LTD		Abhimanu(P),	9873347330	mayank_mahajan05@yahoo.com	28-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1928/2025	28-02-2025	Axis Bank Ltd	Vs JAIRAM YADAV		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	28-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1929/2025	28-02-2025	Axis Bank Ltd	Vs NANA LAL JANWA		ASHISH KUMAR GUPTA(P),	9999183119	lalitpandeyadv@gmail.com	07-02-2025
			40, New Court Block-II	Commercial	Misc DJ/33/2025	12-02-2025	M/S INFRASTRUCTURES PROJECTS LTD	Vs SWASTIK YFC		SHOBHAN SACHDEVA(P),	999998560	anant@anantamlegal.com	03-02-2025
			40, New Court Block-II	Commercial	Misc DJ/34/2025	12-02-2025	M/S INFRASTRUCTURES PROJECTS P LTD	Vs SWASTIK YFC		SHOBHAN SACHDEVA(P),	999998560	anant@anantamlegal.com	03-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1191/2025	04-02-2025	AXIS BANK LTD AHMAD	Vs LAEEK		SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	24-01-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1192/2025	04-02-2025	AXIS BANK LTD TAHIR	Vs MOHD		SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	24-01-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1207/2025	04-02-2025	KOTAK MAHINDRA BANK Vs TARUN BHARDWAJ			MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	03-02-2025

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			40, New Court Block-II	Commercial	OMP (I) (COMM)/1210/2025	04-02-2025	KOTAK MAHINDRA BANK	JAI MA SHERAWALI TRADERS 0780	Vs	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	03-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1211/2025	04-02-2025	KOTAK MAHINDRA BANK	SHUBHAM KUMAR 5792	Vs	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	03-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1219/2025	06-02-2025	KOTAK MAHINDRA BANK	PUSHPENDRA NAGAR 7794	Vs	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	03-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1220/2025	06-02-2025	KOTAK MAHINDRA BANK	YASH MITTAL 6685	Vs	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	03-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1221/2025	06-02-2025	KOTAK MAHINDRA BANK	RK CONSTRUCTION 5089	Vs	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	03-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1236/2025	06-02-2025	Yes Bank Ltd	PRIYANKA YADAV	Vs	ADV. LALIT PANDEY(P),	81830383143	lalitpandeyadv@gmail.com	28-01-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1237/2025	06-02-2025	Yes Bank Ltd	MOHD AARIF	Vs	ADV. LALIT PANDEY(P),	81830383143	lalitpandeyadv@gmail.com	28-01-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1238/2025	06-02-2025	Yes Bank Ltd	NEERAJ NEERAJ	Vs	ADV. LALIT PANDEY(P),	81830383143	lalitpandeyadv@gmail.com	28-01-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1239/2025	06-02-2025	AXIS BANK LTD	ABHINAV KUMAR	Vs	Dharam Dev(P),	9811192158	srshobhagupta@gmail.com	01-02-2025

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			40, New Court Block-II	Commercial	OMP (I) (COMM)/1240/2025	06-02-2025	AXIS BANK LTD Vs MOHAMMAD ISRAR	Dharam Dev(P),	9811192158	srshobhagupta@gmail.com	01-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1243/2025	06-02-2025	AXIS BANK LTD Vs RANVIR	Dharam Dev(P),	9811192158	srshobhagupta@gmail.com	01-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1245/2025	06-02-2025	AXIS BANK LTD Vs MOHIT SINGH	Dharam Dev(P),	9811192158	srshobhagupta@gmail.com	01-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1247/2025	06-02-2025	AXIS BANK LTD Vs SARGID ALLM	Dharam Dev(P),	9811192158	srshobhagupta@gmail.com	01-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1250/2025	06-02-2025	AXIS BANK LTD Vs AAS MOHD	Dharam Dev(P),	9811192158	srshobhagupta@gmail.com	01-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1315/2025	10-02-2025	AXIS BANK Vs RAM AWADH RAM	Dharamdev Singh(P),	9811192158	srshobhagupta@gmail.com	01-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1316/2025	10-02-2025	AXIS BANK Vs RAJESH KUMAR SINGH	Dharamdev Singh(P),	9811192158	srshobhagupta@gmail.com	01-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1317/2025	10-02-2025	AXIS BANK Vs NANDNI KUMARI	Dharamdev Singh(P),	9811192158	srshobhagupta@gmail.com	01-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1319/2025	10-02-2025	KOTAK MAHINDRA BANK Vs MANNAT TRANSPORT CO 5313	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	10-02-2025

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			40, New Court Block-II	Commercial	OMP (I) (COMM)/1320/2025	10-02-2025	KOTAK MAHINDRA BANK Vs HARI CONSTRUCTION 4303	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	10-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1336/2025	11-02-2025	AXIS BANK LTD Vs HARCHARAN SINGH	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	07-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1337/2025	11-02-2025	AXIS BANK LTD Vs VISHNU	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	07-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1346/2025	11-02-2025	AXIS BANK LTD Vs DEEPAMALA JAISWAL	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	07-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1360/2025	11-02-2025	KOTAK MAHINDRA BANK Vs MAHENDER NATH SHUKLA 2062	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	10-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1372/2025	11-02-2025	KOTAK MAHINDRA BANK Vs JAIN BHAGWATI ROAD LINES 1921	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	10-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1373/2025	11-02-2025	KOTAK MAHINDRA BANK Vs SUNIL KUMAR 0417	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	10-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1374/2025	11-02-2025	KOTAK MAHINDRA BANK Vs NARESH YADAV 7359	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	10-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1376/2025	11-02-2025	KOTAK MAHINDRA BANK Vs ARSHAD 3877	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	10-02-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1430/2025	12-02-2025	AXIS BANK	Vs LOKESH KUMAR DIXIT		Dharamdev Singh(P),	9811192158	srshobhagupta@gmail.com	01-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1431/2025	12-02-2025	AXIS BANK	Vs SHILPI		Dharamdev Singh(P),	9811192158	srshobhagupta@gmail.com	01-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1432/2025	12-02-2025	AXIS BANK LTD	Vs MOHD RAGIB		Dharamdev Singh(P),	9811192158	srshobhagupta@gmail.com	01-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1433/2025	12-02-2025	AXIS BANK LTD	Vs RAJKUMAR		Dharamdev Singh(P),	9811192158	srshobhagupta@gmail.com	01-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1531/2025	14-02-2025	AXIS BANK LTD	Vs JYOTI		Dharam Dev(P),	9811192158	srshobhagupta@gmail.com	01-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1532/2025	14-02-2025	AXIS BANK LTD	Vs BABLI		Dharam Dev(P),	9811192158	srshobhagupta@gmail.com	01-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1533/2025	14-02-2025	AXIS BANK LTD	Vs ALKA		Dharam Dev(P),	9811192158	srshobhagupta@gmail.com	01-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1535/2025	14-02-2025	AXIS BANK LTD	Vs KAVITA		Dharam Dev(P),	9811192158	srshobhagupta@gmail.com	01-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1537/2025	14-02-2025	AXIS BANK LTD	Vs AJAY CHAUDHARY		Dharam Dev(P),	9811192158	srshobhagupta@gmail.com	01-02-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1538/2025	14-02-2025	AXIS BANK LTD	Vs KALEEM		Dharam Dev(P),	9811192158	srshobhagupta@gmail.com	01-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1539/2025	14-02-2025	AXIS BANK LTD	Vs JAKIR ANSARI		Dharam Dev(P),	9811192158	srshobhagupta@gmail.com	01-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1540/2025	14-02-2025	AXIS BANK LTD	Vs GAURAV PANWAR		Dharam Dev(P),	9811192158	srshobhagupta@gmail.com	01-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1541/2025	14-02-2025	AXIS BANK LTD	Vs ROHIT		Dharam Dev(P),	9811192158	srshobhagupta@gmail.com	01-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1587/2025	15-02-2025	Kotak Mahindra Prime Ltd	Vs MANISH VERMA		AMIT KUMAR SINHA(P),	9990659331	kmpspartner@gmail.com	12-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1592/2025	15-02-2025	YES BANK LTD	Vs VIJAY KUMAR YADAV		SANJEEV PATHAK(P),	9717028845	litigation@srslegal.com	11-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1701/2025	20-02-2025	AXIS BANK LIMITED	Vs SWATI AWASTHI		Rahul Chauhan(P),	9971891788	info@aualegal.com	14-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1702/2025	20-02-2025	AXIS BANK LIMITED	Vs RAJINDER SINGH		Rahul Chauhan(P),	9971891788	info@aualegal.com	14-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1703/2025	20-02-2025	AXIS BANK LIMITED	Vs SAVINDER SINGH		Rahul Chauhan(P),	9971891788	info@aualegal.com	14-02-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1704/2025	20-02-2025	AXIS BANK LIMITED	KULWINDER SINGH	Vs	Rahul Chauhan(P),	9971891788	info@aualegal.com	14-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1705/2025	20-02-2025	AXIS BANK LIMITED	BACHAN LAL	Vs	Rahul Chauhan(P),	9971891788	info@aualegal.com	14-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1706/2025	20-02-2025	AXIS BANK LIMITED	SANDEEP GOYAL	Vs	Rahul Chauhan(P),	9971891788	info@aualegal.com	14-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1707/2025	20-02-2025	AXIS BANK LIMITED	KUMAR	Vs	VIKAS RAHUL CHAUHAN(P),	9971891788	info@aualegal.com	14-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1722/2025	20-02-2025	AXIS BANK LTD	KUMAR	Vs	AVNEESH ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	13-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1723/2025	20-02-2025	AXIS BANK LTD	VIPIEN	Vs	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	13-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1724/2025	20-02-2025	AXIS BANK LTD	PANWAR	Vs	OMPRAKASH ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	13-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1725/2025	20-02-2025	AXIS BANK LTD	SUKHWINDER SINGH	Vs	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	13-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1805/2025	24-02-2025	AXIS BANK LTD	SINGH	Vs	PRADEEP SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	07-02-2025

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			40, New Court Block-II	Commercial	OMP (I) (COMM)/1809/2025	24-02-2025	YES BANK LTD	Vs MRIDUL GOEL		SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	07-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1812/2025	24-02-2025	AXIS BANK LTD	Vs HARISH KUMAR		ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	13-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1863/2025	25-02-2025	KOTAK MAHINDRA BANK	Vs SEEMA SHAH 8669		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	18-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1865/2025	25-02-2025	KOTAK MAHINDRA BANK	Vs ARVIND YADAV 7557		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	18-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1866/2025	25-02-2025	AXIS BANK LTD	Vs HIMANSHU SINGH CHAUHAN		ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	13-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1875/2025	27-02-2025	AXIS BANK	Vs Ram Awadh Ram		Dharamdev Singh(P),	9811192158	srshobhagupta@gmail.com	15-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1876/2025	27-02-2025	AXIS BANK	Vs MAYANK SHARMA		VIRENDER KHITOLIYA(P),	9811192158	srshobhagupta@gmail.com	15-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1877/2025	27-02-2025	AXIS BANK	Vs ABHISHEK		VIRENDER KHITOLIYA(P),	9811192158	srshobhagupta@gmail.com	15-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1878/2025	27-02-2025	AXIS BANK	Vs MAYANK AGARWAL		VIRENDER KHITOLIYA(P),	9811192158	srshobhagupta@gmail.com	15-02-2025

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			40, New Court Block-II	Commercial	OMP (I) (COMM)/1879/2025	27-02-2025	AXIS BANK Vs	MOHD KHALID		VIRENDER KHITOLIYA(P),	9811192158	srshobhagupta@gmail.com	15-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1880/2025	27-02-2025	AXIS BANK Vs	TAIBA BANO		VIRENDER KHITOLIYA(P),	9811192158	srshobhagupta@gmail.com	15-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1883/2025	27-02-2025	Axis Bank Ltd	Vs MAMTA MAHANTA 4990		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	27-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1901/2025	27-02-2025	Kotak Mahindra Prime Ltd	Vs HEMRAJ SO BEER SINGH		AMIT KUMAR SINHA(P),	9990659331	kmpspartner@gmail.com	21-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1920/2025	28-02-2025	IDFC FIRST BANK LTD	Vs VINOD GUPTA		SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	14-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1923/2025	28-02-2025	IDFC FIRST BANK LTD	Vs RAVI KUMAR		SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	14-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1926/2025	28-02-2025	IDFC FIRST BANK LTD	Vs VIKRAM MALHOTRA		SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	14-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1927/2025	28-02-2025	IDFC FIRST BANK LTD	Vs SARFARAJ MOHAMAD MUSTUFA		SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	14-02-2025
			40, New Court Block-II	Commercial	Execution (Comm)/28/2025	15-02-2025	ADHUNIK AUTOMATION INDIA	Vs AIRTECH AIR CONDITION		RAJNDRA SONI	9312217105	juristzone@yahoo.com	07-02-2025

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28	SH. LAL SINGH, DISTRICT JUDGE	SOUTH-EAST	18 BLOCK 1 18 BLOCK 1	CS(COMM)	102/2025	01-02-2025	STATE BANK OF INDIA Vs ABHAY KUMAR RAJPUT			AMIT SINGH	7011848842	amit.adocate13@gmail.com	30-01-2025	
				OMP(I) (COMM)	22/2025	10-02-2025	YES BANK LIMITED Vs KARAN MANDAL			KARTIK KUMAR SACHIN KATYAL	&	011-26211488	legal@katalassociates.com	03-01-2025
				EX(COMM)	61/2025	10-02-2025	STATE BANK OF INDIA Vs PINKI DIWAN			DHARMENDRA SINGH		8800784740	subhi1673@gmail.com	23-01-2025
				CS(COMM)	120/2025	10-02-2025	MUNNA KHAN Vs UPGRID SOLUTIONS PVT. LTD.			SACHIN GOYAL		9811141060	Not Mentioned	04-02-2025
				CS(COMM)	121/2025	11-02-2025	M/s OLYMPIC PETROPRODUCTS LTD. Vs M/S INDUS VALLEY BUILDCON LIMITED			SANCHIT GARG MADHAV ANAND	&	8506812719	sanchitgarg99@gmail.com	06-02-2025
				CS(COMM)	129/2025	13-02-2025	CANARA BANK Vs RAVINDER SINGH			KRISHAN KUMAR		999057700	krishenkumar@gmail.com	15-01-2025
				EX(COMM)	68/2025	13-02-2025	M/S SRI MAYURRA KITCHENS PVT LIMITED Vs M/S SARAH HOSPITALITY PVT LIMITED AND ORS			SANDEEP KUMAR		9891434698	advsandeepek11@gmail.com	10-02-2025
				CS(COMM)	133/2025	14-02-2025	BANK OF INDIA Vs M/s ASHITA PRINT SERVICE AND ANR.			SONU VIVEK H.P. BHARDWAJ	&	9873033650	advocatehpbhardwaj@gmail.com	10-02-2025
				EX(COMM)	71/2025	15-02-2025	MS ROOT PROJECT ENGINEERING CONSULTANCY PVT LTD VS MS SIMPLEX INFRASTRUCTURE LTD			SHARVAN KUMAR		9313960607	contactdelhilaw@gmail.com	13-02-2025
				OMP(I) (COMM)	27/2025	18-02-2025	PARMINDER JIT KAUR Vs SPLENDOR BUILDWELL PVT. LTD AND ANR.			SIDDHARTHA NEGI SIDDHANT ASTHANA	&	9818501011	siddhant@asthanalaw.in	17-02-2025
				OMP (COMM)	16/2025	18-02-2025	SPLENDOR BUILDWELL PVT LTD AND ANR. Vs PARMINDERJIT KAUR			SARTHAK GUPTA		8826615068	adv.sarthakgupta@gmail.com	13-02-2025
				OMP (COMM)	17/2025	18-02-2025	SPLENDOR BUILDWELL PVT LTD AND ANR. Vs MAJ. GEN. MANJIT SINGH SANDHU AND ANR. Manjit Singh Sandhu			SARTHAK GUPTA		8826615068	adv.sarthakgupta@gmail.com	13-02-2025
				CS(COMM)	150/2025	19-02-2025	SBG ENGINEERING CO. LTD. Vs GANNON DUNKERLEY AND CO LTD.			MITHIL MALHOTRA ANKIT GUPTA	&	8860441378	advankit20@gmail.com	12-02-2025

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				CS(COMM)	156/2025	21-02-2025	MAHIPAL BHANDARI SINGH Vs SNNR PVT LTD	YOMESH SHARMA	9810910048	Not Mentioned	18-02-2025
				EX(COMM)	82/2025	24-02-2025	Shri NAIPAL SINGH Vs GSBAB BUILDERS PVT. LTD.	B K PANDEY	9811576230	bashisthapandey@gmail.com	17-02-2025
				CS(COMM)	167/2025	25-02-2025	PRECISION SYSTEM CONTROL Vs PARNIKA COMMERCIAL AND ESTATES PVT. LTD. & ANR.	PRANAV PROOTHI	9560205151	mail@utkassociates.com	14-02-2025
29	MS. SINGH, JUDGE	NEELAM DISSTRICTEAST	SOUTH-14	COMMERCIAL SUIT	CS/COMM/32/2025	14.01.2025	SYNCHRONISING DESTINATIONS VS. SEVEN SEAZ VACATIONS LTD.	VIVEK SINGH	9810182555	LEXALLIANCE.VIVEK@GMAIL.COM	13.01.2025
					CS/COMM/50/2025	16.01.2025	BANK OF INDIA VS. M/S SINGH SOFT TOYS	AMRENDRA NATH SHUKLA	9910717081	ADVAMRENDRA22@GMAIL.COM	15.01.2025
					CS/COMM/49/2025	17.01.2025	MODI DISTILLERY VS. GLOWSONALI JOON INFOCOM PVT. LTD.	SONALI JOON	9810098154	KARWASRAANDASSOCIATES@GMAIL.COM	16.01.2025
					CS/COMM/62/2025	22.01.2025	JAGDAMBA JYOTI SAM VDAYNIK SAMITI VS. INNOVATIVE PROJECT MANAGEMENT	HIMANSHU JAIN	9810441639	INFO@ADVOCATEHIMANSHUJAIN.COM	21.01.2025
					CS/COMM/63/2025	22.01.2025	M/S HIGH FIELD DISTILTERS & BROTHER VS. KUBER POPCORN PVT. LTD.	PRITESH KUMAR	8586047570	PRITESH2092@GMAIL.COM	21.01.2025
					CS/COMM/64/2025	22.01.2025	ASHA DEVI PROP. OF M/S APS DRUG HOUSE VS. MEDREV HEALTHCARE PVT. LTD.	ANKIT KUMAR	9015505737	NIYAMAMLAWOFFICES@GMAIL.COM	21.01.2025
					CS/COMM/65/2025	22.01.2025	M/S CRYSTAL AIR SYSTEMS VS. M/S MIDAS MARKETING SERVICES	FATIMA UMAR	9868952944	ATTORNEY340@GMAIL.COM	21.01.2025
					CS/COMM/81/2025	28.01.2025	PUNJAB NATIONAL BANK VS. AAMIT SAINI	A.K.SHAKYA	9810362626	AKASHYA01@GMAIL.COM	27.01.2025
					CS/COMM/91/2025	29.01.2025	LAXMI DEVI VS. SUNIL KUMAR SINGH	RAJENDRA YADAV	9312046733	YADAVRAZEN@GMAIL.COM	28.01.2025
				TRADEMARK/ COPYRIGHT	CS/COMM/31/2025	14.01.2025	HALDIRAM SNACKS PVT. LTD. VS. LALITA PRASAD	SANJEEV SINGH	9811129304	LITIGATION@SINGHASSOCIATES.COM	13.01.2025

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					CS/COMM/70/2025	24.01.2025	BENTLEY SYSTEMS INCORPORATED VS. HNR PRASAD BEHL	AARSHIA BEHL	9810621272	N/A	23.01.2025
					CS/COMM/90/2025	29.01.2025	BENTLEY SYSTEMS INCORPORATED VS. MATRIX GEO SOLUTIONS PVT. LTD.	ANKUR KATYAL	8800858923	ANKURKATYAL@ASKLEGAL.CO.IN	28.01.2025
				ARBITRATION U/S 9	OMP(i)(COMM)/21/2025	20.01.2025	YES BANK LTD. VS. NAJIM NAJIM	KARTIK KUMAR	N/A	N/A	19.01.2025
				MISC CASES	MISC DJ/5/2025	03.01.2025	M/S LIUGONG INDIA VS. M/SEIRRA INFRA	SANKIT KHATRI	N/A	N/A	02.01.2025
					MISC DJ/6/2025	03.01.2025	M/S LIUGONG INDIA VS. M/SEIRRA INFRA	SANKIT KHATRI	N/A	N/A	02.01.2025
					MISC DJ/7/2025	03.01.2025	M/S LIUGONG INDIA VS. M/SEIRRA INFRA	SANKIT KHATRI	N/A	N/A	02.01.2025
					MISC DJ/8/2025	03.01.2025	M/S LIUGONG INDIA VS. M/SEIRRA INFRA	SANKIT KHATRI	N/A	N/A	02.01.2025
					MISC DJ/9/2025	03.01.2025	M/S LIUGONG INDIA VS. M/SEIRRA INFRA	SANKIT KHATRI	N/A	N/A	02.01.2025
					MISC DJ/10/2025	03.01.2025	M/S LIUGONG INDIA VS. M/SEIRRA INFRA	SANKIT KHATRI	N/A	N/A	02.01.2025
					MISC DJ/11/2025	03.01.2025	M/S LIUGONG INDIA VS. M/SEIRRA INFRA	SANKIT KHATRI	N/A	N/A	02.01.2025
					MISC DJ/12/2025	03.01.2025	M/S LIUGONG INDIA VS. M/SEIRRA INFRA	SANKIT KHATRI	N/A	N/A	02.01.2025
					MISC DJ/13/2025	03.01.2025	M/S LIUGONG INDIA VS. M/SEIRRA INFRA	SANKIT KHATRI	N/A	N/A	02.01.2025
					MISC DJ/18/2025	09.01.2025	HEMA RAWAT VS. M/S NSB BPO	SHIVOM GARG	N/A	N/A	08.01.2025

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					MISC DJ/57/2025	14.01.2025	UNION BANK OF INDIA VS ANAND BIHARI		SUNIL CHOUDHARY	N/A	N/A	13.01.2025
					MISC. DJ/111/2025	25.01.2025	AJAY INDUSTRIAL CORP. VS BRAJENDRA VERMA		VIKAS SHARMA	N/A	N/A	24.01.2025
				EXECUTION	EXECUTION (COMM)/17/2025	10-01-2025	SPJ CARGO PRIVATE LIMITED Vs M/S KAMDHENU FOODS AND ORS		Navneet(P),	N/A	N/A	10.01.2025
					EXECUTION (COMM.)/40/2025	22-01-2025	M/S SUNDARAM FINANCE LTD Vs RAJEEV ARORA		N/A	N/A	N/A	21.01.2025
					EXECUTION (COMM)/39/2025	22-01-2025	GILLANDERS ARBUTHNOT AND CO LIMITED Vs STEEL AUTHORITY OF INDIA LIMITED		Ankur Sangal(P),	N/A	N/A	21.01.2025
					EXECUTION (COMM)/37/2025	21-01-2025	FARIDA KARMALI Vs Ms OLYMPIA FITNESS PVT LTD Through former directors RAHUL NARANG AND VINEET KUMAR		Ranjan Mishra(P),	N/A	N/A	20.01.2025
					EXECUTION (COMM)/46/2025	23-01-2025	Levis Strauss and Co Vs Dilshad		Shravan Bansal(P),	N/A	N/A	22.01.2025
					EXECUTION (COMM)/52/2025	28-01-2025	BERGER PAINTS INDIA LIMITED Vs SANJEEV MITTAL		ARUN KUMAR(P),	N/A	N/A	27.01.2025
					EXECUTION (COMM)/53/2025	29-01-2025	M/S JAGATJIT INDUSTRIES LTD Vs M/S ANP MEDICAL PVT LTD		Vishal Khattar(P),	N/A	N/A	28.01.2025

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30	SH. AJAY KUMAR JAIN	SOUTH-EAST	20	Commercial Suit	CS (COMM)/101/2025	01-02-2025	HARI MOHAN SHARMA Vs CHIRANJIV MARASINI		Raghavendra kumar(P),	9650608181	anandsharma.adv1@gmail.com	28.01.2025
				Commercial Suit	CS (COMM)/98/2025	01-02-2025	M/S MANPOWERGROUP SERVICES INDIA PVT LTD Vs M/S SOBEK AUTO INDIA PVT LTD		ABHISHEK SINGH(P),	+91-9899809187,+91-9810690505	gautam@mimansala.w.inparth@mimansalaw.in	30.01.2025
				Commercial Suit	CS (COMM)/100/2025	01-02-2025	CANARA BANK Vs SURESH		KRISHAN KUMAR(P),	9990S77700	krishenkumar@ljmail.oom	30.01.2025
				Commercial Suit	CS (COMM)/108/2025	04-02-2025	RAJAN ARORA PROPRIETOR OF M/S DHIMAN STEEL INDUSTRIES Vs M/S ENKEEBEE INFRATECH INDIA PVT LTD		Rishabh Gulati(P),	9873709995	Rishabh.lawoffice@qmail.com	30.01.2025
				Commercial Suit	EXECUTION (COMM)/57/2025	06-02-2025	WELL TRANS LOGISTICS (INDIA) PRIVATE LIMITED Vs PUNIT VERMA		Uttam Kumar Das(P),	8510013908	uttamdasi@gmail.com	03.02.2025
				Commercial Suit	CS (COMM)/124/2025	12-02-2025	STATE BANK OF INDIA Vs ABHISHEK KUMAR		VARUN CHANDIOK(P),	9818365119	OFFICE.CHANDIOK@GMAIL.COM	10.02.2025
				Commercial Suit	EXECUTION (COMM)/69/2025	13-02-2025	SH RAM BABU SHAH Vs M/ASHISH ENTERPRISES		STARA SINGH(P),	9910974803	stara9312@gmail.com	10.02.2025
				Commercial Suit	EXECUTION (COMM)/67/2025	13-02-2025	LEVI STRAUSS AND CO Vs MOHDSHADAB AND ORS		Shravan Bansal(P),	26843455	unitedmark@unitedandunited.com	11.02.2025
				Commercial Suit	CS (COMM)/134/2025	14-02-2025	M/S KANGROO IMPEX Vs M/SHRI RAMA POLYMER		HEM CHAND VASHISHT(P),	9811039867	juscorporatumlawoffice@gmail.com	12.02.2025
				Commercial Suit	EXECUTION (COMM)/70/2025	14-02-2025	Krishicharya Technologies Pvt Ltd Vs Junobazaar Private Limited		Akshay Goel(P),	9811783019	akshay.goel10@aganassociates.in	12.02.2025
				Commercial Suit	CS (COMM)/138/2025	17-02-2025	M/S PRECISION SYSTEM CONTROL Vs PARNIKA COMMERCIAL AND ESTATES PVT LTD		Pranav Proothi(P),	9560205151	MAIL(iv,UTKASSOCIATES.COM	14.02.2025
				Commercial Suit	CS (COMM)/137/2025	15-02-2025	NEHA JAIN Vs PINKI KUMARI		Alok Kumar(P),	9990650484	advkumaraloko81O@gmail.com	14.02.2024
				Commercial Suit	Misc DJ/197/2025	17-02-2025	SHALIMAR ENGINEERING PRIVATE LIMITED Vs SIMPLEX PROJECTS LIMITED		ANKUR SINGHAL(P),	98-11-126091	ankursinghaladvocate@gmail.com	14.02.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
				Commercial Suit	OMP (I) (COMM)/23/2025	17-02-2025	YES BANK LTD Vs AMIT AMIT	ADV. LALIT PANDEY(P),	8130383143	LALITPANDEYADV(a)GMAIL.COM	04.02.2025
				Commercial Suit	OMP (COMM)/15/2025	18-02-2025	M/S SPLENDOR BUILDWELL PVT LTD AND ANR Vs MRS KAMINI PURI	Sarthak Gupta(P),	8826615068	adv.sarthakgupta@gmail.com	13.02.2025
				Commercial Suit	EXECUTION (COMM)/79/2025	18-02-2025	LEVIS STRAUSS AND CO Vs Mohd Rafique Alam	Shravan Bansal(P),	26843455	unitedmark@unitedandunited.com	15.02.2025
				Commercial Suit	EXECUTION (COMM)/81/2025	19-02-2025	SHYAM SUNDER PATI TRIPATHI Vs RANJEET SINGH	JITANDER KUMAR(P),	9810176628	advocatekdksparihar@gmail.com	13.02.2025
				Commercial Suit	CS (COMM)/163/2025	25-02-2025	ONE97 COMMUNICATIONS LTD Vs P KISHORE	SHOBHAN SACHDEVA(P),	9999998560	anant@anantamlegal.com	24.02.2025
				Commercial Suit	CS (COMM)/169/2025	27-02-2025	PUNJAB NATIONAL BANK Vs SULAGNA DAS GUPTA	Quaisar Ali(P),	9999802592	aliquaisar110@gmail.com	23.02.2025
				Commercial Suit	CS (COMM)/170/2025	27-02-2025	PUNJAB NATIONAL BANK Vs M/S BASIC HEALTH PRODUCTS LLP	Quaisar Ali(P),	9540049758	tanveerkausar110@gmail.com	29.01.2025
				Commercial Suit	CS (COMM)/175/2025	28-02-2025	BIRENDRA RAWAT Vs JAISWAL GARMENTS	Charan Jeet Singh(P),	9540197757	cjsnjuris@gmail.com	25.02.2025
				Commercial Suit	CS (COMM)/166/2025	25-02-2025	ARUN KUMAR SHAH VS SUBHASH CHAND CHOTRANI	Roshan Santhalia (P)	9560622223	roshan@chambersofsanthalia.com	24.02.2025
31	MS. ANU GROVER BALIGA	SOUTH-EAST	21	Execution Petition	CS (COMM)/106/2025	03-02-2025	M/S AUSTVINAYAK PLYWOODS Vs VIAK GROUP PRVIVATE LIMITED	Yogesh Kumar Gupta	8010258125	yk Gupta128@gmail.com	31-01-2025
				Execution Petition	EXECUTION (COMM.)/59/2025	07-02-2025	KOTAK MAHINDRA PRIME LTD Vs RAJENDRA SINGH	Kushal Kumar	7009793548	Rishabh.erudigitallegal128@gmail.com	31-01-2025
				Execution Petition	EXECUTION (COMM.)/60/2025	07-02-2025	KOTAK MAHINDRA PRIME LTD Vs SONU SONU SHARMA	Kushal Kumar	7009793548	Rishabh.erudigitallegal128@gmail.com	31-01-2025
				Execution Petition	CS (COMM)/115/2025	07-02-2025	M/S MAHADEV LIQUAR Vs M/S MILLENIUM INFRAENGINEERS PVT LTD.	Shrey Kapoor	9717755441	shrey.kapoor@gmail.com	06-02-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
				Execution Petition	CS (COMM)/119/2025	10-02-2025	GROG EVENTS AND ENTERTAINMENT PVT LTD Vs BOLLYBOOM INDIA PVT LTD	Sachin Bajpai	9958992778	info@incennslegal@gmail.com	07-02-2025
				Execution Petition	CS (COMM)/130/2025	13-02-2025	M/S STINT SOLUTIONS Vs M/SDAV EDUCATION AND WELFARE SOCIETY	Ajay Kumar Chopra	9811104015	akchopraadv@yahoo.co.in	10-02-2025
				Execution Petition	EXECUTION (COMM.)/69/2025	13-02-2025	SH. RAM BABU SHAH Vs. M/SAHISH ENTERPRISES	T.S. Rajput	9910974803	stara9312@gmail.com	10-02-2025
				Execution Petition	CS (COMM)/142/2025	17-02-2025	UNION BANK OF INDIA Vs MS.TAHSEEN ULLAH KHAN	Dhanajaya Kumar	9312872882	admin@lexstabililis.com	10-02-2025
				Commercial suit	OMP (I) (COMM.)/28/2025	18-02-2025	YES BANK LTD Vs SAHJOT SINGH BAINS	Lalit Pandey	8130383143	lalitpandeyadv@gmail.com	04-02-2025
				Commercial suit	CS (COMM)/161/2025	18-02-2025	SMARTWORKS COWORKING SPACES PVT. LTD. Vs PROBEROS TRADING PRIVATE LIMITED	Sumeet Anand	9953154353	suprapartnerslegal@gmail.com	04-02-2025
				Commercial suit	OMP (COMM.)/19/2025	19-02-2025	MR. NARESH KUMAR JAIN Vs M/R.K. STOCKHOLDING PVT LTD	Gurbaksh Singh	9810010333	gurbakshsinghadv157@gmail.com	04-02-2025
				Commercial suit	OMP (COMM.)/20/2025	19-02-2025	M/S SPLENDOR BUILDWELL PVT LTD Vs MR. Mukesh Taneja	Sarthak Gupta	8826615068	adv.sarthakgupta@gmail.com	13-02-2025
				Commercial suit	EXECUTION (COMM.)/80/2025	19-02-2025	MAHAVEER ENTERPRISES Vs M/SEXPRESS CLONICS PRIVATE LIMITED	Saket Gogia	9845039139	saketgogia@lawttitude.com	15-02-2025
				Commercial suit	CS (COMM)/153/2025	19-02-2025	C L EDUCATE LTD Vs ROHAN GARG	Vikas Padora	9999195702	vikas.padora@gmail.com	15-02-2025
				Commercial suit	CS (COMM)/160/2025	22-02-2025	M/S RECAZ CHEMICALS (INDIA) PVT LTD. Vs M/S MOHIT RUBBER FOAM INDIA PVT LTD.	P.S. Chauhan	8178925937	advocatenks393@gmail.com	24-02-2025
				Commercial suit	CS (COMM)/178/2025	28-02-2025	M/S SUVIDHA AIR SYSTEMS Vs M/S REHANI INDCON PVT. LTD.	Mohit Chadha	9999184123	MCHADHA863@GMAIL.COM	25-02-2025
32	SH. KUMAR	BHUPESH SOUTH-EAST	22	Commercial Suit	OMP (I) (COMM.)/24/2025	17-02-2025	YES BANK LTD Vs GAJENDRA KUMAR	ADV. LALIT PANDEY	8130383113	LALITPANDEYADV@GMAIL.COM	04-02-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
				Execution Petition	EXECUTION (COMM.)/78/2025	18-02-2025	SANDEEP SAXENA Vs M/S BESPOKE INTERIORS LLP	Rohtash Kanwar	9811207995	rohkan147@gmail.com	14-02-2025
				Execution Petition	EXECUTION (COMM.)/75/2025	17-02-2025	M/s. Hukum Chand Gupta Fabrics Private Limited Vs M/s. Sunny International Limited	Ashish Upadhayay	9811215280	upadhdyaylawchambers@gmail.com	14-02-2025
				Execution Petition	EXECUTION (COMM.)/65/2025	13-02-2025	LENSKART SOLUTIONS PVT. LTD. Vs MR. SAURAV DEB	puneet bajaj	981 1700978	bajaj.bajaj128@gmail.com	11-02-2025
				Execution Petition	EXECUTION (COMM.)/64/2025	12-02-2025	SALONY SINGHAL Vs RR INDUSTRIES	ARCHIT SINGHAL	9599043045	legal@sigmalegal.in	10-02-2025
				Execution Petition	EXECUTION (COMM.)/63/2025	11-02-2025	M/S PALLADIUM SAFETY SOLUTIONS PVT. LTD. Vs J.K ENTERPRISES	Sheepali Patial	9871343259	VINEETMUDGAL@GMAIL.COM	09-02-2025
				Commercial Suit	CS (COMM)/131/2025	14-02-2025	INDERJIT KAUR Vs MSJ HOMES INFRATECH PVT. LTD. AND ORS.	Amanjeet Singh	8860812051	sariaaman@gmail.com	11-02-2025
				Commercial Suit	CS (COMM)/125/2025	12-02-2025	M/S OLYMPIC PETROPRODUCTS LTD. Vs M/S INDUS VALLEY PROMOTERS LIMITED	Madhav Anand	8506'812719	sanchitgarg99@gmail.com	11-02-2025
				Commercial Suit	CS (COMM)/122/2025	11-02-2025	BENTLEY SYSTEMS AND ANR. Vs CHETAK ENGINEERS	Ankur Katyal	8800858923	ankurkatyal@asklegal.co.in	07-02-2025
				Commercial Suit	CS (COMM)/117/2025	10-02-2025	M/S MAHADEV LIQUOR Vs M/S RAISEN MARKETING PVT. LTD.	SHREY KAPOOR	9717755441	adv.shrey.kapoor@gmail.com	04-02-2025
				Commercial Suit	CS (COMM)/116/2025	10-02-2025	M/S SAI FOODHOUSE PVT. LTD. Vs M/S NEW SHOP CSTORE NETWORK PRIVATE LTD.	Aman Kumar	987393 8816	mittalpk08@gmail.com	31-01-2025
				Commercial Suit	CS (COMM)/103/2025	03-02-2025	M/S GRAFIX SOLUTIONS Vs AJAY CHAUHAN AND ORS.	RAKESH SHARMA	9911125245	advocaterakeshsharma2006@gmail.com	31-01-2025
				Commercial Suit	Contempt Petition/1/2025	04-02-2025	MANTEC CONSULTANT PVT. LTD. Vs CASTA ENGINEERS PVT. LTD.	SUNEET BHARDWAJ	---	---	04-02-2025
				Execution Petition	Misc DJ/224/2025	25-02-2025	M/S KHOSLA ENTERPRISES Vs M/S MARKETING KING ONLINE PVT. LTD.	vishal kumar	9899040409	almcdelhi@gmail.com	22-02-2025

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				Execution Petition	CS (COMM)/171/2025	28-02-2025	M/S TAKKAR INDUSTRIES Vs M/S BHANSALI CABLES AND CONDUCTORS PVT. LTD. AND ORS.	WASIM KHAN	982268882	wasim.khan04@gmail.com	25-02-2025
33	MS. NEERA BHARIHOKE, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH-EAST		Commercial Suit	EXECUTION (COMM.)/55/2025	01-02-2025	M/S VALO AUTOMOTIVE PVT LTD Vs SPRINT CARS PVT LTD	Mansoor Ansari	9868111799	infonaushad@gmail.com	29-01-2025
					CS (COMM)/109/2025	04-02-2025	STATE BANK OF INDIA Vs SH NAND KISHORE	AMIT SINGH	7011848842	amit.advocate13@gmail.com	31-01-2025
					EXECUTION (COMM.)/58/2025	06-02-2025	R K DISTRIBUTORS Vs BONZO KIDS APPARELS PVT LTD	SANDEEP KUMAR	9810070898	rajeshchugh@gmail.com	03-02-2025
					CS (COMM)/111/2025	06-02-2025	SMT. SAROJINI DEVI KOHLI AND ORS. Vs SH. JAGMOHAN KAPOOR	NITIN KUMAR	9999402692	justiceallied.lawoffice@gmail.com	04-02-2025
					CS (COMM)/113/2025	07-02-2025	M/S. MAHADEV LIQUOR Vs M/S RAISEN MARKETING PVT. LTD.	SHREY KAPOOR	9717755441	adv.shrey.kapoor@gmail.com	04-02-2025
					CS (COMM)/118/2025	10-02-2025	ANIL KUMAR CHAUDHARY Vs HARIJESH KUMAR GUPTA	MANOJ KUMAR SINGH	9818514477	advrajatjain@gmail.com	07-02-2025
					Misc DJ/173/2025	10-02-2025	M/S HUAWEI TELECOMMUNICATIONS INDIA CO. PVT. LTD. Vs M/S ARUN INDUSTRIES	Gunjan Kumar	9313350568	associate@cqk.leqa	07-02-2025
					CS (COMM)/123/2025	11-02-2025	CANARA BANK Vs MURARI KUMAR AND ANR.	ANSHUMAN SRIVASTAVA	9990042642	sri.anshu83@gmail.com	08-02-2025
					OMP (I) (COMM.)/25/2025	17-02-2025	YES BANK LTD. Vs ANKIT BHATI	LALIT PANDEY	8130383143	LALITPANDEYADVA@gmail.com	04-02-2025
					OMP (I) (COMM.)/26/2025	17-02-2025	YES BANK LTD. Vs MOHD SADDAM	LALIT PANDEY	8130383143	LALITPANDEYADVA@gmail.com	04-02-2025
					EXECUTION (COMM.)/72/2025	17-02-2025	NEW INDIA TIMBER STORE Vs HSK INFRA PVT LTD	---	9310905051	sslegalsolutions1201@gmail.com	11-11-2024
					EXECUTION (COMM.)/76/2025	17-02-2025	M/s. IMPERIAL CABLES PRIVATE LIMITED Vs CANARA BANK	Sahil Sharma	9811072845	wlawlegal@gmail.com	10-02-2025

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					EXECUTION (COMM.)/77/2025	17-02-2025	STEEL INFRA SOLUTIONS PRIVATE LIMITED Vs M/S ALLIED INFRA PROJECTS AND ANOTHER	SUNIL KUMAR TYAGI	8826165577	vishnu.alland@zeus.firm.in	14-02-2025
					CS (COMM)/140/2025	17-02-2025	STATE BANK OF INDIA Vs DEVENDRA YADAV	AMIT SINGH	7011848842	amit.advocate13@gmail.com	15-02-2025
					CS (COMM)/143/2025	18-02-2025	BERGER PAINTS INDIA LTD. Vs M/S SUPER CITY DEVELOPERS PVT. LTD.	Pramanshi S	9910539533;	pramanshi(a)outlook.com	15-02-2025
					Misc DJ/198/2025	18-02-2025	M/S ANA DESIGN WORX PVT. LTD. Vs M/S MYPREFERRED TRANSFORMATION AND HOSPITALITY PVT. LTD. AND ORS.	VISHAL SHARMA	---	---	11-02-2025
					CS (COMM)/151/2025	19-02-2025	BHANU ARORA Vs PRIYANKA	rajendra yadav	9312046733	yadavrazen@gmail.com	17-02-2025
					CS (COMM)/152/2025	19-02-2025	L.B. PHARMA PVT. LTD. Vs OMB DISTRIBUTORS	Prashant Bhargava	99991119392,	PASSANDASSOCIATES@GMAJL.COM	17-02-2025
					CS (COMM)/154/2025	20-02-2025	M/S ROYAL FIRE SAFETY Vs FLIPSPACES TECHNOLOGY LABS PVT. LTD.	HIMAL SAKHTAR	9810456889	l e gumlawfirm@gmail. com	11-02-2025
					CS (COMM)/155/2025	21-02-2025	M/S OXFORD EXPRESS PVT. LTD. Vs M/S UNIPACK INDUSTRIES AND ORS.	RAVI KUMAR	9899610930	adv.vipulagarwal994gmail. corn	11-02-2025
					CS (COMM)/159/2025	22-02-2025	CANARA BANK Vs RAJU KUMAR AND ORS.	FAHAD KHAN	9219701292	fahadadvocatekhan@gmail.com	20-02-2025
					Misc DJ/215/2025	22-02-2025	HARIOM ASHOK SONI Vs MUSCLE AND STRENGTH INDIA LLP	---	8750396197	advsandeeplamba@gmail.com	19-02-2025
					CS (COMM)/165/2025	25-02-2025	M/S JEWELS BY SAGARIKA Vs M/S TIRUPATI JEWELS AND ORS.	Madhav Bhatia	9910572585	madhavbhatia@vertarilegal.com	24-02-2025
					EXECUTION (COMM.)/86/2025	28-02-2025	BHUSHAN DEALMARK PRIVATE LIMITED Vs Sanjay Kumar Tiwari	HIMANSHU GARG	8750618722	sswaniassociates@gmail.com	21-02-2025

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34	MS. NIRJA BHATIA, LD. JUDGE (COMMERCIAL COURT-07) DIGITAL SOUTH-EAST, SAKET COURT	SOUTH-DISTRICT EAST	NIL	EXECUTION	55/25	01.02.2025	M/S Valo automative Vs Sprint Cars			Naushad Ahmad	9868111799	infoenaushad@gmail.com	29.01.2025
				OMP(COMM)	11/25	01.02.2025	Wone Management Vs Rama Arora			Prashant Mehta	9999590003	prashantmohanmehta@gmail.com	23.01.2025
				CS(COMM)	99/25	01.02.2025	M/s Man Power Group Vs M/S OLYX India			Parth Dixit	9810690505	parth@mimansalaw.in	30.01.2025
				CS(COMM)	110/25	04.02.2025	State Bank of India Vs Rezaul Karim			Amit Kumar Singh	7011848842	singhamit0071@gmail.com	31.01.2025
				CS(COMM)	114/25	07.02.2025	Canara Bank Vs M/S KNP Home Solution			Fahad Khan	9219701292	fahadadvocatekhan@gmail.com	04.02.2025
				MISC DJ	165/25	07.02.2025	Hari Singh Vs M/S Dynamic Aura			Bharat Gupta	45640851	legistauxiliary@gmail.com	04.02.2025
				MISC DJ	175/25	11.02.2025	Uco Bank Vs Mrs Jyoti Srivastava			I.S Chauhan	9811008367	ischauhanadv01@gmail.com	06.02.2025
				CS (Comm)	3856/2024	18.11.2024	Uco Bank Vs Mrs Jyoti Srivastava			I.S Chauhan	9811008367	ischauhanadv01@gmail.com	13.11.2024
				MISC DJ	180/25	12.02.2025	Sanjay Jain Vs Alpere Technologies			Amit Kumar Singh	9871291420	jurisprudence011@gmail.com	10.02.2025
				CS(COMM)	128/25	13.02.2025	Canara Bank Vs Parul Tank			Anshuman Shrivastav	9990042642	SRIANSHU83@GMAIL.COM	08.02.2025
				CS(COMM)	127/25	13.02.2025	Artefact Projects Vs Airport Authority			Sameer Abhayankar	9953328394	contact@innovatuslaw.in	12.02.2025
				CS(COMM)	135/25	14.02.2025	Union Bank of India Vs Mamta Sharma			Lalit Kumar	9540009991	advlalitkumar5700@gmail.com	07.02.2025
				CS(COMM)	141/25	17.02.2025	Gaurav Jain Vs R and R Consulting			Rajender Yadav	9312046733	yadavrazon@gmail.com	14.02.2025

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				CS(COMM)	149/25	18.02.2025	Central Bank of India Vs Sabya Sachin Das	Hardik Bedi	9999968277	hardikbedi20@gmail.com	14.02.2025
				OMP(COMM)	18/25	18.02.2025	M/s Splender Buildwell Vs Parminderjeet Kaur	Sarthak Gupta	8826615068	adv.sarthakgupta@gmail.com	13.02.2025
				EXECUTION	78/25	18.02.2025	Sandeep Saxena Vs M/S Bespoke Interiors	Rohtash Kanwar	9811207995	rohkan147@gmail.com	14.02.2025
				OMP(I)(COMM)	30/25	27.02.2025	Yes Bank Vs Deepak Tiwari	Lalit Pandey	8130383143	LALITPANDEYADV@GMAIL.COM	04.02.2025
				OMP(I)(COMM)	31/25	27.02.2025	Yes Bank Vs Santosh Parashar	Lalit Pandey	8130383143	LALITPANDEYADV@GMAIL.COM	04.02.2025
				OMP(I)(COMM)	22/25	27.02.2025	Angel One Limited Vs Mrs Urmil Modi	Kartik Dey	7982732837	chamberskdey@gmail.com	25.02.2025
35	SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	39 Block I	EX- CoMM	Ex COM/56/25	03.2.2025	VATITA HOTLE VS LENSKART SOLUTION	MAYANK MISHRA	7016507411	aashimasinghal@enviroindia.in	27.1.2025
				CS (COMM)	CS COM105/2025	03.1.2025	HARI CHAND VS RHD BUILDERS	IQBAL SINGH	8586925160	advacoteiqbal@gmail.com	31.01.2024
				OMP CoMM	OMP/COM12/2025	04.02.2025	MR R. R AGRATECH VS MSSOHAN LAL COMMODITY	SHRIMAY MISHRA	9810160176	Office @ mishra. Law	21.01.2025
				OMP CoMM	OMP/COM13/2025	04.02.2025	THE INDURE PVT VS CRV DOCTOR VENTILANORS PVT	VARUN GUPTA	9810476767	gupta.varun@gmail.com	03.02.2025

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				EX- CoMM	EX COM/62/25	11.2.2025	ABHISHEK ENTERPRISE VS M CD			ASEEM HEHROTRA	981106351	mehrotra aseem@yahoo.co in	04.02.2025
				CS (COMM)	CS COM/136/2025	15.2.2025	SURENDER SINGH VS MS G3	IMAGINGH & HEALTH SERIVE		M . S ARORA	9811512629	gs arora@arroralawchm bdr.com	11.02.2025
				EX- CoMM	EX COM73/25	17.2.2025	RAM BABU SHAU VS A VR	ENTERPRISE		T. S RAJPUT	9910974803	stara9312@gmail. com	10.02.2025
				CS (COMM)	CS COM1572025	21.2.2025	MS MOGLI LABS VS VEER RAJU	KANKKAM		TARUN VERMA	9871495838	cstarunvarma@gmail. com	15.02.2025
					CS COM/158/2025	22.02.2025	SANGITA ENGINERING VS NBC	INDIA LIMITED		ROHIT ROTU	9650875817	rohit.rattu@gmail.co m	15.02.2025
					CS COM/162/2025	25.02.2025	FORRUNT GOURMET	SPECIALITIES PVT		PUNEET DHAWAN	9899141610	pd.pdhawan@gmail.c om	18.02.2025
					CS COM164/2025	25.02.2025	REETIMA GOEL VS MAPRO	FOODS PVT LTD		NITESH KUMAR	9871525679	advocatenitesh@yaho o. com	19.02.2025
					EX-COM-85/25	27.02.2025	MS CK EXPERT VS ZASHED	FASHIONTOUCH		MD FARIS	9654541882	faris@ahmedco.in	21.02.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
					EX-COM-84/25	27.02.2025	INTERANITION COMBUSTION VS GLOBAL CANESUGAR	VARUN KAPUR	9871111556	advocate varunkapur@gmail.com	18.02.2025
36	SH. PITAMBER DUTT, JUDGE (COMMERCIAL COURT)	EAST DISTRICT	209	CS COMM 74	330/2025	04-02-2025	RAVINDER KUMAR VS KALPATARU TRANSMISSION LTD EARLIER KNOWN AS JMC PROJECT(I) PVT.	SH DEEPAK JAIN	8588826199	dkj.adv@gmail.com	04.02.25
			209	CS COMM 74	331/2025	04-02-2025	RAVINDER KUMAR VS YFC PROJECTS PVT. LTD.	SH DEEPAK JAIN	8588826199	dkj.adv@gmail.com	04.02.25
			209	CS COMM 74	353/2025	12-02-2025	GABION TECHNOLOGIES INDIA LTD. VS SHIVALIK BUILD TECH PVT. LTD.	SH DINESH YADAV	9811194067	advdinesh82@gmail.com	07.02.25
			209	CS COMM 74	371/2025	12-02-2025	BANK OF MAHARASHTRA VS MANOJ READYMADE GARMENTS THRU MANOJ SHRIVASTAV	SH BIJAY MOHAN GOSWAMI	9015893668	advbmg2016@gmail.com	10.02.25
			209	CS COMM 74	397/2025	12-02-2025	SOMIYA CONSTRUCTION VS MUKESH	SH AKASH GUPTA	9999502427	chamberofadvocateakashgupta@gmail.com	12.02.25
			209	CS COMM 74	412/2025	13-02-2025	CREATIX VENTURES VS XY ADS PVT. LTD.	SH KUNAL JAIN	8860092869	associatespkj@gmail.com	13.02.25
			209	CS COMM 74	428/2025	14-02-2025	PRABHAT KUMAR MAHESHWARI VS HARENDRA SINGH	SH SANJAY KR MISHRA	9818336108	sanjayk.advocate@gmail.com	14.02.25
			209	CS COMM 74	463/2025	19-02-2025	BANK OF MAHARASHTRA VS NIRANJAN ENTERPRISIES	SH BIJAY MOHAN GOSWAMI	9015893668	advbmg2016@gmail.com	19.02.25
			209	CS COMM 74	466/2025	20-02-2025	TRISHNA FOOD AND BEVERAGES VS SKY PET PLASTICS PVT. LTD.	SH V. S. DUBEY	9899237692	vvsdubey@gmail.com	20.02.25
			209	CS COMM 74	487/2025	24-02-2025	BANK OF BARODA VS YOGESH SHARMA	SH SUDESH RANJAN SINGH	9015511224	sudeshadvocate12@gmail.com	24.02.25
209	CS COMM 74	501/2025	25-02-2025	PRAGATI MITTAL VS VIBHAVASU BAMBROO PROP VERSUS TECHNOLOGIES	SH PANKKAJ WALIA	7042520048	infinitylegals@gmail.com	25.02.25			

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			209	CS COMM 74	506/2025	25-02-2025	UNION BANK OF INDIA VS MALKA	SH ARUN KUMAR SHUKLA	9312400295	connect@snslegal.in	25.02.25
			209	CS COMM 74	516/2025	27-02-2025	PUNJAB NATIONAL BANK VS ELECORR INC	SH MADHAV KUMAR PATHAK	7838808850	pathakmadhavi7588@gmail.com	27.02.25
			209	CS COMM 74	526/2025	28-02-2025	CANARA BANK VS AP E SERVICES PVT. LTD.	SH PRANAY SHARMA	9873101002	pranay7advo@gmail.com	27.02.25
			209	CS COMM 74	535/2025	01-03-2025	ARDENT ENGINEERS VS SUPREME INFRASTRUCTURES INDIA LTD.	SH VARUN GARG	9999829477	varun@sarvottamlaw.com	28.02.25
37	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	101	CS COMM 74	323/2025	06-02-2025	SIRSA DEPOSITS AND ADVANCES LTD. VS GHAZIABAD ORGANICS LTD.	SH PANKAJ WALIA	9910706496	infinitylegals@gmail.com	03.02.25
			101	CS COMM 74	324/2025	06-02-2025	SIRSA DEPOSITS AND ADVANCES LTD. VS MAYNAK GUPTA	SH PANKAJ WALIA	9910706496	infinitylegals@gmail.com	03.02.25
			101	CS COMM 74	326/2025	06-02-2025	JATIN JAIN PROP JATIN GARMENTS VS DAMANOREET KAUR PROP DC BLUES	SH D. K. YADAV	9650508945	advdk.yadav79@gmail.com	04.02.25
			101	OMP COMM 73	338/2025	07-02-2025	NAP MOTORS AND FINANCE PVT. LTD. VS SURESH SINGH	SH RAJESH SHARMA	9319623152	rssharma0202@gmail.com	06.02.25
			101	OMP COMM 73	342/2025	07-02-2025	NAP MOTORS AND FINANCE PVT. LTD. VS SURESH SINGH	SH RAJESH SHARMA	9319623152	rssharma0202@gmail.com	06.02.25
			101	CS COMM 74	354/2025	13-02-2025	FREIGHTGURU PVT. LTD VS ENGLISH BROWNE INDIA LTD.	MS SEEMA GUPTA	9212412289	gseemagupta1968@gmail.com	07.02.25
			101	CS COMM 74	370/2025	15-02-2025	MILLENNIAL EXPORT HOUSE VS BANSAL STORE	SH HARSH KUMAR	8802834271	advocateharshkumar@gmail.com	10.02.25
			101	CS COMM 74	377/2025	10-02-2025	BANK OF BARODA VS MURLIDHAR	SH UMESH JOSHI	9910568669	advumeshjoshi@gmail.com	10.02.25
			101	CS COMM 74	389/2025	12-02-2025	PRADEEP BANSAL VS ADHARV ENTERPRISES	SH AJAY SHARMA	9910440914	ajjusharma210@gmail.com	11.02.25

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			101	CS COMM 74	411/2025	14-02-2025	ADZ META SOLUTIONS PVT. LTD. VS XY ADS PVT. LTD.	SH KUNAL JAIN	8860092869	associatespkj@gmail.com	13.02.25
			101	CS COMM 74	417/2025	15-02-2025	MOHIT KUMAR GUPTA VS TWENTY FOUR SYSTEMS PVT. LTD.	SH ADITYA SWAROOP	7760214223	swaroop9710@gmail.com	14.02.25
			101	CS COMM 74	423/2025	15-02-2025	SAR EDUTEH LTD. VS MAHENDER KUMAR	SH SACHIN KUMAR JAIN	9873586359	skjainadvocate9@gmail.com	14.02.25
			101	CS COMM 74	451/2025	19-02-2025	SHARDA GUPTA VS MAYASHEEL RETAIL INDIA LTD.	SH ABHISHEK GUPTA	9718062292	thesuitlawfirm@gmail.com	18.02.25
			101	CS COMM 74	491/2025	24-02-2025	BANK OF BARODA VS PRABHAT CHOPRA	MS SUDHA SHUKLA	9899913203	advsudhashukla@gmail.com	24.02.25
			101	CS COMM 74	513/2025	27-02-2025	UNION BANK OF INDIA VS MUKESH KUMAR	SH ARUN KUMAR SHUKLA	9312400295	connect@snslegal.in	25.02.25
			101	CS COMM 74	514/2025	27-02-2025	MADAN LAL VS AVINASH	SH AKSHAY KUMAR	8802756524	thelawoffice17@gmail.com	27.02.25
38	SH. KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL)-01	SANJEEV NORTH EAST	201, New Building KKD	C.S.(COMM)	20/2025	01-02-2025	SPEDITION INDIA LOGISTICS PVT LTD VS NISWA ENGG SOLUTIONS PVT LTD	SHIVAM SHARMA	9654545855	legal@shivamsharma.info	29.01.2025
			---do--	C.S.(COMM)	21/2025	01-02-2025	SAMI ENTERPRISES VS R ENTERPRISES	K GAURAV KUMAR	9999898860	advguravkumar5@gmail.com	30.04.2025
			---do--	C.S.(COMM)	22/2025	01-02-2025	ANAND JAIN PROP M/S CRAFT METAL VS ASHOK KUMAR SHARMA PROP M/S AAAPOWERTECH	JAWAHAR KUMAR CHAWLA	9312965659	chawla8jl@gmail.com	01.02.2025
			---do--	Execution(Comm.)	8/2025	01-02-2025	STATE BANK OF INDIA VS KHUSHBU DHAMA	GOPAL CHAND SHARMA	9810210832	vijayprakash9682@gmail.com	24.02.2025
			---do--	Execution(Comm.)	9/2025	03-02-2025	DINESH KUMAR TYAGI VS BHUPENDER KUMAR	PARTHIV MEHTA	9811044353	pjmehtace01@rediffmail.com	03.02.2025
			---do--	Execution(Comm.)	10/2025	04-02-2025	M/S SUPER SURGMED PVT LTD VS RAJ SURGICO	NAVEEN BHARDWAJ	9811899279	mail@nbassociates.net	03.02.2025



S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			---do--	C.S.(COMM)	28/2025	27-02-2025	RAJ IRON AND CONSTRUCTIONVsN A MALIK DEVELOPERS PVT LTD	RAHUL RAJ MALIK	9810705405	rahulrajmalik@gmail.com	25.02.2025
			---do--	MISC DJ	89/2025	28-02-2025	GUDDU GUPTA TRADING AS M/S/LEELACOSMETICSVsSURAJ GUPTA AND ANOTHER	PULIK LUTHRA	9717953985	pulikluthraadv@gmail.com	25.02.2025
			---do--	C.S.(COMM)	29/2025	28-02-2025	RADHA SHARMAVsNayati Healthcare and Research Private Limite	RAM KUMAR SHARMA	9811908944	vipindilawari89@gmail.com	27.02.2025
39	SH. KUMAR DISTRICT COMMERCIAL COURT-01	BRIJESH GARG, JUDGE, SHAHDARA	301, New Court Building	CS (COMMERCIAL)	03-02-2025	CS (COMM)/81/2025	ANIL PITTI Vs VIJAY KUMAR	KUSHAGRA BANSAL(P),	9999448797	kushagrabansal@akassociates.org.in	30/01/2025
			301, New Court Building	CS (COMMERCIAL)	03-02-2025	CS (COMM)/80/2025	Shree Shyam Textiles Vs Armaan Ethnic Wear	Ankit Mehta(P),	9999244248	prakhyatsharma@gmail.com	31/01/2025
			301, New Court Building	CS (COMMERCIAL)	04-02-2025	OMP (D)(COMM)/36/2025	HDFC BANK LTD Vs YOGENDRA SINGH	ajay uppal(P),	9811740125	virtuous.people@gmail.com	04/02/2025
			301, New Court Building	CS (COMMERCIAL)	04-02-2025	OMP (D)(COMM)/35/2025	HDFC BANK LTD Vs RAHUL	ajay uppal(P),	9811740125	virtuous.people@gmail.com	04/02/2025
			301, New Court Building	CS (COMMERCIAL)	04-02-2025	Execution (Comm)/36/2025	STATE BANK OF INDIA Vs HIRALAL PAREEK PROP OF RD TRADING	Gopal Chand Sharma(P),	9810210832	vijayprakash9682@gmail.com	30/01/2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			301, New Court Building	CS/COMMERCIAL	04-02-2025	OMP (COMM)/37/2025	HDFC BANK LTD	Vs PRASHANT SHARMA		Tajay uppal(P),	9811740125	virtuous.people@gmail.com	30/01/2025
			301, New Court Building	CS (COMMERCIAL)	04-02-2025	CS (COMM)/83/2025	Ravi Aggarwal	Vs HARIKESH		Bharat Prakash(P),	9268300000	bharat.guptarkca@gmail.com	29-01-2025
			301, New Court Building	CS (COMMERCIAL)	07-02-2025	MISC DJ/145/2025	M/S ROBOTECH PVT LTD	Vs M/S IDEAL PUBLIC SCHOOL		Mahendra Singh Sharma(P),	9818140979	mahendersharmaadvocate@gmail.com	04-02-2025
			301, New Court Building	CS (COMMERCIAL)	07-02-2025	Execution (Comm)/38/2025	ARPIT KEYAL PROPRIETOR OF M/S ASIAN FABRICS	Vs SUMIT ARORA PROPERITOR OF M/S SHRI MOTI RAM AND SONS		ANKIT GUPTA(P),	8860353372	advocateankit1990@gmail.com	06-02-2025
			301, New Court Building	CS (COMMERCIAL)	11-02-2025	CS (COMM)/94/2025	JAVED ANWAR	Vs M S DHILLON FREIGHT CARRIER PVT LTD and		VASEEM KHAN(P),	8800913558	vaseemkhan900@gmail.com	15-02-2025
			301, New Court Building	CS (COMMERCIAL)	12-02-2025	CS (COMM)/97/2025	KUSUM LATA	Vs RAHUL GUPTA		SANKET AGARWAL(P),	9811192957	kohli.deepak@hotmail.com	08/02/2025
			301, New Court Building	CS (COMMERCIAL)	12-02-2025	Execution (Comm)/40/2025	SUNITA KHANNA AND Anr	Vs M/s NATIONAL TEXTILE CORPORATION LIMITED		Zareef Ahmad(P),	9312610477	legalremedies2k@gmail.com	10/02/2025

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			301, New Court Building	CS (COMMERCIAL)	12-02-2025	Execution (Comm)/41/2025	Mukesh Kumar Jain Vs Hari Ram			LALIT YADAV(P),	9958923541	sarika0078@gmail.com	11/02/2025
			301, New Court Building	CS (COMMERCIAL)	13-02-2025	CS (COMM)/102/2025	Suman Rani Vs Yatin Arora			Mohit Kumar(P),	9717268268	advmohitshr@gmail.com	12-02-2025
			301, New Court Building	CS (COMMERCIAL)	13-02-2025	CS (COMM)/100/2025	M/S GAURAV AND DISHA ASSOCIATES Vs M/s Sonac Engineers and others			Shitanshu Gaur(P),	9716068183	sarika0078@gmail.com	04-02-2025
			301, New Court Building	CS (COMMERCIAL)	14-02-2025	CS (COMM)/104/2025	STATE BANK OF INDIA Vs Sonu			Suchita Dixit(P),	8896932838	agnihotrisuchita@gmail.com	12/02/2025
			301, New Court Building	CS (COMMERCIAL)	21-02-2025	CS (COMM)/110/2025	M/S PARAS COLLECTION Vs M/S TREND CARD			RAJAN SHARMA(P),	9718345050	trinitylawfirm@gmail.com87	18/02/2025
			301, New Court Building	CS (COMMERCIAL)	22-02-2025	CS (COMM)/112/2025	R K PAPER AND FULES Vs HIMALAYA KRAFT			Shitanshu Gaur(P),	9013158798	saturnlawfirm@gmail.com	18/02/2025
			301, New Court Building	CS (COMMERCIAL)	25-02-2025	CS (COMM)/115/2025	Saurav Srivastava Vs Basant Kumar			Pradeep Kumar Gautam(P),	9811267148	pradeepgautam@gmail.com	21/02/2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			301, New Court Building	CS (COMMERCIAL)	28-02-2025	CS (COMM)/126/2025	Bank of Baroda Vs Mohd Shahfaiz	Umesh joshi	9910568669	advocateumesh2005@gmail.com	26/02/2025
40	MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)	SHAHDARA	ROOM NO 208	COMMERCIAL	06-02-2025	CS (COMM)/87/2025	MITTALICS NON FERROUS Vs VICKY JARIWALA	Raghuveer Kapur(P),	9899328630	raghuveerkapur@gmail.com	06-02-2025
			ROOM NO 208	COMMERCIAL	07-02-2025	CS (COMM)/91/2025	Ayush Jain Vs Encana International and others	chirag arora(P),	9716884477	chirag71@gmail.com	07-02-2025
			ROOM NO 208	COMMERCIAL	12-02-2025	CS (COMM)/99/2025	RAJESH MEHRA Vs RIHAN	Kamal Singh(P),	9818882972	advnikhil97@gmail.com	12-02-2025
			ROOM NO 208	COMMERCIAL	13-02-2025	CS (COMM)/101/2025	MUDIT GARG Vs ARM FINANCIAL MARKETING PRIVATE LIMITED	Padam Kumar Khanna(P),	9818539988	radamkumarkhanna@gmail.com	13-02-2025
			ROOM NO 208	COMMERCIAL	13-02-2025	CS (COMM)/103/2025	Komal Prasad Vs Shri Aniket Kumar	TALEWAR SINGH(P),	9811179209	rndubeyandassociates202@gmail.com	13-02-2025
			ROOM NO 208	COMMERCIAL	18-02-2025	CS (COMM)/106/2025	Shri Phool Kumar Vs Shri Deepak Aggarwal and Anr	Subhash Chandra Lochakia(P),	9990568879	dkagarwal@gmail.com	18-02-2025
			ROOM NO 208	COMMERCIAL	19-02-2025	CS (COMM)/108/2025	R K PAPER AND FULES Vs PRASHANT PAPER AGENCY	Shitanshu Gaur(P),	9013158798	saturnlawfirm@gmail.com	19-02-2025
			ROOM NO 208	COMMERCIAL	22-02-2025	CS (COMM)/111/2025	AR AGENCIES Through its Proprietor Raju Gupta Vs Maya Saree Mahal	Zareef Ahmad(P),	9811702566	bpsalegal@gmail.com	22-02-2025
			ROOM NO 208	COMMERCIAL	22-02-2025	CS (COMM)/113/2025	CANARA BANK Vs PRASHANT GUPTA PROP SKL ENTERPRISES	Sanjeev Chopra(P),	9711142200	chopra6791@gmail.com	22-02-2025
			ROOM NO 208	COMMERCIAL	25-02-2025	CS (COMM)/117/2025	RANJEET SINGH Vs MDS NURODHA ALI	SHARAD MALHOTRA(P),	995301822	malhotrasharad2@gmail.com	25-02-2025
ROOM NO 208	COMMERCIAL	25-02-2025	CS (COMM)/120/2025	SH KOMAL PRASAD Vs SMT SUCHITA SINGH	TALEWAR SINGH(P),	7982546417	rajoratapan23@gmail.com	25-02-2025			

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			ROOM NO 208	COMMERCIAL	28-02-2025	CS (COMM)/128/2025	SBC MINERALS PRIVATE LIMITED	Vs SANDY CLAY PRODUCT		KUSHAGRA BANSAL(P),	9999448797	kushagrabansal@akassociate.org.in	28-02-2025
			ROOM NO 208	COMMERCIAL	28-02-2025	CS (COMM)/132/2025	STATE BANK OF INDIA	Vs Rakesh		Suchita Dixit(P),	8896932838	agnihotrisushita@gmail.com	28-02-2025
			ROOM NO 208	COMMERCIAL	07-02-2025	Execution (Comm)/37/2025	M/s Gaurav And Disha Associates	Vs Sunita Mishra and Others		Shitanshu Gaur(P),	9716068183	puneetkumartyagi@gmail.com	07-02-2025
			ROOM NO 208	COMMERCIAL	13-02-2025	Execution (Comm)/42/2025	RAKESH KUMAR JAIN	Vs ROHIT GUPTA		Piyush Katyal(P),	8700925528	piyushkatyal98@gmail.com	13-02-2025
			ROOM NO 208	COMMERCIAL	01-02-2025	MISC DJ/129/2025	GEETA SHARMA AND ANOTHER	Vs PAWAN LAKHOTIA AND OTHERS		Pramod kumar sharma	9811283658	pkslegal@yahoo.co.in	01-02-2025
41	SH. SHARMA-II, DISTRICT COMMERCIAL COURT	SANJAY SHAHDARA	302			CS (COMM)/129/2025	BANK OF BARODA	Vs MOHD IRFAN		GEETANJALI SHARMA	8447833470	Advocate.134@gmail.com	25.02.2025
			302			OMP (COMM)/1/2025	MENETA AUTOMOTIVE COMPONENTS PRIVATE LIMITED	Vs SALIL KANT		AJAY UPPAL	9971353872	KUNJANSINGH@GMAIL.COM	09.02.2025
			302			CS (COMM)/130/2025	BANK OF BARODA	Vs AAMIR KHAN		UMES JOSHI	9910568669	advumeshjoshi@gmail.com	26.02.2025
			302			CS (COMM)/116/2025	M/s Great India Pipes Limited	Vs M/s Maa Vaishnav Infra Contract Limited		SHASHANK VERMA	9871051782	Ch.Piyushchoudhary@gmail.com	19.02.2025
			302			CS (COMM)/118/2025	AKSHAT JAIN	Vs PRAVEEN KUMAR JHA Prop of M/s Maa Janaki Enterprises		VIKAS BHATIA	7827755019	VKSBHT6@GMAIL.COM	24.02.2025
			302			CS (COMM)/119/2025	M/s Biocon Electric Pvt Ltd	Vs Ashok Electrical		AMARENDRA KUMAR DUDEY	9599801188	globalvisionlawoffice@gmail.com	21.02.2025
			302			CS (COMM)/114/2025	IDBI Bank Ltd	Vs SUBHASH CHAND PROPRIETOR WIRE TRADING COMPANY		PARTHIV J. MEHTA	9811044353	Pjmehtace01@rediffmail.com	09.02.2025
			302			CS (COMM)/107/2025	paras collection	Vs KIFAYTI BAZAR		RANJAN SHARMA	9718345050	trinitylowfirm87@gmail.com	18.02.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			302		CS (COMM)/98/2025	12-02-2025	RAM AVTAR Vs MANOJ VERMA	POOJA CHANDHA	9811229636	trinitylowfirm87@gmail.com	08.02.2025
			302		CS (COMM)/95/2025	11-02-2025	MADHAV PUFOAM PVT. LTD. Vs NAIIRA FOAM AND PACKAGING THROUGH ITS PROPRIETOR SH MUKUL BHATIA	NEERAJ KUMAR	9810061735	v4legalaid@yahoo.com	07.02.2025
			302		CS (COMM)/90/2025	07-02-2025	BANK OF BARODA Vs Nizam Ali	UMESH JOSHI	9910568669	advumeshjoshi@gmail.com	05.02.2025
			302		CS (COMM)/88/2025	06-02-2025	SANJAY JAIN Vs RISHABH VIJ	SACHIN KUMAR JAIN	9873586359	SKJAlnadvocate9@gmail.com	01.02.2025
			302		CS (COMM)/84/2025	04-02-2025	DUPLEX CABLES PVT LTD Vs SSS HARNES PVT. LTD.	PARAS AGGARWAL	9810600656	Parasaggarwaladv@gmail.com	01.02.2025
			302		OMP (I) (COMM)/28/2025	03-02-2025	HDFC BANK LTD Vs ANISHA AASEEN	AJAY UPPAL	9811740125	Virtuous.People@gmail.com	10.01.2025
			302		OMP (I) (COMM)/29/2025	03-02-2025	HDFC BANK LTD Vs DEVENDRA SAINI	AJAY UPPAL	9811740125	Virtuous.People@gmail.com	10.01.2025
			302		OMP (I) (COMM)/30/2025	03-02-2025	HDFC BANK LTD Vs PARVEEN CHAND	AJAY UPPAL	9811740125	Virtuous.People@gmail.com	10.01.2025
			302		OMP (I) (COMM)/31/2025	03-02-2025	HDFC BANK LTD. Vs KAMAL ARORA	AJAY UPPAL	9811740125	Virtuous.People@gmail.com	10.01.2025
			302		OMP (I) (COMM)/32/2025	03-02-2025	HDFC BANK LTD. Vs PANKAJ PANDIT	AJAY UPPAL	9811740125	Virtuous.People@gmail.com	10.01.2025
			302		OMP (I) (COMM)/33/2025	03-02-2025	HDFC BANK LTD. Vs DAVINDER KUMAR SHARMA	AJAY UPPAL	9811740125	Virtuous.People@gmail.com	10.01.2025
			302		OMP (I) (COMM)/34/2025	03-02-2025	HDFC BANK LTD Vs KUNJAN	AJAY UPPAL	9811740125	Virtuous.People@gmail.com	10.01.2025
			302		CS(COMM)127/2025	28-02-2025	M/s BALAR MARKETING PVT LTD VS JAISWAL LIGHT HOUSE	HIMANSHU GUPTA	9999809802	gdclawyerschamber@gmail.com	24.02.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			302		EX(COMM)45/2024	28.01.2025	NARESH KUMAR VS SANDEEP			VISHAL SONI	9818348100	Vishalsoniadv@gmail.com	24.02.2025
			302		EX(COMM)43/2025	20-02-2025	PNB VS MANJU PURANG			SUDHIR KUMAR SINGH	9868927179	sksinghadvdelhi@gmail.com	24.02.2025
			302		CS (COMM)/109/2025	20-02-2025	VEE TRIPS LIP VS AMAZING PATAYA MANAGEMENT CO			NIKHIL	9650061569	Punityaduanshi007@gmail.com	25.9.2024
42	SH. PAWAN KUMAR MATTO DJ (COMM-04)	SHAHDARA	C. No. 304	COMMERCIAL	CS (COMM)/82/2025	03-02-2025	RAVI AGGARWAL VS MOHD. BABU JAN			Shubham Agarwal	9268300000	bharat.cuptarkca@gmail.com	29-01-2025
			Sh. Pawan Kumar Matto DJ (COMM-04)	COMMERCIAL	CS (COMM)/86/2025	04-02-2025	BANK OF BARODA VS RAHIMUDDIN			UMESH JOSHI	9910568669	advumeshjoshi@gmail.com	03-02-2025
				COMMERCIAL	CS (COMM)/85/2025	04-02-2025	SHILPA CREATION VS SHREESHANKAR HANDLOOM			ADITYA JIAN	8383953944	jain.adityaraj@yahoo.com	26-12-2024
				COMMERCIAL	CS (COMM)/89/2025	06-02-2025	SANJAY JAIN VS RAMESH KUMAR CHOPRA			SACHIN KUMAR JAIN	9873586359	skjainadvocate9@gmail.com	03-02-2025
				COMMERCIAL	CS (COMM)/92/2025	07-02-2025	PANKAJ GUPTA VS SANJEEV JAIN			K.P. SHARMA	9871693445	kp.sharma@gmail.com	07-02-2025
				COMMERCIAL	CS (COMM)/93/2025	07-02-2025	DHRUV MEDICOS PVT. LTD. VS NEERU GANDHI			ANKIT KUMAR	9015505737	adv.aankitarya@gmail.com	04-02-2025
				COMMERCIAL	CS (COMM)/96/2025	11-02-2025	AMIT KUMAR VS SHYAM KISHORE MISRA & ANR.			SACHIN AGGARWAL	9599249972	adv.sachinagg@gmail.com	09-02-2025
				COMMERCIAL	CS (COMM)/105/2025	17.02.2025	SBI VS BHUWNESHWAR SAHNI			ABHIJIT DAS	9716757382	Puja.tiwari04@gmail.com	02.02.2025
				COMMERCIAL	CS (COMM)/123/2025	25.02.2025	K AND D COMPANY VS M/S DIMENSION CONSULTING PVT. LTD & ORS.			RAHUL KUMAR	9716324341	advrahul2017@gmail.com	21.02.2025
				COMMERCIAL	CS (COMM)/122/2025	25.02.2025	SH. RAJIV BATRA & ANR. V/S SH. RAMESH KUMAR & ORS.			GANESH KUMAR SHARMA	9810771535	nishantganesh@yahoo.co.in	15.02.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
				COMMERCIAL	CS (COMM)/121/2025	25.02.2025	SHREE JEE GARMENTS VS MAYASHEEL RETAIL INDIA LTD.	UTKARSH SINGH SISODIYA	9752413505	-	25.02.2025
				COMMERCIAL	CS(COMM)125/2025	27.02.2025	BANK OF BARODA VS SAZID	UMESH JOSHI	9910568669	advumeshjoshi@gmail.com	26-02-2025
				COMMERCIAL	CS(COMM)123/2025	27-02-2025	O.P. & SONS TRADERS PVT. LTD VS RADHEY SHARAN AGARWAL	MANJU JAIN	9818321621	manjujain3.97@gmail.com	19-02-2025
43	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	NORTH-WEST	406	Civil	CS (COMM)/83/2025	01-02-2025	STATE BANK OF INDIA Vs VINEET KUMAR SINGH	HIMANSHU(P),	9716757382	puia.tiwary04@gmail.com	31.01.2025
					CS (COMM)/82/2025	01-02-2025	MS JINDAL SANITARYWARE PVT LTD THROUGH ITS AR SIDHARTH JINDAL Vs HARYANA STATE HORTICULTURE DEVELOPMENT	ARCHIT SINGHAL(P),	9599043045	legal@sigmalegal.in	31.01.2025
					CS (COMM)/85/2025	03-02-2025	SHUBHAM SINGHAL Vs MANU WADHWA	BARINDER SINGH MALIK(P),	9811075392	advrssharma714@gmail.com	01-02-2025
					CS (COMM)/86/2025	03-02-2025	Smt Shakuntala Jain Vs AR Sales India and Anr	preetpal singh(P),	9958555055	chamberppsingh@gmail.com	01-02-2025
					CS (COMM)/92/2025	06-02-2025	M/S PRITAM INTERNATIONAL PRIVATE LIMITED Vs M/S KUMAR CLENSTA INTERNATIONAL PRIVATE LIMITED	MANOJ LAHUJA(P),	9891445098	mkahuja1978@gmail.com	04.02.2025
					CS (COMM)/93/2025	06-02-2025	M/S SANTOSH TRADERS Vs MADAN FOOD AND FEEDS	NIKHIL KHANDELWAL (P),	9999959779	nil	04-02-2025
					CS (COMM)/94/2025	06-02-2025	Hero Invest Corp Private Limited Vs Ashok Kumar	aastha sharma(P),	9718209970	aastha@thelegist.com	04-02-2025
					CS (COMM)/98/2025	07-02-2025	Manish Kumar Vs Bajaj Allianz General Insurance Company Ltd	Ashok Kumar Dahiya(P),	9811405910	NIL	06-02-2025
					CS (COMM)/99/2025	07-02-2025	PUNJAB NATIONAL BANK Vs PIYUSH GUPTA	PARAS AGGARWAL(P),	9810600656	parasagarwaladv@gmail.com	06-02-2025
					CS (COMM)/100/2025	07-02-2025	PUNJAB NATIONAL BANK Vs Mahesh Kumar	PARAS AGGARWAL(P),	9811000126	ALOK.ADV2001@GMAIL.COM	06-02-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
					CS (COMM)/103/2025	10-02-2025	UNION BANK OF INDIA Vs SANKET KUMAR	ALOK KUMAR(P),	9811000126	ALOK.ADV2001@GMAIL.COM	07-02-2025
					CS (COMM)/104/2025	10-02-2025	UNION BANK OF INDIA Vs SHISHUPAL CHAUDHARY	ALOK KUMAR(P),	9811000126	ALOK.ADV2001@GMAIL.COM	07-02-2025
					CS (COMM)/107/2025	11-02-2025	M/S DELTECH SAFETY PVT LTD Vs Mohit Jindal	Vineet Kumar(P),	9718784365	kumarvinit.k@arnail.com	10-02-2025
					CS (COMM)/108/2025	11-02-2025	UNION BANK OF INDIA Vs BHARAT	ALOK KUMAR(P),	9911000126	ALOK.ADV2001@GMAIL.COM	10-02-2025
					CS (COMM)/116/2025	12-02-2025	Mysore Deep Perfumery House Vs Arun Kumar Mohta	ANIL KUMAR SAHU(P),	9810134793	allipcare@gmail.com	11-02-2025
					CS (COMM)/115/2025	12-02-2025	ICICI Bank Ltd Vs PULKIT BEHAL	PRANJAL MARWAH(P),	9818198899	marwah.advocate@gmail.com	11-02-2025
					CS (COMM)/114/2025	12-02-2025	Ardh Sainik Canteen Vs Dev Ex Para Forces Canteen	Payal Arya(P),	8000700172	ardhsainiklegal@gmail.com	11-02-2025
					CS (COMM)/113/2025	12-02-2025	CL PRODUCT INDIA LTD Vs SAURABH KUMAR AGRAWAL	SAHIL MAHAJAN(P),	9899100615	NIL	11-02-2025
					CS (COMM)/112/2025	12-02-2025	CL PRODUCT INDIA LTD Vs ANKIT KUMAR BANSAL	SAHIL MAHAJAN(P),	9899100615	NIL	11-02-2025
					CS (COMM)/121/2025	13-02-2025	Perma Pipe India Pvt Ltd Vs Air Waves Engineers Pvt Ltd and Ors	rajiv kumar(P),	9811639365	ATTONEYA@yahoo.co.in	12-02-2025
					CS (COMM)/126/2025	18-02-2025	Anil Parkash Aggarwal Vs Capital Retail Private Limited	Raman Tomar(P),	9911418802	ramantomar@gmail.com	17-02-2025
					CS (COMM)/127/2025	18-02-2025	MANIK MITTAL Vs JAIKEY KUMAR SAHU	POOJA BANSAL(P),	9811515015	adv.pooja11@gmail.com	17-02-2025
					CS (COMM)/128/2025	18-02-2025	URVASHI VOHRA Vs SHYAM KHOLI	NEETU SINDHI(P),	9212257887	shailenderkamra@yahoo.com	17-02-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETIONER NAME RESPONDENT NAME	Vs	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
					CS (COMM)/129/2025	19-02-2025	WILLETT COMMUNICATIONS Vs A1 SOLUTIONS		Amanpreet Singh(P),	9891845353	wslegalsolutions@gmail.com	18-02-2025
					CS (COMM)/130/2025	19-02-2025	M/s Ensure Innovations Pvt Ltd Vs M/s Delhi Refrigeration Enterprises		KAPIL DEV VISHWAKARMA(P),	8826406247	nil	18-02-2025
					CS (COMM)/132/2025	20-02-2025	M/S M SURESH DIAMJEWEL PVT LTD Vs KASHVI JEWELS PVT LTD		Vineet Hans(P),	9811268978	hansvineet@yahoo.co.in	19-02-2025
					CS (COMM)/136/2025	21-02-2025	M/S ASK AUTOMOTIVE LIMITED Vs ASHOK SHARMA		aastha sharma(P),	9718209970	aastha@thelegist.com	20-02-2025
					CS (COMM)/138/2025	22-02-2025	Canara Bank Vs Ranjeet Sinha Enterprises		Varun Mittal(P),	9953062629	vm@vkmlegal.com	21-02-2025
					CS (COMM)/139/2025	22-02-2025	ANUJ JAIN Vs DELHI DEVELOPMENT AUTHORITY		Sushil Kumar Singh(P),	9654244955	sushilkumar132@gmail.com	21-02-2025
					CS (COMM)/140/2025	22-02-2025	M/s MTI Industries Private Ltd Vs Sandeep Verma		ANKUR CHAWLA(P),	9891467200	casadv2000@gmail.com	21-02-2025
					CS (COMM)/141/2025	22-02-2025	CL PRODUCT INDIA LIMITED Vs SHREESR TRADING PVT LTD		SAHIL MAHAJAN(P),	9899100615	nil	21-02-2025
					CS (COMM)/142/2025	24-02-2025	M/S HARYANA PLASTICS Vs RAVINDER KUMAR		AMAN DURGA(P),	7982272154	amandurga.adv@gmail.com	22-02-2025
					CS (COMM)/144/2025	25-02-2025	M/S EMPOWERAM TECHNORGANICS PVT LTD Vs M/S SLS PRINTING AND PACKAGING PVT LTD AND ORS		Mahesh Chand(P),	9999653994	aclumaheshchand1100@gmail.com	24-02-2025
					CS (COMM)/151/2025	28-02-2025	KAMAL BAGGA Vs HDFC ERGO GENERAL INSURANCE Co LTD		Mehul Gupta(P),	9210057600	adv.mehulgupta@gmail.com	27-02-2025
					CS (COMM)/152/2025	28-02-2025	M/S HAN COWELL INDIA PVT LTD Vs SANDEEP DEVGUN		Neeraj Gupta(P),	9599222549	neeraj.justicein@gmail.com	27-02-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
44	SH.VINOD YADAV	NORTH-WEST	316	Civil	CS(Comm.)/84/25	01.02.25	Shweta Jain Vs. Zamalto Industries		Risabh Jain	8368527217	miraclelegalfirm@gmail.com	31.01.25	
						CS(Comm.)/87/25	03.02.25	Precision Vs. Ravi Bhushan		J. S Arora	9811765540	jsarora58@gmail.com	31.01.25
						CS(Comm.)/88/25	04.02.25	Nikunsh Aggarwal Vs. Ankur Mittal		Abhishek Gupta	9718062292	thesuitslawfirm@gmail.com	27.01.25
						CS(Comm.)/89/25	04.02.25	Punjab And Sind Bank Vs. Suraj		Chitra Malhotra	9212888057	chitramalhotra@gmail.com	21.01.25
						CS(Comm.)/90/24	04.02.25	Ms. Rachita Rajput Vs. M/s Canary Sabharwal		Ms. Charu Nagpal	9654278744	adv.charunagpal@gmail.com	29.01.25
						CS(Comm.)/91/24	04.02.25	Punjab And Sind Bank Vs. Rahul Khandelwal		Ms. Charu Nagpal	9654278744	adv.charunagpal@gmail.com	29.01.25
						CS(Comm.)/95/24	06.02.25	Jaya Gupta Vs. M/s Varnada Industries Pvt. Ltd.		Abhishek Gupta	9999959779	adv.abhishekgupta@gmail.com	29.01.25
						CS(Comm.)/96/24	06.02.25	Jitender Singh Yadav Vs. Witmates technologies		Kautilya Kaushik	9711136583	adv.kautilyakaushik@gmail.com	03.02.25
						CS(Comm.)/97/24	06.02.25	M/s Sangeeta Steel Vs. M/s Jenex Impex		Anuj Kishore Saxena	9968367567	info@maximlawoffice.com	04.02.25
						CS(Comm.)/101/25	07.02.25	Rajesh Kr. Vs. The New India Assurance Co. Ltd.		Navneet Goyal	9811224831	navneetgoyal.adv@gmail.com	01.02.25
						CS(Comm.)/102/25	07.02.25	Sandeep Kumar Dalal Vs. Om Prakash Mittal		Raj Kr. Thakur	8130187787	adv.rajkrthakur@gmail.com	03.02.25
						CS(Comm.)/105/25	10.02.25	M/s UV Colour Pvt. Ltd. Vs. Ardour Pack Pvt. Ltd.		P. K Bhardwaj	9971929787	pradeep1980@gmail.com	06.02.25
						CS(Comm.)/106/25	10.02.25	Deepak Universal Sompo General Insurance Co.		Mohit Kr.	8708951836	rajatpathyan1@gmail.com	06.02.25

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
					CS(Comm.)/109/25	11.02.25	Machino International Pvt. Ltd.	Seamec Nirman Infra Ltd.		Abhinay Gupta	9999886478	abhinay@legalknights.in	31.01.25
					CS(Comm.)/110/25	11.02.25	M/s Cheena And Co.	Hindustan Construction Co. Ltd.		Mohd. Tasleem	8750509595	ta&adv0670@gmail.com	04.01.25
					CS(Comm.)/111/25	12.02.25	Ensure Innovations Pvt. Ltd.	Climate Screw And Ors.		Shivangi Singh	8826406247	advshivangis@gmail.com	29.01.25
					CS(Comm.)/117/25	12.02.25	Nitin Chopra	Overseas		M/s Eastron V.K Singhal	011-47015959	legal@signalegal.in	04.01.25
					CS(Comm.)/118/25	12.02.25	M/s Cresta Footwear Industries	M/s Singla Enterprises		Aman Durga	7982272154	amandurga.adv@gmail.com	09.02.25
					CS(Comm.)/119/25	13.02.25	IDBI Bank Ltd.	Anju Shelly		Vivek Kr.	9811867703	kumarvivekadv@gmail.com	06.02.25
					CS(Comm.)/120/25	13.02.25	ICICI Bank Ltd.	Parveen Kr.		Pranjal Marwah	9818198899	marwah.advocate@gmail.com	18.01.25
					CS(Comm.)/122/25	13.02.25	M/s SVS Buildwell (P) Ltd.	Trehan		Achin Mittal	9811112729	achin.mittal13@gmail.com	25.01.25
					CS(Comm.)/123/25	14.02.25	Bank of India	M/s M One Spa		V.P Tiwari	9990182901	vptiwariadvocate@gmail.com	23.08.24
					CS(Comm.)/124/25	14.02.25	M/s Omsons Marketing Pvt. Ltd.	M/s Avon Exports Pvt. Ltd.		Irshad Ahmad	9811962836	adv.irshad@gmail.com	27.01.25
					CS(Comm.)/125/25	17.02.25	Amit Gupta aka Amit Kr. Gupta	The Blues Orana		Surinder Singh	9311325398	conceptlegal@gmail.com	15.02.25
					CS(Comm.)/131/25	19.02.25	Satpal Singh	Tata AIG General Insurance Co. Ltd.		C.P Rajan	9971663119	rchandrashekhar1947@gmail.com	17.02.25
					CS(Comm.)/133/25	20.02.25	Vikas Jain	M/s Sai Steel		Ashok Gupta	9968722450	adv.seemagupta2018@gmail.com	17.02.25

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					CS(Comm.)/134/25	20.02.25	Ashok Kr. Gupta Vs. Lalit Bansal			Sanjay Aggarwal	9811101108	sanjayaggarwal345@yahoo.com	17.02.25
					CS(Comm.)/135/25	20.02.25	M/s Decent Securities Pvt. Ltd. Vs. Ekta			RVR legal	9654471828	advocates@rvrlegal.com	18.02.25
					CS(Comm.)/137/25	21.02.25	M/s Logical Engineers Pvt. Ltd. Vs. Rahul Kamra			Nitesh Jain	9717955168	NJLAWCHAMBERS@GMAIL.COM	20.02.25
					CS(Comm.)/143/25	24.02.25	Canara Bank Vs. Chote Singh Kushwaha			Subhash Kr. Jha	9810840045	skjhaassociates@yahoo.com	13.02.25
					CS(Comm.)/145/25	25.02.25	M/s Santosh Trader Vs. Mahadev Hecherries			Nikhil Khandelwal	9971031557	NIKHIL9221@GMAIL.COM	03.02.25
					CS(Comm.)/146/25	25.02.25	Jai Shree Shyam Agro India Vs. Madaan Food & Feeds			Nikhil Khandelwal	9971031557	NIKHIL9221@GMAIL.COM	03.02.25
					CS(Comm.)/147/25	27.02.25	Ajit Industries (P) Ltd. Vs. Amit Jain			Kartik Dabas	9868414528	advocatekartikdabas@gmail.com	21.02.25
					CS(Comm.)/148/25	27.02.25	Canara Bank Vs. Ruby			Ashok Kr.	9560396555	KAKKARASHOK@REDIFFMAIL.COM	22.02.25
					CS(Comm.)/149/25	27.02.25	M/s Oswal Crop. Protection Pvt. Ltd. Vs. Kisan Mirta			Jagriti Jain	8527506427	LAWFIRM@UNSOLVEDLEGAL.COM	18.02.25
					CS(Comm.)/150/25	27.02.25	Leena Chanana Vs. Vikram Singh Bagadwal			Dharamraj Ohlan	8287367687	dharamrajohlan@gmail.com	20.02.25
					CS(Comm.)/153/25	28.02.25	Krishnu Mukopadhyaya Vs. BGS Infratech Pvt. Ltd.			Vishwendra Verma	9871704611	vishwendra@yahoo.co.in	04.01.25

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45	SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	NORTH	307	Civil							s		
					OMP (I) (COMM.)/140/2022	09-11-2022	SHRI RAM TRANSPORT FINANCE CO LTD Vs HARJEET SINGH AND ANR.				vikas chhabra(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/142/2022	09-11-2022	SHRI RAM TRANSPORT FINANCE CO LTD Vs ANIL SHARMA AND ANR.				Nitesh Dhankhar(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/252/2022	13-05-2022	UNION BANK OF INDIA Vs SUNITA BENJAMIN				Nitesh Dhankhar(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/279/2023	18-05-2023	SHREE JEE ENTERPRISES Vs LINK POLYMERS				ARUN KUMAR SHUKLA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/254/2024	01-05-2024	Sri Sai Polytech India Through Its Prop Smt Renu Bansal Vs Luxmi Wire Industries Through Its Prop Sh Luxmi Narayan Bansal				VIVEK KR(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm.)/8/2025	15-01-2025	MS CHEMI ENTERPRISES THROUGH ITS AR NAVEEN AGGARWAL Vs MS SHAHIFOOD INDIA				deepak kohli(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
					Execution (Comm.)/9/2025	15-01-2025	MS CHEMI ENTERPRISES THROUGH ITS AR NAVEEN AGGARWAL Vs MAHIMA ENTERPRISES		Prasun Kumar(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm.)/18/2025	24-01-2025	MUKESH KUMAR RATHORE Vs GAURAV RAJPUT		RAJIV KUMAR(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/724/2022	13-12-2022	RAJENDER KUMAR JAIN Vs PARVEEN GARG		ALOK KUMAR MISHRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/426/2021	04-12-2021	SEEMA AGARWAL Vs M/S B THANWARDAS AND CO.		SANJAY KUMAR(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/24/2024	20-04-2024	Arunabh Kshitiz Vs Hdb Financial Services Limited		SUMIT RANA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/28/2024	20-04-2024	Arunabh Kshitiz Vs Hdb Financial Services Limited		BHUPENDRA KUMAR TYAGI(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/274/2023	17-05-2023	PUNJAB NATIONAL BANK Vs ARUNIMA SAREE FASHION HOUSE		TARUN SHOKEEN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
					Execution (Comm.)/44/2024	11-03-2024	Singh Finlease Pvt Ltd Vs Geeta Enterprises			MUNISH VOHRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm.)/45/2024	11-03-2024	Singh Finlease Pvt Ltd Vs Geeta Enterprises			GOURAV GUPTA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm.)/27/2022	05-04-2022	CLIDE INTERNATIONAL PVT LTD Vs ACME HEALTHCARE PVT LTD AND ANR			Varun Gupta(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/230/2022	06-05-2022	STATE BANK OF INDIA Vs SMT. REENA			Satish Kumar(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/269/2023	15-05-2023	ANKUR GUPTA Vs YES BANK LTD			JAWAHAR CHAWLA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm.)/142/2024	04-11-2024	VENKA FOODS P LTD Vs MR MANISH PARWANI			JAGRITI JAIN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/71/2025	28-01-2025	M/S FUTURE INFO EDGE PRIVATE LIMITED THROUGH ITS AR SH BHUPINDER SHOKEEN Vs TUSHAR ANAND			bhupender sharma(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
					CS (COMM.)/36/2021	16-01-2021	BANK OF MAHARASHTRA Vs M/S DAKSH TRADERS AND ORS		Sachin(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/10/2024	20-02-2024	Balram And Ors Vs Au Small Finance Bank Ltd		ADV. LALIT PANDEY(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/302/2020	06-08-2020	CANARA BANK Vs GURPREET SINGH BHATIA AND ANOTHERS		SRIJAN TIWARI(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS DJ/84/2021	06-02-2021	ASISH BHASIN Vs M/S MANAPURAM FINANCE LTD AND ORS.		ASHOK KUMAR(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/400/2021	11-11-2021	M/S DVM PROTECH UNIT I Vs MR. ABHINAV CHAUDHRY PROPRIETOR OF M/S ADS ENTERPRISES		RAJENDER YADAV(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/512/2023	13-09-2023	SAMRITI ABROL Vs KAWAL MAHAJAN		PRASHANT SINGH(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/6849/2024	29-10-2024	Bhoora Vs Ashish Jindal		RAM SURATI PRASAD(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
					CS (COMM.)/6860/2024	07-11-2024	Punjab National Bank Vs Rambir Singh			ADV NITISH SHARMA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/37/2022	24-01-2022	UNION BANK OF INDIA Vs DOLLY SHARMA			ADV NITISH SHARMA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					MISC DJ/50/2024	10-01-2024	ICICI Bank Ltd. Vs Neeraj Kumar			NAVEEN TAYAL(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/50/2024	28-11-2024	M/s Merakee Unisex Salon Vs M/S Neo Growth Credit Pvt. Ltd.			JAWAHAR CHAWLA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/120/2021	17-02-2021	AJAY BANSAL Vs CHHEDI LAL KUSHWAHA			Shivangi Singh(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/256/2022	13-05-2022	RAVI GUPTA Vs SANDEEP			T D TIWARI(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/51/2023	23-01-2023	SINGAL TRANSPORT CORPORATION THROUGH SH. VINOD KUMAR AR Vs S S SUPPLY CHAIN SOLUTION PVT LTD			Seema Gupta(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
					OMP (I) (COMM.)/25/2024	19-03-2024	Indus Towers Limited Vs Mahender Singh Rana		RAJIV KUMAR(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm.)/16/2025	20-01-2025	Ms India Trade Link Pvt Ltd Vs NAVKAR METALS		ISHU BANSAL(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/22/2025	13-02-2025	KOTAK MAHINDRA PRIME LIMITED Vs PATAN DEEN		SACHIN BANSAL(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					MISC DJ/284/2025	13-02-2025	Kawal Mahajan Vs Safar Polyfibre pvt Ltd		ANSHUMAN SRIVASTAVA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/663/2022	16-11-2022	M/S DETAILING DEVILS Vs DETAILING DEVILS INDIA PVT LTD.		SHARAD MALHOTRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/731/2022	17-12-2022	TECHNO PRIME RMC PVT LTD Vs VIJAY SHARMA		ARUN KUMAR SHUKLA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/704/2023	29-11-2023	detaing devils Vs Detailing Devils		KARTIK JAIN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
					CS (COMM.)/51/2019	21-03-2019	TATA POWER DELHI DISTRIBUTION LTD. Vs KIRTI			B N GAUR(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/447/2019	03-12-2019	TATA POWER DELHI DISTRIBUTION LTD. Vs RAJ GOYAL			Shivansh Srivastava(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/473/2021	24-12-2021	M/S OM INDUSTRIES Vs M/S ESS ENN AUTO TECH PVT LTD			Shivansh Srivastava(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/123/2022	09-03-2022	GEMTREE NATURAL PRODUCE PVT LTD Vs RAJENDRA ROY PROPREITRO RDR FRUITS MERCHANTS			Raj Kumar Rathore(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/60/2024	01-02-2024	State Bank Of India Vs Aman Kumar			BHAVESH KUMAR SHARMA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm.)/20/2025	31-01-2025	MS OMKARA TRANSPORT Vs MS JS Industries			ABHEY RAM(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm.)/69/2024	04-05-2024	M/S TRIDENT STEEL BUILDING SOLUTIONS Vs M/S KAY INTERNATIONAL PVT LTD			Sudarshan Kumar Sharma(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					CS (COMM.)/127/2024	28-02-2024	M/s Girja Engineers Vs Shri Balaji Infradevelopers Pvt Ltd		Vipin Pillai(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/165/2024	20-03-2024	Shiv Bhola Filaments Private Limited Vs Abhishek Jain		MOHIT AGARWAL(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/204/2019	20-07-2019	M/S KLJ PARAFLEX INDIA LTD Vs MAKHAN LAL		UDIT GUPTA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/55/2021	25-01-2021	IDBI BANK LTD Vs VIKASH KR AND ORS		DEV RAJ(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/1/2023	02-01-2023	AMAN GUPTA Vs RAKESH KAILA		Ankur Agarwal(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/649/2022	07-11-2022	CANARA BANK Vs R S TRADERS		HUNNY SINGH(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/445/2019	29-11-2019	STATE BANK OF INDIA Vs M/S BHAGWATI GLASS		HUNNY SINGH(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
					CS (COMM.)/79/2023	07-02-2023	ROHIT JAIN PARTNER RAS TRADING COMPANY Vs M/S BSSI PACKAGING THROUGH ITS PARTNERS			RAJAT GUPTA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/193/2023	05-04-2023	SUNIL AGGARWAL Vs SAURAV GERA			SHUBHAM BUDHIRAJA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm.)/22/2025	03-02-2025	MS SANOBAR INDIA Vs MS N SONS PHARMA			MUKESH KUMAR(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/438/2019	27-11-2019	M/S ALUTECH INDUSTRIES Vs DUSHYANT KUMAR			MUKESH KUMAR(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/439/2019	27-11-2019	M/S ALUTECH INDUSTRIES Vs SANJEEV KUMAR			SUNIRA JAIN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/725/2022	16-12-2022	SURESH KUMAR Vs SHER SINGH			R.K. SINHA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/730/2022	17-12-2022	AJAX INDIA POWER CONTROL PVT LTD Vs MICROTECH ENGINEERS			ANURADHA MITTRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					CS (COMM.)/58/2023	25-01-2023	SGPS SECURITIAS PVT LTD Vs TAPI PRESTRESSED PRODUCTS LTD		MUKESH KUMAR(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/285/2023	19-05-2023	ASHWMEGH SPICES PVT LTD Vs BINDU MAIZE MILLING EXPORT PVT LTD		DEEPAK SHARMA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/6883/2024	14-11-2024	Madhav Exim Private Limited Vs Mani Mahesh Ispat		S.S.MITTAL(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					MISC DJ/261/2025	12-02-2025	Monsoon Agro Chemicals Pvt Ltd Vs M/S S N CROP SCIENCE		ANIL KUMAR SAHU(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					EX. CIVIL/540/2021	27-11-2021	MANAPPURAM FINANCE LTD Vs SHRI MAHENDER KUMAR JAIGURU		RAKESH KUMAR(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/654/2022	10-11-2022	M/S D-TEK ELECTRONICS Vs HINDUSTAN MANUFACTURING DIVISION		Shashi Kaushik(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/224/2023	27-04-2023	RAJ KUMAR MADHOGARIA Vs KAMAL TOMAR		SIDDHARTHA SINGH(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					CS (COMM.)/643/2023	27-10-2023	M/S MYSORE DEEP PERFUMERY HOUSE Vs SANT SINGH AND ANR			CHITRA SINGH(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/190/2024	03-04-2024	Poonam Maggo Vs Bhaktamar India Marketing Pvt			PARAS AGGARWAL(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm.)/27/2025	18-02-2025	DR MOREPEN LTD Vs MS GURUKRIPA MARKETING			A SIDHARTH(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					MISC DJ/118/2025	20-01-2025	M/S Dorris Pharmaceutical Pvt Ltd Vs OP Sharma			Gaurav Tyagi(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
46	SH. UMED SINGH, DISTRICT JUDGE (COMMERCIAL)	NORTH	110	Civil	OMP (I) (COMM.)/15/2025	03-02-2025	AXIS BANK Vs NEELAM DEVI 3047		MAYANK MAHAJAN	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/16/2025	03-02-2025	AXIS BANK VS MOHAMMADDO ASHRAF GANIE 9759			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/17/2025	03-02-2025	AXIS BANK VS GAGANDEEPPDO SINGH 5469			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
					OMP (I) (COMM.)/18/2025	03-02-2025	AXIS BANK VS MAHESH KUMAR DO 6838			NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/91/2025	03-02-2025	SVS INDUSTRIES VS ADDWELL LABELS P LTD.		VIKRANT ARORA	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/95/2025	03-02-2025	CANARA BANK VS COBALTZEBRA INFO TECHNOLOGIES PVT. LTD.		PRASHANT KUMAR	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/92/2025	06-02-2025	LALIT GARG VS ABHINAV KUMAR		GOURAV GUPTA	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/93/2025	06-02-2025	KARAN KAPOOR VS ADITYA JAIN		RAVI KUMAR	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/94/2025	06-02-2025	UNION BANK OF INDIA VS TRILOK KUMAR		ARUN KUMAR SHUKLA	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm.)/26/2025	07-02-2025	PREM CHAND SHARMA PROP OF MS SHARMA ELECTRIC CO. VS M/S HARSH ELECTRICALS		NOT MENTIONED IN THE E-FILING	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
					CS (COMM.)/103/2025	07-02-2025	Rameshwar Dass bansal vs LAVANYA OLYFINE PVT. LTD.	RAJESH KUMAR SINGHLA	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/5/2025	10-02-2025	AMAR SINH KALUBHAI SOLANKI VS HDB FINANCIAL SERVICES	SUSHMA GUPTA	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/104/2025	11-02-2025	Midson Chits Pvt Ltd Through Its Ar Amit Gupta VS GAUTAM DHAWAN PROP. OF M/S JOLLY PLANET	J S JAISWAL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/105/2025	11-02-2025	ISHWAR FOOTWEAR VS AMAN SHOE STORE	HITESH CHHABRA	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/106/2025	12-02-2025	M/S JYNA ENTERPRISES VS M/S D P ENTERPRISES	SANDEEP GARG	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					MISC DJ/337/2025	12-02-2025	BHARAT BHUSHAN SAWHNEY VS M/S BASO HOSPITALITY LLP	JUNAID QURESHI	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/28/2025	13-02-2025	KOTAK MAHINDRA PRIME LIMITED VS AKASH KUMAR	ADV. LALIT PANDEY	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
					OMP (I) (COMM.)/29/2025	13-02-2025	KOTAK MAHINDRA BANK VS DO ASFAK AHMAD		NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/30/2025	13-02-2025	KOTAK MAHINDRA PRIME LTD. DO VS JITENDRA KUMAR YADAV		NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/48/2025	13-02-2025	KOTAK MAHINDRA PRIME DO LIMITED VS PINTOO HARI RAM		NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/107/2025	13-02-2025	STATE BANK OF INDIA VS DANISH QURESHI	Advocate- Siddharth	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/31/2025	14-02-2025	TATA CAPITAL LIMITED VS DILIP AWASTHI	ADV. LALIT PANDEY	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/32/2025	14-02-2025	TATA CAPITAL LIMITED VS AMIT DO KUMAR GOEL		NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/108/2025	14-02-2025	UNION BANK OF INDIA VS JITENDER SINGH	Advocate- rajiv kumar	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
					CS (COMM.)/109/2025	14-02-2025	UNION BANK OF INDIA VS POOJADO WELDING CORPORATION		NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/110/2025	14-02-2025	M S KANISHQ FLOUR MILLS THROUGH ITS PROP SH PUNEET GARG VS M/S SHREE SALASAR TRADING COMPANY	Advocate- Mayank Singhal	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/6/2025	15-02-2025	ANITA GAUHAR VS HDB FINANCIAL SERVICES LTD.	Advocate- SURENDRA YADAV	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm.)/32/2025	15-02-2025	SH BHARAT BHUSHAN MAHAJAN VS ANNAPURNA AGRONICS MACHINERY PVT. LT.D	Advocate- DHIRENDRA SINGH	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					MISC DJ/338/2025	15-02-2025	SURI AGRO FRESH PRIVATE LTD. VS SUDARSHAN ROY	Advocate- Kapil Malik	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/118/2025	17-02-2025	M/S SYNERGY MULTI SERVICES VS M/S ALTERNATIVE LEARNING SYSTEM LTD.	Advocate- ABHEET PAWAN CHOUDHARY	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					MISC DJ/339/2025	17-02-2025	ROHIT GROVER VS CHIRAGOYAL	Advocate- MANU BAKSHI	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
					<a href="#">MISC DJ/340/2025</a>	17-02-2025	Rohit Grover VS RAJESH GOYAL	Advocate-MANU BAKSHI	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					<a href="#">OMP (I) (COMM.)/35/2025</a>	19-02-2025	TATA CAPITAL LIMITED VS HEMANT WADHWA	Advocate-ADV. LALIT PANDEY	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					<a href="#">OMP (I) (COMM.)/36/2025</a>	19-02-2025	TATA CAPITAL LIMITED VS VINDHYA VASNI PANDEY	DO	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					<a href="#">CS (COMM.)/122/2025</a>	19-02-2025	BANSAL PIPE INDUSTRIES VS HASHATULLAH AND BROS	Advocate-Vishal Garg	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					<a href="#">CS (COMM.)/123/2025</a>	19-02-2025	DIAMOND MODULAR PRIVATE LTD. VS DILIP KESHRI	Advocate-Shiven Banga	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					<a href="#">CS (COMM.)/124/2025</a>	19-02-2025	IDBI BANK LTD VS M/S SDK CONTRACTORS PVT. LTD.	Advocate-PARTHIV MEHTA	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					<a href="#">Ex.Comm - Award by Arb.Con</a>	20-02-2025	KOTAK MAHINDRA PRIME LTD. VS LABH SINGH	Advocate-Kushal Kumar	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
					CS (COMM.)/125/2025	20-02-2025	SUNIL JAIN VS M/S GOVERDHAN AND COMPANY	Advocate- C P RAJAN	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/126/2025	20-02-2025	M/s Annu Sales VS M/S AMBI PHARMA	Advocate- Bhaskar Vali	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/127/2025	21-02-2025	M/S DEV BHUMI COLD CHAIN PRIVATE LTD. VS MYR FRUIT COMPANY	Advocate- Ankit Dang	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/131/2025	22-02-2025	IDBI BANK LTD VS SANJEEV BANSAL PROPRIETOR OF BALAJEE POLYMERS	Advocate- PARTHIV MEHTA	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/132/2025	22-02-2025	BEER PAL SINGH VS M/S SANJEEV KUMAR AND COMPANY	Advocate- Raj Kamal	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/133/2025	25-02-2025	Topline Solutions Pvt Ltd VS SARASWATHAMMA	Advocate- Anil Kumar Mishra	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/40/2025	27-02-2025	TOYOTA FINANCE SERVICE INDIA LTD SAYRA ABDUR RAHMAN KHAN	Advocate- RAJESH JANGRA	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
					Misc Ex/4/2025	28-02-2025	SANDEEP PANDEY VS P S ENGINEERING	Advocate-Pushkar Aryal	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/41/2025	28-02-2025	Idfc First Bank VS SUNIL KUMAR 2978	Advocate-MAYANK MAHAJAN	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/42/2025	28-02-2025	Idfc First Bank VS ANKIT MAHESHWARI 7904	Advocate-MAYANK MAHAJAN	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/43/2025	28-02-2025	Idfc First Bank VS SHRUTI BHATIA 1707	Advocate-MAYANK MAHAJAN	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/134/2025	28-02-2025	ISHWAR FOOTWEAR VS DEVRAJ FOOTWEAR	Advocate-Hitesh Chhabra	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
47	SH. PANKAJ GUPTA DISTRICT JUDGE (COMMERCIAL COURT-01	SOUTH-WEST	603	Commercial Suit	CS COMM. 55/2025	03.02.2025	M/S K C GUPTA TRADERS PVT LTD VS RONIT BHASIN	MANDEEP SINGH KAPOOR	9212002049	Kapoorin@yahoo.com	01.02.2025
			603	Commercial Suit	CS COMM. 64/2025	07.02.2025	M/S AUSTVINAYAK PLYWOODS VS M/S ADS CIVIL AND INTERIORS PVT LTD	YOGESH KUMAR GUPTA	8010258125	Ykgupta128@gmail.com	06.02.2025
			603	Commercial Suit	CS COMM. 69/2025	10.02.2025	SAMSONITE IP HOLDING SARL VS ASHOK KUMAR	GAUTAM BHASIN	9999093893	eludication.legal@outlook.com	10.02.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			603	Commercial Suit	CS COMM. 76/2025	12.02.2025	M/S AERMEC ENGINEERING CO. VS M/S NCUBES PLANNING AND DESIGN PVT LTD	HVAC JAI DEVI SHARMA		9810874706	advocatejaidevsharma@gmail.com	12.02.2025	
			603	Commercial Suit	CS COMM. 77/2025	12.02.2025	RENU VS M/S SHREE SHAKTI STEEL		VISHAL GARG	9810171302	lochavnitesh003@gmail.com	11.02.2025	
			603	Commercial Suit	CS COMM. 82/2025	19.02.2025	LIC HOUSING FINANCE LTD VS PRADEEP VIDYADHARAN AND ANR		MANI KAUL	9717318398	advmanikaul@gmail.com	18.02.2025	
			603	Commercial Suit	CS COMM. 83/2025	19.02.2025	LIC HOUSING FINANCE LTD VS SHATRUGHAN PRASAD		MANI KAUL	9717318398	advmanikaul@gmail.com	18.02.2025	
			603	Commercial Suit	CS COMM. 84/2025	19.02.2025	M/S DEVI KARAM ASSOCIATES VS M/S OM FIRE SAFETY COMPANY PVT LTD		NAVNEET SHARMA	9868546432	navneetsharmaadvocate@gmail.com	15.02.2025	
			603	Commercial Suit	CS COMM. 86/2025	22.02.2025	M/S RADHEY SHYAM MUNICIPAL CORPORATION OF DELHI		ROBIN	9560905884	vandyvb.16@gmail.com	21.02.2025	
			603	Commercial Suit	CS COMM. 93/2025	25.02.2025	IDBI BANK LTD VS M/S SHREE SHYAM GARMENTS		NISHI CHAUDHARY	9899154299	Nishieap@gmail.com	24.02.2025	
			603	Commercial Suit	CS COMM. 97/2025	27.02.2025	UCO BANK VS A K ENTERPRISES		ARNESH YADAV	9306185801	ARNESHYADAV52@GMAIL.COM	26.02.2025	
			603	Commercial Suit	CS COMM. 101/2025	28.02.2025	PUNJAB NATIONAL BANK VS M/S MUNNA TELECOM		VED PRAKASH	9711900673	VSRADVISORS@GMAIL.COM	25.02.2025	
			603	Commercial Suit	CS COMM. 102/2025	28.02.2025	IDBI BANK LTD VS M/S SINGH SAAB TRANSPORT		NISHI CHAUDHARY	9899154299	Nishieap@gmail.com	25.02.2025	
			603	Execution petition	EX. COMM. 30/2025	01.02.2025	ADANI WILMAR VS M/S A S TRADERS		MAYANK GUPTA	8076753615	adv.gupamayank@gmail.com	30.01.2025	
			603	Execution petition	EX. COMM. 50/2025	27.02.2025	UNION BANK OF INDIA VS SANGEETA YADAV		RAJENDRA YADAV	9312046733	yadavrazen@gmail.com	24.02.2025	
			603	Execution petition	EX. COMM. 46/2025	20.02.2025	M/S DEVI KARAM ASSOCIATES VS ANOOP KUMAR ANGRISH		NAVNEET SHARMA	98685464432	navneetsharmaadvocate@gmail.com	15.02.2025	

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			603	Execution petition	EX. COMM. 29/2025	01.02.2025	NARESH KUMAR GOYAL VS M/S THE COUTURIERS	DEEPAK RANA	9811553596	deepakrana.adv@gmail.com	31.01.2025	
			603	MISC. APPLICATION	MISCDJADJ98/2025	13.02.2025	AXIS BANK VS ALOK AWASTHI	DHARAM DEV	9810072439	dladevlawassociates@gmail.com	12.02.2025	
48	SH. VIKAS DHULL, DISTRICT JUDGE, COMMERCIAL COURT.	SOUTH-WEST	613	Misc Application	M.Ex/31/2025	28-02-2025	ADITYA BIRLA FASHION AND RETAIL LIMITED Vs MAYANK GUPTA	Sh Varun Sharma	9650668623	varun.sharma@classlaw.com	21-02-2025	
			613	Commercial Suit	CS (COMM)/89/2025	24-02-2025	PRATEEK GOEL Vs DEEPAK KAPOOR	Sh Vishal Chhabra	9873330292	adv.vishalchhabra@gmail.com	20-02-2025	
			613	Commercial Execution	execution (Comm.) 49/2025	24-02-2025	RAJIV KUMAR VINAYAK / SANJEEV KUMAR VINAYAK	Sh Manoj Khatri	9212010299	advocatem.khatri@gmail.com	19-02-2025	
			613	Commercial Suit	CS (COMM)/85/2025	21-02-2025	Happy Model School Vs ALTEZA Aluminium Window and Door	Sh Animesh Kumar Sinha	8800168606	kaslawoffices@gmail.com	19-02-2025	
			613	Misc Application	MISC DJ ADJ/116/2025	21-02-2025	YOKOHAMA INDIA PVT LTD Vs M/S CLICK TYRES ABD ANR	Sh Harshvardhan singh	9811434477	advocate.ypsingh@gmail.com	19-09-2024	
			613	Commercial Execution	Execution (Comm.)/45/2025	19-02-2025	Deepak Bansal Vs Akshay Kapoor	Sh Vipin Dilawari	9310875020	vipindilawari83@gmail.com	18-02-2025	
			613	Commercial Execution	Execution (Comm.)/42/2025	18-02-2025	PUNJAB NATIONAL BANK Vs Vipin Kumar Tiwari	Sh Pranshu Vashisth	9999737225	PRANSHU11.VASHISHTH@GMAIL.COM	13-02-2025	
			613	Commercial Execution	Execution (Comm.)/41/2025	15-02-2025	SHRI SAGAR NAINWANI Vs GRID INDIA POWER CABLES PRIVATE LTD	Sh. Rajiv Kumar Jain	9811427893	jainrk691@gmail.com	14-02-2025	
			613	Commercial Execution	Execution (Comm.)/40/2025	14-02-2025	MS MAA DURGA INDUSTRIES Vs MS EKOM AGARO OVERSEAS	Sh Bed Prakash	8826382553	lawyer.bedprakash@gmail.com	13-02-2025	
			613	Commercial Execution	Execution (Comm.)/37/2025	12-02-2025	MS FIRE ENGINEERING TECHNOLOGY Vs MS FLYING FIRE SERVICES PVT LTD	Sh Ravi Kant	9817676434	ravikantlaw@gmail.com	07-02-2025	

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			613	Commercial Execution	Execution (Comm.)/38/2025	12-02-2025	Sanjog Jain Vs Lal mohammad Ansari	Sh Veeru Pal	9311041979	advsudhirbaghel@gmail.com	10-02-2025
			613	Commercial Suit	CS (COMM)/74/2025	12-02-2025	M/s GEE KEY FABRIC Vs M/s NEETU CREATIONS	Sh. M.R. Jangid	9212428911	advocatemrj@gmail.com	10-02-2025
			613	Commercial Suit	CS (COMM)/70/2025	11-02-2025	M/s Patanjali Ayurved Limited Vs Mukesh Yadav proprietor of Rajender Yadav Dairy	Sh Harshit Batra	7838828878	harshit.batra7@gmail.com	21-01-2025
			613	Commercial Suit	CS (COMM)/71/2025	11-02-2025	Puma Se Vs Ashok Kumar	Sh Gautam Bhasin	9999093893	11.gautambhasin@gmail.com	10-02-2025
			613	Commercial Execution	Execution (Comm.)/36/2025	07-02-2025	Sanjeev Kumar Goel Vs Mothers Pride Dwarka ( A UNIT OF SANTS NAMDEV EDUCATIONAL SOCIETY)	Sh Digvijay Singh	9611617416	sanjaygoel@gmail.com	04-02-2025
			613	Commercial Suit	CS (COMM)/56/2025	04-02-2025	Puma Se Vs Sumit Agarwal	Sh Navlin Swain	9999306881	eludication.legal@outlook.com	03-02-2025
			613	Commercial Suit	CS (COMM)/58/2025	04-02-2025	EAST INDIA TRANSPORT AGENCY Vs PROVEDA MARKETING INDIA PVT LTD	Sh Sanjay Kumar	9899754330	sanjay@justitialaw.com	31-01-2025
			613	Commercial Execution	Execution (Comm.)/35/2025	07-02-2025	RAJAN CHUGH Vs JAGDISH PRASAD GOYAL	Sh. Harshit Dhamija	8076578356	harshithdhamija2018@gmail.com	04-02-2025
49	SH. AMIT BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-03	SOUTH-WEST	614	ARBITRATION	OMP (COMM.)/3/2025	01-02-2025	GORVERNMENTN OF NCT OF DELHI VS M G TOOL	SH. PRAVESH SHARMA	9958355777	PRAVESH.ADV@GMAIL.COM	31.01.2025
			614	EXECUTION	EXECUTION (COMM.)/28/2025	01-02-2025	PRADEEP SINGH LAMBA PROP RS S ENTERPRISES VS L C PAKERS PVT LTD	SH. CHAUS ABDUL	9811145131	AACHAUS@GMAIL.COM	31.01.2025
			614	COMMERCIAL SUIT	CS (COMM)/54/2025	01-02-2025	AYON ALLOYS PRIVATE LIMITED VS KUBE AUTOTECH PRIVATE LIMITED	MS. YASHSAVI SHARMA	9971117715	MAIL@BLACKCOATCOUNCEL.IN	31.01.2025
			614	EXECUTION	EXECUTION (COMM.)/33/2025	04-02-2025	SHELLZ INDIA PVT LTD VS GIRIJESH KUMAR JHA	SH. P.K. AGGARWAL	9868920473	PKAGG.ADV@GMAIL.COM	01.02.2025
			614	COMMERCIAL SUIT	CS (COMM)/61/2025	07-02-2025	KOTAK MAHINDRA PRIME LTD VS VIJAY KUMAR (BORROWER),	SH. KUSHAL KUMAR	9958724670	KUSHAL.KUMAR@ERUDITELEGAL.ASIA	06.02.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
614				COMMERCIAL SUIT	CS (COMM)/62/2025	07-02-2025	KOTAK MAHINDRA PRIME LTD VS RAHUL VERMA (BORROWER)	SH. KUSHAL KUMAR	9958724670	KUSHAL.KUMAR@E RUDITELEGAL.ASIA	06.02.2025
614				COMMERCIAL SUIT	CS (COMM)/63/2025	07-02-2025	KOTAK MAHINDRA PRIME LTD VS LALIT SIROHI (BORROWER)	SH. KUSHAL KUMAR	9958724670	KUSHAL.KUMAR@E RUDITELEGAL.ASIA	06.02.2025
614				COMMERCIAL SUIT	CS (COMM)/72/2025	11-02-2025	CANARA BANK VS ANKUR KUMAR	SH. RAJIV.B. SAMAIYAR	9811343911	RBSAMAIYAR.ADV @GMAIL.COM	10.02.2025
614				EXECUTION	EXECUTION (COMM.)/39/2025	12-02-2025	KOTAK MAHINDRA PRIME LTD VS VIKRANT TYAGI	SH. KUSHAL KUMAR	7009793548	RISHABH.ERUDITE LEGAL@GMAIL.COM	01.02.2025
614				COMMERCIAL SUIT	CS (COMM)/73/2025	12-02-2025	M/S GEE KEY FABRICS VS M/S DSSR CREATIONS PVT LTD	SH. M.R. JANGID	9810828193	ADVOCATEMRJ@G MAIL.COM	10.02.2025
614				COMMERCIAL SUIT	CS (COMM)/75/2025	12-02-2025	RAMJI LAL AND ANR VS GHAMANDI AND ANR	SH. RUDRAH	8800895406	RUDRAHSHARMA8 5@GMAIL.COM	10.02.2025
614				COMMERCIAL SUIT	CS (COMM)/78/2025	13-02-2025	AERMEC HVAC ENGINEERING CO VS BLUE PRINT DESIGN STUDIOS PVT LTD	SH. JAI DEV SHARMA	9810874706	ADVOCATEJAIDEVS HARMA@GMAIL.COM	12.02.2025
614				COMMERCIAL SUIT	CS (COMM)/79/2025	13-02-2025	AERMEC HVAC ENGTNEERTNG CO VS SAS TNFOTECH PVT LTD	SH. JAI DEV SHARMA	9810874706	ADVOCATEJAIDEVS HARMA@GMAIL.COM	12.02.2025
614				ARBITRATION	ARB. A. (COMM.)/1/2025	17-02-2025	SUMANT AGGARWAL VS COSMOS RETAIL SOLUTIONS PRIVATE LIMITED	SH. SATYAJIT SARNA	9930245807	SATYAJIT@SATYAJI TSARNA.COM	01.02.2025
614				ARBITRATION	OMP (COMM.)/4/2025	18-02-2025	VENKATESHWARA RAO K VS SBICARDS AND PAYMENT SERVICES LIMITED	SH. M. SARADA	8447871289		13.02.2025
614				EXECUTION	EXECUTION (COMM.)/44/2025	18-02-2025	M/S SHREYA ENTERPRISES VS MANVEER SINGH	SH. M.P. CHAUDHARY	8588826768	MPCHAUDHARY07 @GMAIL.COM	14.02.2025
614				EXECUTION	EXECUTION (COMM.)/48/2025	24-02-2025	RAJ KUMAR BANSAL VS BRIGHTS ENTERPRISES	SH. VIPIN DILAWARI	9312203957	VIPINDILAWARI83 @GMAIL.COM	18.02.2025
614				EXECUTION	EXECUTION (COMM.)/51/2025	24-02-2025	SAHIL CHAWLA VS CAVANAS CLOTHING	SH. ARJUN GARG	9910922635	GARGARJUNA@GM AIL.COM	17.02.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			614	COMMERCIAL SUIT	CS (COMM)/90/2025	24-02-2025	LIC HOUSING FINANCE LTD VS ANIL SAJWAN	MS. MANIKAUL	9717318398	ADVMANIKAUL@GMAIL.COM	19.02.2025
			614	COMMERCIAL SUIT	CS (COMM)/91/2025	24-02-2025	LIC HOUSING FINANCE LTD VS KALPANA SINGH	MS. MANIKAUL	9717318398	ADVMANIKAUL@GMAIL.COM	19.02.2025
			614	COMMERCIAL SUIT	CS (COMM)/92/2025	25-02-2025	BANK OF INDIA VS M/S BARAHISH ENTERPRISES	SH. AMRENDER NATH SHUKLA	9910717081	ADVAMRENDRA22@GMAIL.COM	22.02.2025
			614	COMMERCIAL SUIT	CS (COMM)/98/2025	28-02-2025	DEVI KARAM ASSOCIATES VS TRIUMPH SOLUTIONS PRIVATE LIMITED	SH. NAVNEET SHARMA	9868546432	NAVNEETSHARMAADVOCATE@GMAIL.COM	24.02.2025
			614	COMMERCIAL SUIT	CS (COMM)/99/2025	28-02-2025	IDBI BANK LIMITED VS M/S TARGET ACADEMY	MS. NISHI CHAUDHARY	9899154299	NISHI.CAP@GMAIL.COM	25.02.2025
50	SH. RAKESH PANDIT, JUDGE, COMMERCIAL COURT-04	SOUTH-DISTRICT WEST	509	Execution (COMM)	31/2025	04.02.2025	PUNJAB NATIONAL BANK Vs ANIL KUMAR AND ANR.	VIKAS KUMAR	9650795147		31.01.2025
			509	CS(COMM)	57/2025	04.02.2025	EKTA CHOUDHARY PROP EKTA ENTERPRISES Vs M/S GUJARAT CO OP MILK MARKETING FEDERATION LTD THROUGH ITS SALES MANAGER DELHI ORS	GUFRAAN ALI	9868671320		30.01.2025
			509	OMP(I)(COMM)	04/2025	06.02.2025	SMFG India Credit Co. Ltd. Vs OMSONS	KARAN CHHIBBER			01.02.2025
			509	CS(COMM)	59/2025	06.02.2025	GEE KEY FABRICS Vs DIVINE CREATIONS	M.R. JANGID	9810828193	advocatemrj@gmail.com	31.01.2025
			509	CS(COMM)	60/2025	06.02.2025	CANARA BANK VS BHUMISHARMA	SUMIT VIRMANI	9873245548,9873245547	virmanilawco@gmail.com	31.01.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			509	EXECUTION (COMM)	34/2025	07.02.2025	PERFECT CONNECT LOGISTICS PVT LTD THROUGH ITS DIRECTOR GAURAV JOSHI Vs BLUE MARINE FREIGHT FORWORDERS PVT LTD THROUGH ITS DIRECTOR	JITENDER PANDEY	9818138452		01.02.2025
			509	CS(COMM)	65/2025	07.02.2025	KOTAK MAHINDRA PRIME LTD Vs VINOD KUMAR (BORROWER)	KUSHAL KUMAR	9958724670	kushalkumar@eruditellegal.asia	04.02.2025
			509	CS (COMM)	66/2025	10.02.2025	VARUN RAJPUT VS FAST FOOTWEAR	VISHAL GARG	9810171302	vishalgarg777@gmail.com	01.02.2025
			509	CS (COMM)	67/2025	10.02.2025	VARUN RAJPUT VS THERMOKING	VISHAL GARG	9810171302	vishalgarg777@gmail.com	01.02.2025
			509	CS (COMM)	68/2025	10.02.2025	IDBI BANK LTD Vs M/S KAMRAN ENTERPRISES				29.01.2025
			509	CS (COMM)	80/2025	14.02.2025	SHYAM SUNDER GOEL VS R P G STEEL TRADERS	NITESH LOCHAV, VISHAL GARG	9810171302	lochavnitesho03@gmail.com	11.02.2025
			509	CS(COMM)	81/2025	19.02.2025	STATE BANK OF INDIA VS MAINPAL	MS. S. SOOD & ASSOCIATES	9811786067	msssoodadvocate@gmail.com	19.11.2025
			509	Execution (COMM)	47/2025	21.02.2025	PUNJAB NATIONAL BANK VS DEEPAK KUMAR VIJAY	SATYA PRAKASH SINGH	9718877012	satyaprakash15@gmail.com	18.02.2025
			509	CS(COMM)	87/2025	24.02.2025	LIC HOUSING FINANCE LTD VS MOHD AZHARUDDIN KHAN	MANI KAUL	9717318398	advmanikaul@gmail.com	18.02.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING	
			509	CS(COMM)	88/2025	24.02.2025	LIC HOUSING FINANCE LTD VS TUSHAR SHARMA	MANI KAUL	9717318398	advmanikaul@gmail.com	18.02.2025	
			509	CS (COMM)	94/2025	27.02.2025	B2B HOSPITALITY PVT LTD VS FORTUNE INN GARZIA	NISHANT VERMA	9631082831	vermanishant62520@gmail.com	24.02.2025	
			509	CS(COMM)	95/2025	27.02.2025	VISHWANATH SHARMA VS M/S RAUNAK CONSTRUCTION AND DEVELOPERS AND ANR.	SHUBHAM SHARMA	9643119225	inbox.shubham04@gmail.com	12.02.2025	
			509	CS(COMM)	96/2025	27.02.2025	PUNJAB NATIONAL BANK Vs ANIL GARG	ARVIND WISHWABANDHU	8851667096	arvind.wishwabandhu@gmail.com	17.02.2025	
			509	CS (COMM)	100/2025	28.02.2025	IDBI BANK LTD Vs M/S KRISHNA STEEL WORKS	NISHI CHAUDHARY	9899154299	nishi.eap@gmail.com	10.02.2025	
<b>TOTAL</b>							<b>2000</b>					